# He Gazette of India

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## साप्ताहिक/WEEKLY

# प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

सं. 19]

नई दिल्ली, शनिवार, मई 10-मई 16, 2025 (वैशाख 20, 1947)

No. 19]

NEW DELHI, SATURDAY, MAY 10-MAY 16, 2025 (VAISAKHA 20, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। (Separate paging is given to this Part in order that it may be filed as a separate compilation)

# भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER Controller of Publication

### CHANGE OF NAME

I hitherto known as BALA D/o KAVAR SINGH W/o RAKESH KUMAR DHAMA, R/o F-49, Sector-58, Village-Bishanpura, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as RAJVATI.

It is certified that I have complied with other legal requirements in this connection.

BALA [Thumb Impression]

I hitherto known as PIYUSH son of GULSHAN KUMAR, residing at # 1186, Dashmesh Nagar, Ward No.4 ,Block-D,VTC: Naya Gaon,District SAS Nagar (Mohali) PB-160103, have changed my name and shall hereafter be known as PIYUSH BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

**PIYUSH** 

[Signature (in existing old name)]

I hitherto known as ANURADHA MINHAS alias ANURADHA GUPTA D/o SURINDER SINGH MINHAS W/o AMIT GUPTA, R/o Unit 6C, Tower B2, ILD Grand, Sector 37C, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as ANURADHA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA MINHAS alias ANURADHA GUPTA [Signature (in existing old name)]

1—60 GI/2025 (2113)

I hitherto known as RUBY alias RUBY SURYAVANSHI D/o RAM SEWAK DASS W/o PRASHANT KUMAR, residing at C-481, Divya Jyoti Apartment, Sector-19, Rohini, Delhi-110089, have changed my name and shall hereafter be known as RUBY SURYAVANSHI.

It is certified that I have complied with other legal requirements in this connection.

RUBY alias RUBY SURYAVANSHI [Signature (in existing old name)]

I, YOGESH KUMAR S/o Shri VED PRAKASH GAUTAM, residing at 49, Hathras Road, Near O.P. Cold Store, Sunny Vihar Colony, Agra, Kuberpur, Agra-282006, Uttar Pradesh, India, have changed the name of my minor daughter RESHIKA GAUTAM aged about 16 years and she shall hereafter be known as SAMIKSHA.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR [Signature of Guardian]

I hitherto known as LEELA MOHAN wife of CHANDER MOHAN, residing at B-50, Raju Park Devli Road, Khan Pur, Delhi-110062, have changed my name and shall hereafter be known as LEELA CHANDER MOHAN.

It is certified that I have complied with other legal requirements in this connection.

LEELA MOHAN [Signature (in existing old name)]

I, MAHABUR RAHAMAN MALLIK S/o ABDUR REZZAK MALLIK, R/o Kalmati , Cooch Behar , West Bengal -736176, have changed my name and shall hereafter be known as MAHABUB RAHAMAN MALLIK.

It is certified that I have complied with other legal requirements in this connection.

MAHABUR RAHAMAN MALLIK [Signature of Guardian]

I hitherto known as AMIT SHARMA S/o KUMAR PAL SHARMA, R/o Khiriri Mastipur, Aligarh, Uttar Pradesh-202133, have changed my name and shall hereafter be known as HARIOM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA [Signature (in existing old name)]

I hitherto known as BALESHWARI DEVI HARIJAN wife of Shri RAJESH KUMAR, residing at Village Girgitiya, Post Kamashin Khurd, Kamasin Khurd, Maharajganj, Uttar Pradesh-273158, have changed my name and shall hereafter be known as BALESWARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BALESHWARI DEVI HARIJAN [Signature (in existing old name)]

I hitherto known as VIKAS son of SUMERA, residing at 400, Gautampuri Phase-1, Badarpur, South Delhi-110044, have changed my name and shall hereafter be known as VIKAS KUSHWAH.

It is certified that I have complied with other legal requirements in this connection.

VIKAS

[Signature (in existing old name)]

I hitherto known as HARIKESH alias HAMEER son of PRUSHOTAM, residing at 42, Shiswala(85), P.O Siswala, Distt. Charkhi Dadri, Haryana-127026, have changed my name and shall hereafter be known as HAMEER.

It is certified that I have complied with other legal requirements in this connection.

HARIKESH alias HAMEER [Signature (in existing old name)]

I hitherto known as PINKY TRIVEDI W/o SURENDRA KUMAR TRIVEDI, residing at- Pandeypurwa, Jalalabad, Kannauj, Jalalabad, Uttar Pradesh- 209733, have changed my name and shall hereafter be known as GIRJESH TRIVEDI.

It is certified that I have complied with other legal requirements in this connection.

PINKY TRIVEDI [Signature (in existing old name)]

I hitherto known as S S D DANDRIYAL W/o H P DANDRIYAL R/o 119, DDA Janta Flats Safdrjung Enclave, Safdarjung Enclave S.O Safdarjung Enclave, South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as SARVESHWARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

S S D DANDRIYAL [Thumb Impression]

I hitherto known as SAJDA D/o MUNNE KHAN W/o MUNNA KHAN, R/o G-23, Saurabh Vihar, Jaitpur, South Delhi-110044, have changed my name and shall hereafter be known as SAHIDA.

It is certified that I have complied with other legal requirements in this connection.

SAJDA [Signature (in existing old name)]

I, ANUJ BHARATI S/o JAGANNATH BHARATI, residing at 516/1020, Khajuriya Bagh Kalyani Devi, Unnao, P.O. Unnao, Distt. Unnao, Uttar Pradesh-209801, have changed the name of my minor daughter PRAGYA SINGH alias VANYA SINGH, aged 11 years and she shall hereafter be known as VANYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANUJ BHARATI [Signature of Guardian]

I, RAVI MOHAN SINGH S/o CHANDER NATH SINGH, residing at C-18 A, Patel Garden, Gali No.3, Dwarka-Mor, Kakraula, New Delhi-110078, have changed the name of my minor son PARTH RATHORE, aged 9 years, and he shall hereafter be known as ARYAN RAATHORE.

It is certified that I have complied with other legal requirements in this connection.

RAVI MOHAN SINGH [Signature of Guardian]

I hitherto known as SUNIL KUMAR S/o Sh. RANDHIR SINGH, employed as Technical Officer in Food Safety and Standards Authority of India, FDA Bhawan, New Delhi 110002, R/o V.P.O. THASKA, District Hisar, Haryana-125047, have changed my name and shall hereafter be known as SUNIL BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature (in existing old name)]

I hitherto known as ANSHU son of VARINDER SINGH, residing at # 1007 Near IT Park Kishangarh, Chandigarh-160101, have changed my name and shall hereafter be known as ANSHU SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANSHU [Signature (in existing old name)]

I hitherto known as SANTOSH BIHANI W/o PRAKASH BIHANI, R/o E-3, Krishna Nagar, 3rd Floor, Near Capital Lab, Delhi-110051, have changed my name and shall hereafter be known as SANTOSH DEVI BIHANI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH BIHANI [Signature (in existing old name)]

I hitherto known as MD GUDDU MANSURI S/o MUSTFA MANSURI, residing at- Bhagwanganj, PO Bhagwanganj, Distt. Patna, Bihar - 804454, have changed my name and shall hereafter be known as ABTAB MANSURI.

It is certified that I have complied with other legal requirements in this connection.

MD GUDDU MANSURI [Signature (in existing old name)]

I hitherto known as ANIKET PRASAD S/o DEV PUJAN YADAV, residing at Lachhutola, Shivpur kapurdiar, P.O. Semaria, Distt. Ballia, Uttar Pradesh-277216, have changed my name and shall hereafter be known as ANURAG KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIKET PRASAD [Signature (in existing old name)]

I hitherto known as SHRAVAN KR WADHWA alias SHARVAN KUMAR WADHWA S/o NIRMAL DAS WADHWA, R/o 40/75, Kalkaji Arya Samaj Mandir, Chitranjan Park, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SHARVAN KUMAR WADHWA.

It is certified that I have complied with other legal requirements in this connection.

SHRAVAN KR WADHWA alias SHARVAN KUMAR WADHWA [Signature (in existing old name)]

I, AJAY S/o SURESH KUMAR, residing at-bhambhewa, Bhambhewa(1), bhambhewa, Jhajjar, Haryana- 124021, have changed the name of my minor son HIMANSHU aged 08 years and he shall hereafter be known as AYAN.

It is certified that I have complied with other legal requirements in this connection.

AJAY [Signature of Guardian]

I, NISHA DEVI W/o KRISHAN, R/o P-1/274, Sultanpuri, Sultanpuri C -Block, P.O Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, have changed the name of my minor son SIDRATH, aged 10 years and he shall hereafter be known as SIDDHANT.

It is certified that I have complied with other legal requirements in this connection.

NISHA DEVI [Signature of Guardian]

I, ABHISHEK SRIVASTAV S/o PREM CHANDRA SRIVASTAVA, residing at Flat No.15139, Tower 10, Arocon Golfville, GH-7, Crossings Republik, Ghaziabad, Uttar Pradesh-201016, have changed the name of my minor daughter NEYSA SRIVASTAVA aged 6 years, and she shall hereafter be known as RIDDHIMA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SRIVASTAV [Signature of Guardian]

I hitherto known as SHAJIDA SALIM alias SHAJIDA E.K. daughter of ABDU EZUVATHUMKADAN wife of SALIM CHANTHU MOHAMED RAWTHER, residing at Flat No. 418, Type 3, Ayurvigyan Nagar, Andrewsganj, South Delhi, Delhi-110049, have changed my name and shall hereafter be known as SHAJIDA SALIM.

It is certified that I have complied with other legal requirements in this connection.

SHAJIDA SALIM alias SHAJIDA E.K. [Signature (in existing old name)]

I hitherto known as SAYAD FIRDOS FATEMA SAYAD FEROS D/o MOHD ANWAR, R/o C-244, Chungi No. 2, Lal Kuan, Pul Pehladpur, P.O. Badarpur, Distt. South Delhi, Delhi-110044, have changed my name and shall hereafter be known as FIRDOS.

It is certified that I have complied with other legal requirements in this connection.

SAYAD FIRDOS FATEMA SAYAD FEROS [Signature (in existing old name)]

I hitherto known as AJAY S/o YAGYA BAHADUR RANA, R/o H. No.-545D, Rajiv Ratan Awas, F-Block, Bapraula, Najafgarh, West Delhi, Delhi-110043, have changed my name and shall hereafter be known as AJAY RANA.

It is certified that I have complied with other legal requirements in this connection.

AJAY [Signature (in existing old name)]

I, AZIM UL HAQUE S/o SHAMIM UL HAQUE, R/o House No. F-148, Ground Floor, Harijan Basti, Kh. No. 270, Kondli, P.O. Vasundhara Enclave, Distt. East Delhi, Delhi-110096, have changed the name of my minor son YASH aged 08 years and he shall hereafter be known as ARSALAN UL HAQUE. I have changed only his name not religion of my minor son.

It is certified that I have complied with other legal requirements in this connection.

AZIM UL HAQUE [Signature of Guardian]

I hitherto known as KISHUN DEVI W/o DEVENDRA SINGH, R/o Akabara, Artauni, Agra, Uttar Pradesh-282007, have changed my name and shall hereafter be known as KRISHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KISHUN DEVI [Thumb Impersion]

I hitherto known as AKASH CHOUDHARY son of Shri JITENDER KUMAR, residing at H.No.150, Village Fateh Pur Beri, Delhi-110074, have changed my name and shall hereafter be known as AKASH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

AKASH CHOUDHARY [Signature (in existing old name)]

I hitherto known as CHANDAN KUMAR YADAV L S/o LAKSHMAN YADAV, R/o Chakki Laxman Dera, Chakki, P.O. Chakki, Distt. Buxar, Bihar-802120, have changed my name and shall hereafter be known as RAKESH YADAV.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN KUMAR YADAV L [Signature (in existing old name)]

I, ANUJ GUPTA S/o RAJ BABU GUPTA, R/o B-172, New Town Heights, DLF, Sector-90, Gurgaon, Haryana-122505, have changed the name of my minor daughter MEERA, aged 6 years and she shall hereafter be known as ISHITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANUJ GUPTA [Signature of Guardian]

I hitherto known as MUNNI DEVI wife of Shri RAJENDER SINGH, residing at Village Dhanunda, Dhanunda(3), P.O. Mandi Ateli, District: Mahendragarh, Haryana-123021, have changed my name and shall hereafter be known as SUSHMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MUNNI DEVI [Signature (in existing old name)]

I hitherto known as SHUBHJIT MAJUMDER son of Mr. KARUNAMAY MAJUMDER, residing at 1065-A/2, Third Floor, Gali No. 10, Govindpuri, Kalkaji, New Delhi-110019, have changed my name and shall hereafter be known as SHUBH MAJUMDER.

It is certified that I have complied with other legal requirements in this connection.

SHUBHJIT MAJUMDER [Signature (in existing old name)]

I hitherto known as NEELAM DEVI alias VEENA DEVI W/o RAM ASRE KAMATI, R/o A-104/8, Shahid Sukhdev Nagar, T-huts, A-block, Wazirpur Industrial Area, District North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as VEENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM DEVI alias VEENA DEVI [Thump Imperssion]

I hitherto known as MANOJ YADAV S/o JAIRAM, residing at Kolhua Ghat (Baddhupur), Saidpur, Saidpur, Ghazipur, Uttar Pradesh-233304, have changed my name and shall hereafter be known as MONU YADAV.

It is certified that I have complied with other legal requirements in this connection.

MANOJ YADAV [Signature (in existing old name)]

I hitherto known as PAWAN KUMAR GUPTA S/o Late SURESH CHAND GUPTA, R/o House No. 158, Main Road Sihi Gate, Near Syal Market, Bhudatt Colony, Ballabgarh, Ballabgarh, Faridabad, Haryana-121004, have changed my name and shall hereafter be known as PAWAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR GUPTA [Signature (in existing old name)]

I hitherto known as KRISHAN KUMAR son of Shri KISHORI LAL, residing at E6/UG-5, Block-E, Dilshad Colony, Delhi-110095, have changed my name and shall hereafter be known as KRISHAN KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR [Signature (in existing old name)]

I hitherto known as PHANI KRISHNA KURICHETI son of Shri K SARVES KUMAR, residing at E-105, Uninav Hights, Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as KURICHETI PHANI KRISHNA.

It is certified that I have complied with other legal requirements in this connection.

PHANI KRISHNA KURICHETI [Signature (in existing old name)]

I hitherto known as SAGAR son of Shri PARMOD KUMAR, residing at B-600, Gali No.9, Khadda Colony, Jaitpur Extn.-II, Jaitpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SANJEET KUMAR

It is certified that I have complied with other legal requirements in this connection.

SAGAR

[Signature (in existing old name)]

I hitherto known as NISHANT S/o DORI LAL, R/o H.No. 491/34, 3rd Floor, Onkar Nagar, Tri Nagar, Distt. North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as NISHANT SHASTRI.

It is certified that I have complied with other legal requirements in this connection.

**NISHANT** 

[Signature (in existing old name)]

I hitherto known as RENU TRIPATHI alias REENU MISHRA alias KM REENU W/o ROHIT KUMAR MISHRA D/o RAMESH CHANDRA, present address H.No.-488, Sec-2C, Vasundhara, Ghaziabad, Uttar Pradesh-201012, Permanent address 45, Ramnathpur, Bada Mahmoodpur, Benipur, Amethi, Uttar Pradesh-227405, have changed my name and shall hereafter be known as REENU MISHRA.

It is certified that I have complied with other legal requirements in this connection.

RENU TRIPATHI alias REENU MISHRA alias KM REENU [Signature (in existing old name)] I hitherto known as VIMLA DEVI W/o PARVEEN KUMAR, R/o 22-A Type-2 Raja Bazar, DIZ Area, Sector-4, Bangla Sahib Road, New Delhi G.P.O., Delhi-110001, have changed my name and shall hereafter be known as VIMLA.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI [Signature (in existing old name)]

I, ANKIT VERMA S/o V K VERMA, R/o H.No. D-6, Third Floor Jungpura S. O. South Delhi-110014, have changed the name of my minor daughter AADYA VERMA aged 6 years and she shall hereafter be known as NAVYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT VERMA [Signature of Guardian]

I, VIVEK KUMAR S/o JAGVEER SINGH, R/o H.No.-40, Gali No.-10, A2-Block, West Sant Nagar, Burari, Delhi-110084, have changed the name of my minor daughter TANVI VEDWAN aged 13 years and she shall hereafter be known as DIVIZA VEDWAN.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR [Signature of Guardian]

I, SOMANA CHAUHAN W/o RAKESH KUMAR, R/o H.No. 683/10, Gali number 10, Ambedkar Nagar, Haiderpur, Shalimar Bagh, P.O. Shalimar Bagh, Distt. North West Delhi, Delhi-110088, have changed the name of my minor son YUVAAN DIWAKAR aged 7 years and he shall hereafter be known as YUVANN CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SOMANA CHAUHAN [Signature of Guardian]

I hitherto known as PAWAN KUMAR alias PAWAN CHAUHAN S/o SHIVAJEET SINGH CHAUHAN, R/o H.No. A-30, Gali No. 4, Milan Garden, Sabhapur, Karawal Nagar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as PAWAN CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR alias PAWAN CHAUHAN [Signature (in existing old name)]

I, LOVEKESH KUMAR GAUTAM S/o DHARMVIR GAUTAM, residing at 15-Krishna Puram, Mau Road, Khandari, Agra, Uttar Pradesh-282005, have changed the name of my minor son KRISH GAUTAM 06 years and he shall hereafter be known as KRISHNAM GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

LOVEKESH KUMAR GAUTAM [Signature of Guardian]

I hitherto known as ANIL KUMAR BHARTI S/o JYOTI PRASAD, R/o House No. 630/1, Basant Vihar, Near Saket police chowki, muzaffarnagar, Muzaffarnagar, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as ANIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR BHARTI [Signature (in existing old name)]

I hitherto known as KHURENDRA KUMAR S/o UMESH KUMAR GUPTA, R/o House No. 32, Block - C, Sangam Vihar, Deoli, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as VARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KHURENDRA KUMAR [Signature (in existing old name)]

I hitherto known as NRUSINGH MISHRA S/o HOM SINGH,R/o Gram Ghuravali, Post- Bhorasa, Barwai, Vidisha, Madhya Pradesh- 464224, have changed my name and shall hereafter be known as RAHUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

NRUSINGH MISHRA [Signature (in existing old name)]

I hitherto known as PRITI W/o SHOVINDRA, R/o Gram Bisola, Bisola, Mawana Khurd, Meerut, Mawana, Uttar Pradesh-250401, have changed my name and shall hereafter be known as PREETE.

It is certified that I have complied with other legal requirements in this connection.

PRITI

[Signature (in existing old name)]

I hitherto known as MOULI KHANNA D/o SUNIT KEWAL KHANNA, residing at F-276, Saraswati Kunj, Plot No. 25, I.P. Extension, East Delhi-110092, have changed my name and shall hereafter be known as MOULII KHANNA.

It is certified that I have complied with other legal requirements in this connection.

MOULI KHANNA [Signature (in existing old name)]

I, PARDEEP SINGH SANDHU son of BALWAN SINGH R/o Flat No-401, Tower-32, Nirala Estate Phase-4, Techzone-4, Greater Noida West, Bishrakh, I.A. Surajpur, Gautam Buddha Nagar, Uttar Pradesh -201306, have changed the name of my minor daughter ARYA aged 5 years and she shall hereafter be known as ARYA SANDHU.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP SINGH SANDHU [Signature of Guardian]

I hitherto known as DEEPAK KUMAR S/o KANHAIYA LAL SHARMA, R/o E-46, 2nd Floor, Jeewan Park, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as DEEPAK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR [Signature (in existing old name)]

I hitherto known as SWEETY D/o HANUMAN PRASAD AGGARWAL W/o ANAND KUMAR MANDAWEWALA, R/o Santosh CGHS Ltd. Flat No. 601, Plot No. 39B, Sec-6, Dwarka, New Delhi-110075, permanent address Durgapur Residency, J.K. Paul Lane, Durgapur, Barddhaman, West Bengal-713213, have changed my name and shall hereafter be known as SHRUTI MANDAWEWALA.

It is certified that I have complied with other legal requirements in this connection.

SWEETY [Signature (in existing old name)]

I hitherto known as KULBHUSHAN S/o RAJKUMAR, R/o Bhaitari, PO: Dodsa Mohammadpur, Distt. Firozabad, Uttar Pradesh-283206, have changed my name and shall hereafter be known as KULDEEP.

It is certified that I have complied with other legal requirements in this connection.

KULBHUSHAN [Thumb Impression]

I hitherto known as ANJU W/o SUSHIL KUMAR, R/o 18/307, Block-18, Trilok Puri, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as BHAWANA.

It is certified that I have complied with other legal requirements in this connection.

ANJU [Signature (in existing old name)]

I hitherto known as VIKRANT S/o SURENDER KUMAR residing at House No. C-12/148, Yamuna Vihar, Babar Pur, North East, Delhi - 110053, have changed my name and shall hereafter be known as VIKRANT CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VIKRANT [Signature (in existing old name)]

I, RAGHVENDRA KUMAR SINGH S/o RAJENDRA PRASAD SINGH, R/o H.No.-B-530, Sector-51, Kendriya Vihar, Noida, Gautam Budh Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ARANVI SINGH aged 10 years and she shall hereafter be known as KAUSTUKI SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGHVENDRA KUMAR SINGH [Signature of Guardian]

I hitherto known as PADMA DEVI W/o Late DEVENDER PANTH, R/o 21, S/F BLK-DRaju Ext Old Palam Road ,VTC: Kakrola, P.O. N.S.I.T. Dwarka, Distt. South West Delhi, Delhi- 110078, have changed my name and shall hereafter be known as PADMA PANTH.

It is certified that I have complied with other legal requirements in this connection.

PADMA DEVI [Signature (in existing old name)]

I, AJAY SINGH son of Shri VIRENDRA KUMAR SINGH, residing at Asharfabad, Ambedkar Nagar, Bemaval, Uttar Pradesh-224181, have changed the name of my minor daughter PARI SINGH aged 14 years and she shall hereafter be known as AADYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAY SINGH [Signature of Guardian]

I hitherto known as HARBINDER KAUR W/o KARAM SINGH, R/o 4860 Mata Mandir Chowk, Katra Sunder Singh Aryapura Subzi Mandi Malka Ganj, North West Delhi-110007, have changed my name and shall hereafter be known as HARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARBINDER KAUR [Signature (in existing old name)]

I, VIKASH JHA son of Shri BINAY KUMAR JHA, residing at 16/432, Lodhi Colony, Lodhi Road, Jor Bagh, New Delhi, NCT Of Delhi-110003, have changed the name of my minor son VANSH aged 08 years and he shall hereafter be known as VANSH JHA.

It is certified that I have complied with other legal requirements in this connection.

VIKASH JHA [Signature of Guardian]

I hitherto known as VIJAY PAL SINGH S/o RAM RATAN R/o Roza Yakubpur, Roja Yakubpur, Sub District-Dadri, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as PARSHURAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY PAL SINGH [Signature (in existing old name)]

I hitherto known as RAHISHUDDIN S/o MANSUR KHAN, R/o E 233 A, Gali No.-5, Jagjit Nagar Usmanpur, Seelampur, P.O. Seelampur, Distt. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as SHALU. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

RAHISHUDDIN [Signature (in existing old name)]

I hitherto known as MEGHA CHANDRA D/o DEEP CHANDRA, residing at 1551, B-13 F/F, Govindpuri Kalkaji, P.O. Kalkaji, District- South Delhi, Delhi-110019, have changed my name and shall hereafter be known as IRIENA CHANDRA. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MEGHA CHANDRA [Signature (in existing old name)]

I, MUKESH KUMAR S/o KANUVAR PAL, R/o C-182, Swarnjayanti Puram, Govindpuram, Ghaziabad, Govindpuram, Uttar Pradesh-201013, have changed the name of my minor daughter PRIYANSHI alias HIMANSHI aged 14 years and she shall hereafter be known as HIMANSHI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature of Guardian]

I, SUNIL KUMAR S/o OMVEER SINGH, residing at Sheorajpur, Khodana Kala, Gautam Buddha Nagar, Uttar Pradesh - 201306, have changed the name of my minor son PRITE SINGH aged 15 years and he shall hereafter be known as PRINCE.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature of Guardian]

I hitherto known as MAUJKALA W/o MAHESH KUMAR, R/o Dahkora(26), Jhajjar, Haryana-124501, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

MAUJKALA [Signature (in existing old name)]

I, VINOD KUMAR S/o OM PARKASH, Permanently, residing at Vill. Jankher P.O. Sananghat Tehsil, Basohli, Jhankar, Kathua, Jammu and Kashmir-184201, presently residing at S-15/535, JJ Camp, Okhla Ph-II, Near Vodaphone, New Delhi-110020, have changed the name of my minor son MD BILAL aged 10 years and he shall hereafter be known as MANISH THAKUR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR [Signature of Guardian]

I, NISHA W/o MANOJ KUMAR, R/o House No. 18/36 Near Pratap Nagar Metro Station, Basant Nagar Kishan Ganj, Malka Ganj, Delhi-110007, have changed the name of my minor daughter KAVITA KUMARI alias ISHIKA aged 15 years and she shall hereafter be known as ISHIKA.

It is certified that I have complied with other legal requirements in this connection.

NISHA [Signature of Guardian]

I, ANIL S/o BIJENDER, R/o M Block 515, J J Colony, Savda Ghevra, P.O. Kanjhawala, Distt. North West Delhi, Delhi-110081, have changed the name of my minor son NIKHIL aged 7 years and he shall hereafter be known as NAKUL DHILOD.

It is certified that I have complied with other legal requirements in this connection.

ANIL [Signature of Guardian]

I hitherto known as NEERAJ KUMAR S/o MAHESH CHAND SHARMA, R/o B-140, Gali No. 4, Sai Mandir Road, Hari Extn-ii, Jaitpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as NEERAJ KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR [Signature (in existing old name)]

I, AMIT KUMAR PATHAK S/o BIRENDER PATHAK, R/o Flat No-586, G/F, Sector-17, Pkt-a, Phase-2, Dwarka, Dwarka Sector-17, South West Delhi, Delhi-110078, have changed the name of my minor son AADYA PATHAK aged 12 years and he shall hereafter be known as ARYAVARDHAN PATHAK.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR PATHAK [Signature of Guardian]

I hitherto known as PARUL SHEKHAR alias KM PARUL DEVI D/o CHAMAN LAL W/o CHANDER SHEKHAR, R/o D-42A, D-Block, Gali No. 1/8, Amar Colony, East Gokalpur, Gokal Pur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as PARUL SHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

PARUL SHEKHAR alias KM PARUL DEVI [Signature (in existing old name)]

I, ARUN KUMAR S/o BABU RAM, R/o Plot No.-256 and 257, Gali No.-38, Vipin Garden Extn. Uttam Nagar, D.K. Mohan Garden, West Delhi, Delhi-110059, have changed the name of my minor daughter MANASVI alias MOKKSHDHA MANAV, aged 03 years and she shall hereafter be known as MOKKSHDHA MANAV.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR [Signature of Guardian]

I hitherto known as GOLU CHAUDHARY S/o GAJAY SINGH, R/o House No. 19, Sukhlapur Mazra, Sikandrabad, P.O. Sikandrabad, Bulandshahr, Uttar Pradesh-203205, have changed my name and shall hereafter be known as SUMIT CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

GOLU CHAUDHARY [Signature (in existing old name)]

I hitherto known as NEHA SHRIVAS D/o SHYAMLAL W/o RAHUL CHAUHAN, R/o Plot No.-22A, and 22B, Block-F, Gali No.-13, Jain Road, Satyam Public School, Nawada Housing Complex, D K Mohan Garden, West Delhi-110059, have changed my name and shall hereafter be known as NEHA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

NEHA SHRIVAS [Signature (in existing old name)]

I hitherto known as AJAY KUMAR PANDEY son of Shri RAJENDER PRASAD PANDEY, residing at Sarauli Katari, Pratapgarh, Uttar Pradesh-230401, have changed my name and shall hereafter be known as SUSHIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR PANDEY [Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o BIHARI YADAV, R/o Siddharampur, Koni, P.O. Sonbhadra, Distt. Arwal, Bihar-804419, have changed my name and shall hereafter be known as AMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature (in existing old name)]

I, OMBIR SINGH S/o SURESH SINGH, permanently residing at Bhind, Hewadpura, Bhind, Madhya Pradesh-477001, Presently residing at H.No.-A-32, Rajiv Nagar, Phase-II, near Rohini Sector-22, Kanjhawala Road, New Delhi-110086, have changed the name of my minor daughter KAJAL YADAV, aged 17 years and she shall hereafter be known as KUMARI KAJAL.

It is certified that I have complied with other legal requirements in this connection.

OMBIR SINGH [Signature of Guardian]

I hitherto known as KAMAL NATH S/o R S YADAV, R/o C-4/179, Block C-4, Nangli Vihar, Extenction Bapraula, Bapraula, West Delhi, Delhi-110043, have changed my name and shall hereafter be known as KAMAL NATH YADAV.

It is certified that I have complied with other legal requirements in this connection.

KAMAL NATH [Signature (in existing old name)]

I hitherto known as MOHD BILAL KHAN S/o AKHTAR MIYA, R/o H. No. 31 A 2nd Floor, Gali No. 2, Ghaffar Manzil Jamia Nagar, Okhla, PO; New Friends Colony, Distt. South Delhi, Delhi-110025, have changed my name and shall hereafter be known as BILAL MIYA.

It is certified that I have complied with other legal requirements in this connection.

MOHD BILAL KHAN [Signature (in existing old name)]

I hitherto known as RAM SHAKAL VERMA S/o RAM SAHAY VERMA, permanent resident of H.No. 93, Randwli Pali (pure Bhartha) Hathigo, Faizabad, Uttar Pradesh-224209, presently residing at Kh.No. 621, Ground Floor, Rangpuri Near Old Shiv Mandir, New Delhi-110037, have changed my name and shall hereafter be known as RAM SHAKAL.

It is certified that I have complied with other legal requirements in this connection.

RAM SHAKAL VERMA [Signature (in existing old name)]

I, PRASHANT KUMAR PANDEY S/o DHIRESH CHANDRA PANDEY, R/o Flat No.-1101, Tower 27, Lotus Boulevard, Sector-100, Noida Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son ATHARVA PANDEY, aged 14 years and he shall hereafter be known as ATHARV P PANDEY.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KUMAR PANDEY [Signature of Guardian]

I hitherto known as CHANDER HASAN PARWANA S/o HAMID MOHAMMAD PARWANA, R/o E-249, VTC: Jahangir Puri North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as CHAND HASAN PARWANA.

It is certified that I have complied with other legal requirements in this connection.

CHANDER HASAN PARWANA [Signature (in existing old name)]

I, BHUPENDRA KUMAR SINGH S/o KANHAIYA SINGH, residing at H. No.-45, Opposite MCD Dispensary Mahendru Colony, Qutabagarh, PO-Qutabagarh, Distt. North West Delhi, Delhi-110039, have changed the name of my minor son DEVBRAT SINGH, aged 9 years and he shall hereafter be known as ARYAN PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDRA KUMAR SINGH [Signature of Guardian]

I hitherto known as SUNIL alias SUNIL KOTIA S/o GANGA PRASAD, R/o 16/631, I Block 19, Bapa Nagar, Karol Bagh, New Delhi, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as SUNIL KOTIA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL alias SUNIL KOTIA [Signature (in existing old name)]

I hitherto known as LAKHBIR SINGH alias LAKHBIR S/o AJVEER SINGH, R/o House No. 6527/14/2, Street No. 2, Preet Vihar, Jassian Road, Halbowal Kalan, Ludhiana, P.O. Ludhiana, Distt. Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as LAKHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHBIR SINGH alias LAKHBIR [Signature (in existing old name)]

I, MOHAMMAD AZHAR S/o MOHAMMAD NASEEM, residing at 1548 Kucha Dakhni Rai Pataudi House Darya Ganj, Central Delhi 110002, have changed the name of my minor son MOHD AYMAN, aged 08 years and he shall hereafter be known as ALI AZHAR.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD AZHAR [Signature of Guardian]

I, JAKIR ALI S/o MUNSHI BAKSH, R/o 121 Pareva Sadat Senthal Patti, Bareilly, U.P., have changed the name of my minor daughter MUSKAN, aged 17 years and she shall hereafter be known as NEHA. I have changed only my daughter name not her religion.

It is certified that I have complied with other legal requirements in this connection.

JAKIR ALI [Signature of Guardian]

I, SANDEEP S/o SUTAR SINGH, residing at S- 391, 1st Floor, Near Kaali Mata Mandir, School Block Shakarpur, Shakarpur, East Delhi, Delhi-110092, have changed the name of my minor daughter DEEKSHITA, aged 02 years and she shall hereafter be known as DEEKSHITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP [Signature of Guardian]

I hitherto known as ANOJ KUMAR S/o RAJESHWAR YADAV, R/o Dahru Bigha PO Turck Telpa PS Uphara, Upahra, P.O. Uphara, Distt. Aurangabad, Bihar-824203, have changed my name and shall hereafter be known AARYAN RAJ.

It is certified that I have complied with other legal requirements in this connection.

ANOJ KUMAR [Signature (in existing old name)]

I, SUNIL KUMAR S/o Shri VIJAYPAL SINGH, residing at Dhindar, Jalalpur Didhar, Ghaziabad-201206, Uttar Pradesh, India, have changed the name of my minor daughter KRUTHIKA SUNIL CHOUDHARY, aged about 13 years and she shall hereafter be known as KRUTHIKA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature of Guardian]

I, TUSHAR VED S/o V.P SAXENA, R/o Mohalla Kali Pagri, Amroha, Uttar Pradesh-244221 Present Address Plot No. 221, H.No.-101, Gyan Khand 1, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor daughter ASMI VED, aged 8 years and she shall hereafter be known as SHODASHI VED.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR VED [Signature of Guardian]

I hitherto known as PARNITA W/o SHIVJI, residing at D-58, Gali No.-8, Rajapuri D.K. Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as TETRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PARNITA [Thumb Impression] I, RUNI DEVI W/o GUDU RAM, residing at 234, Durga Colony, Panjabkhor, Punjab Khor, PO- Punjab Khor, Distt. North West Delhi, Delhi-110081, have changed the name of my minor son RAVI KUMAR, aged 12 years and he shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RUNI DEVI [Signature of Guardian]

I, RINKI DEVI W/o BIMLESH SINGH, residing at House No.- 40, Chandpur, Kanjhawala, PO Kanjhawala, Distt. North West Delhi, Delhi-110081, have changed the name of my minor son VIVEK KUMAR, aged 12 years and he shall hereafter be known as AASHIVIK ANAND.

It is certified that I have complied with other legal requirements in this connection.

RINKI DEVI [Signature of Guardian]

I hitherto known as PARVEEN ALAM alias PARVEJ AALAM S/o FATAH MOHAMMAD, R/o L-1, 751/14, Sangam Vihar, New Delhi-110062, have changed my name and shall hereafter be known as PARVEJ AALAM.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN ALAM alias PARVEJ AALAM [Signature (in existing old name)]

I hitherto known as SANDEEP S/o SUTAR SINGH, residing at S-391, 1st Floor, Near Kaali Mata Mandir, School Block Shakarpur, Shakarpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP [Signature (in existing old name)]

I hitherto known as KAMAL KANT S/o JAI PRAKASH, residing at H. No. 499, Gali No.-3 Kapashera, PO: Gurgaoun Road, Distt. South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as KAMAL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KANT [Signature (in existing old name)]

I hitherto known as RAMAKALA W/o KANHAI, R/o 157, Damodar Purwa, Madhaupur, P.O. Madhopur, Distt. Gonda, Uttar Pradesh-271001, have changed my name and shall hereafter be known as DULARI.

It is certified that I have complied with other legal requirements in this connection.

RAMAKALA
[Thumb Impression]

I hitherto known as BHAGWAN DASS alias PAWAN DASS S/o NAGODASS, R/o H-1/1, Budh Vihar Phase-1, Budh Vihar, Nithari North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as BHAGWAN DASS.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAN DASS alias PAWAN DASS [Signature (in existing old name)]

I, RAJENDER KAUR W/o KHEM RAJ, R/o House No.-1692, Deeghot (135), Palwal, Haryana-121105, have changed the name of my minor son LOVELI SINGH, aged 16 years and he shall hereafter be known as LOVE.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER KAUR [Signature of Guardian]

I hitherto known as NEELENDRA GUPTA son of PURUSHOTTAM GUPTA, R/o 284 293-C, Lal Building, Shakti Studio, Naubasta, Kanpur, PO Sanigawan, Distt. Kanpur Nagar, Uttar Pradesh-208021, have changed my name and shall hereafter be known as VATSAL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NEELENDRA GUPTA [Signature (in existing old name)]

I hitherto known as AJAY SHARMA S/o NARAYAN PRASAD SHARMA, R/o Near Teacher Traning School, Jamin Phulwaria, Baijani, Bhagalpur, Bihar-813112, have changed my name and shall hereafter be known as SIYARAM KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AJAY SHARMA [Signature (in existing old name)]

I hitherto known as BANDI LALITHA W/o JANGALA LAKSHMI JAGADESSH, resident of Plot No.15, L N R Colony, Street No. 4, Near Durgadevi Temple, Nagaram, Medchal-Malkajgiri, Telangana-500083, have changed my name and shall hereafter be known as JANGALA LALITHA.

It is certified that I have complied with other legal requirements in this connection.

BANDI LALITHA [Signature (in existing old name)]

I hitherto known as JASBIR KAUR W/o BALDEV SINGH, R/o Vill. Pahra Tehsil and Distt. Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as MANWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASBIR KAUR [Signature (in existing old name)]

I hitherto known as NIKHIL S/o KAMAL, residing at Berwal (5), Badhrana, Rewari, Haryana-123412, have changed my name and shall hereafter be known as NIKHIL BERWAL.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL [Signature (in existing old name)]

I hitherto known as ITISHREE PRADHAN W/o ATUL SAMANTARAY, residing at AT/PO-Nachuni, Nachuni, PO. Nachuni, Distt. Khorda, Odisha-752034, have changed my name and shall hereafter be known as ITISHREE SAMANTARAY.

It is certified that I have complied with other legal requirements in this connection.

ITISHREE PRADHAN [Signature (in existing old name)]

I hitherto known as SUDHIR KUMAR S/o KRIPAL SHANKAR GAUTAM, residing at Khonda, Hathras, Uttar Pradesh-281307, have changed my name and shall hereafter be known as ANKIT GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR [Signature (in existing old name)]

I, SATENDRA KUMAR SONKAR S/o GANESH PRASAD SONKAR, R/o Gaura tola Katailva Bari Tola, Goura, Deoria, Gaura Jai Nagar, Uttar Pradesh-274603, have changed the name of my minor daughter BILLU KUMARI, aged 14 years and she shall hereafter be known as SAUMYA SONKAR.

It is certified that I have complied with other legal requirements in this connection.

SATENDRA KUMAR SONKAR [Signature of Guardian]

I hitherto known as CHANDRA DEVI W/o DAN SINGH, residing at Kafali PO Dhauladevi, VTC-Kafali, PO Kafalisuwakhan, Sub District-Almora, District-Almora, Uttarakhand-263623, have changed my name and shall hereafter be known as CHANARA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA DEVI [Thumb Impression]

I hitherto known as OPWINDER SINGH S/o RAMJI DAS, R/o VPO Ghamour, Teh Balachaur, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as UPWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

OPWINDER SINGH [Signature (in existing old name)]

I hitherto known as PULLAGURA VENKATA SUBBALAKSHMI W/o PULLA BRAMHANANDA, Resident of 2-62, Pamidi Road, BC-Colony, Village & P.O-Nagasamudram, District-Ananthapuramu, Andhra Pradesh-515401, have changed my name and shall hereafter be known as PULLA MAHALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

PULLAGURA VENKATA SUBBALAKSHMI [Signature (in existing old name)]

I, JAI CHAND S/o RAMPRIT GUPTA, R/o H. No. 34, Jungle Kauria Road, Turkwaliya, Turkwalia, Gorakhpur, Uttar Pradesh-273165, have changed the name of my minor son SHIKHAR, aged 15 years and he shall shall hereafter be known as SHIKHER GUPTA.

It is certified that I have complied with other legal requirements in this connection.

JAI CHAND [Signature of Guardian]

I hitherto known as MADA HARIBABU S/o MADA SIMHACHALAM, R/o 10-21-42/D, Kaniti Road, CMR Back Side, Near, CMR Back Side, Old Gajuwaka, Visakhapatnam, Andhra Pradesh-530026, have changed my name and shall hereafter be known as HASWITH. .

It is certified that I have complied with other legal requirements in this connection.

MADA HARIBABU [Signature (in existing old name)]

I, BHUPENDRA KUMAR S/o BIJAYSHANKAR, residing at 35/3, Dasarath Ghosh Lane, P.O. Howrah, District-Howrah, West Bengal-711101, have changed the name of my minor daughter ANANYA VERMA, aged 11 years and she shall hereafter be known as PRIYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDRA KUMAR [Signature of Guardian]

I hitherto known as DEBOPRIYA PRAMANIK S/o UTPAL KUMAR PRAMANIK, residing at Samanway Polly, Suri M, Suri, Birbhum, West Bengal-731101, have changed my name and shall hereafter be known as DEBOPRIYO PRAMANIK.

It is certified that I have complied with other legal requirements in this connection.

DEBOPRIYA PRAMANIK [Signature (in existing old name)]

I hitherto known as KAMLESH CHANDR JOSHI S/o Mr MOHAN LAL JOSHI, R/o Jharipani, Dehradun Uttrakhand-248152, have changed my name and shall hereafter be known as AKASH JOSHI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH CHANDR JOSHI [Signature (in existing old name)]

I hitherto known as DILEEP GOPINATHAN NAIR son of NARAYANAN GOPINATHAN, residing at Vallappil, Pallikkara, Thikkody, Kozhikode, Kerala-673522, have changed my name and shall hereafter be known as DILEEP GOPINATHAN.

It is certified that I have complied with other legal requirements in this connection.

DILEEP GOPINATHAN NAIR [Signature (in existing old name)]

I hitherto known as LUCKY JAISWAL S/o SAJJAN KUMAR, Residing at Ward No- 19, Jamalpur Gogri, Cinema Hall Road, Jamalpur, Khagaria, Bihar- 851203, have changed my name and shall hereafter be known as VEERBHADRA JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

LUCKY JAISWAL [Signature (in existing old name)]

I, SAGI VENUGOPAL VARMA son of Late SAGI VARMA, R/o F. No 401, 1-6-133/1, Najahpride Apartment, Subashnagar, Mahabubnagar PO, Dt, Telangana-509001, have changed the name of my minor daughter ABHIGNA LAKSHMIGOPAL, aged 10 years and she shall hereafter be known as ABHIGNA LOKAYATA.

It is certified that I have complied with other legal requirements in this connection.

SAGI VENUGOPAL VARMA [Signature of Guardian]

I hitherto known as SANTOSH S/o ASHOK SURYAWANSHI Resident of Ward No. 20 Khandi Tola Gram Post Tirodi, Kharpadiya, Balaghat, Madhya Pradesh 481449, have changed my name and shall hereafter be known as SANTOSH SURYAWANSHI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH

[Signature (in existing old name)]

I hitherto known as SONAL KUMARI D/o SHANKAR MANDAL, residing at 1/85, Vastukahand, Park Phase, Gomtinagar, Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as SONAL POONAM SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

SONAL KUMARI [Signature (in existing old name)]

I hitherto known as TANMAY MALIK S/o PRAVEEN MALIK, residing at D-46, 4th Floor, Vipul World, Sector-48, Sohna Road, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as TANNMAY MALIK.

It is certified that I have complied with other legal requirements in this connection.

TANMAY MALIK [Signature (in existing old name)]

I, MOHD AFSHAN S/o MOHAMMAD AFZAL, residing at 1244, Railway Station Road, Near Pankaj Talkies, Purani Basti, Akpangi, Basti, Uttar Pradesh-272002, have changed the name of my minor daughter ALISHBA AFSHAN alias AYRA ARSHI aged 04 years and she shall hereafter be known as AYRA ARSHI.

It is certified that I have complied with other legal requirements in this connection.

MOHD AFSHAN [Signature of Guardian]

I hitherto known as SONAM D/o MAHENDER KUMAR, residing at #1853, Sector-13, Huda, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as SONAM MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SONAM

[Signature (in existing old name)]

I hitherto known as PARAMAJYOTHI REDDY REDDAPPAGARI S/o MAHADEVA REDDY REDDAPPAGARI, R/o House No. 04-76, Padmavathipuram, Tiruchanoor Road, Tirupati-517503, Andhra Pradesh, India, have changed my name and shall hereafter be known as PARAM REDDAPPAGARI REDDY.

It is certified that I have complied with other legal requirements in this connection.

PARAMAJYOTHI REDDY REDDAPPAGARI [Signature (in existing old name)]

I hitherto known as PRANEETH RAJ son of BALAKRISHNA, residing at 18-25/26 Belak Nilaya, Vaidhyanatha Nagara,1st Cross Ullal Bail, Ullal, Mangalore, Dakshina Kannada, Karnataka, Pin Code-575020, have changed my name and shall hereafter be known as PRANEETH RAJ BALAKRISHNA.

It is certified that I have complied with other legal requirements in this connection.

PRANEETH RAJ [Signature (in existing old name)]

I hitherto known as SOMA ROY W/o SOURABH ROY, residing at Devaloke Heights, Flat 4A 142a Raja S.C Mullick Road, Regent Esate, Kolkata, West Bengal-700092, have changed my name and shall hereafter be known as SOMA DATTA.

It is certified that I have complied with other legal requirements in this connection.

SOMA ROY

[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR SANDHI D/o NARANJAN SINGH W/o JASVIR SINGH, residence of Vill. Badala, Po. Sikri, Hoshiarpur, Punjab, have changed my name and shall hereafter known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR SANDHI [Signature (in existing old name)]

I, SHUBHAM AGARWAL S/o Shri MAHESH CHAND AGARWAL, residing at 13-B, Bank House, Opposite Omaxe Mall, Civil Line, Agra-282002, Uttar Pradesh, have changed the name of my minor son GAURANSH AGARWAL aged about 7 years and he shall hereafter be known as VED AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM AGARWAL [Signature of Guardian]

I hitherto known as AKASH GUPTA S/o MUKESH KUMAR, residing at H-388 Alpha 2, Greater Noida, PO-Greater Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201308, have changed my name and shall hereafter be known as DHIRENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKASH GUPTA [Signature (in existing old name)]

I hitherto known as SETHI S/o PARSHOTAM LAL, residing at Village Deeda Sansiyan, PO. Dinanagar, Distt. Gurdaspur, Punjab-143531, India, have changed my name and shall hereafter be known as SETHI LAL.

It is certified that I have complied with other legal requirements in this connection.

SETHI [Signature (in existing old name)]

I hitherto known as JASWINDER KAUR W/o BANT SINGH, residing at Village-Chhaleri Kalan, Post-Pola, Fatehgarh Sahib, PO Fahehgarh Sahib, Distt. Fatehgarh Sahib, Punjab-140407, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR [Signature (in existing old name)]

I, SHIVCHANDRA YADAV S/o RAMNATH YADAV, R/o Bari Rai Bhan, Bari Raybhan, Gopalganj, Bihar-841436, have changed the name of my minor Son SONU KUMAR aged about 15 years and he shall hereafter be known as ARYAN KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVCHANDRA YADAV [Signature of Guardian]

I hitherto known as GURMINDER SINGH S/o KAUR SINGH, R/o Village Danewala, Satkosi, Danewala, Fazilka, Punjab, 152126, have changed my name and shall hereafter known as GURMOHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMINDER SINGH [Signature (in existing old name)]

I, RAM LAL son of Shri BHORIYA RAM, residing at Flat-102, F/F, Shaheed Rajguru College, Vasundhra Enclave, East Delhi, Delhi-110096, have changed the name of my minor daughter POORVI aged 06 years and she shall hereafter be known as POORVI BARWASIYA.

It is certified that I have complied with other legal requirements in this connection.

RAM LAL [Signature of Guardian]

I hitherto known as DOLI BHATTACHARJEE W/o Late SANJAY BHATTACHARJEE, R/o Pilkhana, BSF Camp, PO-Roshanbagh, PS-Murshidabad, Distt. Murshidabad, West Bengal-742164, have changed my name and shall hereafter be DOLY BHATTACHARYA.

It is certified that I have complied with other legal requirements in this connection.

DOLI BHATTACHARJEE [Signature (in existing old name)]

I hitherto known as SAT PARKASH S/o SURAJ DEV, residing at RZ-CD/50, Near D.D.A Park, Mahavir Enclave, Delhi-110045, have changed my name and shall hereafter be known as SAT PARKASH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAT PARKASH [Signature (in existing old name)]

I hitherto known as SAVDESH KUMARI W/o SANJEEV KUMAR, R/o Behdarya, Hoshiarpur, Punjab-144223, India, have changed my name and shall hereafter be known as SHOBA RANI.

It is certified that I have complied with other legal requirements in this connection.

SAVDESH KUMARI [Signature (in existing old name)]

I hitherto known as YMUNA PATEL S/o RAMAN PATEL, residing at Chamtha Balu Par, P.S. Bachhbada, Chamtha, Begusarai, Bihar- 851111, have changed my name and shall hereafter be known as CHHOTU PRASAD RAI.

It is certified that I have complied with other legal requirements in this connection.

YMUNA PATEL [Signature (in existing old name)]

I hitherto known as DEV SINGH S/o CHANDAN SINGH, residing at N-116 Upper Ground Floor Rear Side Flat No. A 4, Khasra No. 693/1, 694, Hargovind Enclave, Raj pur Khurd, South Delhi, Delhi-110068, have changed my name and shall hereafter be known DEV SINGH JEENA.

It is certified that I have complied with other legal requirements in this connection.

DEV SINGH [Signature (in existing old name)]

I hitherto known as MADHUR alias MAYANK S/o ATAR SINGH, R/o L-141, Sanjay Nagar, Sector-23, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as MAYANK.

It is certified that I have complied with other legal requirements in this connection.

MADHUR alias MAYANK [Signature (in existing old name)]

I, RAJESH KUMAR KESHRI son of RAMESHWAR PRASAD KESHRI, resident of Chiraiyatand, High School, Thana- Kankarbagh, P.O. Patna, G. P.O., District- Patna, Bihar-800001, have changed the name of my minor daughter KUMARI LADO aged about 10 years and she shall hereafter be known as KAVYA KESHRI.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR KESHRI [Signature of Guardian]

I, KUNDAN KUMAR S/o RAMKESHVAR SINGH, R/o H. No. 265, Type-3, Sector-3, Sadiq Nagar, Andrews Ganj, South Delhi, Delhi-110049, have changed the name of my minor son RAJARSHI aged 14 years and he shall hereafter be known as ASHVIK KAYAN.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN KUMAR [Signature of Guardian]

I hitherto known as PARMIND SINGH S/o AMRIK SINGH, R/o Village Akalgarh, P.O. Kalanaur, Tehsil Jagadhri, Distt. Yamuna Nagar-135001 (Haryana), India have changed my name and shall hereafter be known as PARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMIND SINGH [Signature (in existing old name)]

I hitherto known as BALDEEP KUMAR BIDWAL son of CHUHAR RAM, R/o House No. 998, Sector-3, Urban Estate VTC, Kurukshetra, Haryana, India, have changed my name and shall hereafter be known as BALDEEP BIDWAL.

It is certified that I have complied with other legal requirements in this connection.

BALDEEP KUMAR BIDWAL [Signature (in existing old name)]

I hither to known as ABHILASH P son of P SANKARANARAYANAN, R/o Padincharathil House, I M A Road, Kanniyampuram, Ottappalam, Palakkad, Kerala-679104, have changed my name and shall hereafter be known as ABHILASH PADINCHARATHIL. I have changed my name and not my religion.

It is certified that I have complied with other legal requirements in this connection.

ABHILASH P [Signature (in existing old name)]

I, BALJINDER SINGH son of HARBHAJAN SINGH, residing at 190, Ward No 19, Model Town Guru Nanak Pura Opp. Laxmi Hospital, Fatehabad, Haryana-125050, have changed the name of my minor son CHIRAGDEEP SINGH, aged 14 years and he shall hereafter be known as HARGUNVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER SINGH [Signature of Guardian]

I hitherto known as AMAN KUMAR S/o AWDH KISHOR SINGH, residing at Vill.-Pinda Ward No. 1, Near Shiv Ling Mandir, P.O.- Pipra, P.S.- Sahajitpur, Distt.- Saran, State-Bihar, Pin Code - 841422, have changed my name and shall hereafter be known as ABHISHEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMAN KUMAR [Signature (in existing old name)]

I hitherto known as WILSON KHOKHAR S/o JAGIRA MASIH, R/o VPO Khokhar, Teh. Fatehgarh Churian, Distt. Gurdaspur, Punjab-143602, have changed my name and shall hereafter be known as WILSON.

It is certified that I have complied with other legal requirements in this connection.

WILSON KHOKHAR [Signature (in existing old name)]

I hitherto known as SURSATI DEVI W/o RAMUGRAH, R/o Sonway, Gonarha, Gorakhpur, Uttar Pradesh-273152, have changed my name and shall hereafter be known as KUMARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SURSATI DEVI [Thumb Impression]

I, BHUKYA MURALI S/o BHUKYA BICHA, R/o House No. 5-84, Putani Thanda, Raghunadhapalem Mandal, P.O. Irlapudi, Distt. Khammam (Telangana) - 507182, have changed the name of my minor daughter BHUKYA JOHITA, aged 7 years and she shall hereafter be known as BHUKYA JOSHNA HARI.

It is certified that I have complied with other legal requirements in this connection.

BHUKYA MURALI [Signature of Guardian]

I hitherto known as BACHITTER SINGH SAINI S/o SHUKEEN SINGH, House No.0574, G.T. Road Mukerian, Ward No.2 Friends Colony Mukerian, District Hoshiarpur, Punjab-144211, India, have changed my name and shall hereafter be known as BACHITTER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BACHITTER SINGH SAINI [Signature (in existing old name)]

I hitherto known as GAYATRI DEVI alias BAYASHI DEVI D/o RAMANGYA GOSHWAMI W/o MITHILESH GOSWAMI, R/o H.No. A-215, Shakur Pur, Anand Was, Saraswati Vihar S.O., North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as BAYASI DEVI.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI DEVI alias BAYASHI DEVI [Thumb Impression]

I hitherto known as AADE VINOD SHYAMLAL alias VINOD SHYAMLAL ADE son of SHYAMLAL VARMA, resident of Ward No. 20, Jurlakhurd, P.O. Baldeopur, Distt. Rajnandgaon (Chhattisgarh)-491881, have changed my name and shall hereafter be known as VINOD SHYAML VARMA.

It is certified that I have complied with other legal requirements in this connection.

AADE VINOD SHYAMLAL alias VINOD SHYAMLAL ADE [Signature (in existing old name)]

I hitherto known as KUMAR KESHAV son of NARENDRA PRASAD YADAV, residing at Ganv-Shyamdev, Post-Dhamaul, P.O.- Dhamul, District-Nawada, Bihar- 805101, have changed my name and shall hereafter be known as ASHUTOSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUMAR KESHAV [Signature (in existing old name)]

I, ASHOK KUMAR TIWARI S/o PRABHAKAR TIWARI, R/o- B20/160, Bhelupur Varanasi, Uttar Pradesh-221005, have changed the name of my minor daughter GORANSHI alias KRITISA TIWARI, aged 3 years and she shall hereafter be known as KRITISHA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR TIWARI [Signature of Guardian]

I hitherto known as PAWAN DAWADE S/o HITESH NIRGUDE, R/o-367, Badi Para, Mandi Get Samne, Nimrani, Nimrani, P.O.-Nimarani, Khargone, Madhya Pradesh-451660, have changed my name and shall hereafter be known as HARSH NIRGUDE.

It is certified that I have complied with other legal requirements in this connection.

PAWAN DAWADE [Signature (in existing old name)]

I, NAND KISHOR PRASAD S/o FEKAN RAUT, R/o Vill. Nandan Bigha, Ward No. 01, Near Primary School, Nandan Bigha, P.O. Murgaon, P.S.-Hulasganj, Distt.-Jehanabad, Bihar-804407, have changed the name of my minor son SUNNYKET KUMAR, aged 10 years and he shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHOR PRASAD [Signature of Guardian]

I hitherto known as RAMITA DEVI W/o-AVADHESH KUMAR SAHNI, R/o- Vill-Paura Madan Singh Jagodih, Paura Madan Singh, P.O. Paura, Distt. Vaishali, Bihar- 844117, have changed my name and shall hereafter be known as SAVITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAMITA DEVI [Signature (in existing old name)]

I hitherto known as R PRASHANTH alias RAJASEKHAR PRASHANTH S/o VADIVELU RAJASEKHAR, R/o Villa No 2B, Sai Amaranta Aprt, Ambal Nagar, Pallikaranai, Chennai, Tamil Nadu-600100, have changed my name and shall hereafter be known as PRASHANTH RAJASEKHAR.

It is certified that I have complied with other legal requirements in this connection.

R PRASHANTH alias RAJASEKHAR PRASHANTH [Signature (in existing old name)]

I hitherto known as KHANDU RAVINDRA PIMPALE S/o RAVINDRA PIMPALE, residing at-VTC: Chhadwel (Korde), P.O. Chadvel, Sub Distt. Sakri, Distt. Dhule, Maharashtra-424305, have changed my name and shall hereafter be known as VIRAT RAVINDRA PIMPALE.

It is certified that I have complied with other legal requirements in this connection.

KHANDU RAVINDRA PIMPALE [Signature (in existing old name)]

I hitherto known as MANTU PRAJAPATI S/o RAM NIVASH PRAJAPATI, residing at 01 Gram-Darauli, Post-Baghari, Bararhi, Kaimur (Bhabhua), Bihar-802132, have changed my name and shall hereafter be known as DINESH PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MANTU PRAJAPATI [Signature (in existing old name)]

I hitherto known as KRISHNA RANI GANDHI alias KRISHNA TUTLANI D/o SHOBHA RAM GANDHI, W/o J.R. TUTLANI, R/o 543, 8 Faridabad Sec-29, Haryana-121008, have changed my name and shall hereafter be known as KRISHNA TUTLANI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA RANI GANDHI alias KRISHNA TUTLANI [Signature (in existing old name)] I, VARTIKA YADAV W/o AKHILESH KUMAR, R/o H. No.-325, Sector-9, Avas Vikash Colony Sikandra Agra, P.O Sikandra, Distt. Agra, Uttar Pradesh-282007, have changed the name of my minor daughter MISHIKA YADAV, aged 8 years and she shall hereafter be known as ADRIJA SHREE YADAV.

It is certified that I have complied with other legal requirements in this connection.

VARTIKA YADAV [Signature of Guardian]

I hitherto known as VANDANA KUSHWAH D/o AJAB SINGH KUSHWAH, residing at Bagiya Adda, Yashoda Nagar, Etawah, Etawah, Uttar Pradesh- 206001, have changed my name and shall hereafter be known as KM VANDANA.

It is certified that I have complied with other legal requirements in this connection.

VANDANA KUSHWAH [Signature (in existing old name)]

I hitherto known as DULARI W/o RAM KUMAR, residing at-Mohammad Nagar, Post-Asnahara, Asanhara, Basti, Uttar Pradesh- 272194, have changed my name and shall hereafter be known as KAILASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DULARI [Signature (in existing old name)]

I hitherto known as JAMSAD ALI S/o DEENU, residing at Ward No-14, Adarsh Colony, Safidon, P.O. Safidon, Distt: Jind, Haryana-126112, have changed my name and shall hereafter be known as JAMSAD.

It is certified that I have complied with other legal requirements in this connection.

JAMSAD ALI [Signature (in existing old name)]

I hitherto known as ASHISH SAVITA S/o RAJESH KUMAR SAVITA, resident of 232 Gautam Vihar, New Shivli Road, Kalyanpur, Kanpur Nagar, Uttar Pradesh-208017, have changed my name and shall hereafter be known as ASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SAVITA [Signature (in existing old name)]

I hitherto known as I, KASHMIR KAUR D/o SANSARA and W/o SOHAN SINGH, R/o Village Ghuman, Post Office Pharala, Tehsil Banga, Distt. SBS Nagar, Pin-144503, Punjab, have changed the name of my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KASHMIR KAUR [Signature (in existing old name)]

I hitherto known as JYOTI alias MIKKI D/o MAHESH KUMAR, R/o D-512, Gali No-3, 3-Pusta, Circular Road, Sonia Vihar, Sabhapur, Delhi-110094, have changed my name and shall hereafter be known as ANYIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

JYOTI alias MIKKI [Signature (in existing old name)]

I hitherto known as AMARJIT SINGH VOHRA alias AMARJIT SINGH S/o HARI SINGH VOHRA, R/o BE-136, Second Floor, Right Side, Near Tagore School, Gate No.-4, Clock Tower, Hari Nagar, Delhi-110064, have changed my name and shall hereafter be known as AMARJIT SINGH, VOHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH VOHRA alias AMARJIT SINGH [Signature (in existing old name)]

I hitherto known as SUKHJEET KAUR W/o KULWINDER SINGH, residing at VPO Rajo Wala Distt. Faridkot, Pin-151203, Punjab, have changed my name and shall hereafter be known as JASVEER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJEET KAUR [Signature (in existing old name)]

I hitherto known as RADHA VARMA alias RADHA SONI D/o BABU RAM SONI W/o BIRENDER, R/o H.No.69, Gali No-2, Near of Samshan Bhoomi, Jawala Nagar, Shahdara, North East Delhi-110032, have changed my name and shall hereafter be known as RADHA VARMA.

It is certified that I have complied with other legal requirements in this connection.

RADHA VARMA alias RADHA SONI [Signature (in existing old name)]

I hitherto known as KAMLESH W/o Late SHYAM SINGH CHAUHAN, residing at H-161/4, Gali No-3, Jai Prakash Nagar, Maujpur, Seelampur, Delhi-110053, have changed my name and shall hereafter be known as KAMLESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH

[Signature (in existing old name)]

I hitherto known as SMT N BHAVANI alias NARISETTY BHAVANI D/o RADHAKRISHNA MURTHY MUTHE W/o N N M RAO, resident of Quarter No-30 D, Type-4, Sector-5, Ordnance Factory Chanda Estate, Chandrapur Ord Fact, Chandrapur, Maharashtra-442501, have changed my name and shall hereafter be known as NARISETTY BHAVANI.

It is certified that I have complied with other legal requirements in this connection.

SMT N BHAVANI alias NARISETTY BHAVANI [Signature (in existing old name)]

I hitherto known as BRO. JAYA PAUL S/o PRATTIPATI PRASAD, R/o Vill. Bidhipur, P.O. Dhariwal, Gurdaspur-143519, have changed my name and shall hereafter be known as VENKATARATNAM P.

It is certified that I have complied with other legal requirements in this connection.

BRO.JAYA PAUL [Signature (in existing old name)]

I hitherto known as REKHA RANI W/o TEJBIR SINGH, residing at Village Kheri Man Singh, Kheri Man Singh (63), Karnal, Haryana-132041, have changed my name and shall hereafter be known as REKHA.

It is certified that I have complied with other legal requirements in this connection.

REKHA RANI [Signature (in existing old name)]

I hitherto known as SONA GOP S/o LEKHO MAHTO, residing at-Ward Number-01 Vill, Kosmadih, Panchayat, Hirodih, Thana, Jainagar, Hirodih, Koderma, Jharkhand-825409, have changed my name and shall hereafter be known as SONUA.

It is certified that I have complied with other legal requirements in this connection.

SONA GOP [Thumb Impression] I hitherto known as BALKARAN SINGH KHEHRA S/o HARPAL SINGH, residing at Village Harpura P.O. Dhandoi Tehsil Batala District Gurdaspur-143505, Punjab, India, have changed my name and shall hereafter be known as BALKARAN SINGH

It is certified that I have complied with other legal requirements in this connection.

BALKARAN SINGH KHEHRA [Signature (in existing old name)]

I hitherto known as MAZHARUL HAQ alias MAZHAR MUSTAFA S/o ALAUDDIN, R/o Rasoolpur Muhammadabad Gohna Mau Uttar Pradesh-276403, have changed my name and shall hereafter be known as MAZHAR MUSTAFA.

It is certified that I have complied with other legal requirements in this connection.

MAZHARUL HAQ alias MAZHAR MUSTAFA [Signature (in existing old name)]

I hitherto known as P.V.APPARAO son of Shri RAMACHANDRA RAO, employed as Scientific Assistant/F in Heavy Water Plant Manuguru, Department of Atomic Energy Government of India residing at Q. No. D6-5/2, Nalanda, Heavy Water Plant Colony, Aswapuram, Bhadradri Kothagudem Distt., Telangana State-507116, have changed my name and shall hereafter be known as PARUCHURI VENKATA APPARAO.

It is certified that I have complied with other legal requirements in this connection.

P.V.APPARAO [Signature (in existing old name)]

I, SANJEEV KUMAR son of BAGGU RAM, residing at House No. 478, Chogitti, Jalandhar, Punjab-144009, have changed the name of my minor daughter BHAVIKA, aged 14 years and she shall hereafter be known as BHAVIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR [Signature of Guardian]

I, MANISH KOCHHAR S/o V. K. KOCHHAR, R/o H-13, Nightinagle, Appartment, Kamal Public School, Vikaspuri, New Delhi, Delhi- 110018, have changed the name of my minor daughter MAHI KOCHHAR, aged about 17 years and she shall hereafter be known as MISHA KOCHHAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH KOCHHAR [Signature of Guardian]

I, SAPNA DIXIT W/o GAURAV SHARMA, R/o Kanwali (10), Rewari, Haryana-123411, have changed the name of my minor son DAKSHESH, aged about 10 years and he shall hereafter be known as DAKSHESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAPNA DIXIT [Signature of Guardian]

I hitherto known as RAKESH KUMAR alias RAM LAUT S/o RAM ASARE, R/o 108, Income Tax Colony, Pitam Pura, North West Delhi, Delhi-110088, have changed my name and shall hereafter be known as RAM LAUT.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR alias RAM LAUT [Signature (in existing old name)]

I hitherto known MANMOHAN SINGH S/o NARPAT SINGH, R/o Plot No 18, Khasra Number 31, Defence Colony, Nandri Road, Jodhpur Rajasthan-342027, have changed my name and shall hereafter be known as MANMOHAN SINGH SHEKHAWAT.

It is certified that I have complied with other legal requirements in this connection.

MANMOHAN SINGH [Signature (in existing old name)]

I hitherto known as NANDANI W/o VISHNU SEN, R/o H. No. 69, Vill Plohi, P.O. Karia, Distt. Panna, Madhya Pradesh-488442, have changed my name and shall hereafter be known as NARABADA SEN.

It is certified that I have complied with other legal requirements in this connection.

NANDANI [Signature (in existing old name)]

I hitherto known as SALONI KHANNA W/o AKHIL BATHLA, residing at House No-68, Amolak Enclave, Bishangarh, Zirakpur, SAS Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as SALONI BATHLA.

It is certified that I have complied with other legal requirements in this connection.

SALONI KHANNA [Signature (in existing old name)]

I, SOMA MANIKANTESH son of LATE SOMA DASARATHA, residing at 5-1-55, Backside BJP Office, Kukatpally Hyderabad, Telangana-500072, have changed the name of my minor daughter SOMA AARNA KARTHIKEYA aged 4 years and she shall hereafter be known as SOMA AARNA KARTHIKEYAA.

It is certified that I have complied with other legal requirements in this connection.

SOMA MANIKANTESH [Signature of Guardian]

I, MOHIT AGGARWAL son of RAJENDER KUMAR AGGARWAL, residing at Flat No. 13, Block E-1, Pkt-6, Sector-15, Rohini, Delhi-110089, have changed the name of my minor son NAMISH AGGARWAL, aged 4 years and he shall hereafter be known as NAMISSH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MOHIT AGGARWAL [Signature of Guardian]

I, NASEEB son of RAJPAL, residing at Saini Mohalla nangloi, Nilothi West Delhi-110041, have changed the name of my minor son SUHEL, aged 13 years and he shall hereafter be known as VIKASH. I have changed only the name of my minor son not his religion

It is certified that I have complied with other legal requirements in this connection.

NASEEB [Signature of Guardian]

I, MANJUNATHA D R son of THIMMA REDDY, residing at 4-213, Dodderi, Dist: Anantapur, Andhra Pradesh -515321 have changed the name of my minor son BADRI NARAYAN alias BADDRINATH M aged 6 years and he shall hereafter be known as BADDRINATH M.

It is certified that I have complied with other legal requirements in this connection.

MANJUNATHA D R [Signature of Guardian]

I hitherto known as ANJALI wife of NITIN KUMAR, residing at F1202, Tower-F, Godrej Avenues, Doddaballapur Main Road, Yelahanka, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as ANJALI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANJALI [Signature (in existing old name)]

I, hithereto known as ANJALI D/o HARI SHANKAR, residing at Gram va Post Mavaiya, Mavaiya Sheoli Rasulabad, Kanpur Dehat, Uttar Pradesh-209204, have changed my name and shall hereafter be known as MUSKAN

It is certified that I have complied with other legal requirements in this connection.

ANJALI [Signature (in existing old name)]

I, SHAILENDAR SHARMA son of JAGDISH CHANDER, residing at House No. 618, Karol Bagh Jalandhar-2, Post office Ladhewali, Distt Jalandhar, Punjab-144007, have changed my minor son YATHARATH SHARMA, aged 16 Years and he shall hereafter be known as JITESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDAR SHARMA [Signature of Guardian]

I hitherto known as RAVI S/o DHARAMVEER SINGH, residing at Ward No 28, Khichro Ka Bass, Devipura, Sikar, Rajasthan-332001, have changed my name and shall hereafter be known as RAVI CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAVI [Signature (in existing old name)]

I, ABHAY KUMAR S/o TRIVENI RAY, residing at Post-Methwaliya, Auli, Saran, Mukrera, Bihar, 841301, have changed the name of my minor daughter SIMRAN KUMARI, aged 15 years and she shall hereafter be known as TANNU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR [Signature of Guardian]

I hitherto known as ANIL KUMAR S/o KAPIL SINGH, residing at Rupas Maruahi, Kala Diara, Patna, Bihar-803202, have changed my name and shall hereafter be known as ROSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature (in existing old name)]

I, SANTOKH SINGH S/o GIAN SINGH, R/o Udesian, Jalandhar, Adampur Doaba, Punjab-144102, have changed the name of my minor son GURPREET, aged 16 years and he shall hereafter be known as GURPREET BAINS.

It is certified that I have complied with other legal requirements in this connection.

SANTOKH SINGH [Signature of Guardian]

I hitherto known as YATIKA KHARBANDA D/o SURESH KUMAR KHARBANDA W/o ANKUR BADHWAR, R/o A-2/13, Third Floor, Satyawati Colony, Ashok Vihar Phase-3, Saraswati Vihar, Delhi-110052, have changed my name and shall hereafter be known as YATIKA KHARBANDA BADHWAR.

It is certified that I have complied with other legal requirements in this connection.

YATIKA KHARBANDA [Signature (in existing old name)]

I, VIKRAM SINGH S/o PRATAP SINGH, resident of Chhatrapati Shivaji Colony, Infront of Shiv Mandir, Behind Durga Rice Mill, Pilibhit (Uttar Pradesh)-262001, and employed as Technician-III, Employee No. 90886562 (504NPS04566) in the Mechanical Department of Mechanical Workshop, Izatnagar, North Eastern Railway, have changed the name of my Minor Daughter RHYTHM GANGWAR, aged 2 years and she shall hereafter be known as NEERA GANGWAR.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM SINGH [Signature of Guardian]

I, MOHIT AGGARWAL S/o RAJENDER KUMAR AGGARWAL, R/o Flat No. 13, Block E-1, Pkt-6, Setor-15 Rohini, Delhi-110089, have changed the name of my minor daughter CHARVI AGGARWAL, aged 9 years and She shall hereafter be known as AVNI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MOHIT AGGARWAL [Signature of Guardian]

I hitherto known as VIMAL S/o RAM KUMAR SHARMA, residing at H. No.-A-70, Phase-1 Sec-3, J J Colony, Dwarka, Delhi-110075, have changed my name and shall hereafter be known as VIMAL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIMAL [Signature (in existing old name)]

I, MAZHAR PASHA S/o RAFEEQ AHMED, residing at 10/1, Ground Floor, 4th Cross, 2nd Main, Near Huda Clinic, Someshwara Nagara, Jayanagara 1st Block, Bangalore, Karnataka-560011, have changed the name of my minor son MOHAMMED DIYAAN aged 06 years and he shall thereafter be known as MOHAMMED USMAN.

It is certified that I have complied with other legal requirements in this connection.

MAZHAR PASHA [Signature of Guardian]

I hitherto known as NITIN CHAUDHARY S/o ADITYENDRA CHAUDHARY, residing at Garhi Hariya, Birhana, Mathura, Uttar Pradesh-281206, have changed my name and shall hereafter be known as GAURAV CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

NITIN CHAUDHARY [Signature (in existing old name)]

I hitherto known as RAVI GUPTA S/o DONGAR SINGH MAHOR, residing at 181, Dinesh Gurjar Ki Gali, Old Housing Board Colony, Ward No-12, Morena, Madhya Pradesh-476001, have changed my name and shall hereafter be known as RAVI MAHOR.

It is certified that I have complied with other legal requirements in this connection.

RAVI GUPTA [Signature (in existing old name)]

I hitherto known as K LOKESH alias LOKESH K S/o KRISHNAPPA, residing at Adur Village, Bangalore, Karnataka-560049, have changed my name and shall hereafter be known as MAYUR LOKESH K.

It is certified that I have complied with other legal requirements in this connection.

K LOKESH alias LOKESH K [Signature (in existing old name)]

I hitherto known as BERULAL SUTHAR S/o NIRBHAY RAM SUTHAR, residing at No 4, 12th Cross, Vasanthnagar, Bangalore GPO, Bengaluru, Karnataka-560001, have changed my name and shall hereafter be known as BHERULAL SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

BERULAL SUTHAR [Signature (in existing old name)]

I hither to known as RAJINDER KUMAR SEHGAL son of SHADI LAL SEHGAL, resident of H.No. 419 New Jawahar Nagar, Jalandhar, Punjab India-144001, have changed my name and shall hereafter be known as RAJINDER SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KUMAR SEHGAL [Signature (in existing old name)]

I hitherto known as S K DEVARAMANI alias DEVARAMANI S K alias SHIDDAPPA DEVARAMANI S/o KEMPANNA B DEVARAMANI, residing at No. 64 Chavadi Oni 38 To 75 Chaugala Oni 76 To 91 Ankalgudiketra Hattialur Hukkeri, Belagavi. Karnataka-591107, have changed my name and shall hereafter be known as SIDDHARTH.

It is certified that I have complied with other legal requirements in this connection.

S K DEVARAMANI alias DEVARAMANI S K alias SHIDDAPPA DEVARAMANI [Signature (in existing old name)]

I hitherto known as RAVINDRAN R S/o RAJU T S, residing at #19/1, Anjaneya Cross, Near Solaporiaman Temple, Y G Palam, Austin Town, P.O. Viveknagar, Bangalore, Karnataka-560047, have changed my name and shall hereafter be known as ROWAN RAJU.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRAN R [Signature (in existing old name)]

I hitherto known as DINESH KUMAR son of Shri NAWAS, resident of H.No. 80 Shakti Nagar Jalandhar, Punjab, India-144001, have changed my name and shall hereafter be known as DINESH KATYAL.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature (in existing old name)]

I hitherto known as MAHANTHI JESU VARDHAN S/o SURESH MAHANTHI, residing at Plot No-102, Sai Lalitha Nagar, Cantonment, KI Puram, Kukalametta Lakshmipuram (Rural), Vizianagaram, Andhra Pradesh-535003, have changed my name and I shall hereafter be known as DHRUVA MAHANTHI.

It is certified that I have complied with other legal requirements in this connection.

MAHANTHI JESU VARDHAN [Signature (in existing old name)]

I hitherto known as CHARNO W/o INDERJIT SINGH, R/o Village Sahlapur, Sandhanwal, Jalandhar, Punjab-144703, have changed my name and shall hereafter be known as CHARANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARNO [Signature (in existing old name)]

I, YOGESH KUMAR SINGH S/o PHOOL SINGH, R/o House No. 2071, Sector-8, Faridabad, Haryana-121006, have changed the name of my minor daughter ARSHIA aged about 14 years and She shall hereafter be known as ARSHIA PHOGAT.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR SINGH [Signature of Guardian]

I, SIMRAN SINGH S/o DEV RAJ, R/o Hosue No.-174, Ward No.-7, Adarsh Nagar, Dasuya, Hoshiarpur, Punjab-144205, have changed the name of my minor daughter SANAYA aged about 8 years and she shall hereafter be known as SANAYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN SINGH [Signature of Guardian]

I, SUNIL KUMAR SINGH son of KISHUN SINGH, resident of Orap Khurd, Jigna, P.O.- Basaon Kalan, District-Buxar, Bihar-802129, have changed the name of my minor daughter PRIYA KUMARI aged about 11 years and she shall hereafter be known as NEHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR SINGH [Signature of Guardian]

I hitherto known as UDIT MALIK S/o SUNIL MALIK, residing at 524, 3rd Floor, Sector 31, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as UDIYTH MALIK.

It is certified that I have complied with other legal requirements in this connection.

UDIT MALIK [Signature (in existing old name)]

I hitherto known as SURABHI PATHAK alias SURABHI TOMAR D/o TILAKRAJ SINGH TOMAR W/o ANAND PATHAK, residing at 28 Adarsh Vihar Daheli Puliya Daheli Sujanpur New Pac Lines, Kanpur Nagar, Uttar Pradesh-208015, have changed my name and shall hereafter be known as SURABHI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

SURABHI PATHAK alias SURABHI TOMAR [Signature (in existing old name)]

I hitherto known as HARIPADA BARMAN S/o HIRALAL BARMAN, residing at Guagacha, PO Guagacha, Distt. Barpeta, Assam-781313, have changed my name and shall hereafter be known as AJIT BARMAN.

It is certified that I have complied with other legal requirements in this connection.

HARIPADA BARMAN [Signature (in existing old name)]

I hitherto known as GAYATRI KUMARI W/o RAMAN TIWARY, residing at Vill-Babhnauli, P.O-Ratanpur, Dist-Bhojpur, Bihar, Pin-802312, have changed my name and shall hereafter be known as GAYATRI TIWARY.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI KUMARI [Signature (in existing old name)]

I hitherto known as ONKAR SINGH S/o SUKHDEV SINGH, R/o House No- 159, Ward No. 10, Gurunanak Nagar, Kuliawal, Jamalpur, Ludhiana Punjab-141010, have changed my name and shall hereafter be known as ONKAR SINGH AUJLA.

It is certified that I have complied with other legal requirements in this connection.

ONKAR SINGH [Signature (in existing old name)]

I, AJAY KUMAR GUPTA S/o BRIJ BIHARI GUPTA, residing at- 60 K, alinagarsouth, near maina devi school, ward no.46, Gorakhpur, Gorakhpur, Uttar Pradesh-273001, have changed the name of my minor son KARTIK KASAUDHAN aged 11 years and he shall hereafter be known as AKSHAT KASAUDHAN.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR GUPTA [Signature of Guardian]

I, RAJESH LAMBA S/o MANGAT RAM LAMBA, R/o 5/A, Prahalad Nagar, Meerut, Uttar Pradesh-250002, have changed the name of my minor daughter DRISHTI aged about 13 years and She shall hereafter be known as MAHI LAMBA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH LAMBA [Signature of Guardian]

I hitherto known as JAMIL AHEMAD alias ZAMIL KHAN son of HAMEEDULLA KHAN, resident of 142/13, Rajiv Nagar, Kandoli, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as ZAMIL KHAN.

It is certified that I have complied with other legal requirements in this connection.

JAMIL AHEMAD alias ZAMIL KHAN [Signature (in existing old name)]

I, CHITTARI VENKATESH S/o NARSIMLU CHITTARI, residing at H No.-5-92/1 S N Colony, Ramachandrapuram Mandal Railway Track, Ramachandrapuram Medak, Andhra Pradesh-502032, have changed the name of my minor daughter CHITTARI ISHIKA aged 03 years and she shall hereafter be known as CHITTARI AASHI.

It is certified that I have complied with other legal requirements in this connection.

CHITTARI VENKATESH [Signature of Guardian]

I hitherto known as ASHWANI KUMAR S/o NANHAKAU RAM, R/o Babu Kheda Raidas, Kalli Pashchim, Lucknow, Uttar Pradesh-227305, have changed my name and shall hereafter be known as ASHWANI KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR [Signature (in existing old name)]

I hitherto known as NAVREET THAMAN W/o RAJEEV THAMAN, R/o C/1 147 Girish Ghosh Road, Belur Math Ballv Municipally, Belur Math Haora, West Bengal, have changed my name and shall hereafter be known as PUSHPANJALI THAMAN.

It is certified that I have complied with other legal requirements in this connection.

NAVREET THAMAN [Signature (in existing old name)]

I hitherto known as AEESHA BEGAM alias AVRISHA BEGUM wife of ZAMIL KHAN, resident of 477, Tumurki Madhya Bhag-1, Tumurki, Shahabad, Hardoi, Uttar Pradesh-241124, have changed my name and shall hereafter be known as AVRISHA BEGUM.

It is certified that I have complied with other legal requirements in this connection.

AEESHA BEGAM alias AVRISHA BEGUM [Signature (in existing old name)]

I, FAISAL SHARIFF S/o ABDUL SALAM SHARIFF, residing at No 81/D, KHB Colony 5th Block, Kormangala, VI Block, Bengaluru, Karnataka-560095, have changed the name of my minor son RAYHAAN SHARIFF alias MOHAMMED RAYHAAN FAISAL, aged 16 years and he shall thereafter be known as MOHAMMED RAYHAAN FAISAL.

It is certified that I have complied with other legal requirements in this connection.

FAISAL SHARIFF [Signature of Guardian]

I hitherto known as RAJEEV KUMAR KOHLI alias RAJIV KOHLI alias RAJEEV KUMAR S/o Late Sh HARBANS LAL, R/o H. No. 159, Gupta Colony, Jalandhar, have changed my name and shall hereafter be known as RAJEEV KUMAR KOHLI.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR KOHLI alias RAJIV KOHLI alias RAJEEV KUMAR [Signature (in existing old name)]

I hitherto known as MUSKAN D/o MAHESH YADAV, residing at Ward No.-4, Swami Vevekanand Nagar, Nagar Panchyat Brijmanganj, VTC Bribgemanganj, Sub Distt. Pharenda, Distt. Maharajganj, Uttar Pradesh-273157, have changed my name and shall hereafter be known as MUSKAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN [Signature (in existing old name)]

I hitherto known as SONIA W/o JAGJIT SINGH, R/o H. No. L6/2885, Gali Murabbe Wali, Tarn Taran Road, Amritsar, Punjab-143001, India, have changed my name and shall hereafter be known as SONIA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONIA [Signature (in existing old name)]

I hitherto have known as PINTU KUMAR son of SURENDRA SINGH, residing at Dhanauti, Amarpur, P.O. Piru, District Bhojpur, Bihar-802207, have changed my name and shall hereafter be known as SONU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PINTU KUMAR [Signature (in existing old name)]

I hitherto known as VIKASH KUMAR VERMA S/o JAI PRAKASH VERMA, residing at New colony Bari Dariyapur, Jamalpur, Munger, Bihar-811214, have changed my name and shall hereafter be known as VICKY VERMA.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR VERMA [Signature (in existing old name)]

I hitherto known as KAMLESH KUMAR KHARPUSE W/o RAGHULAL KHARPUSE, residing at Village Jakhawadi Tehsil Mohkhed, Bichhua, Chhindwara (M.P.)-480111, have changed my name and shall hereafter be known as KAMLESH KUMAR PAWAR.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR KHARPUSE [Signature (in existing old name)]

I hitherto known as MANISHA daughter of Shri YASH PAL, residing at Village Rampur, Tehsil Garhshankar, Bilron, Hoshiarpur, Punjab-144528, have changed my name and shall hereafter be known as MANISHA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

MANISHA [Signature (in existing old name)]

I hitherto known as VAISHNAVI MANESHWAR W/o DURGESH PANCHESHWAR, Resident of Ward No.-13, Village-Bagholi, P.O. Bharveli, District Balaghat, Madhya Pradesh-481102, have changed my name and shall hereafter be known as VAISHNAVI PANCHESHWAR.

It is certified that I have complied with other legal requirements in this connection.

VAISHNAVI MANESHWAR [Signature (in existing old name)]

I hitherto known as VIRINDER KUMAR alias VIRENDER S/o MAHESH, R/o H. No.-A-197, Street No.-9, South Gamri North East Delhi-110053, have changed my name and shall hereafter be known as VIRENDER.

It is certified that I have complied with other legal requirements in this connection.

VIRINDER KUMAR alias VIRENDER [Signature (in existing old name)]

I hitherto known as SUNIL KUMAR alias SULTAN AHIRWAR S/o KANHIYA LAL, R/o 9/6948, Mahavir Chowk, VTC Gandhi Nagar, PO Gandhi Nagar, District East Delhi, Delhi-110031, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR alias SULTAN AHIRWAR [Signature (in existing old name)]

I hitherto to known as RAJNISH KUMAR S/o Shri B.K. SINGH, R/o Flat No. A-52, Vijay CGHS, Krishna Residency, Plot No. 17, Sector 18A, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as RAJNEESH KUMMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH KUMAR [Signature (in existing old name)]

I hitherto known as LAXMI W/o JAGMOHAN ASATI, residing at Gram Lamta, Ward No.-07, Lamta, Balaghat, Madhya Pradesh-481551, have changed my name and shall hereafter be known as RAMAN ASATI.

It is certified that I have complied with other legal requirements in this connection.

LAXMI [Signature (in existing old name)]

I hitherto known as PAWAN son of MUNNA LAL YADAV, residing at House No.-50 A, Sainik Vihar, Gali No.-7/4, Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as PAWAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

PAWAN [Signature (in existing old name)]

I hitherto known as KRISHNA JOTIBA MANE S/o JYOTIRAM BHIRU MANE, residing at Near Balmitra Vyayam Shala Mandal, Ghatla Nagesh Patil Wadi Khardev Nagar, Chembur H.O., Mumbai, Maharashtra-400071, have changed my name and shall hereafter be known as KRISHNA JYOTIRAM MANE.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA JOTIBA MANE [Signature (in existing old name)]

I hitherto known as KAJI SAKHINA BIBI alias SAKHINA KHATUN D/o ABDUL HAI KHANDEKAR W/o SEKH ABDUL OHAB MIYA, residing at Payasa, Dhaniakhali, Hooghly, West Bengal-712302, have changed my name and shall hereafter be known as SAKINA BIBI.

It is certified that I have complied with other legal requirements in this connection.

KAJI SAKHINA BIBI alias SAKHINA KHATUN [Thumb Impression]

I, MANJU M R S/o RAMEGOWDA M S, R/o No. 68-1, Basaralu, Hobali, Muthegere, Mandya, Karnataka-571416, have changed the name of my minor daughter SHREE LAKSHMI M M, aged 15 years and she will hereafter be known as SHAANVI. M. R. M.

It is certified that I have complied with other legal requirements in this connection.

MANJU M R [Signature of Guardian]

I hitherto known as BHASKAR B M alias GANESH B M S/o MOHAN B A, residing at No.-4 Hriday Eshwara, 1st Main Road, Kathriguppe East 4th Phase, Banashankari 3rd Stage, Near Kavali Hotel, Bengaluru, Karnataka-560085, have changed my name and shall hereafter be known as GANESH B M.

It is certified that I have complied with other legal requirements in this connection.

BHASKAR B M alias GANESH B M [Signature (in existing old name)]

I hitherto known as SHAHNAJ alias SHAHNAZ BEE KHAN W/o IBRAHIM KHAN, R/o 6, Kalidas Marg No.-2, Jhabua, Madhya Pradesh-457661, have changed my name and shall hereafter be known as SHAHNAZ BEE KHAN.

It is certified that I have complied with other legal requirements in this connection.

SHAHNAJ alias SHAHNAZ BEE KHAN [Signature (in existing old name)]

I hitherto known as SAMSON KURAMALA THOMAS alias SAMSON KURUMALA THOMAS S/o KURAMALA THOMAS, residing at D-40, Ashok Nagar Society, Near ISRO Jodhpur, Tekara Ahmedabad, Ahmadabad City Ahmedabad, Gujarat-380015, have changed my name and shall hereafter be known as SAMSON KURAMALA THOMAS.

It is certified that I have complied with other legal requirements in this connection.

SAMSON KURAMALA THOMAS alias SAMSON KURUMALA THOMAS [Signature (in existing old name)]

I, SHIV SUNNY S/o SANJEEV KUMAR SHARMA, residing at E-401, Esmeralda By Naiknavare Kadamba Plateau, Old Goa Bypass Road, Panelim Tiswadi Bainguinim, PO Velha Goa, Distt. North Goa, Goa-403402, have changed the name of my minor son DEV KHWAJA SHARMA, aged 1 year and he shall hereafter be known as RAGHAV MAHIR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHIV SUNNY [Signature of Guardian]

I hitherto known as RANJEET SINGH S/o GURMEL SINGH, R/o Village Mudhal, Block Verka, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as RANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJEET SINGH [Signature (in existing old name)]

I hitherto known as JAGJIWAN SINGH S/o TEJ BHAN, R/o H. No. 52-A, New Vijay Nagar, Jalandhar-144001, Punjab, have changed my name and shall hereafter be known as JAGJIWAN ARORA.

It is certified that I have complied with other legal requirements in this connection.

JAGJIWAN SINGH [Signature (in existing old name)]

I hitherto known as RAMAN W/o NARIAN DASS, R/o VPO Shergarh, Distt. Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as RAMAN RAMAN.

It is certified that I have complied with other legal requirements in this connection.

RAMAN [Signature (in existing old name)]

I hitherto known as BHIM BAHADUR TAMANG S/o Late JAY BAHADUR TAMANG, residing at Subhala Residency, Regal Park, Chhota Mechia Busty, Bhakta Chowpathy, Jaygaon (CT), PO Jaigaon, Distt. Alipurduar, West Bengal-736182, have changed my name and shall hereafter be known as ASHWIN TAMANG.

It is certified that I have complied with other legal requirements in this connection.

BHIM BAHADUR TAMANG [Signature (in existing old name)]

I, BALJIT SINGH S/o GURMUKH SINGH, R/o H. No. 663/1, St. No. 4/1, Harcharan Nagar, Shingar Cinema Road, Distt. Ludhiana, Punjab, have changed the name of my minor son KUSHBEER SINGH SANDHU, aged 13 years and he shall hereafter be known as KHUSHBEER SINGH SANDHU

It is certified that I have complied with other legal requirements in this connection.

BALJIT SINGH [Signature of Guardian]

I hitherto known as MOHD. SHAHNAWAZ S/o MAUHAMMAD AYOUB, R/o House 61 Ganja, Nainital, Jeolikote, Nainital, Jeolikote, Uttarakhand-263127, have changed my name and shall hereafter be known as MOHD. SHAHNAWAZ SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

MOHD. SHAHNAWAZ [Signature (in existing old name)]

I hitherto known as BALWINDER KUMAR S/o RATAN CHAND, R/o H. No. 267/C, Railway Colony, Kot Khalsa, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VARINDER KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KUMAR [Signature (in existing old name)]

I hitherto known as BANAVARI S/o JAVAHIR, R/o Veragi Jon, Gajovari, Shrawasti, Uttar Pradesh- 271831, have changed my name and shall hereafter be known as LALLU RAM.

It is certified that I have complied with other legal requirements in this connection.

BANAVARI [Signature (in existing old name)]

I hitherto known as S MAHADEVANAYAKA son of SIDDAIAH, resident of # EWS 137, New Kantharaje URS Road, Kuvempunagar, Mysuru-570023, have changed my name and shall hereafter be known as NANJAIAH.

It is certified that I have complied with other legal requirements in this connection.

S MAHADEVANAYAKA [Signature (in existing old name)]

I hitherto known as BARGALI MOHIT KS S/o KISHANSINGH BARGALI, R/o B/9, 2nd Floor, New Building Walheshwar Road, Raj Bhavan, Mumbai, Maharashtra-400006, have changed my name and shall hereafter be known as MOHIT KISHANSINGH BARGALI.

It is certified that I have complied with other legal requirements in this connection.

BARGALI MOHIT KS [Signature (in existing old name)]

I, KATIKE KRISHNALAH S/o K BALAPPA, R/o 12-99, Near Chenchamma Temple, Makthal, Mahabubnagar, Telangana-509208, have changed the name of my minor daughter KARREM BHAVANI, aged about 16 years and she shall hereafter be known as JUTLA BHAVANI.

It is certified that I have complied with other legal requirements in this connection.

KATIKE KRISHNALAH [Signature of Guardian]

I, SATYENDRA PURI S/o JOGINDRA PURI, R/o Narharpur, Ward No. 12, Mathiya, P.O. Narharpur, P.S. Marhaurah, Distt. Saran, Bihar-841443, have changed the name of my minor son PRIYANSHU KUMAR, aged 14 years and he shall hereafter be known as TEJAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATYENDRA PURI [Signature of Guardian]

I, PRAVEEN KUMAR SHARMA S/o JAI BHAGWAN SHARMA, residing at Purana Madho Nagar, Saharanpur, Uttar Pradesh-247001, have changed the name of my minor son AARAV SHARMA alias VEER BHARDWAJ, aged 12 years and he shall thereafter be known as VEER BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR SHARMA [Signature of Guardian]

I hitherto known as SANJEETA SANTOSH PEDNEKAR D/o BALCHANDRA RAMCHANDRA DESAI W/o SANTOSH PEDNEKAR, residing at No. 45, Chammakattu House ORR, Chinnapanahalli NR Jeevika Hospital, Bengaluru, Karnataka-560037, have changed my name and shall hereafter be known as DEEPA BALACHANDRA DESAI.

It is certified that I have complied with other legal requirements in this connection.

SANJEETA SANTOSH PEDNEKAR [Signature (in existing old name)]

I hetherto known as ANUP R CHANDRAN son of Shri N RAMACHANDRAN, employed as Grade-I Officer in the Ministry of Defence, Government of India residing at 49/675-D, Pulikkulathuvilayil House, Mulakkiyil Road, Elamakkara (PO), Kochi, Kerala-682026, have changed my name and shall hereafter be known as ANUP RAMACHANDRAN.

It is certified that I have complied with other legal requirements in this connection.

ANUP R CHANDRAN [Signature (in existing old name)]

I hitherto known as BADAL KUMAR SATAPATHY S/o GOURANGA CHARAN SATAPATHY, residing at Village Sankarpur, Post Office Banasingh, P.S. Sadar, Distt. Dhenkanal, Odisha-759014, have changed my name and shall hereafter be known as BADAL KUMAR SATPATHY.

It is certified that I have complied with other legal requirements in this connection.

BADAL KUMAR SATAPATHY [Signature (in existing old name)]

I hitherto known as PUSHPENDRA KUMAR S/o SANJEEV KUMAR VERMA, residing at Mohalla Kaji, Karhal, PO Karhal, Distt. Mainpuri, Uttar Pradesh-205264, have changed my name and shall hereafter be known as PRASHANT.

It is certified that I have complied with other legal requirements in this connection.

PUSHPENDRA KUMAR [Signature (in existing old name)]

I hitherto known as BALJEET KAUR GILL W/o JEET SINGH, R/o VPO Nathoke, Tehsil Bagha Purana, District Moga, Punjab, have changed my name and shall hereafter be known as BALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KAUR GILL [Thumb Impression]

I hitherto known as RAHIM SARDAR S/o MADAR SARDAR, residing at B-7/383, JJ Colony, Bhalswa, Delhi-110042, have changed my name and shall hereafter be known as SHEKH RAHIM and I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

RAHIM SARDAR [Signature (in existing old name)]

I hitherto known as KESHAV KUMAR S/o BAL KRISHNA PODDAR, residing at Ward No.-38, Near Bhola Nath Pul, Poddar Dharamshala Ishakchak, Jagdishpur, Bhagalpur, Bihar-812001, have changed my name and shall hereafter be known as SHAKTYAANN.

It is certified that I have complied with other legal requirements in this connection.

KESHAV KUMAR [Signature (in existing old name)]

I hitherto known as BHAWNA W/o ASHOK GOSAIN, R/o E-4, Greater Kailash Part-II, New Delhi-110048, have changed my name and shall hereafter be known as BHAWNA GOSAIN.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA [Signature (in existing old name)]

I hitherto known as NEETA D/o TEJ PAL SINGH and W/o PRAVEEN KUMAR, residing at House No.-277, Pachaindakhurd, Pachenda Khurd, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as GEETA.

It is certified that I have complied with other legal requirements in this connection.

NEETA [Signature (in existing old name)]

I, RAM TIRATH GUPTA S/o RAM KHELAWAN GUPTA, R/o Gupta Pujan Bhandar, Sector-2, Batha Sabauli, Vikas Nagar, Lucknow, Uttar Pradesh- 226022, have changed the name of my minor daughter ANJALI GUPTA, aged about 13 years and she shall hereafter be known as GEETANJALI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAM TIRATH GUPTA [Signature of Guardian]

I, E MURALLI KUMAR S/o SUBRAMANYA BHAT BANARI, R/o 2-69, Eliya House, Kedambadi Post, Sarve, Puttur, Dakshina Kannada, Karnataka-574202, have changed the name of my minor son YASHAVANT NAGARAJ JADHAV, aged about and he shall hereafter be known as E YASHASWI BHAT.

It is certified that I have complied with other legal requirements in this connection.

E MURALLI KUMAR [Signature of Guardian]

I hitherto known as BINDU W/o DALJIT SINGH, residing at VPO Mona Kalan, Tehsil & District Hoshiarpur, Punjab-146112, have changed my name and shall hereafter be known as SIMRAN SAINI.

It is certified that I have complied with other legal requirements in this connection.

BINDU

[Signature (in existing old name)]

I hitherto known as ABHINAV KUMAR S/o SANJAY KUMAR ROY, residing at Ward-04, Sarairanjan, PO.-Sarairanjan, Distt.- Samastipur, Bihar - 848127, have changed my name and shall hereafter be known as ABHINAV ROY.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV KUMAR [Signature (in existing old name)]

I, AMIT KUMAR S/o RAMADHAR PANDEY, R/o A 1201, Gardenia Grace, Gardenia Grace, Sector-61, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter NAVYA, aged 11 year and she shall hereafter be known as NAVYA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature of Guardian]

I hitherto known as HARBHAJAN SINGH S/o JEET SINGH, residing at House No. 1378/26, Street No. 8, Shimlapuri, Ludhiana, District Ludhiana, Punjab-141003, India, have changed my name and shall hereafter be known as BHAJAN SINGH

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH [Signature (in existing old name)]

I hitherto known as HARJIT KAUR GILL W/o DARSHAN SINGH GILL, residing at Chanu Patti, Bukanwala, PO. Bukan Wala, District Moga, Punjab-142048, India, have changed my name and shall hereafter be known as HARJEET KAUR GILL

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR GILL [Signature (in existing old name)]

I hitherto known as AJEY KUMAR son of NAND RAM, resident of Village Arya Nagar, Tehsil Hisar, District Hisar District Hisar (Haryana), have changed my name and hereafter be known as AJAYY KUMMAR.

It is certified that I have complied with other legal requirements in this connection.

AJEY KUMAR [Signature (in existing old name)]

I hitherto known as YUGESH KUMAR DHRUWE S/o MAHESH KUMAR, residing at Makan No. 7, Indra Para, Post-Dondi Lohara, Village-Madiyakatta, Distt.-Balod, Chhattisgarh-491771, have changed my name and shall hereafter be known as YUGESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YUGESH KUMAR DHRUWE [Signature (in existing old name)]

I hitherto known as SUMAN W/o NARINDER KUMAR MOHAN, residing at VPO-Lambra, Jalandhar, Punjab-144026, have changed my name and shall hereafter be known as SUMAN MOHAN.

It is certified that I have complied with other legal requirements in this connection.

SUMAN [Signature (in existing old name)]

I hitherto known as SUKHVINDER S/o AMRIK SINGH, residing at Vill. Siana Khurd, PO. Siana Saidan, Tehsil Pehowa, Kurukshetra, Haryana-136128, have changed my name and shall hereafter be known as SUKHVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHVINDER [Signature (in existing old name)]

I, KULDEEP S/o HARI SINGH, residing at 201, Pandwala Khurd, Najafgarh, Delhi-110043, have changed the name of my minor son VEBHAV, aged 16 years and he shall thereafter be known as VAIBHAV.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP [Signature of Guardian]

I hitherto known as MAYAVATI D/o MANOHAR, residing at No. 458, Lumbini Nagar, Chilargi, Bidar, Karnataka-585403, have changed my name and shall hereafter be known as MAYA HOSAMANI.

It is certified that I have complied with other legal requirements in this connection.

MAYAVATI [Signature (in existing old name)]

I hitherto known as SANJEEV S/o RAMESH KUMAR, residing at 181, Ward 2 Karsa Dod, Karnal, Haryana-132157, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV [Signature (in existing old name)]

I hitherto known as JAI LAL RAY S/o DUB LAL RAY, residing at Vill.-Anwarpur, Ward No. 03, PO.-Paura, PS.-Sarai, Distt. - Vaishali, State-Bihar, Pin Code - 844117, have changed my name and shall hereafter be known as JOYLAL ROY.

It is certified that I have complied with other legal requirements in this connection.

JAI LAL RAY [Signature (in existing old name)]

I hitherto known as BASAVARAJ HULEGIRI S/o NINGAPPA, residing at H. No.- 1-892-10-11, New Jewargi Road, Udaya Nagar, Gulbarga, District-Gulbarga, Karnataka-585102, have changed my name and shall hereafter be known as BASSANNA HULEGIRI.

It is certified that I have complied with other legal requirements in this connection.

BASAVARAJ HULEGIRI [Signature (in existing old name)]

I, KAKITAPALLI JAYA CHANDRA S/o SANJEEVA RAO, R/o D.No. 5-3-109, Sai Nagar, Amadalavalasa Town and Mandal, Srikakulam District, Andhra Pradesh - 532185, have changed the name of my minor son KAKITAPALLI ADITYA, aged 5 years and he shall hereafter be known as KAKITAPALLI HRIHAAN.

It is certified that I have complied with other legal requirements in this connection.

KAKITAPALLI JAYA CHANDRA [Signature of Guardian]

I hitherto to known as VIDULA SINGH D/o SHRI RAJNISH KUMAR, R/o Flat No. A-52, Vijay CGHS, Krishna residency, Plot No. 17, Sector 18A, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as VIDULLA SIINGH.

It is certified that I have complied with other legal requirements in this connection.

VIDULA SINGH [Signature (in existing old name)]

I hitherto known as LILA BAI YADAV W/o- RAMGOPAL YADAV, residing at-Gram Post-Khirakatanka, Khiraka Tanka, Ashok Nagar, Madhya Pradesh-473446, have changed my name and shall hereafter be known as BRAJENDRA SHRI YADAV.

It is certified that I have complied with other legal requirements in this connection.

LILA BAI YADAV [Signature (in existing old name)]

I hitherto known as ANISHA D/o SATYENDER KUMAR, R/o House No.- 115D, Block-A, Sector-35, Suncity, Rohtak, Haryana- 124001, have changed my name and shall hereafter be known as ANISHA PACHAR.

It is certified that I have complied with other legal requirements in this connection.

ANISHA [Signature (in existing old name)]

I, SAMSUDDIN S/o ABDUL AVVAL, R/o Bankashahi, Baharaich, Uttar Pradesh- 271865, have changed the name of my minor son SHUIAB, aged about 12 years and he shall hereafter be known as ALI MURTJA.

It is certified that I have complied with other legal requirements in this connection.

SAMSUDDIN [Signature of Guardian]

I, BAGHEL SINGH S/o HARPHOOL SINGH, residing at VPO Nasrali, Tehsil Khanna, Distt.-Iudhiana, Punjab-141414, have changed the name of my minor son SIMARJOT SINGH AUJLA, aged 17 years and he shall thereafter be known as SIMARJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAGHEL SINGH [Signature of Guardian]

I hitherto known as NIKITA D/o ANIL KUMAR, residing at Village Leghan Bhanan (62), PO.:Leghan, Distt.-Bhiwani, Haryana-127029, have changed my name and shall hereafter be known as NIKKI.

It is certified that I have complied with other legal requirements in this connection.

NIKITA

[Signature (in existing old name)]

I hitherto known as SUREKHA PRAMOD KUSHWAH D/o HARDIA MAHAVIR PRASAD W/o KUSHWAH PRAMOD KUMAR, R/o Type-D5-35/8, Barc Colony, PO.-Tapp, Boisar, Thane-401504 have changed my name and shall hereafter be known as SUREKHA KUSHWAH.

It is certified that I have complied with other legal requirements in this connection.

SUREKHA PRAMOD KUSHWAH [Signature (in existing old name)]

I, SACHIN MUNJAL S/o JAGDISH CHANDER MUNJAL, R/o 530/18, Ravi Dass Nagar, Arya Nagar, Rohtak, Haryana-124001, have changed the name of my minor daughter KRISHA, aged 6 years and she shall hereafter be known as VIHANA MUNJAL.

It is certified that I have complied with other legal requirements in this connection.

SACHIN MUNJAL [Signature of Guardian]

I hitherto known as RAJ KUMAR GOLA S/o BHOLA RAM, residing at Plot No-25, Laxmi Place Phase-2, Near Ukharra Saiyad, Devri Road, Agra, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as RAJU.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR GOLA [Signature (in existing old name)]

I hitherto known as CELIN D ALMEIDA W/o JOCKIM D SOUZA, residing at Panja, Sullia Talluk, Aivathoklu, Distt.-Dakshina Kannada, Karnataka-574232, have changed my name and shall hereafter be known as SELLI D ALMEIDA K.

It is certified that I have complied with other legal requirements in this connection.

CELIN D ALMEIDA [Signature (in existing old name)]

I hitherto known as TRISHLA W/o GAUTAM CHAND, residing at # 12 Gautam Kunj, Karnik Road 5th Cross, Near National Swimming Pool, Shankarpuram, Bangalore South, Basavanagudi, Bangalore, Bangalore South, Karnataka-560004, have changed my name and shall hereafter be known as TRISHALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

TRISHLA [Signature (in existing old name)]

I hitherto known as AVULA SATYA NIDHI D/o AVULA SATYA KUMAR, residing at 3-1-17/C, New Modi Market Esamiya Bazar, Kachiguda, Himayathnagar, Hyderabad, Andhra Pradesh-500027, have changed my name and shall hereafter be known as RUDRANI NATH.

It is certified that I have complied with other legal requirements in this connection.

AVULA SATYA NIDHI [Signature (in existing old name)]

I hitherto known as BHAVNA D/o PAWAN KUMAR, residing at H. No. 321, Near Masit Wali Gali, VPO Dakoha, Jalandhar, Punjab 144023, have changed my name and shall hereafter be known as BHAVNA MEHRA.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA [Signature (in existing old name)]

I hitherto known as RIMPAL W/o AMARJIT SINGH, R/o Badla, Hoshiarpur, Punjab-146112, India, have changed my name and shall hereafter be known as RIMPLE KAUR.

It is certified that I have complied with other legal requirements in this connection.

RIMPAL [Signature (in existing old name)]

I hitherto have known as VIVEK AGRAWAL son of PRADYUMNA KRISHNA AGRAWAL, resident of Mahavir Tola a, Arrah, PO.- Arrah, District- Bhojpur, Bihar- 802301, have changed the name of my minor son PRATYUSH AGARWAL, aged about 16 years and he shall hereafter be known as PRATYUSH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

VIVEK AGRAWAL [Signature of Guardian]

I, MARY SUGANYA S W/o SAGAYARAJ, residing at 667/2, S Ranganathan Street, Alagapuram Periyapudur, Fairlands, Salem, Tamil Nadu-636016, have changed the name of my minor daughter S ANGELIN ROSE, aged 15 years and she shall thereafter be known as S ANGELINE ROSE.

It is certified that I have complied with other legal requirements in this connection.

MARY SUGANYA S [Signature of Guardian]

I hitherto known as YUVRAJ GIHAR son of VIVEKANAND, residing at E-59, Khasra No. 610, Nehru Enclave, Near Mini Stadium Main GT. Karnal Road, Alipur, Delhi-110036, have changed my name and shall hereafter be known as YUVRAAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

YUVRAJ GIHAR [Signature (in existing old name)]

I hitherto known as SARBJIT SINGH S/o JOGINDER SINGH, residing at Ho. No. 7622, Namdev Nagar Street No. 4 Sri Muktsar Sahib Punjab-152026, have changed my name and shall hereafter be known as SARBJIT SINGH PURBA

It is certified that I have complied with other legal requirements in this connection.

SARBJIT SINGH [Signature (in existing old name)]

I, GHANSHYAM DASS S/o BHAGAT SINGH, R/o House No.-196, Block-C, J.J. Colony, Phase- 2, Nangloi, West Delhi-110041, have changed the name of my minor daughter CHESHTA, aged about 11 years and she shall hereafter be known as CHESHTA PINGOLIA.

It is certified that I have complied with other legal requirements in this connection.

GHANSHYAM DASS [Signature of Guardian]

I, PRIYANKA KUMARI W/o RANJEET KUMAR, R/o Vill-Basudevpur Chaputa, Saidpur Rajauli, Hajipur, Vaishali, Bihar- 844102, have changed the name of my minor daughter ANUPRIYA, aged about 17 years and she shall hereafter be known as SRISHTI RAJ.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA KUMARI [Signature of Guardian]

I hitherto known as NAVJOT SINGH S/o PREM SINGH, R/o Ward No. 12, Chander Nagar, Batala Gurdaspur, Pb 143505, have changed my name and shall hereafter be known as MANJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVJOT SINGH [Signature (in existing old name)]

I hitherto known as MD SAMEER ALI S/o MD SHAMIM, R/o Whitty Bazar PS-Giridih, Jharkhand-815301, have changed my name and shall hereafter be known as SAMEER KHAN.

It is certified that I have complied with other legal requirements in this connection.

MD SAMEER ALI [Signature (in existing old name)]

I hitherto known as SABIR SHAH GULZAR SHAH S/o GULZAR SHAH, residing at Galli No. 04 Paltan, Hingoli, VTC Hingoli, PO Hingoli, Sub District Hingoli, District Hingoli, State Maharashtra-431513, have changed my name and shall hereafter be known as MUHAMMAD SABIR IQBAL GULZAR.

It is certified that I have complied with other legal requirements in this connection.

SABIR SHAH GULZAR SHAH [Signature (in existing old name)]

I, TIKKALA ANJANEYULU son of VENKATESHAM, presently residing at House No. 2-12, B C Colony, Mosangi, Gurram Pode, Nalgonda (Telangana)-508257, have changed the name of my minor son TIKKALA LOCHAN, aged 1 year and he shall hereafter be known as TIKKALA LOHANSH.

It is certified that I have complied with other legal requirements in this connection.

TIKKALA ANJANEYULU [Signature of Guardian]

I hitherto known as ABHA DEVI D/o BASANT KUMAR and W/o SRI SHILU, residing at Tatya Tope Nagar, Bithoor, Kanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as RASHMI PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

ABHA DEVI [Signature (in existing old name)]

I hitherto known as AFJAL S/o SIDAKAT KHAN, residing at Near Waseem Hospital, Bijlipura, Shahjahanpur, Uttar Pradesh-242001, have changed my name and shall hereafter be known as MUZAMIL.

It is certified that I have complied with other legal requirements in this connection.

AFJAL [Signature (in existing old name)]

I hitherto known as HARI MOHAN GUPTA alias HARI MOHAN SINGHAL S/o PURAN CHAND, R/o 89, Gali No.2, Santpura, Govindpuri, Modinagar, Ghaziabad, Uttar Pradesh-201204, have changed my name and shall hereafter be known as HARI MOHAN SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

HARI MOHAN GUPTA alias HARI MOHAN SINGHAL [Signature (in existing old name)]

I hitherto known as GOPAL KUMAR GARG alias GOPAL KRISHAN GARG S/o RAM KUMAR, R/o House No.211/1, Ward No.5, Hailymandi, PO. Hailly Mandi, Dist. Gurgaon, Haryana-122504, have changed my name and shall hereafter be known as GOPAL KRISHAN GARAG.

It is certified that I have complied with other legal requirements in this connection.

GOPAL KUMAR GARG alias GOPAL KRISHAN GARG [Signature (in existing old name)]

I hitherto known as ARSLAAN S/o FAZRUDDIN KHAN, R/o House No.133 Gali No.2, Near Anar Masjid Old Mustafabad, PO. Gokulpuri, North East Delhi-110094, have changed my name and shall hereafter be known as ARSLAAN KHAN.

It is certified that I have complied with other legal requirements in this connection.

ARSLAAN [Signature (in existing old name)]

I hitherto known as M C SHARMA S/o SHRIDEV SHARMA, R/o 8/105, Nehru Gali, Vishwas Nagar, P.O. Shahdara Dist, Delhi-110032, have changed my name and shall hereafter be known as MOOLCHAND SHARMA.

It is certified that I have complied with other legal requirements in this connection.

M C SHARMA [Signature (in existing old name)]

I hitherto known as RANJIT KAUR alias TEJ KAUR RAKHRA W/o MALKIT SINGH RAKHRA, R/o Vill-Lohgarh, Tehsil-Dharamkot, Distt-Moga, Punjab-142042, have changed my name and shall hereafter be known as RANJIT KAUR RAKHRA.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR alias TEJ KAUR RAKHRA [Signature (in existing old name)]

I hitherto known as RAMKALI W/o UDAYVIR SINGH, residing at 769 Nagla Semra, Amapur Road, Etah, Jirsami Aliganj, Etah, Uttar Pradesh 207001, have changed my name and shall hereafter be known as RAMLALI.

It is certified that I have complied with other legal requirements in this connection.

RAMKALI [Thumb Impression]

I hitherto known as SATYAVIR SINGH KHOLA S/o CHIRANJI LAL, residing at Flat No-302, Tower No-3, B M G Elegant City, Sector-26, Rewari, PO-Rewari, Dist-Rewari, Haryana-123401, have changed my name and shall hereafter be known as SATYAVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATYAVIR SINGH KHOLA [Signature (in existing old name)]

I hitherto known as PARDEEP S/o JARNAIL, residing at Nano Malian, P.O. Bhanolanga, Distt. Kapurthala, Punjab-144620, have changed my name and shall hereafter be known as PARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP [Signature (in existing old name)]

I, HARIVAN MEENA S/o BHAGWAN SINGH MEENA, residing at Basant Pura, Domai, Dholpur, Rajasthan-328026, have changed the name of my minor son AAYUSH, aged 5 years and he shall hereafter be known as ABHI MEENA.

It is certified that I have complied with other legal requirements in this connection.

HARIVAN MEENA [Signature of Guardian]

I hitherto known as ROZY W/o AKSHAY SOOD, resident at House No-B-1/1056/19,UNA Road, New Colony, Bahadurpur, Distt. Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as ROZY SOOD.

It is certified that I have complied with other legal requirements in this connection.

ROZY [Signature (in existing old name)]

I SANDEEP YADAV S/o SHIV SARAN YADAV, R/o 161-C, Mangla Vihar 1st, Near Buland Road Line, New Pac Lines, Kanpur Nagar, Uttar Pradesh-208015, have changed the name of my minor son ARNAV YADAV, aged 5 years and he shall hereafter be known as REYANSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP YADAV [Signature of Guardian]

I, SANJEEV SHARMA S/o ISHWAR CHANDRA, SHARMA, R/o Jagmal Bigha, Near Pangat Restaurant, Katauna, P.O. + P.S.- Katauna, Distt. Patna, Bihar-803202, have changed the name of my minor daughter SWATI KUMARI aged 16 years and she shall hereafter be known as JYOTI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV SHARMA [Signature of Guardian]

I hitherto known as VINOD N M S/o MANJUNATH BHAT, residing #235, Sri Raksha, Navilgon Village And Post, Honavar Taluk, Navilgone, P.O. Navilgone, Distt: Uttara Kannada, Karnataka-581338, have changed my name and shall hereafter be known as VINOD BHAT.

It is certified that I have complied with other legal requirements in this connection.

VINOD N M [Signature (in existing old name)]

I hitherto known as BHUPINDER SINGH SAMRA S/o SURJIT SINGH, R/o VPO Kot Kalan, Jalandhar, Punjab-144024, have changed my name and shall hereafter be known as BHUPINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH SAMRA [Signature (in existing old name)]

I hitherto known as VINITAPURI NIRANJANDEV PURI S/o VEER BAHADUR SINGH, R/o Sindhoriya Colony, Shivdaspur, Manduwadih, Varanasi, Uttar Pradesh- 221103, have changed my name and shall hereafter be known as BRIJESH KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

VINITAPURI NIRANJANDEV PURI [Signature (in existing old name)]

I hitherto known as MANDEEP KAUR alias MANJEET KAUR W/o BEANT SINGH, R/o H. No.29, Sandhuan Wali Gali Basant Singh J.E. Samne, P.O. Chotian Kalan Dagru, Distt. Moga, Punjab-142048, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR alias MANJEET KAUR [Signature (in existing old name)]

I hitherto known as JOGINDER W/o DEV RAJ, R/o Village Jethpur, P.O. Isharwal, Distt Jalandhar, Punjab, have changed my name and shall hereafter be known as BALJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER [Thumb Impression]

I hitherto known as DEV RAM S/o DALEEPA RAM, R/o Village Jethpur, P.O. Isharwal, Distt Jalandhar, Punjab, have changed my name and shall hereafter be known as DEV RAJ.

It is certified that I have complied with other legal requirements in this connection.

DEV RAM [Signature (in existing old name)]

I, ASHOK KUMAR PRIYADARSHI son of SITARAM PANDIT, resident of Village-Bandehara, Thana- Pasraha, Bundehra, P.O. Bundehra, District- Khagaria, Bihar-851212, have changed the name of my minor daughter ADI LAKSHMI, aged about 12 years and she shall hereafter be known as ADYA SHREE.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR PRIYADARSHI [Signature of Guardian]

I hitherto known as VASHAN PUN S/o TUK BAHADUR PUN, residing at H.No. 704, Sector 15, Part 2, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as BHESHAN PUN.

It is certified that I have complied with other legal requirements in this connection.

VASHAN PUN [Signature (in existing old name)]

I hitherto known as TIKA RAM THARU S/o THAKE THAUR, residing at J-10/33, Manda House Dlf Phase-2, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as TIKARAM THARU.

It is certified that I have complied with other legal requirements in this connection.

TIKA RAM THARU [Signature (in existing old name)]

I hitherto known as DIGVIJAY S/o KARAN SINGH, residing at Mohammadpur Parma, PO dhampur, Bijnor, Uttar Pradesh-246761, have changed my name and shall hereafter be known as MONU SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIGVIJAY [Signature (in existing old name)]

I hitherto known as ANITA D/o KISHOR ACHARYA, residing at H.No.- 704, Sector-15, Part-2, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as ANITA ACHARYA.

It is certified that I have complied with other legal requirements in this connection.

ANITA [Signature (in existing old name)]

I hitherto known as SURENDRA KUMAR PATEL S/o MAUJI LAL, R/o Khandepur Majre Kodhai, Bilandpur, Fatehpur, Uttar Pradesh-212601, have changed my name and shall hereafter be known as RAJU.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA KUMAR PATEL [Signature (in existing old name)]

I hitherto known as CHANDRAVEER SINGH RAJPUROHIT S/o OM SINGH RAJPUROHIT, residing at 203 Shinde Plaza, Opp Vision English School, Narhe Gaon, Nahre (N.V.), Pune, Maharashtra-411041, have changed my name and shall hereafter be known as DEEPAK SINGH RAJPUROHIT.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAVEER SINGH RAJPUROHIT [Signature (in existing old name)]

I hitherto known as KULWINDER KAUR wife of Shri JARNAIL SINGH, residing at Dandewal, P.O. Tuto Mazara, Distt. Hoshiarpur, Punjab-146109, have changed my name and shall hereafter be known as KANTA. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature (in existing old name)]

I hitherto known as RUCHI daughter of Shri RASHPAL SINGH, residing at P.O. Chabbewal, Hoshiarpur, Punjab-146102, have changed my name and shall hereafter be known as RUCHI BANGA.

It is certified that I have complied with other legal requirements in this connection.

RUCHI [Signature (in existing old name)]

I hitherto known as NAVNEET KAUR PANJRATH alias NAVNEET KAUR D/o JAGDISH SINGH SAWHNEY W/o HARJEET SINGH PANJRATH, R/o J-3/18, Rajouri Garden, Delhi-110027, have changed my name and shall hereafter be known as NAVNEET KAUR PANJRATH.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET KAUR PANJRATH alias NAVNEET KAUR [Signature (in existing old name)]

I hitherto known as RAJENDRA PRASAD alias RAJANDAR PRESAD alias RAJANDAR PRASAD S/o ANGAN LAL, R/o Khatriwara-4, Sikandrabad, Bulandshahr, Uttar Pradesh-203205, have changed my name and shall hereafter be known as RAJENDRA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA PRASAD alias RAJANDAR PRESAD alias RAJANDAR PRASAD

[Signature (in existing old name)]

I hitherto known as AJAY KUMAR son of RAM MURTI, residing at House No. B (3) 2179 Kacha Bhagsar Road Street No. 03 Near Baba Khetar Pal Mander, Sri Muktsar Sahib, Distt Sri Muktsar Sahib-152026, (India), have changed my Name and shall hereafter be known as AJAY KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR [Signature (in existing old name)]

I hitherto known as R ANAND alias DEVANAND S/o K RAMANNA, resident of No.04, 4th A Cross, 20th Main, BTM Layout 1st Stage, Bangalore South, Dharmaram College, Bengaluru, Karnataka-560029, have changed my name and shall hereafter be known as R.ANAND.

It is certified that I have complied with other legal requirements in this connection.

R ANAND alias DEVANAND [Signature (in existing old name)]

I hitherto known as JAGIRI S/o BANTA SINGH, R/o Patti Daffer Ki, Bhandal Road, Village-Sarih, Tehsil-Nakodar, Jalandhar, Punjab-144043, have changed my Name and shall hereafter be known as JAGIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGIRI

[Signature (in existing old name)]

I hitherto known as GURPREET SINGH RANA S/o VIJAY KUMAR, R/o Ward No. 08 VPO-Mallan Wala Khas, Tehsil-Zira, District-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH RANA [Signature (in existing old name)]

I hitherto known as LALAITA DEVI W/o NAND KUMAR SHARMA, residing at- Ganga Bigha, Devi Mandeer ke pass, Ward No.- 5, PO-Bharub, PS- Obra Aurangabad, Bihar- 824124, have changed my name and shall hereafter be known as LALITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALAITA DEVI [Signature (in existing old name)]

I hitherto known as VIJAY KUMAR AZAD son of Late VISHU RAM, residing at 0, Ward No-03, Gram-Nagarnausa, Post-Nagarnausa, Nagar Nausa, Po-Nagarnausa, Dist- Nalanda, Bihar-801305, have changed my name and shall hereafter be known as CHANDRA SHEKHAR PRASAD AZAD.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR AZAD [Signature (in existing old name)]

I hitherto known as ROHITASH S/o BHADER RAM, R/o Village 28 M L(B), PO-31, ML, 28 ML-B, 31ml, Ganganagar, Rajasthan-335039, have changed my name and shall hereafter be known as ROHITASH SWAMI.

It is certified that I have complied with other legal requirements in this connection.

ROHITASH [Signature (in existing old name)]

I hitherto known as RANBIR SINGH S/o GURSARAN SINGH, residing at GNA House, Old Phagwara Road, Kot Kalan, Jalandhar, Punjab-144024, have changed my name and shall hereafter be known as RANBIR SINGH SEEHRA.

It is certified that I have complied with other legal requirements in this connection.

RANBIR SINGH [Signature (in existing old name)]

I hitherto known as RAJKUMAR VERMA S/o SHIV DAYAL, residing at 1184 Sec-10, Avas Vikas Sikandra, Kar Kunj, Agra, Uttar Pradesh-282007, have changed my name and shall hereafter be known as RAJKUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR VERMA [Signature (in existing old name)]

I hitherto known as VIJAY SINGH S/o RAMESH CHANDER, residing at H.No. 36, Village Amberhai, Dwarka Sector-19, New Delhi-110075, have changed the name of my minor son VIREN, aged 09 years and he shall hereafter be known as VIREN MALIK.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH [Signature of Guardian]

I, PRADEEP KUMAR S/o DHARAMVIR SINGH, residing at Ground Floor, Plot No.-229, Sector-10A, Gurgaon, Haryana- 122001, have changed the name of my minor son RUDRAKSH LAMBA aged 01 year and he shall hereafter be known as SHIVAY LAMBA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR [Signature of Guardian]

I hitherto known as PRATHEEKSHA daughter of Sh. VAMANAA, residing at 5-71/6, Suvasa, Niddel Gokarna, Alape, Mangaluru D.K.-575005, have change my name and shall hereafter be known as PRASTHUTHI.

It is certified that I have complied with other legal requirements in this connection.

PRATHEEKSHA [Signature (in existing old name)]

I hitherto known as ROHIT SHARMA alias ROHITH SHARRMA S/o ANIL SHARMA, R/o WZ-105A, FF Street No.-7 Lajwanti Garden, Nangal Raya, South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as ROHITH SHARRMA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SHARMA alias ROHITH SHARRMA [Signature (in existing old name)]

I, RAJNISH KUMAR SINHA S/o BANKE BIHARI SINHA, R/o Village- Paingari, Post- Paingari, PO. Warisaliganj, Dist. Nawada, Bihar-805130, have changed the name of my minor daughter OJASWI PRAGYA age 9 years and shall hereafter be known as OJASWI PRIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH KUMAR SINHA [Signature of Guardian]

I hitherto known as PAPPU S/o SATENDRA SINGH, residing at Kabir Nagar, Pala Sahibabad, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as PRAVEEN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAPPU

[Signature (in existing old name)]

I hitherto known as ANKIT RAMNIWAS PATHAK S/o RAMNIWAS PATHAK, R/o- Garhi Kolaher, PO: Bajna, Dist. Mathura, Uttar Pradesh-281201, have changed my name and shall hereafter be known as PATHAK ANKIT RAMNIWAS.

It is certified that I have complied with other legal requirements in this connection.

ANKIT RAMNIWAS PATHAK [Signature (in existing old name)]

I hitherto known as POONAM RANI W/o PARDEEP KUMAR, R/o Q. No 22/ C, Word No. 1, New Police Colony, Corat, Road, Phillaur, Jalandhar, Punjab-144410, have changed my name and shall hereafter be known as SAKSHI.

It is certified that I have complied with other legal requirements in this connection.

POONAM RANI [Signature (in existing old name)]

I hitherto known as SARWAN KUMAR SINGH S/o KHUSHI RAM, residing at Village-Pota, PO-Mukerian, Dist-Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as SARWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARWAN KUMAR SINGH [Signature (in existing old name)]

I hitherto known as PRABHDEEP S/o SATNAM SINGH, R/o Village Fateh Jalal, Pattar Kalan, Jalandhar, Punjab-144806, have changed my name and shall hereafter be known as PRABHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRABHDEEP

[Signature (in existing old name)]

I, VEPPALA RAMESH S/o SATHYAM, residing at No. 4-2-151/147/1/2/1, Srinivasanagar, Khammam (Urban), Khammam, Telangana-507001, have changed the name of my minor son VEPPALA NAGASATHVIK aged 9 years and he shall hereafter be known as NIHHAAN SAE VEPPALA.

It is certified that I have complied with other legal requirements in this connection.

VEPPALA RAMESH [Signature of Guardian]

I, KEWAL SINGH S/o JAGDISH CHAND, R/o Village Billa, Tehsil Salooni, Billa (268), Chamba, Himachal Pradesh-176321, have changed the name of my minor daughter PALLAVI aged about 16 years and she shall hereafter be known as PALLAVI PATHANIA.

It is certified that I have complied with other legal requirements in this connection.

KEWAL SINGH [Signature of Guardian]

I hitherto known as RACHANA PATHAK alias RACHANA DUBEY W/o Dr. RAHUL DUBEY, R/o 12/9 Maa Sharda Apartment, Rai Bahadur, Ram Charan Das Road, Balrampur House, Shubhash Nagar, Allahabad, Uttar Pradesh-211002, have changed my name and shall hereafter be known as RACHANA DUBEY.

It is certified that I have complied with other legal requirements in this connection.

RACHANA PATHAK alias RACHANA DUBEY [Signature (in existing old name)]

I hitherto known as PRIYA KULSHRESHTHA alias KUMARI PRITI KULSHRESHTHA W/o NIRAJ KULSHRESTHA D/o JAYSWARUP KULSHRESHTHA, residing at SSE/49, Sector-C, Sitapur Road Yojna, PO.-Jankipuram, Dist.-Lucknow, Uttar Pradesh-226021, have changed my name and shall hereafter be known as PRITI KULSHRESHTHA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA KULSHRESHTHA alias KUMARI PRITI KULSHRESHTHA

[Signature (in existing old name)]

I hitherto known as S NIRMAL SINGH alias SARDAR NIRMAL SINGH S/o JASWANT SINGH, residing at Chack, Shutloo Rafiabad, PO-Rohama, Baramulla, Jammu & Kashmir-193301, have changed my name and shall hereafter be known as NIRMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

S NIRMAL SINGH alias SARDAR NIRMAL SINGH [Signature (in existing old name)]

I hitherto known as HEERA GOND alias HEERA THAKUR D/o MOHAN SINGH GOND, residing at House No. 18, Gram Chirchta Sukhju Deori, Padarai Buzurg, Sagar, Madhya Pradesh-470226, have changed my name and shall hereafter be known as HEERA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

HEERA GOND alias HEERA THAKUR [Signature (in existing old name)]

I hitherto known as KAMALJIT KAUR W/o SOHAN LAL, residing at Hoshiarpur Road, Opp.KG Resort Ashok Vihar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as KAMALJIT.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT KAUR [Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o NAIB SINGH, residing at Near Guru Ravidass, Gurudwara Sahib, Patti Dulchi Lehra Mohabat, Bathinda, Punjab-151111, have changed my name and shall hereafter be known as KARAMJIT KOUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as POONAM KHULLAR W/o AMIT MOHINDRA, residing at Saloh Road, Near Vishawkarma Mandir, Nawanshahr, Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as MEENAKSHI MOHINDRA.

It is certified that I have complied with other legal requirements in this connection.

POONAM KHULLAR [Signature (in existing old name)]

I hitherto known as GITANJALI BANSAL W/o MANNI BAANSAL, residing at #587 Gurinder Avenue Kotkapura Road behind P.S.E.B, Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known as GITHANJALI BAANSAL.

It is certified that I have complied with other legal requirements in this connection.

GITANJALI BANSAL [Signature (in existing old name)]

I, RAKESH KUMAR S/o PARAMJIT, R/o House Number 144, Scheme Number 2, Ward Number 17, Rahimpur Hoshiarpur, Punjab-146001, have changed the name of my minor son VEDANT BHAIRON, aged 01, year and he shall hereafter be known as VIREN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR [Signature of Guardian]

I, PANKAJ KUMAR S/o SURINDER SINGH, R/o House Number 1129, Near Pehli Patshahi Gurdwara, Lamba Pind, PO. Chogitti, Jalandhar, Punjab-144009, have changed the name of my minor daughter PARNITA aged 16 years and she shall hereafter be known as PARNITA CHANI.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR [Signature of Guardian]

I hitherto known as GYAN CHAND alias SONU GOLA S/o OM PRAKASH, R/o No.-105-106, F-2-Block, Mangol Puri, North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as GYAN CHAND.

It is certified that I have complied with other legal requirements in this connection.

GYAN CHAND alias SONU GOLA [Signature (in existing old name)]

I, SHRI DEVI W/o NATAVAR LAL, R/o Baikunth Patti, Sujatpur, Tilanga, Sant Ravidas Nagar, Tilanga, Uttar Pradesh-221303, have changed the name of my minor daughter ASHVARYA aged about 16 years and she shall hereafter be known as NITYA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SHRI DEVI [Signature of Guardian]

I hitherto known as SIMARJIT W/o AVTAR SINGH, residing at Ward No. 06, Mallanwala, Teh. Zira, Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMARJIT [Signature (in existing old name)]

I hitherto known as GINNI D/o HAKIKAT SINGH, residing at 157 Ward No 20, Amin Road, New Model Town, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as MANPREET KAUR PABLA.

It is certified that I have complied with other legal requirements in this connection.

**GINNI** 

[Signature (in existing old name)]

I hitherto known as NAVDEEP SINGH S/o BALDEV SINGH, R/o 113, Near Gurudwara Village Bharariwal, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as HARJIT SINGH,

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP SINGH [Signature (in existing old name)]

I hitherto known as RAJ W/o VICKY, R/o M-2/1880, Himatpura, Gali No. 3, Near Gilwali Gate, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as RAJWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

**RAJ** 

[Signature (in existing old name)]

I hitherto known as ABHISHEK KUMAR S/o RAMDEO MANDAL, residing at Gram-Marghia Kadar Tola, PS-Barari, Katihar, Bihar-854104, have changed my name and shall hereafter be known as YASH RAJ.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR [Signature (in existing old name)]

I, RAJESH GOWDA N S/o NAGAPPA B, residing at No. 8, 2Nd Cross Basaveshwara Layout, Nagashettyhalli, RMV Extension II Stage, Bengaluru, Karnataka-560094, have changed the name of my minor daughter PARIKSHITHA R aged 03 years and she shall therafter be known as NIHARIKA GOWDA R.

It is certified that I have complied with other legal requirements in this connection.

RAJESH GOWDA N [Signature of Guardian] I hitherto known as DEVANSHU son of RAKESH KUMAR SHARMA, resident of State Bank, Talwandi Bhai, Tehsil & District Ferozepur-142050, Punjab, India, have changed my name and shall hereafter be known as DEVANSHU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEVANSHU

[Signature (in existing old name)]

I hitherto known as NASIMA KHATUN D/o ABDUL RAHIM ANSARI, resident of P.O-Manikpur Misiriya, District- East Champaran, Bihar-845437, have changed my name and shall hereafter be known as GULBSHA PRVIN.

It is certified that I have complied with other legal requirements in this connection.

NASIMA KHATUN

[Signature (in existing old name)]

I hitherto known as SHIVAM VERMA S/o VINOD KUMAR residing at H No-174, Gali No.-6 Near Shiv Mandir, Shiv Enclave Ismailpur, Sector-91, Faridabad, Haryana-121013, have changed my name and shall hereafter be known as SHIVAM CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM VERMA

[Signature (in existing old name)]

I hitherto known as SUDEEP R son of K SRINIVASA RAJE URS, resident of #81, 2nd Main, 2nd Cross, Ramakrishna Nagar, Mysuru-570022, have changed my name and shall hereafter be known as SURESH RAJE URS.

It is certified that I have complied with other legal requirements in this connection.

SUDEEP R

[Signature (in existing old name)]

I hitherto known as SMT. TILAKAVATHI wife of Late UMAPATHI, resident Of #532/A 3 and 4th Main Okkaligara Street Mandi Mohalla, Mysuru-570021, have changed my name and shall hereafter be known as SMT. RAJATILAKAM.

It is certified that I have complied with other legal requirements in this connection.

SMT. TILAKAVATHI

[Signature (in existing old name)]

I hitherto known as POP SINGH SENGAR S/o CHARAN SINGH SENGAR, residing at Koteshwar Colony, Koteshwar Mandir Ke Samne, Gird, Gwalior, Madhya Pradesh-474003, have changed my name and shall hereafter be known as PAUP SINGH SENGAR.

It is certified that I have complied with other legal requirements in this connection.

POP SINGH SENGAR [Signature (in existing old name)]

I hitherto known as CHINKI JAIN W/o JITENDRA PRAGMAL GAJANI, residing at E-809, Royal Samrat Co. Op. HSG, Society, S. V. Road Near Cinemax Theatre, Goregaon West, Mumbai, Maharashtra-400062, have changed my name and shall hereafter be known as PINKY JITENDRA GAJANI.

It is certified that I have complied with other legal requirements in this connection.

CHINKI JAIN [Signature (in existing old name)]

I hitherto known as SOMA daughter of SARDAR SINGH and wife of JASWANT SINGH, resident of VPO Jhatra, Tehsil Zira, District Ferozepur, Pin: 142047, Punjab, India have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SOMA [Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o SHRI RAM SINGH, residing at Gram-Mishrapur, PO-Kurki Kalan, Tehsil-Meja, Distt. Prayagraj, Uttar Pradesh-212302, have changed my name and shall hereafter be known as AMIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature (in existing old name)]

I, SEEPANA VENUGOPALARAO S/o CHIRANJEEVARAO, R/o D.No. 2-1, Veerabhadrapuram Village, Chinnakagithapalli Panchayat, Sarubujjili Mandal, Srikakulam District, Andhra Pradesh-532458, have changed the name of my minor daughter SEEPANA LASYASRI, aged 3 years and she shall hereafter be known as SEEPANA LAVANYA.

It is certified that I have complied with other legal requirements in this connection.

SEEPANA VENUGOPALARAO [Signature of Guardian]

I hitherto known as VASDEV GAUTAM S/o HEM RAJ GAUTAM, residing at H.No. B-44/134 Indra Puri, Nawanshahr, Tehsil Nawanshahr, Distt.-SBS Nagar, Punjab, have changed my name and shall hereafter be known as VASDEV NANDAN GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

VASDEV GAUTAM [Signature (in existing old name)]

I hitherto known as SHANI KUMAR S/o FANTOOSH SAW, residing at-Vill. Chhatni, Post Naili, PS-Nimchak Bathani, Chhatni, PO: Khizersarai, Distt. Gaya, Bihar- 824233, have changed my name and shall hereafter be known as SUNNY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHANI KUMAR [Signature (in existing old name)]

I hitherto known as PRITESH KUMAR S/o VINAY YADAV, residing at-Vill. Bangama PO: Ramcharitra Maidan PS Harpur, Bangawan, Munger, Bihar- 811213, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRITESH KUMAR [Signature (in existing old name)]

I hitherto known as KM KARISHMA D/o NAHAR SINGH, residing at Main Road, Thok Udar, PO-Akola, Distt.-Agra, Uttar Pradesh-283102, have changed my name and shall hereafter be known as KARISHMA.

It is certified that I have complied with other legal requirements in this connection.

KM KARISHMA [Signature (in existing old name)]

I hitherto known as VIKASKUMAR HASMUKHLAL FULBARIA S/o HASMUCLAL ARMATE, residing at 327/4, Bhoiwada, Diu, Daman & Diu-362520, have changed my name and shall hereafter be known as VIKASKUMAR HASMUCLAL.

It is certified that I have complied with other legal requirements in this connection.

VIKASKUMAR HASMUKHLAL FULBARIA [Signature (in existing old name)]

I hitherto known as MAYANK BAJAJ S/o RAJESH BAJAJ, residing at 456, Sanik Vihar, Pitam Pura, Saraswati Vihar, North West Delhi-110034, have changed my name and shall hereafter be known as MAYANKK BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

MAYANK BAJAJ [Signature (in existing old name)]

I hitherto known as GEETA W/o NAVNEET YADAV, residing at 41-A, C Block Part-1, Roshan Vihar, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as GEETA YADAV.

It is certified that I have complied with other legal requirements in this connection.

GEETA [Signature (in existing old name)]

I hithereto known as GOURI SHANKAR SARAF S/o GHISU LAL SOMANI, residing at 80, Golaghata Road, Near Bikka Food Mart, Sreebhumi, Kolkata, West Bengal-700048, have changed my name and shall hereafter be known as GOURI SHANKAR SOMANI.

It is certified that I have complied with other legal requirements in this connection.

GOURI SHANKAR SARAF [Signature (in existing old name)]

I hitherto known as SANA LINGAMURTHY S/o MADHANNA SANA, residing at 8-154/1 Gollapalli Gollapalli Mandal, Gollapalli, Gollapalle PO, Gollapalli, Distt. Jagitial, Telangana-505532, have changed my name and shall hereafter be known as DHANUSH SANA.

It is certified that I have complied with other legal requirements in this connection.

SANA LINGAMURTHY [Signature (in existing old name)]

I hitherto known as MAHAK D/o SANJAY KUMAR, residing at 1130/4, Subhash Park, Bangali Mohalla, Ambala Cantt., Ambala, Haryana-133001, have changed my name and shall hereafter be known as MAHAK PASSI.

It is certified that I have complied with other legal requirements in this connection.

MAHAK [Signature (in existing old name)]

I, SHEENU V S/o VALUNAYAK, residing at 07, Sriranga Enclave Bannur Main Road, Opp.-IJ Convention Center, Vajamangala, Alanahalli, District-Mysuru, Karnataka-570028, have changed the name of my minor son PANKAJ KUMAR S, aged 13 years and he shall hereafter be known as VIRANTH SURYA ANJAN.

It is certified that I have complied with other legal requirements in this connection.

SHEENU V [Signature of Guardian]

I hitherto known as GUDDI W/o SEWAK, R/o H.No.-374, Deen Dayal Upadhya Nagar, Patiala, Punjab-147001, have changed my name and shall hereafter be known as MUKHTIAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

GUDDI [Thumb Impression]

I hitherto known as RAVINDER KAUR W/o GURJIT SINGH, R/o Kukar Pind, Jalandhar, Punjab-144024, have changed my name and shall hereafter be known as HARVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KAUR [Signature (in existing old name)]

I hitherto known as BHANWAR LAL son of KANTI LAL, residing at New Gokulwadi, Sheoganj, Thesil Sheoganj Distt. Sirohi (Rajasthan), have changed my name KHEEM CHAND.

It is certified that I have complied with other legal requirements in this connection.

BHANWAR LAL [Signature (in existing old name)]

I hitherto known as PRATIKSHA DIWAKAR DAMLE D/o DIWAKAR DAMLE W/o JOSHI JITENDRA JAYWANT, residing at Flat No. C 304, Keshav Kunj 1, Plot No. 38 to 45, Sector 30 A, Near Sanpada Railway Station, Vashi Navi, Mumbai, Vashi Thane, Thane Maharashtra-400703, have changed my name and shall hereafter be known as PRATIKSHA JITENDRA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

PRATIKSHA DIWAKAR DAMLE [Signature (in existing old name)]

I hitherto known as SORAB S/o DHARMVEER, R/o Tiwaria, Kunwarpur, Banzaria, Bareilly, Uttar Pradesh-243123, have changed my name and shall hereafter be known as SAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SORAB [Signature (in existing old name)]

I hitherto known as TINKU KUMAR son of BISHUNDEV THAKUR, resident at 86 Bhoop Nagar Welfare Society Jail Road Indian Gas Plant Gurgaon Haryana-122102, India, have changed my name and shall hereafter be known as AMIT THAKUR.

It is certified that I have complied with other legal requirements in this connection.

TINKU KUMAR [Signature (in existing old name)]

I, SANTHOSHA P S/o Late PARAMESHWARAPPA, residing at #44, Rajapura, P.O-Thammenahalli, District-Chitradurga, Karnataka-577540, have changed the name of my minor son DISHANTH J S aged about 6 years and he shall hereafter known as VIHAN J.

It is certified that I have complied with other legal requirements in this connection.

SANTHOSHA [Signature of Guardian]

I hitherto known as AJAY JAIN alias AJAY KUMAR JAIN S/o Late SHEETAL PRASAD JAIN, R/o 167, 3rd Floor, Pocket-2, Jasola, Delhi-110025, have changed my name and shall hereafter be known as AJAY KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

AJAY JAIN alias AJAY KUMAR JAIN [Signature (in existing old name)]

I, AMIT SHARMA S/o SAT PRAKASH SHARMA, R/o A-42, Veer Singh Colony, Budh Vihar Phase-2, Nithari, Sultanpuri C Block, Saraswati Vihar, West Delhi, Delhi-110086, have changed the name of my minor son DAKSH SHARMA aged about 17 years and he shall hereafter be known as DAKSH VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA [Signature of Guardian]

I hitherto known as KM GUSHAN D/o MOHAMMAD AHMAD, residing at Bairoon Tola, Bairoon Tola, Etawah, Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as RUKAIYYA.

It is certified that I have complied with other legal requirements in this connection.

KM GUSHAN [Signature (in existing old name)]

I hitherto known as GURMAIL SINGH SANDHU S/o MALOOK SINGH, R/o Village Sikhan Wala, District Faridkot, Punjab, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL SINGH SANDHU [Signature (in existing old name)]

I hitherto known as BHOLI DEVI W/o HARVINDER SINGH, R/o VPO-Daroli Khurd, Distt.-Jalandhar, Punjab-144104, have changed my name and shall hereafter be known as NAVJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHOLI DEVI [Signature (in existing old name)]

I hitherto known as KIRANDEEP KUMARI D/o PARAMJIT LAL, R/o Vill.-Kandola Kalan, Tehsil-Phillaur, Distt.-Jalandhar, Punjab-144039, have changed my name and shall hereafter be known as KIRANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KIRANDEEP KUMARI [Signature (in existing old name)]

I hitherto known as ARVIND KAURA S/o SURENDER BAL KAURA, residing at 704 Shaksham Apartment Plot No.-40B, Dwarka Sector-10, Dwarka, Delhi-110075, have changed my name and shall hereafter be known as ARVIND PRAKASH KAURA.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KAURA [Signature (in existing old name)]

I, MANJIT KAUR W/o AMARJOT, residing at Kadianwali, Jalandhar, Punjab-144020, have changed the name of my minor son PRABJOT SANDAL aged 17 years and he shall thereafter be known as PRABJOT.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature of Guardian]

I hitherto known as ARYAN KUMAR S/o Late SHIV SHANKAR PRASAD SHARMA, residing at Janta Colony, Bairagi, Dak Asthan, Gaya, Bihar-823002, have changed my name and shall hereafter be known as ARYAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ARYAN KUMAR [Signature (in existing old name)]

I hitherto known as GAURAV son of RAJ KUMAR, R/o Guru Teg Bahadur Nagar, Nawanshahr, Teh. Nawanshahr Distt. Shaeed Bhagat Singh Nagar, Punjab, India, 144514, Punjab, India have changed my name and shall hereafter be known as GAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GAURAV [Signature (in existing old name)]

I hitherto known as GUPTA POOJA MUSALAL alias GUPTA POOJADEVI MUSALAL D/o MUSE LAL GUPTA, W/o RAJ KUMAR GUPTA R/o Po: Rajatalab, Varanasi, Uttar Pradesh-221311, have changed my name and shall hereafter be known as POOJA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

GUPTA POOJA MUSALAL alias GUPTA POOJADEVI MUSALAL

[Signature (in existing old name)]

I, RAVTA RAM S/o UMA RAM, R/o Nandiya, Bagoda, Jalore, Rajasthan-343032, have changed the name of my minor daughter PANKHI KUMARI, aged about 14 years and she shall hereafter be known as PANKHI.

It is certified that I have complied with other legal requirements in this connection.

RAVTA RAM [Thumb Impression] I hitherto known as PUMMY W/o DEVRAJ BASANT, R/o Flat No. 712, Ground Floor, Pocket GH-2, Near Shahbad Bus Terminal, Sector-28, Rohini, Badli, North West Delhi-110042, have changed my name and shall hereafter be known as PUMMY BASANT.

It is certified that I have complied with other legal requirements in this connection.

PUMMY [Signature (in existing old name)]

I hitherto known as BALJINDER SINGH BRAR S/o TARSEM SINGH, R/o VPO Bassi Jalal, Tehsil Dasuya, Distt. Hoshiarpur-144203, Punjab, have changed my name and shall hereafter be known as BALJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER SINGH BRAR [Signature (in existing old name)]

I, CHITRODA DHIRUBHAI RAMABHAI S/o CHITRODA RAMABHAI PITAMBERBHAI, R/o B-302 Evrest Icon, Behind Bright CBSC School, Vasna Bhayli Road, Vadodara, Gujarat-391410, have changed the name of my minor son CHITRODA YAKSH DHIRUBHAI, aged about 14 years and he shall hereafter be known as CHITRODA YASH DHIRUBHAI.

It is certified that I have complied with other legal requirements in this connection.

CHITRODA DHIRUBHAI RAMABHAI [Signature of Guardian]

I hitherto known as BUBHU BHATTACHARJEE D/o HIRENDRA NATH BHATTACHARJEE, W/o PRADYUT CHATTERJEE, R/o 142/6, Basudebpur Road, Shyamnagar, R D Medical, Bhatpara (m), Shyamnagar, North 24 Paraganas, West Bengal-743127, have changed my name and shall hereafter be known as BUBU CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

BUBHU BHATTACHARJEE [Signature (in existing old name)]

I hitherto known as M.M. MANDAL S/o PRAFULLA KUMAR MANDAL, R/o Qtr No.-67/2/1, Chhota Govindpur, Thana-Chhota, Govindpur, Town, Jamshedpur, Gobindpur Housing Colony, District Purbi, Singhbhum, Jharkhand-831015, have changed my name and shall hereafter be known as MADAN MOHAN MANDAL.

It is certified that I have complied with other legal requirements in this connection.

M.M. MANDAL [Signature (in existing old name)]

I hitherto known as SHINDO W/o PURAN SINGH R/o FGC Road, Continental Estate, Nangli, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

**SHINDO** 

[Thumb Impression]

I hitherto known as ASHWANI KUMAR alias ASHWANI TALWAR alias ASHWANI KUMAR TALWAR S/o YOGINDER PAUL TALWAR, R/o H.No.706 L, Near Geeta Mandir, Model Town Mall Road, Jalandhar, Punjab-144003 have changed my name and shall hereafter be known as ASHWANI KUMAR TALWAR.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR alias ASHWANI TALWAR alias
ASHWANI KUMAR TALWAR
[Signature (in existing old name)]

I hitherto known as ALMAAS KHAN son of Shri MOHAMAND IRSAD, residing at B-786-87, B-Block, Jahangir Puri, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as ALMAAS.

It is certified that I have complied with other legal requirements in this connection.

ALMAAS KHAN [Signature (in existing old name)]

I hitherto known as PUSHPA LEKHA JAIN W/o SUMER CHANDRA JAIN, residing at Jain Mandir Ke Pass, 90, Nemi Nagar, P.O. Sudama Nagar, Indore, Madhya Pradesh-452009, have changed my name and shall hereafter be known as PUSHP LEKHA JAIN.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA LEKHA JAIN [Signature (in existing old name)]

I hitherto known as BEENU SINGH CHAUHAN W/o RUPENDRA SINGH, residing at A9-906, Wishtown Klassic, Jaypee Greens, Sector-134, Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as BEENU SINGH.

It is certified that I have complied with other legal requirements in this connection.

BEENU SINGH CHAUHAN [Signature (in existing old name)]

I hitherto known as PANKAJ alias PANKAJ KUMAR S/o HARIHAR SINGH, residing at P4-1701, Prateek Grand City, Siddharth Vihar, P.O. Vijay Nagar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as PANKAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ alias PANKAJ KUMAR [Signature (in existing old name)]

I, REVANTH RADHAKIRSHNAN Son of RADHAKIRSHNAN, residing at 4/1 3<sup>RD</sup> Cross, Beeredevara Gudi Line Jolly Mohalla Road, Raanasingh Pet, Chickpet, Bengaluru, Karnataka-560053, have changed the name of my minor son VIKRUTH SAI aged 04 years and he shall thereafter be known as VIRAT SAI R.

It is certified that I have complied with other legal requirements in this connection.

REVANTH RADHAKIRSHNAN [Signature of Guardian]

I, VIJAY KUMAR S/o SHIVLAL RAY residing at H No. 07, Road No-02, Behind Patliputra Enclave, North Nehru Nagar, Boring Road Patna, Patna, Bihar-800013, have changed the name of my minor son KANISHAK KUMAR alias RAJVEER RAJ aged 17 years and he shall thereafter be known as RAJVEER RAJ.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR [Signature of Guardian]

I hitherto known as AMANDEEP S/o AVTAR CHAND, R/o Vill-Nahal, PO-Kot Badal Khan, Tehsil-Phillaur, Distt. Jalandhar, Punjab-144039, have changed my name and shall here- after be known as AMANDEEP BHATIA.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP

[Signature (in existing old name)]

I hitherto known as PARAMJIT KUMAR S/o AMAR NATH, R/o Vill-Kandola Kalan, Tehsil-Phillaur, Distt. Jalandhar, Punjab-144039 have changed my name and shall here- after be known as PARAMJIT LAL.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KUMAR [Signature (in existing old name)]

I hitherto known as GURNAM SINGH Son of KANDHARA SINGH, residing at H.No. 454/6, Sainik Vihar, Jalandhar-144023, Punjab, India, have changed my name and shall hereafter be known as GURNAM SINGH KANG.

It is certified that I have complied with other legal requirements in this connection.

GURNAM SINGH [Signature (in existing old name)]

I hitherto known as BAHADUR RAM S/o LALU RAM, Gram Dewalchaur Bandobasti, Post Dewalchaur, Haldwani, PO: Haldwani, DIST: Nainital, Uttarakhand- 263139, have changed my name and shall hereafter be known as RAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAHADUR RAM [Thumb Impression]

I hitherto known as MANJULA SATISH GAIKWAD W/o SATISH TANAJI GAIKWAD, R/o 10-167/9, Prashanthi Main Road, Down End Point, Shakthinagara, Mangalore, Dakshina Kannada, Karnataka- 575016, have changed my name and shall hereafter be known as ISHA SATISH GAIKWAD.

It is certified that I have complied with other legal requirements in this connection.

MANJULA SATISH GAIKWAD [Signature (in existing old name)]

I, PARAMJEET SINGH Son of GURDAYAL SINGH, Residing at 111A/139, Ashok Nagar, Kanpur Nagar, Uttar Pradesh-208012, have changed the name of my minor daughter NYASA ARORA, aged 17 years and she shall hereafter be known as NYASA KAUR ARORA.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET SINGH [Signature of Guardian]

I hitherto known as MADHU JAIN W/o NEERAJ N MEHTA, residing at 51/4B Rabindra Sarani Bally Municipality, Howrah, West Bengal-711204, have changed my name and shall hereafter be known as MADHU N MEHTA.

It is certified that I have complied with other legal requirements in this connection.

MADHU JAIN [Signature (in existing old name)]

I hitherto known as SUSHILA BHANDARI D/o NARAYAN SINGH RAWAT and W/o CHANDER SINGH, residing at Harbhaj Wala, Arkadiagrant, Arcadia Grant, Prem Nagar, Dehradun, Uttarakhand-248007, have changed my name and shall hereafter be known as SUSHILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA BHANDARI [Signature (in existing old name)]

I hitherto known as MANNO MISHRA W/o DEVI CHARAN MISHRA, residing at F-1, Plot No. 202, Media Enclave, Sector-6, Vaishali, Ghaziabad, UP-201010, have changed my name and shall hereafter be known as SUSHIL KUMARI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

MANNO MISHRA [Signature (in existing old name)]

I hitherto known as RAJU KUMAR alias RAJESH S/o GANDHI JI, R/o P O.-Shankar Pur, Barsauli, Hathras, Uttar Pradesh-204214, have changed my name and shall hereafter be known as RAJESH.

It is certified that I have complied with other legal requirements in this connection.

RAJU KUMAR alias RAJESH [Signature (in existing old name)]

I hitherto known as CHANDRA SINGH BHANDARI S/o JAGAT SINGH, residing at Harbhaj Wala, Arkadiagrant, Arcadia Grant, Prem Nagar, Dehradun, Uttarakhand-248007, have changed my name and shall hereafter be known as CHANDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA SINGH BHANDARI [Signature (in existing old name)]

I, NAMAN ASNANI S/o SURESH KUMAR ASNANI R/o Beauty 405, The Seven Lamps Sector-82, Gurugram Haryana-122004, have changed the name of my minor daughter DITYAA ASNANI aged 8 Months and she shall hereafter be known as NITYAA ASNANI.

It is certified that I have complied with other legal requirements in this connection.

NAMAN ASNANI [Signature of Guardian] I hitherto known as RAHISUDDIN S/o FARMUDDIN, House Number- 1118, Gali Number, 18/5, Nehru Vihar, Dayalpur Delhi-110094, have changed my name and shall hereafter be known as ARYAN.

It is certified that I have complied with other legal requirements in this connection.

RAHISUDDIN [Signature (in existing old name)]

I hitherto known as MANDEEP KUMARI W/o MADAN LAL, residing at Patti Mallo Virk, V.P.O. Virk, Teh. Phillaur, Distt. Jalandhar-144632, Punjab, India have changed my name and shall hereafter be known as MANDEEP RANI.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KUMARI [Signature (in existing old name)]

I, NAINTARA DEVI W/o DURGESH PANDEY, R/o Vill. Agarsanda, Agarsanda, Bhojpur, Bihar-802156, have changed the name of my minor son VICKY PANDEY aged 16 years and he shall be hereafter known as PRAVEEN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAINTARA DEVI [Signature of Guardian]

I hitherto known as SHAIK MOHABOOBA D/o BARKATH SHAIK and W/o MALLEPALLI NARENDRA REDDY, R/o House No. 16/2, Chimiriyala, Narayanapur Mandalam, P.O. Gudimalkapur, Dist. Yadadri (Telangana)-508253, have changed my name and shall hereafter be known as MALLEPALLI LOSHITHA. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SHAIK MOHABOOBA [Signature (in existing old name)]

I hitherto known as ANUP KUMAR alias ANUP YADAV SHRI YOGENDRA SINGH S/o YOGENDRA SINGH, R/o Gram Jigani, PO: Morena, District Morena, Madhya Pradesh-476001, have changed my name and shall hereafter be known as ANUP YADAV SHRI YOGENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANUP KUMAR alias ANUP YADAV SHRI YOGENDRA SINGH [Signature (in existing old name)] I hitherto known as SHIVAM SAXENA son of RAJENDRA KUMAR SAXENA, residing at B-409 Sanskriti Apartment, Harish Nagar Colony, Near Manhar Garden Apartment, Sikandra, Agra, Uttar Pradesh-282007, have changed my name and shall hereafter be known as SHIVAMM SAAXENAA.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM SAXENA [Signature (in existing old name)]

I, ARMAAN NARAIN son of ABHAY NARAIN, residing at House No.1-62, Near Goodwill Hospital, Sector-41, Noida Sector 37, Gautam Buddha Nagar, Uttar Pradesh-201303 have changed the name of my minor son AARAV NARAIN aged 8 months and he shall hereafter be known as AARAV JAIN NARAIN.

It is certified that I have complied with other legal requirements in this connection.

ARMAAN NARAIN [Signature of Guardian]

I hitherto known as S SUNMEET SINGH alias SARDAR SUNMEET SINGH S/o NIRMAL SINGH, residing at Chack, Shutloo Rafiabad, PO Rohama, Baramulla, Jammu & Kashmir-193301, have changed my name and shall hereafter be known as SUNMEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

S SUNMEET SINGH alias SARDAR SUNMEET SINGH [Signature (in existing old name)]

I hitherto known as SANJAY SINGH PATEL Son of Late RAMADHAR SINGH, residing at Sansarpur, Sansarpur, Rewa, Madhya Pradesh-486441, have changed my name and shall hereafter be known as SANJAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SINGH PATEL [Signature (in existing old name)]

I, ASHIMA A CHANDRA alias ASHIMA CHANDRA D/o Late DR. AKASH CHANDRA, R/o 85B, Sobha Malachite, Jakkur Plantation, Behind Vidyashilp School Yelahanka Hobli, Bangalore, Karnataka-560064, have changed my name and shall hereafter be known as ASHIMA AKASH CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

ASHIMA A CHANDRA alias ASHIMA CHANDRA [Signature (in existing old name)]

I hitherto known as SONELAL S/o SHRIPAL, R/o 274, Kumhar Wali Gali, Rampura, PO-onkar Nagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as SONU.

It is certified that I have complied with other legal requirements in this connection.

SONELAL [Signature (in existing old name)]

I, HARDEEP SINGH S/o RAM SINGH, R/o Laxmi Market, Flat No-204, Sona Sanat Apartment, New Jakkanpur, Patna, Bihar-800001, have changed the name of my minor Daughter NAVYA KUMARI aged 14 years and She shall hereafter be known as PRAGATI SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH [Signature of Guardian]

I hitherto known as VITALA Son of SRI RAMA RANYA, Residing at Mayilakere 3-106, Noojibalthila, D.K.- 574221, have change my name and shall hereafter be known as GANGAYYA RANYA.

It is certified that I have complied with other legal requirements in this connection.

VITALA [Signature (in existing old name)]

I hitherto known as BIMLA KUMARI W/o CHANAN LAL, residing at House No. 11341, Street No. 5, New Subhash Nagar, Post Office Basti Jodhewal, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

BIMLA KUMARI [Signature (in existing old name)]

I hitherto known as SUSHEELA.S W/o MAHADEVAPPA M S, residing at No.111, Sri Siddivinayaka Block, Dr. Radhakrishna Nagar, Teacher's Layout, Mysore- 570011, have changed my name and shall hereafter be known as SUSHEELAMMA.

It is certified that I have complied with other legal requirements in this connection.

SUSHEELA.S [Signature (in existing old name)]

I hitherto known as DEBORAH W/o SHIVA SHARANAPPA, residing at No. 19, 4th Block Kalappa Layout, Doddabommasandra, PO, Vidyaranyapura, Distt. Bengaluru, Karnataka-560097, have changed my name and shall hereafter be known as THEJU.

It is certified that I have complied with other legal requirements in this connection.

DEBORAH

[Signature (in existing old name)]

I hitherto known as PUSPANJALI BEHERA W/o SANDEEP KUMAR TRIPATHY, residing at Plot No.14, Door No.79, 3rd Main Road, Jayachandran Nagar, Jalladianpet, PO-Medavakkam, Distt. Chennai, Tamil Nadu-600100, have changed my name and shall hereafter be known as PUSPANJALI TRIPATHY.

It is certified that I have complied with other legal requirements in this connection.

PUSPANJALI BEHERA [Signature (in existing old name)]

I, SUDEEP VERMA S/o MUNNA LAL, residing at A-2/27, Sector-L, Kanpur Road, L D A Colony S O, Lucknow, Uttar Pradesh-226012, have changed the name of my minor son PARTH VERMA aged 13 years and he shall thereafter be known as SAATVIC VERMA.

It is certified that I have complied with other legal requirements in this connection.

SUDEEP VERMA [Signature of Guardian]

I hitherto known as MAHINDRA KUMAR S/o Late SH. RAM RAKSH PAL GARG, R/o Sadar Bazar, Haldwani, Haldwani, Distt. Nainital, Uttarakhand-263139, have changed my name and shall hereafter be known as MAHENDRA KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

MAHINDRA KUMAR [Signature (in existing old name)]

I hitherto known as MANGU RAM S/o SWARAN DASS VPO. Gumtala, Teh. Phillaur, Distt. Jalandhar (Punjab) Pin code-144039, have changed my name and shall hereafter be known as MANVEER MALL.

It is certified that I have complied with other legal requirements in this connection.

MANGU RAM [Signature (in existing old name)]

I, ES MAHAMAD son of HANIF MIYA, resident of Bankatiya, Rajapur, District Gopalganj, Bihar-841441, have changed the name of my minor daughter NAPISHA KHATOON aged about 15 years and she shall hereafter be known as NATASHA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

ES MAHAMAD [Signature of Guardian]

I, BISU BALA S/o BUDDHIMANTA BALA, R/o Angrail, Ramnagar Road, Gaighata, North 24 Parganas, West Bengal-743235, have changed the name of my minor son S.O BISU BALA aged 08 years and he will hereafter be known as ABHI BALA.

It is certified that I have complied with other legal requirements in this connection.

BISU BALA [Signature of Guardian]

I hitherto known as PRAKASH S/o MOHAN CHAND UPADHYAY, residing PA-169, First Floor, BPTP Parklands Pride, Near Chandila Chowk, Sector-77, Faridabad, Nimka (96), Faridabad, Haryana-121004, have changed my name and shall hereafter be known PRAKASH UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH [Signature (in existing old name)]

I hitherto known as TAPAS SARDAR S/o Late MANGAL SARDAR, resident of Vill. Maniktala, Post Joypur, Distt. Nadia, State West Bengal, have changed my name and shall hereafter be known as TAPAS SARKAR.

It is certified that I have complied with other legal requirements in this connection.

TAPAS SARDAR [Signature (in existing old name)]

I, VISHAVJEET S/o RAVI PRAKASH, residing at #1215, Burail, Sector 47, Chandigarh-160047, have changed the name of my minor son KAVISH aged 8 years and he shall thereafter be known as VEDHANT.

It is certified that I have complied with other legal requirements in this connection.

VISHAVJEET [Signature of Guardian]

I hitherto known as RITA alias RITA RANI D/o HARI RAM DHUPAR W/o VIJAY KUMAR, R/o H.No. L-81, New Colony, D-Park, Palwal Haryana-121102, have changed my name and shall hereafter be known as RITA RANI.

It is certified that I have complied with other legal requirements in this connection.

RITA alias RITA RANI [Signature (in existing old name)]

I hitherto known as NAVEEN KUMAR BOTHRA S/o VIMAL KUMAR BOTHRA, residing at 879 2nd Floor, Gali No. 8, Govindpuri, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as NAVEEN BOTHRA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR BOTHRA [Signature (in existing old name)]

I hitherto known as NUMBEER KOUR W/o NIRMAL SINGH, residing at Shitlu, Baramulla, Jammu & Kashmir-193301, have changed my name and shall hereafter be known as NUNBEER KOUR.

It is certified that I have complied with other legal requirements in this connection.

NUMBEER KOUR [Signature (in existing old name)]

I hitherto known as SATISH CHANDER GUPTA alias SATISH CHANDRA GUPTA S/o DIWARI LAL GUPTA, residing at A-2204, Heritage One, Sector-62, Ulhawas(83), Gurgaon, Haryana-122101, have changed my name and shall hereafter be known as SATISH CHANDRA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SATISH CHANDER GUPTA alias SATISH CHANDRA GUPTA [Signature (in existing old name)]

I hitherto known as SAPNA alias SAPNA YADAV D/o ASHOK KUMAR W/o NARENDER KUMAR, residing at 01, 01, Kakrala(21), Distt. Mahendragarh, Haryana-123027, have changed my name and shall hereafter be known as SAPNA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SAPNA alias SAPNA YADAV [Signature (in existing old name)]

I hitherto known as PRIYA DE W/o SUNIL KUMAR DEY, residing at 101, Deodanr, Godda, Jharkhand-814153, have changed my name and shall hereafter be known as PRIYABALA DEY.

It is certified that I have complied with other legal requirements in this connection.

PRIYA DE [Signature (in existing old name)]

I hitherto known as ABHIGYAN JHA S/o MRITYUNJAY JHA, residing at B-345 Sangam Vihar, Pushpa Bhawan SO, New Delhi-110062, have changed my name and shall hereafter be known as ABHIGYAN.

It is certified that I have complied with other legal requirements in this connection.

ABHIGYAN JHA [Signature (in existing old name)]

I hitherto known as PRIYA D/o MUNNA, residing at House Number A-50, Street Number 7/4, Sainik Vihar, Mohan Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as PRIYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

PRIYA [Signature (in existing old name)]

I hitherto known as NANDINE N MISTY W/o NIRANJANKUMAR NISTY, residing at Plot No. 15-16, Aiwan E, Shai Road, Nisty Hospital Gulla Bawadi, Gulbarga Karnataka-585102, have changed my name and shall hereafter be known as NANDINI NISTY.

It is certified that I have complied with other legal requirements in this connection.

NANDINE N MISTY [Signature (in existing old name)]

I hitherto known as NIDHI D/o NAND KISHOR, residing at F-1/239, Sunder Nagri, Nand Nagri, Delhi-110093, have changed my name and shall hereafter be known as NIDHI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

NIDHI [Signature (in existing old name)]

I hitherto known as NIRANJAN V MISTY S/o VEERBHADRAPPA NISTY, residing at Plot No. 15-16, Aiwan E, Shai Road, Nisty Hospitalgulla Bawadi, Gulbarga Karnataka-585102, have changed my name and shall hereafter be known as NIRANJAN VEERABHADRAPPA NISTY.

It is certified that I have complied with other legal requirements in this connection.

NIRANJAN V MISTY [Signature (in existing old name)]

I hitherto known as GOURAV KUMAR S/o BINOD GUPTA, residing at 107, Sulindabad, Solindabad, Saharsa, Bihar-852202, have changed my name and shall hereafter be known as GAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GOURAV KUMAR [Signature (in existing old name)]

I, RAJASHEKAR G S/o GOPAL D, residing at No 93, 4th Main, 8th Cross, Behind C T Bed Layout, B S K 3rd Stage, Bangalore, Karnataka-560085, have changed the name of my minor son SHREYAS R aged 13 years and he shall hereafter be known as VILOK RANJAN GOWDA.

It is certified that I have complied with other legal requirements in this connection.

RAJASHEKAR G [Signature of Guardian]

I hitherto known as AMRIT BRAR W/o AMARJIT SINGH BRAR, residing at H.No. 664, Urban Estate, Ph.-1, Jalandhar-II, Punjab, have changed my name and shall hereafter be known as AMRITDEEP BRAR.

It is certified that I have complied with other legal requirements in this connection.

AMRIT BRAR [Signature (in existing old name)]

I, NIKHIL VARSHNEY S/o RAKESH VARSHNEY, residing at 1158, Kher Road, Dehli Gate, Koil, Aligarh, Uttar Pradesh-202001, have changed the name of my minor daughter LOVALY aged 14 years and she shall thereafter be known as LAVANYA VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL VARSHNEY [Signature of Guardian]

I, DEV KUMAR J S/o R JAGANNADHAM, residing at 2-161/A, C Mallavaram, Tirupati District, Andhra Pradesh-517505, have changed the name of my minor son HARSHVAN D alias VIHAN ADVAITH aged 7 years and he shall thereafter be known as VIHAN ADVAITH.

It is certified that I have complied with other legal requirements in this connection.

DEV KUMAR J [Signature of Guardian]

I hitherto known as KIRAN V S/o VENKATARAJU, residing at No. 66, Alagadakalu, Kanakapura Taluk, Kolagondanahalli, Ramanagar, Karnataka-562119, have changed my name and shall hereafter be known as VENKATARAJU.

It is certified that I have complied with other legal requirements in this connection.

KIRAN V

[Signature (in existing old name)]

I hitherto known as GOVINDARAJU RAJU S/o P S GOVINDARAJU, residing at 1, 7th Main 2nd Cross KSRTC Layout JP Nagar 2nd Phase, Bengaluru, Karnataka-560078, have changed my name and shall hereafter be known as SEETHARAM RAJU G.

It is certified that I have complied with other legal requirements in this connection.

GOVINDARAJU RAJU [Signature (in existing old name)]

I hitherto known as SAWANT POONAM BHUPENDRA alias PUNAM alias POONAM B SAWANT alias POONAM ARYA D/o BUPENDRA B SAWANT W/o VINOD ARYA, residing at HIG 1400, Phase 1, Model Town, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as SAWANT PUNAM BHUPENDRA.

It is certified that I have complied with other legal requirements in this connection.

SAWANT POONAM BHUPENDRA alias PUNAM alias POONAM B SAWANT alias POONAM ARYA [Signature (in existing old name)]

I hitherto known as SRAJANA YALLAPPA MANAPPANAVAR D/o SURESH MARATHI W/o PRAVIN N, residing at No. 50, Bestar Pete Jade, Jade, Jade, Sorab, Shimoga, Karnataka-577419, have changed my name and shall hereafter be known as NETRAVATI MARATHI.

It is certified that I have complied with other legal requirements in this connection.

SRAJANA YALLAPPA MANAPPANAVAR [Signature (in existing old name)]

I hitherto known as PEER MOHD ISHTIAQ S/o PEER NAZIR AHMAD, residing at Koker Bagh Mala Bagh, Naseem Bagh, Hazratbal, Srinagar, Jammu And Kashmir-190006, have changed my name and shall hereafter be known as PEER MOHAMMAD ISHTIAQ.

It is certified that I have complied with other legal requirements in this connection.

PEER MOHD ISHTIAQ [Signature (in existing old name)]

I hitherto known as MOHIT S/o YASHPAL ARORA, residing at RH38, Rajni Ashish Rose, Vibgyor School Road, Vibgyor High School, Thuberahalli, PO whitefield, Bengaluru, Karnataka-560066, have changed my name and shall hereafter be known as MOHIT ARORA.

It is certified that I have complied with other legal requirements in this connection.

**MOHIT** 

[Signature (in existing old name)]

I hitherto known as ANCHAL D/o KRISHAN KUMAR W/o SUNNY KUMAR, residing at Village-Dadial, PO Saila Khurd, Tehsil Garhshankar, Hoshiarpur, Punjab-144529, have changed my name and shall hereafter be known as ANCHAL KAUR, have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL

[Signature (in existing old name)]

I hitherto known as RONIK S/o GURMEET SINGH NARULA, residing at Block-A 7/43 Krishna Nagar, Lal Quatar Delhi, Kailash Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as HARMAN SINGH NARULA.

It is certified that I have complied with other legal requirements in this connection.

**RONIK** 

[Signature (in existing old name)]

I hitherto known as K BASAVAJAMMANNI alias SHEELA W/o PANISHANKAR B, residing at #7, S J H Road, 3rd Cross, Vidyaranyapuram, Mysore, Karnataka-570008, have changed my name and shall hereafter be known as K BASAVAJAMMANNI.

It is certified that I have complied with other legal requirements in this connection.

K BASAVAJAMMANNI alias SHEELA [Signature (in existing old name)]

I hitherto known as NISHANT S/o NARENDER SINGH, residing at 182, Sector 4, Rohtak, Haryana-124001, have changed my name and shall herafter be known as NISHANT DHANKHAR.

It is certified that I have complied with other legal requirements in this connection.

NISHANT [Signature (in existing old name)]

I hitherto known as SATWANT alias SATWANT KAUR alias SATWANT KAUR GAKHAL alias SATWANT GAKHAL D/o GURMOHAN SINGH, residing at Village Gakhal, Basti Guzan, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as SATWANT KAUR GAKHAL.

It is certified that I have complied with other legal requirements in this connection.

SATWANT alias SATWANT KAUR alias SATWANT KAUR GAKHAL alias SATWANT GAKHAL [Signature (in existing old name)]

I hitherto known as SATYAJEET KUMAR S/o DEBAL PRASAD SINGH, residing at Madhttapur, Madhttapur, Jamunia, PO karik Bazar, Distt. Bhagalpur, Bihar-853202, have changed my name and shall hereafter be known as RANJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATYAJEET KUMAR [Signature (in existing old name)]

I hitherto known as KAMALESH alias LILAVATI W/o MOHAN SINGH D/o PANCHAM SINGH, residing at Devgadh, Pinaht Dehat, Pinahat, Agra, Bah, Uttar Pradesh- 283123, have changed my name and shall hereafter be known as KAMALESH.

It is certified that I have complied with other legal requirements in this connection.

KAMALESH alias LILAVATI [Thumb Impression]

I hitherto known as CHANDAN KUMAR S/o BRAHAMDEV PRASAD, R/o Pachlakh, Ward No. 09, Near Hanuman Mandir, PO Alma Chauki, PS Khizirsarai, Distt. Gaya, State Bihar, Pin Code-824233, have changed my name and shall hereafter be known as MUNNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN KUMAR [Signature (in existing old name)]

I hitherto known as PRIYANKA W/o MOHIT DUA, R/o Gali No. 2, Indira Colony, Pathankot, PO Pathankot, Distt. Pathankot, Punjab-145001, India, have changed my name and shall hereafter be known as PRIYANKA DUA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA [Signature (in existing old name)]

I, ANITA MISHRA W/o Late RAM ROOP MISHRA, R/o A-5, Gali No. 7, Chanchal Park, Bakkarwala, Nangloi, Delhi-110041, have changed the name of my minor daughter GRACY MISHRA, aged 17 years and she shall hereafter be known as GUNJAN MISHRA.

It is certified that I have complied with other legal requirements in this connection.

ANITA MISHRA [Signature of Guardian]

I hitherto known as ANKIT SINGH SOLANKI S/o Shri SATISH CHANDRA, residing at C-451, Trans Yamuna Colony, Phase-1, Rambagh, Yamuna Bridge, Agra-282006, have changed my name and shall hereafter be known as KRISHNA NANDAN BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SINGH SOLANKI [Signature (in existing old name)]

I, MUKESH KUMAR S/o KISHORI HATHI, residing at Punaura Puravi Ward No. 05, Punaura, Sitamarhi, Bihar-843302, have changed the name of my minor daughter KASHISH aged 13 years and she shall hereafter be known as KHUSHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature of Guardian]

I, HEENA PARITOSH KUMAR W/o PARITOSH KUMAR, R/o C-83, Gali No. 13, Maharishi Enclave, East Sagarpur, Delhi-110046, have changed the name of my minor son SURYANSHU PARITOSH KUMAR, aged 6 years and he shall hereafter be known as HIMANSHUU PARITOSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HEENA PARITOSH KUMAR [Signature of Guardian]

I, TOY NATH BUDHA S/o Shri DAN BAHADUR BUDHA, residing at MES-03, Taj Road, Sadar Bazar, Agra-282001, Uttar Pradesh, India, have changed the name of my minor daughter SHRISTI THAPA aged about 17 years and she shall hereafter be known as SHRISTI BUDHA.

It is certified that I have complied with other legal requirements in this connection.

TOY NATH BUDHA [Signature of Guardian]

I, NIHAR RANJAN MAHAPATRA S/o KUMUDA RANJAN MAHAPATRA, R/o At Kuanlo, Samasarpur, PS Athagarh, Kuanla, Cuttack, Odisha-754029, have changed the name of my minor son SN YUVAAN MAHAPATRA aged about 3 years and He shall hereafter be known as NITHWIK RANJAN MAHAPATRA.

It is certified that I have complied with other legal requirements in this connection.

NIHAR RANJAN MAHAPATRA [Signature of Guardian]

I hitherto known as YASHIKA HANS alias YASHIKA KUHAR D/o BHAGAT SINGH W/o RAHUL HANS, residing at House No. 106/4, Ward No. 4, Sayyad Wara, Near Anaj Mandi, Old Faridabad, Haryana-121002, have changed my name and shall hereafter be known as YASHIKA KUHAR.

It is certified that I have complied with other legal requirements in this connection.

YASHIKA HANS alias YASHIKA KUHAR [Signature (in existing old name)]

I, KULDEEP S/o RAJESHWAR, residing at 143/10, Railway Road, Bag Wala Mohalla, Samalkha, Panipat, Haryana-132101, have changed the name of my minor daughter ENAYAT DHANKHAR aged 05 years and She shall hereafter be known as ADVIKA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP [Signature of Guardian]

I hitherto known as DIPAK SHARMA S/o LAXMAN SHARMA, R/o B-10, Ambedkar Colony, Chhatarpur, New Delhi-110074, have changed my name and shall hereafter be known as DEEPAK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DIPAK SHARMA [Signature (in existing old name)]

I hitherto known as PRIYANKA TIWARI D/o GIRISH CHANDRA SHUKLA W/o DILEEP KUMAR TIWARI, resident Village, Vritihan Purwa, Post Tarabganj, Tarabganj, Dhodhepur, P.O. Dhodhey Pur, Distt., Gonda Uttar Pradesh-271403, have changed my name and shall hereafter be known as PRIYANKA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA TIWARI [Signature (in existing old name)]

I hitherto known as PURUSHOTAM LAL AGARWAL alias PURUSHOTAMLAL AGARWALLA S/o MADAN GOPAL MURARKA, R/o H. No. 23, 5th Floor, Park View Apartment, N P Road, Christian Basti, Dispur, Kamrup Metro, Assam-781005, have changed my name and shall hereafter be known as PURUSHOTAM MURARKA.

It is certified that I have complied with other legal requirements in this connection.

PURUSHOTAM LAL AGARWAL alias PURUSHOTAMLAL AGARWALLA [Signature (in existing old name)]

I hitherto known as INDERJIT KAUR CHADHA W/o JASBIR SINGH, residence of H. No.41, Ward No. 24, Model Colony, Hoshiarpur, Punjab, have changed my name and shall hereafter known as INDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT KAUR CHADHA [Signature (in existing old name)]

I hitherto known as DEEPA DEVI PANT wife of Late KRISHNA PANT, R/o Lal Phatak, 882, Behind Primary School, Kanharpur, Bareilly, U.P.-243004, have changed my name, and shall hereafter be known as DEEPA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DEEPA DEVI PANT [Signature (in existing old name)]

I, BUDI SRINIVASA RAO son of RAMBABU, presently residing at House No. 12-57, Dibbalapalem, Sai Nagar, P.O. Yeleswaram, Distt. East Godavari (A.P.) - 533429, have changed the name of my minor son BUDI VISHNU KEERTHAN, aged 2 years and he shall hereafter be known as BUDI VISHNU GOVARDHAN.

It is certified that I have complied with other legal requirements in this connection.

BUDI SRINIVASA RAO [Signature of Guardian]

I hitherto known as SUBHASH ARORA S/o KALIDASS ARORA, R/o A-458, Near Defool Market Defence Colony, Lajpat Nagar, Defence Colony, South Delhi, Delhi-110024, have changed my name and shall hereafter be known as SUBHASH CHANDER ARORA.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH ARORA [Signature (in existing old name)]

I hitherto known as NEERJA W/o MANOJ KUMAR, residing at Trilokpur, Alinagar Kenjra, Firozabad, Uttar Pradesh - 283203, have changed my name and shall hereafter be known as NEERAJ DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEERJA [Signature (in existing old name)]

I, JASVIR MAINI W/o YOGESHWAR MAINI, residing at House No. B1/618, Back Side Dana Mandi, Sahnewal, Ludhiana, District Ludhiana, Punjab-141120, have changed the name of my minor son JOY KAINTH, aged 17 years and he shall thereafter be known as JOY MAINI.

It is certified that I have complied with other legal requirements in this connection.

JASVIR MAINI [Signature of Guardian]

I, ANOOP SINGH S/o PARTAP SINGH, residing at House No. 3, Street No-1, Choura, Near Sanouri Aara, Hira Bag, Patiala, Punjab-147002, have changed the name of my minor daughter Parisha Bagri, aged 13 years and she shall hereafter be known as ANISHA BAGRI.

It is certified that I have complied with other legal requirements in this connection.

ANOOP SINGH [Signature of Guardian]

I hitherto known as MAHINDER MAHANTO S/o BHAG NARAYAN MAHTO, residing at Hause No. 864, H-Block, Mangol Puri, North West Delhi, Delhi -110083, have changed my name and shall hereafter be known as MAHENDRA MAHTO.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER MAHANTO [Signature (in existing old name)]

I, SURJIT YADAV S/o DHIR SINGH YADAV, R/o B 702, Ellora Siddhi Plot No 27, Sector 11, CBD Belapur, Navi Mumbai, Maharashtra-400614, have changed the name of my minor son AARNAV SURJIT YADAV, aged 17 years and he shall hereafter be known as AARNAV YADAV.

It is certified that I have complied with other legal requirements in this connection.

SURJIT YADAV [Signature of Guardian]

I hitherto known as YOGESH CHANDRA KHANDELWAL alias YOGESH CHAND KHANDELWAL S/o TARA CHAND, R/o 89, CPWD Colony Nirman Vihar 1, Sector- 2, Vidyadhar, Jaipur, Rajasthan-302023, have changed my name and shall hereafter be known as YOGESH KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

YOGESH CHANDRA KHANDELWAL alias YOGESH CHAND KHANDELWAL [Signature (in existing old name)]

I, DINESHBHAI JAYANTILAL PISTOLWALA S/o JAYANTILAL PISTOLWALA, R/o 9, Janakpuri Bunglows, Near Shree Ram Nagar, Ankleshwar, Bharuch, Gujarat-393001, have changed the name of my minor son MEHTA MEET DINESHBHAI, aged about 16 years and he shall hereafter be known as MEET DINESHBHAI PISTOLWALA.

It is certified that I have complied with other legal requirements in this connection.

DINESHBHAI JAYANTILAL PISTOLWALA [Signature of Guardian]

I hitherto known as JASBIR SINGH CHADHA S/o GURBAX SINGH, residence of H. No. 41, Ward No-24, Model Colony, Hoshiarpur, Punjab, have changed my name and shall hereafter known as JASBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASBIR SINGH CHADHA [Signature (in existing old name)]

I hitherto known as AMRITA SIDHWANI W/o HIMANSHU SIDHWANI, residing at Plot No. 30/1/D, Swaroop Nagar, Kh. No. 1234, 1st Floor, Libas Pur, North West Delhi, Delhi-110042. have changed my name and shall hereafter be known as RITU GYANANI.

It is certified that I have complied with other legal requirements in this connection.

AMRITA SIDHWANI [Signature (in existing old name)]

I hitherto known as VISHAL SHRIVASTVA S/o YOGENDRA PRASAD SHRIVASTVA employed as Chargeman, under Personal No. 903458 at Maintances SBU-II Section in Vehicle Factory, Jabalpur, Madhya Pradesh-482009, residing Plot No. 10, Suncity Colony, Near Durga Mandir, Ward No. 60 Nirmal Chand Jain Ward Adhartal, Jabalpur, Madhya Pradesh-482004, have changed my name and shall hereafter be known as VISHAL SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SHRIVASTVA [Signature (in existing old name)]

I hitherto known as NAJMA W/o ABDUL JABBAR KHAN, residing at No. 4-1-154, Beside Mamorial School, Noor Khan Taleem, Bidar, Karnataka-585401, have changed my name and shall hereafter be known as DAYAMANI.

It is certified that I have complied with other legal requirements in this connection.

NAJMA [Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR D/o JAGROOP SINGH and W/o DAVINDER SINGH, residing at Mangli Nichhi, Ramgarh, Ludhiana (East), Punjab-141123, have changed my name and shall hereafter be known as AMANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as ASHOK KUMAR SHARMA S/o CHANDI RAM, residing at Panchwati Colony, Ward No. 24, Palwal, Haryana-121102, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR SHARMA [Signature (in existing old name)]

I, ANKUR GULYANI S/o SUNIL KUMAR GULYANI, residing at R-814, Second Floor, New Rajinder Nagar, Rajender Nagar, Delhi-110060, have changed the name of my minor daughter IVANYA GULYANI, aged 03 years and she shall thereafter be known as IVA GULYANI.

It is certified that I have complied with other legal requirements in this connection.

ANKUR GULYANI [Signature of Guardian]

I, SAGAR SRIVASTAVA S/o MK SRIVASTAVA, residing at <sup>3</sup>/<sub>4</sub>, Block-3, East Patel Nagar, Patel Nagar, Delhi-110008, have changed the name of my minor son RUDRANSH SRIVASTAVA, aged 08 months and he shall thereafter be known as SAMAR SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SAGAR SRIVASTAVA [Signature of Guardian]

I hitherto known as CHAMPA DEVI W/o SATYANARAYAN SHARMA, residing at Ward No. 10, Jaitpura, PO. Jaitpur, Distt. Bikaner, Rajasthan-334604, have changed my name and shall hereafter be known as CHIMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHAMPA DEVI [Signature (in existing old name)]

I, SANCHA BAHADUR SUBBA S/o SINGHRAJ SUBBA, residing at Barbot Pabring Tar, Paringar Khasmahal, Pabring Tar Kalimpong-i, Darjeeling, West Bengal-734314, have changed the name of my minor son SHIV LAMA, aged 13 years and he shall thereafter be known as SHIV SUBBA.

It is certified that I have complied with other legal requirements in this connection.

SANCHA BAHADUR SUBBA [Signature of Guardian]

I hitherto known as ANZAMOL ANSARI D/o ANASRI KUNJUMUHAMMED, residing at Kochukiliveedu, Fathimapuram, Changanacherry, Perunna, Kottayam, Kerala-686102, have changed my name and shall hereafter be known as ANZA ARIF ANSARI.

It is certified that I have complied with other legal requirements in this connection.

ANZAMOL ANSARI [Signature (in existing old name)]

I, PRADEEP KUMAR S/o CHARAN SINGH, residing at Tehsil, Khurja, Asafpur, Bulandshahr, Uttar Pradesh-203131, have changed the name of my minor son REHANSH, aged 5 years and he shall hereafter be known as SAMAR PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR [Signature of Guardian]

I hitherto known as KEELU CHANDRA SEKHARAM S/o KEELU PAPARAO, residing at 2-98, Main Street, Kuttuma, Kanchilimandalam, PO. Rushikudda, Distt. Srikakulam, Andhra Pradesh-532292, have changed my name and shall hereafter be known as KEELU CHANDRASEKHARAM.

It is certified that I have complied with other legal requirements in this connection.

KEELU CHANDRA SEKHARAM [Signature (in existing old name)]

I, AVIJIT KUMAR S/o SUSHIL KUMAR GOYAL, residing at Flat No. E-37 2nd Floor, Ashok Vihar, Phase-1, Ashok Vihar, H.O, Distt. North West Delhi, Delhi-110052, have changed the name of my minor son DHEEV GOYAL, aged 13 years and he shall hereafter be known as DHARV GOYAL.

It is certified that I have complied with other legal requirements in this connection.

AVIJIT KUMAR [Signature of Guardian]

I hitherto known as NITIN KUMAR VERMA S/o ASHOK KUMAR, residing at Yoga Ashram Street, Near Mansa Devi Mandir, Chakerian Road Mansa, District Mansa, Punjab-151505, India, have changed my name and shall hereafter be known as NITIN.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR VERMA [Signature (in existing old name)]

I hitherto known as NISHA GARG W/o VARINDER KUMAR BANSAL, residing at House No.19, Street No. 2, Landmark 24 No. Phatak, Gurdarshan Nagar, Patiala, Punjab-147001, have changed my name and shall hereafter be known as NISHA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

NISHA GARG [Signature (in existing old name)]

I hitherto known as ANAND KUMAR AGRAWAL S/o LATE LALSA RAM, residing at Ward No. 18, Gola Bazar, Khalilabad, Sant Kabir Nagar, Uttar Pradesh-272175, have changed my name and shall hereafter be known as ANAND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR AGRAWAL [Signature (in existing old name)]

I hitherto known as SURESH CHAND S/o FAKIR CHANDRA, residing at Sai Nirmal Aawas Near Sankar Market Padampur Motadhak, Near Sankar Market, Padampur Motadhak Kotdwar, Durgapur, Pauri Garhwal, Uttarakhand-246149, have changed my name and shall hereafter be known as SURESH CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

SURESH CHAND [Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR B JAIN alias PARADEEP KUMAR B JAIN alias PRADEEPKUMAR B JAIN S/o BABULAL, residing at 8-15-6/A, Vankayala Vari Street, Veeresalingam House Sandhu, Main Road, Rajahmundry (Urban), Distt. East Godavari, Andhra Pradesh-533101, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR B JAIN alias PARADEEP KUMAR B JAIN alias PRADEEPKUMAR B JAIN [Signature (in existing old name)]

I hitherto known as SURESH CHANDRA SINGH S/o RAM SAJIVAN SINGH, residing at LIG 155, Kalindipuram, Allahabad, PO. Rajrooppur, Distt.: Prayagraj, Uttar Pradseh-211011, have changed my name and shall hereafter be known as MOTI LAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURESH CHANDRA SINGH [Signature (in existing old name)]

I hitherto known as VAIBHAV GAUR S/o OM VEER GAUR, residing at House Number-107, Sector-11, Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as VAIIBBHAV GAUR.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV GAUR [Signature (in existing old name)]

I hitherto known as TADIPARTHI SHIRISHA W/o TADIPARTHI SAI CHARAN REDDY, residing at Flat 1804 Tower 6 Lh, Lanco Hills Hyderabad Manrkonda (Jagir), K. V Rangreddy Telangana-500089, have changed my name and shall hereafter be known as TADIPARTHI SHIRISHA REDDY.

It is certified that I have complied with other legal requirements in this connection.

TADIPARTHI SHIRISHA [Signature (in existing old name)]

I hitherto known as KHAYM ALI son of ABDUL HAMEED SAB, residing at #588, B Block, SSM Nagarra, Davanagere, Karnataka -577001, have changed my name and shall hereafter be known as ABDUL QAYYUM.

It is certified that I have complied with other legal requirements in this connection.

KHAYM ALI [Signature (in existing old name)]

I hitherto known as DHARMVEER S/o KULWINDER SINGH, R/o V.P.O Kandola, Jalandhar, Punjab-144103, have changed my name and shall hereafter be known as DHARMVEER JAKHU.

It is certified that I have complied with other legal requirements in this connection.

DHARMVEER [Signature (in existing old name)]

I hitherto known as TEJVIR S/o JAGDISH, residing at Village Kandroli Ka Pura, Shree Mahaveer Ji, Kandroli, Karauli, Rajasthan-322220, have changed my name and shall hereafter be known as TEJRAM GURJAR.

It is certified that I have complied with other legal requirements in this connection.

TEJVIR [Signature (in existing old name)]

I, GHANSHYAM DASS S/o BHAGAT SINGH, R/o House No.-196, Block- C J.J, Colony, Phase-2, Nangloi, West Delhi-110041, have changed the name of my minor son HIMANSHU, aged about 15 years and he shall hereafter be known as HIMANSHU PINGOLIA.

It is certified that I have complied with other legal requirements in this connection.

GHANSHYAM DASS [Signature of Guardian]

I hitherto known as BABITA RANI AGARWAL wife of MAHESH KUMAR AGARWAL, R/o North City, Diamond Tower A, Floor No. 8, Flat No. 1 and 2, 2nd Mile, Sevoke Road, Ward No. 43, Siliguri (m.corp.), Jalpaiguri, Sevoke Road, West Bengal-734001, have changed my name and shall hereafter be known as BABITA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

BABITA RANI AGARWAL [Signature (in existing old name)]

I hitherto known as FAYAZAHAMMAD ABDULGAFFAR DARGA S/o ABDULGAFFAR DARGA, R/o 113/13, Flat No. 3, Shivsai Appartment, Nadhe Nagar, Pune City, Pune, Maharashtra-411017, have changed my name and shall hereafter be known as FAIYAZAHMED ABDULGAFFAR DARGA.

It is certified that I have complied with other legal requirements in this connection.

FAYAZAHAMMAD ABDULGAFFAR DARGA [Signature (in existing old name)]

I hitherto known as RAJINDER DHODI alias R P SINGH S/o HARBANS SINGH, residing at D-83, 2nd Floor, Fateh Nagar, New Delhi-110018, have changed my name and shall hereafter be known as RAJINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER DHODI alias R P SINGH [Signature (in existing old name)]

I hitherto known as AJUDA W/o GHANSHYAM DAS, residing at House No 370, Gali No 2, Krishn Nagar, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as AYODHYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

AJUDA [Signature (in existing old name)]

I, PAWAN KUMAR PAL S/o RAJBIR SINGH, residing at B-2-128, Nand Nagri, PO. Mandoli Saboli, Delhi-110093, have changed the name of my minor son SHIVANSH PAL, aged 07 months and he shall thereafter be known as KIAAN PAL.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR PAL [Signature of Guardian]

I hitherto known as MALLIKARJUN SURESH PARIT S/o ASHOK PARIT, residing at Saptasagar, Belgaum, Karnataka-591304, have changed my name and shall hereafter be known as MALLIKARJUN SURESH PAREET.

It is certified that I have complied with other legal requirements in this connection.

MALLIKARJUN SURESH PARIT [Signature (in existing old name)]

I hitherto known as MATHANGI VENKAIAH S/o ASVEERADHAM, residing at 4-329, Wyra, Garikapadu, Khammam, Telangana-507165, have changed my name and shall hereafter be known as MATHANGI AKHIL.

It is certified that I have complied with other legal requirements in this connection.

MATHANGI VENKAIAH [Signature (in existing old name)]

I hitherto known as B K SANDHYA W/o SHIVARAJ, residing at #530 2nd Main 1st Cross Pipe Laine Road, BHEL Mini Colony Mallasandra, Dasarahalli, Bangalore, Karnataka-560057, have changed my name and shall hereafter be known as N RADHA.

It is certified that I have complied with other legal requirements in this connection.

B K SANDHYA [Signature (in existing old name)]

I, SHILPA SHREE G W/o VINAY S, residing at M I G 112M 18th Cross, Behind Bande Matta, K H B Layout, Kengeri, Bangalore, Karnataka-560060, have changed the name of my minor daughter GANAVI V alias GANVI V, aged 09 years and she shall thereafter be known as GANVI GOWDA.

It is certified that I have complied with other legal requirements in this connection.

SHILPA SHREE G [Signature of Guardian]

I, SAMPATH V G S/o GUNDA SETTY V, residing at No. 22, 6th Cross, Law College Road, Yelahanka New Town Santhosh Nagar, PO Attur, Bengaluru, Karnataka-560064, have changed the name of my minor son SHASHANK S, aged 09 years and he shall thereafter be known as VIVAN SAGAR SHETTY.

It is certified that I have complied with other legal requirements in this connection.

SAMPATH V G [Signature of Guardian]

I hitherto known as ABISHEAK KRISHNAMOORTHI S/o KRISHNAMOORTHI, residing at D No. 5/1 1st Lane, Gokule, Street, Denkanikottai, Krishnagiri, Tamil Nadu-635107, have changed my name and shall hereafter be known as ABISHEK K.

It is certified that I have complied with other legal requirements in this connection.

ABISHEAK KRISHNAMOORTHI [Signature (in existing old name)]

I hitherto known as ZAKIA SAIFI W/o MOHD RIZWAN, residing at Kharadiyan, Shamli, Uttar Pradesh-247776, have changed my name and shall hereafter be known as SHAZIA.

It is certified that I have complied with other legal requirements in this connection.

ZAKIA SAIFI [Signature (in existing old name)]

I hitherto known as RAM PAL S/o DHARAM RAM, residing at Vill.-Begampur, PO-Sangatpur, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as PAL RAM.

It is certified that I have complied with other legal requirements in this connection.

RAM PAL [Signature (in existing old name)]

I, ERA NARAYANA P S/o PEDDIGA, residing at 13-5, Cheluvappa Garden Bhuvaneswari Nagar, Magadi Road, Bengaluru, Karnataka-560023, have changed the name of my minor son RAKSHAN E, aged 14 years and he shall thereafter be known as RAKSHITH POOJARI.

It is certified that I have complied with other legal requirements in this connection.

ERA NARAYANA P
[Signature of Guardian]

I hitherto known as PINKEY D/o JASPAL SINGH, R/o Dhanauran, PO Mullanpur, SAS Nagar, Punjab, have changed my name and shall hereafter be known as SEEMA RANI.

It is certified that I have complied with other legal requirements in this connection.

PINKEY [Signature (in existing old name)]

I, SARVESH KUMAR S/o MOHAN LAL, R/o 768, Kathiraon, Varanasi, Uttar Pradesh-221207, have changed the name of my minor son ARYAN CHAURASIYA, aged 15 years and he shall hereafter be known as YASH CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

SARVESH KUMAR [Signature of Guardian]

I, AMIT SHRIVASTAVA son of Shri SUNDARLAL SHRIVASTAVA, present address at 468, Silicon City, Post Office Rajendra Nagar, Distt. Indore (M.P.), have changed the name of my minor son SIDDHESH SHRIVASTAVA, aged 11 years 11 months and he shall hereafter be known as TIYAN SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHRIVASTAVA [Signature of Guardian]

I hitherto known as M MADHANA BHARATHY alias MADHANA BHARATHY M S/o MADHIYALAGAN, R/o 519, Middle Street, Kuvagam, Ariyalur, Tamil Nadu-621710, have changed my name and shall hereafter be known as MADHANABHARATHY PADAIYAATCHI.

It is certified that I have complied with other legal requirements in this connection.

M MADHANA BHARATHY alias MADHANA BHARATHY M [Signature (in existing old name)]

I, BINAY SAURABH S/o MANA PRASAD, residing at Near Malwar, Village- Senuar Post- Takiya Bazar, Takia, PO: Takia bazar, Distt. Rohtas, Bihar-821113, have changed the name of my minor son VISHAL, aged 13 years and he shall hereafter be known as VISHAL SAURABH.

It is certified that I have complied with other legal requirements in this connection.

BINAY SAURABH [Signature of Guardian]

I hitherto known as AJEYA KUMAR OJHA, son of VIDYA NIDHI OJHA employed as Additional Commissioner, Income Tax Department, Ministry of Finance, Government of India, and having residential address at A 12, Income Tax Colony Carmichael Road, Kotak Mahindra Bank, Cumballa Hill, Off Peddar Road, Mumbai, Maharashtra-400 026, have changed my name and shall hereafter be known as AJEYA OJHA.

It is certified that I have complied with other legal requirements in this connection.

AJEYA KUMAR OJHA [Signature (in existing old name)]

I, MD KHURSHID ALAM, son of ABBAS KHAN, resident of Village-Shahri, Post-Gotpa, Sahri, Rohtas, Bihar-802212, have changed the name of my minor son TAUSIF ALAM, aged about 17 years and he shall hereafter be known as TOUFIK ALAM.

It is certified that I have complied with other legal requirements in this connection.

MD KHURSHID ALAM, [Signature of Guardian]

I hitherto known as AMAR S/o AKSHAY KUMAR, R/o House of Mela Medical, Near Registry Office, Natwar Road, Ward No. 10, P.O/P.S Bikramganj, Bikramgaj, PO: Dhangain, Distt. Rohtas, State: Bihar, Pin-802212, have changed my name and shall hereafter be known as AMAR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMAR [Signature (in existing old name)]

I hitherto known as RAJU RATRA S/o ANAND PRAKASH, R/o 392, Guru Arjun Dev Colony, Rajpura, Distt. Patiala-140401, Punjab, have changed my name and shall hereafter be known as RAJ KUMAR ARORA.

It is certified that I have complied with other legal requirements in this connection.

RAJU RATRA [Signature (in existing old name)]

I hitherto known as KANAUJIYA SUSHIL KUMAR D. S/o DHARMRAJ, residing at Kudiya Chitona, PO-Kudiya Chitauna, Distt.-Ambedkar Nagar, Uttar Pradesh-224168, have changed my name and shall hereafter be known as KANAUJIYA SUSHIL KUMAR DHARMRAJ.

It is certified that I have complied with other legal requirements in this connection.

KANAUJIYA SUSHIL KUMAR D. [Signature (in existing old name)]

I hitherto known as ROCKEY KUMAR S/o TARA CHAND, R/o Married Officer Hostel, Suit No. 15, Deal Colony, Near Shahastradhara Crossing, Sanchar Vihar, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as ROCKEY DIWAN.

It is certified that I have complied with other legal requirements in this connection.

ROCKEY KUMAR [Signature (in existing old name)]

I hitherto known as KOMAL CHABRA W/o SATISH CHHABRA, R/o H.No.116 Joshi Colony, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KOMAL CHHABRA.

It is certified that I have complied with other legal requirements in this connection.

KOMAL CHABRA [Signature (in existing old name)]

I hitherto known as BIRADAR MAMTA RAM W/o SANDESH PRAKASH JADHAV, R/o H.No. 8-3-231/8/372, SK Nagar, Yousufguda, Hyderabad, Telangana-500045, have changed my name and shall hereafter be known as JADHAV SNEHA SANDESH.

It is certified that I have complied with other legal requirements in this connection.

BIRADAR MAMTA RAM [Signature (in existing old name)]

I hitherto known as HARDEV SINGH S/o KARTARA SINGH, R/o Village Khanpur, PO Mahilpur, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as HARIDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEV SINGH [Signature (in existing old name)]

I hitherto known as AMANDEEP SINGH S/o AJAIB SINGH, R/o Jhandu Wala, Guruharsahai Rural, Distt. Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as AMANDEEP SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH [Signature (in existing old name)]

I hitherto known as NEELAM RANI W/o NIRMAL SINGH GREWAL, R/o Vill. Bharta, PO Ganeshpur Bharta, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as NEELAM KAUR GREWAL.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RANI [Signature (in existing old name)]

I hitherto known as SHREYA SHARMA W/o ANKUR SHARMA, R/o Near City Motor Dardi Colony, Samana, Patiala, Punjab, have changed my name and shall hereafter be known as LIPSY.

It is certified that I have complied with other legal requirements in this connection.

SHREYA SHARMA [Signature (in existing old name)]

I, KULDEEP SINGH son of JAIPAL SINGH, residing at RZF-768/26, Flat No.- 103, 3rd Floor, Gali No.- 11, Raj Nagar-2, Palam Colony, Bagdola, South West Delhi, Delhi-110077, have changed the name of my minor son ISPARSH SINGH alias SPARSH SINGH, aged 14 years and he shall hereafter be known as SPARSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH [Signature of Guardian]

I hitherto known as SUKHCHAIN S/o BAKSHI, R/o Patti Haweli, Malsian, Jalandhar, Punjab-144701, have changed my name and shall hereafter be known as SUKHCHAIN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHCHAIN [Signature (in existing old name)]

I, ARUN NEHRA S/o PHOOL CHAND, R/o Street No.-1, Ward No.-17, Kirti Nagar, Hoshiharpur, Punjab-146001, have changed the name of my minor son KARTIKEYA, aged about 5 years and he shall hereafter be known as KARTIKEYA NEHRA.

It is certified that I have complied with other legal requirements in this connection.

ARUN NEHRA [Signature of Guardian]

I hitherto known as ALPONSE LOBO S/o Late JOSEPH LOBO, R/o #248 Lobo Villa, Behind Christ Public School Judical Layout, Bogadi, Mysore, Mysuru, Karnataka-570026, have changed my name and shall hereafter be known as ALPHONS LOBO.

It is certified that I have complied with other legal requirements in this connection.

ALPONSE LOBO [Signature (in existing old name)]

I hitherto known as SANDHIYA KUMARI D/o PRABHASH PANJIYARA, R/o Vill. Naripa Thana Rajoun, Naripa, Rajoun, Banka, Bihar-813107, have changed my name and shall hereafter be known as SWATI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANDHIYA KUMARI [Signature (in existing old name)]

I hitherto known as SNIGDHA ROY BARMAN W/o AMIT NAIN, residing at #0168, Khardwal, Jind, Haryana-126116, have changed my name and shall hereafter be known as SNIGDHA ROYBARMAN NAIN.

It is certified that I have complied with other legal requirements in this connection.

SNIGDHA ROY BARMAN [Signature (in existing old name)]

I hitherto known as PREKSHA D/o SATYENDER KUMAR, R/o House No.-115D, Block-A, Sector-35, Suncity, Rohtak, Haryana- 124001, have changed my name and shall hereafter be known as PREKSHA PACHAR.

It is certified that I have complied with other legal requirements in this connection.

PREKSHA [Signature (in existing old name)]

I, ADARSH RAO S/o BANFER RAO, R/o Ragghupur, Bhupati, Akbarpur, PO Akbarpur, District Ambedkar Nagar, Uttar Pradesh-224122, have changed the name of my minor son AAYUSH aged 6 years and he shall hereafter be known as ABHI RAO.

It is certified that I have complied with other legal requirements in this connection.

ADARSH RAO [Signature of Guardian]

I, SHEKHAR SUMAN SAHA S/o HARI SHANKAR SAHA, R/o A-46, Second floor, Near Noida Sector-15 Metro Station, Sector-2, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son AAYANSH SUMAN, aged 2 years and he shall hereafter be known as SARTHAK SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SHEKHAR SUMAN SAHA [Signature of Guardian]

I hitherto known as RANJIT KAUR W/o RAJWINDER SINGH, R/o Ward No. 4 Kot Fatta District Bathinda, Punjab, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR [Signature (in existing old name)]

I hitherto known as PRIYA W/o HARPREET SINGH, R/o Village Mehndipur, PO. Kulam, Tehsil Nawanshahr, Distt. Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as PRIYA SANDHU.

It is certified that I have complied with other legal requirements in this connection.

PRIYA [Signature (in existing old name)]

I hitherto known as PRIYA SAIN W/o MANEESH KUMAR BHANGU, R/o # 1804 Pakka Bag, Rupnagar, Tehsil and District Rupnagar, Punjab, have changed my name and shall hereafter be known as PRIYA SAIN BHANGU.

It is certified that I have complied with other legal requirements in this connection.

PRIYA SAIN [Signature (in existing old name)]

I hitherto known as HARINDER SINGH S/o SOHAN SINGH, R/o VPO Samrai Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as HARINDER SINGH SAMRA.

It is certified that I have complied with other legal requirements in this connection.

HARINDER SINGH [Signature (in existing old name)]

I hitherto known as LAKSHMAMMA W/o NANJAPPA, R/o # 24/1, 5th Cross, Near Satyanarayana Layout, J C Nagar, Mahalakshmipuram Layout, Bangalore North, Bangalore, Karnataka, 560086, have changed my name and shall hereafter be known as LAKSHMI NARASAMMA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMAMMA [Signature (in existing old name)]

I hitherto known as OM PARKASH S/o SANSAR CHAND, R/o Village Dukhniali Tehsil Dhar Kalan Distt. Pathankot, Punjab, have changed my name and shall hereafter be known as OM PARKASH BADHAN.

It is certified that I have complied with other legal requirements in this connection.

OM PARKASH [Signature (in existing old name)]

I hitherto known as RITU alias RITU KATYAL alias RITU BALA W/o RAJINDER KUMAR, residing at House No. B-1-1044/1, Bindraban Road, Near Shiv Mandir, Akash Puri Civil Line, Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as RITU BALA.

It is certified that I have complied with other legal requirements in this connection.

RITU alias RITU KATYAL alias RITU BALA [Signature (in existing old name)]

I hitherto known as SHIVAKANT S/o BABU SHANKAR, residing at Fatehganj, Korin Ka Purawa, Bhawanipur, Chitrakoot, Uttar Pradesh-210202, have changed my name and shall hereafter be known as SHIVAKANT BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

SHIVAKANT [Signature (in existing old name)]

I hitherto known as TEJINDERPAUL SINGH GILL alias TAJINDER PAUL alias TEJINDER PAL SINGH alias TEJINDERPAL SINGH GILL S/o JOGINDER SINGH, residing at House No.38, Gali Ganga Mandir, Firozpur, Punjab-152002, have changed my name and shall hereafter be known as TEJINDER PAUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

TEJINDERPAUL SINGH GILL alias
TAJINDER PAUL alias
TEJINDER PAL SINGH alias
TEJINDERPAL SINGH GILL
[Signature (in existing old name)]

I hitherto known as GUDDIBEN RAMPAL MISTRY W/o VIKAS KUMAR RATANLAL JANGID, residing at Ward No 16, 58, Mohalla Brahmano Ka, Garh Taknet, Sikar, Rajasthan-332701, have changed my name and shall hereafter be known as GUDDI JANGID.

It is certified that I have complied with other legal requirements in this connection.

GUDDIBEN RAMPAL MISTRY [Signature (in existing old name)]

I hitherto known as JAYANTH YESUDIYAN DHARMARAJ B alias JAYANTH YESUDIYAN DHARMARAJ BALASUBRAMANIUM son of BALASUBRAMANIUM, residing at No. 234, 4th C Cross, 3rd Block HRBR Layout, Kalyananagar, Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as JAYANTH YESUDIYAN DHARMARAJ.

It is certified that I have complied with other legal requirements in this connection.

JAYANTH YESUDIYAN DHARMARAJ B alias JAYANTH YESUDIYAN DHARMARAJ BALASUBRAMANIUM [Signature (in existing old name)]

I hitherto known as HARMINDER KAUR W/o LAKHBIR SINGH, residing at Vill-Ram Nagar, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as MAHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARMINDER KAUR [Signature (in existing old name)]

I hitherto known as HABIBUR RAHMAN, Son of MD. FIROZ ANSARI, residing at Alamganj Nishat Bagh Colony, Near Zahid Hotel, Alamganj Peerwais, Gulzarbagh, P.O. Gulzarbagh, District- Patna, Bihar- 800007, have changed my name and shall hereafter be known as FARHAN.

It is certified that I have complied with other legal requirements in this connection.

HABIBUR RAHMAN [Signature (in existing old name)]

I hithereto known as M.L. VERMA alias MADAN LAL VERMA alias MADAN LAL VERMA KRANT S/o RAM LAL, residing at E-55, Beta-1, Kasana, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as MADAN LAL VERMA KRANT.

It is certified that I have complied with other legal requirements in this connection.

M.L. VERMA alias MADAN LAL VERMA alias MADAN LAL VERMA KRANT [Signature (in existing old name)] I hitherto known as PANKAJ Son of SURESH KUMAR, residing at Kothi No. 359-D, G.T. Road, Near Maa Darshana Rani Shivala, New Golden Avenue, Amritsar-I, Amritsar, Punjab 143001, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ [Signature (in existing old name)]

I hitherto known as SAMRITI CHANDOK W/o RACHIT KAPOOR, R/o. 4, Madan Mohan Malviya Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SAMRITI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

SAMRITI CHANDOK [Signature (in existing old name)]

I hitherto known as RIYA LAMBA Daughter of SANDEEP LAMBA, residing at H. No. Guru Nanak Nagar, Jalandhar-144003 Punjab, have changed my name and shall hereafter be known as RIYA KHANNA.

It is certified that I have complied with other legal requirements in this connection.

RIYA LAMBA [Signature (in existing old name)]

I hitherto known as SUPINDER KAUR SOMAL wife of BALJIT SINGH KHAIRA, R/o VPO Khaira, Tehsil Phillaur, Distt. Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as SUPINDER KAUR KHAIRA.

It is certified that I have complied with other legal requirements in this connection.

SUPINDER KAUR SOMAL [Signature (in existing old name)]

I hitherto known as KASTURI DEVI W/o SUKHWINDER SINGH, R/o 1355, Sector-22, Dera Colony, Dera Bassi, Distt. SAS Nagar, Mohali, Punjab, have changed my name and shall hereafter be known as KAMALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KASTURI DEVI [Signature (in existing old name)]

I, SHEKHAR KUMAR SINHA S/o SHYAM CHANDRA SINHA, residing at Sarita Store, R B S S Road, Bhikhanpur Chowk, Gumit No.2, Jagdishpur, Bhagalpur, Bihar-812001, have changed the name of my minor daughter HONEY KUMARI aged 15 years and she shall thereafter be known as SHREYANJAL HONEY.

It is certified that I have complied with other legal requirements in this connection.

SHEKHAR KUMAR SINHA [Signature of Guardian]

I hitherto known as HEMANT S/o GOPICHAND, residing at Thimau Bari, PO. Norangpura, Churu, Rajasthan-331303, have changed my name and shall hereafter be known as HEMANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HEMANT [Signature (in existing old name)]

I hitherto known as SAIYED KUMAR RIZWAN son of SAIYED IRFAN KAZIM, R/o 602/PN-036, Vishal City, Kanhaiya Madhapur ll, Begariya Road, Lucknow, Uttar Pradesh, 226101, have changed my name and shall hereafter be known as SAIYED QAMAR RIZWAN.

It is certified that I have complied with other legal requirements in this connection.

SAIYED KUMAR RIZWAN [Signature (in existing old name)]

I hitherto known as JALAJ SACHAN S/o SATISH CHANDRA, R/o Mudera, Mundera, Arhariyamau, Kanpur Dehat, Uttar Pradesh-209312, have changed my name and shall hereafter be known as ANIKET.

It is certified that I have complied with other legal requirements in this connection.

JALAJ SACHAN [Signature (in existing old name)]

I, MANEESH SINGH S/o HARINAM SINGH, R/o 44, Subhash Nagar, Vaishali Colony Road, Behind Gupta, Atta Chakki, Nahar Paar, Kashipur, Udham Singh Nagar, Uttarakhand- 244713, have changed the name of my minor daughter TIYA aged about 11 years and she shall hereafter be known as ADVIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANEESH SINGH [Signature of Guardian]

I hitherto known as SUDHIR KUMAR S/o JAG JIWAN RAM, R/o Uttar Kanda, VTC Mahammadpur, Garkha, Saran, Bihar- 841311, have changed my name and shall hereafter be known as BAL VIKASH KUMAR RAM.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR [Signature (in existing old name)]

I hitherto known as JESSY ANTHONY D/o CHACKO PATHAZHAKUZHIKAL GEDRGE W/o ANTHONY LAZER ERUMAKATTUPARAMBIL, residing at B-1203, Acropolis, Laxman Mhatre Road, Opp-Marry Immaculate Girls High School, Borivali West, Mumbai, Maharashtra-400103, have changed my name and shall hereafter be known as JESSY ANTHONY ERUMAKATTUPARAMBIL.

It is certified that I have complied with other legal requirements in this connection.

JESSY ANTHONY [Signature (in existing old name)]

I hitherto known as FAUZIA KHAN W/o MOHAMMAD TAYYAB, R/o 115, Near Jama Masjid, Ward No. 7, Dhaura Tanda (R), Dhaura, Bareilly, Uttar Pradesh- 243202 . have changed my name and shall hereafter be known as FAUZIA ASIF.

It is certified that I have complied with other legal requirements in this connection.

FAUZIA KHAN [Signature (in existing old name)]

I hitherto known as MUSAPURA LALABHAI SOMABHAI S/o MUSPURA SOMABHAI, residing at 681, Gujarat Housing Board, Somnath Road, Mehsana, Gujarat-384001, have changed my name and shall hereafter be known as MOXESH MAURYA.

It is certified that I have complied with other legal requirements in this connection.

MUSAPURA LALABHAI SOMABHAI [Signature (in existing old name)]

I hitherto known as HARDEEP SINGH S/o MOHINDER SINGH, R/o Village Bhago Arain Kapurthala, Punjab, have changed my name and shall hereafter be known as PARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH [Signature (in existing old name)]

I hitherto known as ALKA GUPTA alias SUNITA GUPTA W/o RAJINDER KUMAR GUPTA, R/o Near Shiv Mandir, Friends Colony, Tehsil Zira, Distt. Firozpur, Punjab, have changed my name and shall hereafter be known as SUNITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ALKA GUPTA alias SUNITA GUPTA [Signature (in existing old name)]

I, AJAY PAHWA S/o ASHOK KUMAR PAHWA, R/o 284/1/4, Krishna Colony, Distt. Rohtak, Haryana-124001, have changed the name of my minor daughter TANISHQA PAHWA aged 07 years and she shall hereafter be known as DIVISHA PAHWA.

It is certified that I have complied with other legal requirements in this connection.

AJAY PAHWA [Signature of Guardian]

I hitherto known as SONIA RANI W/o DALVER SINGH, R/o Village Lubangarh, PO Khizrabad, Tehsil Kharar, Distt. S.A.S Nagar (Mohali), Punjab-140109, have changed my name and shall hereafter be known as SEEMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SONIA RANI [Signature (in existing old name)]

I hitherto known as RAM PARSAD S/o SHAKHAL YADAV, R/o House No. 4353/A, Sector 46-D, Chandigarh-160047, have changed my name and shall hereafter be known as RAM PRASAD YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAM PARSAD [Signature (in existing old name)]

I hitherto known as NARINDER KUMAR KHANDELWAL S/o SOHAN LAL, residing at K-1/27 Budh Vihar, Phase-1, Nithari, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as NARENDER KUMAR KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR KHANDELWAL [Signature (in existing old name)]

I hitherto known as SANDEEP S/o SOM NATH, R/o Sherpur, PO Shadipur, Distt. Jalandhar, Punjab-144039, have changed my name and shall hereafter be known as SANDEEP SUNDER.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP

[Signature (in existing old name)]

I hitherto known as PRERNA D/o KANWAR SINGH wife of ANKIT, residing at Kalsi, Saharanpur, Uttar Pradesh-247341, have changed my name and shall hereafter be known as PRERNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRERNA

[Signature (in existing old name)]

I hitherto known as MANROOP SINGH MUNDI son of JATINDER SINGH, residing at H.No. 92, Patti Nanak Di, VPO Lidhar, Amritsar-143112 Punjab, have changed my name and shall hereafter be known as MANROOP SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANROOP SINGH MUNDI [Signature (in existing old name)]

I hitherto known as UTHANDI BALACHANDAR alias U BALACHANDAR S/o UTHANDAI, residing at 88 Elumichai Village Umangalam Umangalam P O VTC U Mangalam PO Oomangalam Sub District Virudhachalam District Cuddalore, State Tamil Nadu-607804, have changed my name and shall hereafter be known as U K BALACHANDHAR.

It is certified that I have complied with other legal requirements in this connection.

UTHANDI BALACHANDAR alias U BALACHANDAR [Signature (in existing old name)]

I hitherto known as A N SRINIVASA MURTHY alias AMBUGAM NARASIMHACHAR SRINIVASA MURTHY alias A N SRINIVAS MURTHY alias SRINIVASA MURTHY AMBUGAM NARASIMHACHAR S/o Late A NARASIMHACHAR, residing at 63 11th Main Road Between 12th and 13th Cross Malleshwaram, VTC Bangalore District Bangalore, State Karnataka 560003, have changed my name and shall hereafter be known as AMBUGAM NARASIMHACHAR SRINIVASA MURTHY.

It is certified that I have complied with other legal requirements in this connection.

A N SRINIVASA MURTHY alias AMBUGAM NARASIMHACHAR SRINIVASA MURTHY alias A N SRINIVAS MURTHY alias SRINIVASA MURTHY AMBUGAM NARASIMHACHAR [Signature (in existing old name)]

I hitherto known as KM. REKHA SHARMA alias REKHA SHARMA alias REKHA VASISHT D/o VISHNU PRAKASH ATTRAY W/o SUNIL VASISHT, R/o H. No. E-246, Shastri Marg, East Babarpur, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as REKHA VASISHT.

It is certified that I have complied with other legal requirements in this connection.

KM. REKHA SHARMA alias REKHA SHARMA alias REKHA VASISHT [Signature (in existing old name)]

I hitherto known as ISRAR AHMAD S/o HASNAIN, residing at Village-Karmaini, PO-Raunapar, Azamgarh, Rauna Par, Uttar Pradesh-276122, have changed my name and shall hereafter be known as MOHAMMAD ISRAR.

It is certified that I have complied with other legal requirements in this connection.

ISRAR AHMAD [Signature (in existing old name)]

I hitherto known as AJEYA R L S/o LAKSHMANNA residing at 4-175-1 Seegalapalli Lakshmipuram Kuppam Mandal Seegalapalle Chittoor, Andhra Pradesh-517425, have changed my name and shall hereafter be known as RAM LAKSHMAN AJAY.

It is certified that I have complied with other legal requirements in this connection.

AJEYA R L [Signature (in existing old name)]

I, SUDHIR, S/o RAM SUMIRAN, R/o Katra, Bakkas, Lucknow, Uttar Pradesh-226002, have changed the name of my minor daughter MAHIMA, aged 13 years and she shall hereafter be known as SHAGUN.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR [Signature of Guardian]

I, VANDANA SONIK W/o DEEPAK SONIK, residing at WZ-H-64, Sant Nagar Extn., Tilak Nagar, PO Tilak Nagar, Distt. West Delhi, Delhi-110018, have changed the name of my minor daughter GANIKA SONIK aged 14 years and she shall hereafter be known as SURUCHI SONIK.

It is certified that I have complied with other legal requirements in this connection.

VANDANA SONIK [Signature (in existing old name)]

I hitherto known as JUGINDERO W/o KAMAL KUMAR, R/o H. No. E.S. 543, Tubewll Wali Gali, Abadpura, Jalandhar, Punjab-144003, have changed my name and shall hereafter be known as NEELAM.

It is certified that I have complied with other legal requirements in this connection.

JUGINDERO [Signature (in existing old name)]

I hitherto known as VARUN GUPTA S/o VIRENDER GUPTA, R/o House/Bldg/Apt, BD-34, Village/Town/City Pitampura, District-North West Delhi, P.O-Saraswati Vihar, Delhi-110034, have changed my name and shall hereafter be known as VERUN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VARUN GUPTA [Signature (in existing old name)]

I hitherto known as MD TAJ AFZAL S/o MOHAMMAD TURAB AHMAD, R/o K.B Lane, Panchatiya Akhara, PO-H.P.O-Gaya, P.S-Kotwali, Bihar-823001, have changed my name and shall hereafter be known as MOHAMMAD TAJ AFZAL.

It is certified that I have complied with other legal requirements in this connection.

MD TAJ AFZAL [Signature (in existing old name)]

I, PULIKANTI HARIKA wife of PULIKANTI KARUNAKAR, R/o 16-1-158/2, Mothkulagudem, Jammikunta, Telangana-505122, have changed the name of my minor daughter PULIKANTI APPLE aged 3 years and She shall hereafter be known as PULIKANTI SHIVATHMIKA.

It is certified that I have complied with other legal requirements in this connection.

PULIKANTI HARIKA [Signature of Guardian]

I hitherto known as DEEPAK S/o BALBIR SINGH, residing at House No.-739, Gali No.-1, Near Bar Wali Chopal, Rajakheri, Panipat, Haryana-132103, have changed my name and shall hereafter be known as DEEPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK

[Signature (in existing old name)]

I hitherto known as VIMCY RANI D/o HARISH CHANDER W/o MOHIT, resident at H.No. N.M. 404 A, Near Balmiki Gate, Mohalla Karar Khan, Jalandhar-144008, Punjab, India, have changed my name and shall hereafter be known as NAVYA.

It is certified that I have complied with other legal requirements in this connection.

VIMCY RANI [Signature (in existing old name)]

I, VIVEK KUMAR SINHA S/o DINESH PRASAD, R/o Flat No.-1, Tower No. 01, Super Tech Eco Village 1, Greater Noida West, Bishrakh, Gautam Buddh Nagar, Uttar Pradesh-201306, have changed the name of my minor son NEIL VIVEK SINHA, aged 6 years and he shall hereafter be known as VEER SINHA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR SINHA [Signature of Guardian]

I, MOTILAL S/o RAM AWADH, R/o Daultabad, Ambedkar Nagar, Uttar Pradesh-224149, have changed the name of my minor daughter SHAILJA, aged about 12 years and she shall hereafter be known as SRISHTI.

It is certified that I have complied with other legal requirements in this connection.

MOTILAL [Signature (in existing old name)]

I hitherto known as MENKA DEVI W/o JASVEER SINGH, residing at Agwan Hera, Agwan Khera, Saharanpur, Sarsawa Nakur, Uttar Pradesh-247232, have changed my name and shall hereafter be known as MONIKA.

It is certified that I have complied with other legal requirements in this connection.

MENKA DEVI [Signature (in existing old name)]

I hitherto known as DEVI SINGH S/o CHAIN SINGH, residing at Soli Kheda, Kachhbali, Rajsamand, Rajasthan-313341, have changed my name and shall hereafter be known as DEVENDAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEVI SINGH [Signature (in existing old name)]

I hitherto known as DESH BHUSHAN S/o ATMA RAM, residing at Block No.66, B-2, Sector-6, Parwanoo, Solan, Himachal Pradesh-173220, have changed my name and shall hereafter be known as BHUSHAN BANSAL.

It is certified that I have complied with other legal requirements in this connection.

DESH BHUSHAN [Signature (in existing old name)]

I hitherto known as SUCHI BATRA W/o NAMAN KATHURIA, R/o 3F/128, NIT 3, Annapurna Dhaba, NIT, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as JUHI KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

SUCHI BATRA [Signature (in existing old name)]

I hitherto known as VIJAY S/o MUNNI LAL, residing at Plot No.-40-A KH No.-39/14, Gali No.-9, Gautam Colony, Narela, Delhi-110040, have changed my name and shall hereafter be known as VIJAY KUMAR JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

VIJAY [Signature (in existing old name)]

I hitherto known as SUMITHRA D/o G PERUMALU, residing at #05 Indramma building, 1st Main 8th Cross, R H B Colony, Bangalore, Karnataka-560048, have changed my name and shall hereafter be known as MARY STEFFI. I am changing only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUMITHRA [Signature (in existing old name)]

I hitherto known as BHAGYAMMA W/o MARAPPA, residing at No. 7, Chunchugatta Main Road, Opp S P V Food Yalchanahalli, J P Nagar, Bangalore, Karnataka-560078, have changed my name and shall hereafter be known as BHAGYALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

BHAGYAMMA [Signature (in existing old name)]

I hitherto known as OM PRAKASH S/o MELA RAM, R/o VPO Nidani, Tehsil and District Jind, Haryana-126102, have changed my name and shall hereafter be known as OM PARKASH.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH [Signature (in existing old name)]

I hitherto known as NIKHIL KUDILIPARAMBIL REMANAN S/o REMANAN, residing at Kallara Post Vaikom, Kottayam, Kerala-686611, have changed my name and shall hereafter be known as NIKHIL RAM.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL KUDILIPARAMBIL REMANAN [Signature (in existing old name)]

I hitherto known as PARMJIT KAUR W/o KULWANT SINGH R/o Village Malowal, PO Tarsika, Distt. Amritsar-143116, Punjab, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT KAUR [Signature (in existing old name)]

I hitherto known as NITHYALAKSHMI D/o K RAMESH SHETTY, residing at #2-143B, Mithra Nagar, Kumpala, Mangalore, Dakshina Kannada, Karnataka-575022, have changed my name and shall hereafter be known as NITHYA.

It is certified that I have complied with other legal requirements in this connection.

NITHYALAKSHMI [Signature (in existing old name)]

I, APURVA PRAKASH DIXIT S/o RISHI NATH DIXIT, residing at 703/1, Civil Lines, Kalyani Devi, Unnao, Uttar Pradesh-209801, have changed the name of my minor son RAGHAV DIXIT, aged 09 years and he shall thereafter be known as RAGHAV DEEKSHIT.

It is certified that I have complied with other legal requirements in this connection.

APURVA PRAKASH DIXIT [Signature of Guardian]

I hitherto known as HARPINDER KAUR W/o HARJEET SINGH, R/o Village Kasba Bhural, PO: Mithewal, District Malerkotla, Punjab, have changed my name and shall hereafter be known as RUPINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPINDER KAUR [Signature (in existing old name)]

I hitherto known as RAGHBIR SINGH S/o AMAR SINGH, R/o Village Shiampur, Distt. SAS Nagar Mohali, Punjab, have changed my name and shall hereafter be known as BALVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGHBIR SINGH [Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o GURCHARAN SINGH, R/o Village Sekha, Distt Barnala, Punjab, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as RAJU KUMAR YADAV S/o MAHENDRA PRASAD, residing at Miranchak, Usta, Bhagalpur, Bihar-813210, have changed my name and shall hereafter be known as BABLU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU KUMAR YADAV [Signature (in existing old name)]

I hitherto known as AMANPREET KAUR BAGGA D/o USHA KARLA, R/o H.No. 258, Pocket C-08, Keshav Puram, Near Primary School, Keshav Puram, North West Delhi, Delhi-110035, have changed the name and shall hereafter be known as AKSHARA.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET KAUR BAGGA [Signature (in existing old name)]

I hitherto known as NEENU VIJ wife of SUSHIL VIJ, residing at H No. 5-A, Tagore Colony, Mall Road, Amritsar-I, Amritsar, Punjab-143001, Punjab, have changed my name and shall hereafter be known as KAVI VIJ.

It is certified that I have complied with other legal requirements in this connection.

NEENU VIJ [Signature (in existing old name)]

I hitherto known as LOVEPREET S/o TARSEM LAL, R/o Ghumman, Nawanshahr, Punjab-144503, have changed my name and shall hereafter be known as LOVEPREET BANGER.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET [Signature (in existing old name)]

I, SATYA DEV S/o RAM KESHAN, R/o Fufundee, Baberu, Banda, Uttar Pradesh-210121, have changed the name of my minor daughter ARADHYA, aged about 11 years and she shall hereafter be known as SHRADDHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SATYA DEV [Signature of Guardian]

I hitherto known as VALLABHBHAI FAKIRBHAI TANDEL S/o FAQUIR CHIBCA, R/o 8/212, Parkota Sheri, Nani Daman & Diu-936210, have changed my name and shall hereafter be known as VALOBO FAQUIR.

It is certified that I have complied with other legal requirements in this connection.

VALLABHBHAI FAKIRBHAI TANDEL [Signature (in existing old name)]

I hitherto known as BEETA DEVI W/o BRIJESH KUMAR, R/o Basantpur Saitli, Muradnagar, Ghaziabad, Uttar Pradesh-201206, have changed my name and shall hereafter be known as BEENA.

It is certified that I have complied with other legal requirements in this connection.

BEETA DEVI [Signature (in existing old name)]

I hitherto known as SAMUEL ANDREWS S/o DEVDATTA, R/o Manek Smruti, A-201, Nehru Road, HDFC Bank, Vileparle 9 (East), Mumbai, Maharashtra-400057, have changed my name and shall hereafter be known as SAMUEL RATHNAKAR ANDREWS.

It is certified that I have complied with other legal requirements in this connection.

SAMUEL ANDREWS [Signature (in existing old name)]

I, DIVYA SUDHINDRA W/o SUDHINDRA HEBBAR KUNDAPURA, R/o 315/27-2, 1st Floor, 6th Cross, 5th Main Koramangala 1st Block, Venkatapura, Bangalore, Karnataka-560034, have changed the name of my minor son ABHI RAM, aged about 11 years and he shall hereafter be known as ABHIRAM HEBBAR.

It is certified that I have complied with other legal requirements in this connection.

DIVYA SUDHINDRA [Signature of Guardian]

I hitherto known as MOHD ZAKIULLAH S/o SAMIULLAH MOHAMMED, R/o 12-2-448/A Gudi Malkapur, Behind Anusha Hospital, Mehdipatnam, Hyderabad, Telangana-500028, have changed my name and shall hereafter be known as MOHAMMED ZAKIULLAH.

It is certified that I have complied with other legal requirements in this connection.

MOHD ZAKIULLAH [Signature (in existing old name)]

I, AJEET THAKUR S/o VIDYANAND THAKUR, R/o Gali No. 1, Rishikunj Colony, Devru Road, sonipat, Haryana-131001, have changed the name of my minor son VENKATESH AJIT, aged about 7 years and he shall hereafter be known as ABHIJIT THAKUR.

It is certified that I have complied with other legal requirements in this connection.

AJEET THAKUR [Signature of Guardian]

I hitherto known as CHACKO ABRAHAM. A alias A. CHACKO ABRAHAM S/o ABRAHAM GEORGE ATHAPPILLY, Employed as Assistant Engineer in Doordarshan Kendra Ahmedabad, R/o L 1003 Pragati Savvy Swaraj Phase 2 Godrej Garden City Road Near Savvy Swaraj Sports Club Jagatpur, Ahmedabad, Gujarat-382470, have changed my name and shall hereafter be known as CHACKO ABRAHAM ATHAPPILLY.

It is certified that I have complied with other legal requirements in this connection.

CHACKO ABRAHAM. A alias A. CHACKO ABRAHAM [Signature (in existing old name)]

I hitherto known as SALAM DINESHWARI DEVI D/o SALAM CHANDRA SINGH, residing at Mayai Leikai, Naranseina, Bishnupur, Manipur-795126, have changed my name and shall hereafter be known as EMMA BAIDYA.

It is certified that I have complied with other legal requirements in this connection.

SALAM DINESHWARI DEVI [Signature (in existing old name)]

I hitherto known as PALLAVI PAVAN DHAVALE D/o KISHAN JADHAV W/o PAVAN DHAVALE, residing at 2/91, Ladwanti, Basavakalyan, Bidar, Karnataka-585419, have changed my name and shall hereafter be known as PALLAVI JADHAV.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI PAVAN DHAVALE [Signature (in existing old name)]

I, ROMISHA RUPA SHADAP W/o RANGKISTAR WANNIANG, residing at Near Presbyterian Church, Kyrdem, Ri Bhoi, Meghalaya-793103, have changed the name of my minor daughter BAKOR RUPA SHADAP, aged 05 years and she shall hereafter be known as ANGEL RUPA SHADAP.

It is certified that I have complied with other legal requirements in this connection.

ROMISHA RUPA SHADAP [Signature of Guardian]

I hitherto known as MEERA KUMARI alias MEERA DEVI daughter of MURLI MANOHAR SHARMA, and wife of RAJ KUMAR SWAMI, R/o B-131, B-Block, Vishwas Park, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as MEERA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MEERA KUMARI alias MEERA DEVI [Signature (in existing old name)] I hitherto known as SAUMYA UPRETI W/o YASH BANSAL, R/o Hosue No. D-222, Street No. 7, Bhajanpura, North East Delhi-110053, have changed my name and shall hereafter be known as SAUMYA YASH BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SAUMYA UPRETI [Signature (in existing old name)]

I hitherto known as PARVINDER alias PARVINDER KAUR D/o SUKHVEER SINGH W/o NAVDEEP SINGH SMAGH, R/o Village Danewala, Satkosi, Danewala, Fazilka, Punjab-152126, have changed my name and shall hereafter be known as PARVINDER KAUR SMAGH.

It is certified that I have complied with other legal requirements in this connection.

PARVINDER alias PARVINDER KAUR [Signature (in existing old name)]

I hitherto known as S L CHAKRA PRIYA K alias KOLLI SRILALITHA CHAKRAPRIYA alias S.L CHAKRA PRIYA alias CHAKRA PRIYA K S L W/o G VAIDHYANATHAN W/o & D/o SRI VENKATA SAI SATYA PRASAD KOLLI, residing at No. VI, 2nd Main Road, Ashok Nandavanam, Noombal, Sundalam, PO Ayappakkam, Distt. Tiruvallur, Tamil Nadu-600077, have changed my name and shall hereafter be known as SRILALITHA CHAKRAPRIYA KOLLI.

It is certified that I have complied with other legal requirements in this connection.

S L CHAKRA PRIYA K alias KOLLI SRILALITHA CHAKRAPRIYA alias S.L CHAKRA PRIYA alias CHAKRA PRIYA alias CHAKRA PRIYA K S L [Signature (in existing old name)]

I, SANTOSH KUMAR S/o LAKSHMI MATHO, R/o House No. 145, Kalicharan Bharali Complex GNB, Road Ambari, Guwahati, Kamrup Metro, Assam-781001, have changed the name of my minor son namely KIAAN SARABH, aged 12 years and he shall hereafter be known as NIRBHAY SINHA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR [Signature of Guardian]

I hitherto known as ANU NARULA W/o SUMIT BHALLA & D/o S K NARULA, residing at 454/12, Krishana Colony, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as NAMRATA BHALLA.

It is certified that I have complied with other legal requirements in this connection.

ANU NARULA [Signature (in existing old name)]

I hitherto known as IMRANKHAN S K alias S.K. IMRANKHAN S/o KAJA MYDEEN, residing at 15A/12W, Ilahi Oriental School Street, Thathappankulam Cumbum, Uthamapalayam, Kambam (M), PO Cumbum, Distt. Theni, Tamil Nadu-625516, have changed my name and shall hereafter be known as IMRANKHAN SYED KAJAMYDEEN.

It is certified that I have complied with other legal requirements in this connection.

IMRANKHAN S K alias S.K. IMRANKHAN [Signature (in existing old name)]

I, MOHIT KUMAR S/o SUBE SINGH, R/o House No. 36, Gali No. 5, Ashok Vihar Phase-3, Gurgaon, Haryana-122001, have changed the name of my minor son MAADHAV aged 01 year and he shall be hereafter known as MAADHAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MOHIT KUMAR [Signature of Guardian]

I hitherto known as SONIA W/o VIJAY KUMAR, residing at H.No. 399/A, Gali No. 6, Saheed Babu Labh Singh Nagar, Near Raghu Nath Mandir, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as SUNITA RANI.

It is certified that I have complied with other legal requirements in this connection.

SONIA [Signature (in existing old name)]

I hitherto known as AMRITPAL SINGH SAFRI S/o NIRBHAI SINGH, residing at Patti Baba Jivan Singh, Near Dharamshala, VPO Matwani, Moga, Punjab-142053, have changed my name and shall hereafter be known as AMRITPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRITPAL SINGH SAFRI [Signature (in existing old name)]

I hitherto known as ASHIK A S/o ASLAM SHAIK HAMEED, R/o 297/D Hill View Road, Abdul Kalam Nagar, Gadalur, The Nilgiris, Tamil Nadu-643212, have changed my name and shall hereafter be known as ASHIK ASLAM.

It is certified that I have complied with other legal requirements in this connection.

ASHIK A [Signature (in existing old name)]

I hitherto known as BINA W/o BHARAT BHUSHAN, residing at Jatauli (Haily Mandi), Gurgaon, For New VTC, Haryana-122504, have changed my name and shall hereafter be known as VEDWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BINA [Signature (in existing old name)]

I hitherto known as UMED W/o SHYAM SINGH, residing at DE-278, Sekhpura, Laxmi Traders Kithwari Road, Palwal, Haryana-121102, have changed my name and shall hereafter be known as UDHAM BATI.

It is certified that I have complied with other legal requirements in this connection.

UMED [Signature (in existing old name)]

I hitherto known as RAVINDER KAUR W/o LAKHWINDER SINGH, R/o VPO Bajrawar, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KAUR [Signature (in existing old name)]

I hitherto known as AKTA KAUR D/o IQBAL SINGH, R/o VPO Rampur, Distt. Shaheed Bhagat Singh Nagar, Punjab, have changed my name and shall hereafter be known as EKTA KAUR.

It is certified that I have complied with other legal requirements in this connection.

AKTA KAUR [Signature (in existing old name)]

I hitherto known as MAHINDER KAUR W/o BHUPINDER SINGH, R/o VPO-Mananhana, Tehsil-Garhshankar, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as MANINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KAUR [Signature (in existing old name)]

I hitherto known as SHAMMA MASIH W/o PARKASH MASIH, residing at H.No. 223, New Hardev Nagar, Kapurthala Road, Distt. Jalandhar-144002, Punjab, India, have changed my name and shall hereafter be known as SHAMMA.

It is certified that I have complied with other legal requirements in this connection.

SHAMMA MASIH [Signature (in existing old name)]

I hitherto known as BHAWANJOT KAUR D/o GURDEEP SINGH, residing at H.No. ES 243, Makhdoompura, Distt. Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as BHAVJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHAWANJOT KAUR [Signature (in existing old name)]

I hitherto known as TRILOK SINGH S/o BHAG SINGH, residing at Village Halluwal, PO Rampur Jhanjowal, Tehsil Garhshankar, Distt. Hoshiarpur-146105, Punjab, India, have changed my name and shall hereafter be known as TARLOK SINGH.

It is certified that I have complied with other legal requirements in this connection.

TRILOK SINGH [Signature (in existing old name)]

I hitherto known as JIYA LAL BANSAL S/o BHAGAT RAM, R/o House No. 13, Uklana Road, Near SBI Bank, Ward No. 15, Bhuna (63), Fatehabad, Haryana-125111, have changed my name and shall hereafter be known as JIYA LAL.

It is certified that I have complied with other legal requirements in this connection.

JIYA LAL BANSAL [Signature (in existing old name)]

I, GURMIT SINGH son of DHARAM SINGH, residing at Vill. Khan Chhabri, Distt.Tarn Taran-143407, Punjab, have changed the name of my minor son HARNAK SINGH, aged 14 years and he shall hereafter be known as JAMBAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMIT SINGH [Signature of Guardian]

I hitherto known as CHAMPA URANV D/o TRINATHO URANV, resident of H. No. 02 Bankheta, Village Kotarliya, Raigarh, Chhattishgarh-496001, have changed my name and shall hereafter be known as CHANDNI URANV.

It is certified that I have complied with other legal requirements in this connection.

CHAMPA URANV [Signature (in existing old name)]

I hitherto known as JANAK KUMAR KALIA son of KHUSHI RAM, residing at VPO Rayya, Tehsil Baba Bakala, Distt. Amritsar-143112, Punjab, have changed my name and shall hereafter be known as JANAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JANAK KUMAR KALIA [Signature (in existing old name)]

I, BHAVYA MATHUR D/o GOPESH SHANKAR MATHUR W/o SWAPNIL SUBHASH AHIRE, residing at Parsi Wadi Kopri Colony Near TMC School, Thane East, Thane, Maharashtra-400603, have changed the name of my minor son ROMEET SWAPNIL AHIRE, aged 3 years, and he shall hereafter be known as ROMEET MATHUR AHIRE.

It is certified that I have complied with other legal requirements in this connection.

BHAVYA MATHUR [Signature of Guardian]

I hitherto known as PRITAM MANOHAR ZARE S/o MANOHAR GOVIND ZARE, residing at House No. 961 Ambika Bhavan Misal Lane Sarjepura, Ahmednagar, Maharashtra-414001, have changed my name and shall hereafter be known as PREETAM MANOHAR ZARE.

It is certified that I have complied with other legal requirements in this connection.

PRITAM MANOHAR ZARE [Signature (in existing old name)]

I, RAVI KUMAR SINGH S/o PARSHURAM SINGH, R/o Village Bikrampur, Madhya Anchal-Marhaura Chapra Saran, Bihar-841418, have changed the name of my minor daughter RICHA RAVI KUMAR SINGH, aged about 10 years and she shall hereafter be known as RICHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR SINGH [Signature of Guardian]

I hitherto known as JAGRITI NAGPAL D/o RAJ KUMAR NAGPAL, R/o E-5/11, Malviya Nagar, New Delhi-110017, have changed my name and shall hereafter be known as SHEFFALI RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

JAGRITI NAGPAL [Signature (in existing old name)]

I hitherto known as PROMOD KUMAR S/o RAM KUMAR SHARMA, residing at 538K A/1064, Shivlok, Triveni Nagar-3, Nirala Nagar, Lucknow, Uttar Pradesh-226020, have changed my name and shall hereafter be known as PRAMOD SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PROMOD KUMAR [Signature (in existing old name)]

I hitherto known as THACKER ARVIND RAMCHANDRABHAI S/o RAMCHANDRABHAI THAKKAR, Employed as Assistant General Manager (Mehsana BA) at Bharat Sanchar Nigam Limited, Government of India, R/o 2, Navrang Bunglows, Opposite Avsar Party Plot, Modhera Road, Mehsana, Gujarat-384002, have changed my name and shall hereafter be known as THAKKAR ARVINDKUMAR RAMCHANDRABHAI.

It is certified that I have complied with other legal requirements in this connection.

THACKER ARVIND RAMCHANDRABHAI [Signature (in existing old name)]

I, AJAY YADAV S/o NAR SINGH YADAV, R/o 95, SF-1, Kailashpuram-2, Govindpuram, Ghaziabad, Uttar Pradesh-201013, have changed the name of my minor daughter DISHITA, aged about 5 years and she shall hereafter be known as OORVI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

AJAY YADAV [Signature of Guardian]

I hitherto known as NEERAJ SINGH alias NEERAJ KUMAR Urf SHIV KUMAR S/o RAGHURAJ SINGH, R/o Near Mandir, Gaon Malav, Tappal, Aligarh, Uttar Pradesh-202165, have changed my name and shall hereafter be known as SHIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ SINGH alias NEERAJ KUMAR Urf SHIV KUMAR

[Signature (in existing old name)]

I hitherto known as HARDIK BAJWA alias RAUNAQ S BAJWA S/o BHAGWANT SINGH BAJWA, residing at E-403, 4th Floor, Venus Apartment, Sainik Vihar, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as RAUNAQ SINGH BAJWA.

It is certified that I have complied with other legal requirements in this connection.

HARDIK BAJWA alias RAUNAQ S BAJWA [Signature (in existing old name)]

I, KAVITHA W/o MANOJ KUMAR, R/o B Gowtham Chand, Symbiosis Bellave, Flat No. 11B, I Floor, 27 Police Station Road, Opp. to Bank Maharashtra ATM, Basavanagudi, Bangalore, Karnataka-560004, have changed the name of my minor daughter UPEKSHA K, aged about 10 years and she shall hereafter be known as RAJPARI.

It is certified that I have complied with other legal requirements in this connection.

KAVITHA [Signature of Guardian]

I hitherto known as NIKHIL NITIN PAWAR S/o NITIN BHASKAR PAWAR, residing at 34 Near Ada Bhaji Market Alibag, Raigarh, Maharashtra-402201, have changed my name and shall hereafter be known as NIKKHIEL NITIN PAWAR.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL NITIN PAWAR [Signature (in existing old name)]

I, CHAITALI DEB W/o SURAJIT KANRAR, R/o Magnolia Nakshatra, Phase 3, Block A, Flat No. 104 Nabapally Barasat, North 24 parganas, West Bengal-700126, have changed the name of my minor son RIMON KANRAR, aged about 13 years and he shall hereafter be known as UJJAAYAN DEB KANRAR.

It is certified that I have complied with other legal requirements in this connection.

CHAITALI DEB [Signature of Guardian]

I hitherto known as ZEBA KAUSAR W/o SYED MUBASHIR ALAM, R/o 16-3-445, Mohsin Enclave Flat No. 601, Chanchalguda, Malakpet, Saidabad, Sahifa, Hyderabad, Telangana-500024, have changed my name and shall hereafter be known as SYEDA ZEBA KAUSAR.

It is certified that I have complied with other legal requirements in this connection.

ZEBA KAUSAR [Signature (in existing old name)]

I hitherto known as VANDANA JAIN W/o RAJEEV BAKLIWAL, R/o Flat No. 2214, Block-Carnation, Gaur Saundaryam, Sector-Techzone-4, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201308, have changed my name and shall hereafter be known as VANDANA BAKLIWAL.

It is certified that I have complied with other legal requirements in this connection.

VANDANA JAIN [Signature (in existing old name)]

I hitherto known as MANJEET KAUR CHEEMA W/o JAGJIT SINGH, residing at House No. B-1-665/14 D, Street No. 3, New Upkar Nagar, Civil Lines, Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as MANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KAUR CHEEMA [Signature (in existing old name)]

I, ANIL VARGHESE S/o AMBALABAT DANIEL VARGHESE, residing at Flat No. T/5-103, S.No. 7/1 To 7/5 8/1/1, F Residences, Wadgaonsheri Kalyani Nagar Road, Near Chatrapati Shivaji Maharaj Garden, Wadgaonsheri Pune, Maharashtra-411014, have changed the name of my minor daughter MELINA A VARGHESE, aged 03 years and she shall thereafter be known as MELINA VARGHESE.

It is certified that I have complied with other legal requirements in this connection.

ANIL VARGHESE [Signature of Guardian]

I hitherto known as AANCHAL MALIK W/o UDIYTH MALIK, Residing at 524, 3rd Floor, Sector 31, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as AANCCHAL MALIK.

It is certified that I have complied with other legal requirements in this connection.

AANCHAL MALIK [Signature (in existing old name)]

I, RAM LAL son of Shri BHORIYA RAM, residing at Flat-102, F/F, Shaheed Rajguru College, Vasundhra Enclave, East Delhi, Delhi-110096, have changed the name of my minor son MAHIR, aged 10 years and he shall hereafter be known as MAHIR BARWASIYA.

It is certified that I have complied with other legal requirements in this connection.

RAM LAL [Signature of Guardian]

I hitherto known as ANSHIKA NAGPAL D/o NEERAJ NAGPAL, residing at F-602, JM Aroma, Sector-75, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as EHANA NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

ANSHIKA NAGPAL [Signature (in existing old name)]

I hitherto known as BALJINDER KUMAR S/o RAMJI DASS, R/o Village Biggowal, PO Bariowal, Tehsil Mukerian, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as BALJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KUMAR [Signature (in existing old name)]

I, JYOTI PRAKASH MOHANTY S/o DIGAMBAR MOHANTY, R/o Police Line Padhuanpada Behind PWD Division Office, Khaparapada, Balasore, Baleswar, Odisha-756001, have changed the Name of my Minor son Namely ARHANT JYOTIPRAKASH MOHANTY, aged 1 years and he shall hereafter be known as ARHANT MOHANTY.

It is certified that I have complied with other legal requirements in this connection.

JYOTI PRAKASH MOHANTY [Signature of Guardian]

I, BALRAM SHUKLA S/o VIMAL NARAYAN SHUKAL, R/o 108/102, P Road, Kanpur, Durga Devi Road, Gandhi Nagar, R K Nagar, Kanpur Nagar, Uttar Pradesh-208012, have changed the name of my minor daughter TAVISHA SHUKLA, aged 17 years and she shall hereafter be known as ANUSHA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

BALRAM SHUKLA [Signature of Guardian]

I hitherto known as JAYADA alias JAHIDA D/o KHALID, and W/o JANI MOHAMMAD, R/o Kaziwada Dakshni, Budhana, Muzaffarnagar, Uttar Pradesh-251309, have changed my name and shall hereafter be known as JAHIDA.

It is certified that I have complied with other legal requirements in this connection.

JAYADA alias JAHIDA [Signature (in existing old name)]

I hitherto known as ANITA alias ANITA SAHARAN D/o HAWA SINGH W/o PARAMVEER, R/o 221, Dhighavalo Ka Bas, Dokava Th Rajgarh Dokwa, Churu, Rajasthan-331023, have changed my name and shall hereafter be known as ANITA SAHARAN.

It is certified that I have complied with other legal requirements in this connection.

ANITA alias ANITA SAHARAN [Signature (in existing old name)]

I hitherto known as S VIJAYALAKSHMI D/o PERIYASAMY and W/o SUBRAMANI, R/o 132, Nallasellipalayam, Anjur, Erode, Tamilnadu-638151, have changed my name and shall hereafter be known as VIJAYALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

S VIJAYALAKSHMI [Signature (in existing old name)]

I, MANJEET SINGH S/o SULTAN RAM, R/o Kahnewala, Sardulgarh, Mansa, Punjab-151507, have changed the name of my minor son GURVEER SINGH, aged 9 years and he shall hereafter be known as VIDHYUT GHINTALA.

It is certified that I have complied with other legal requirements in this connection.

MANJEET SINGH [Signature of Guardian]

I hitherto known as PRAMOD KUMAR SINGHAL S/o MAHAVEER PRASAD AGRAWAL, R/o Rani Bazar, Bargawan, Gonda, Uttar Pradesh-271002, have changed my name and shall hereafter be known as PRAMOD KUMAR AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR SINGHAL [Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o SURENDER SINGH, R/o Gali No 10, Ward No 12, Karnal Road, Near Ambedkar Bhawan, Keorak Basti, Kaithal, PO Kaithal, Distt. Kaithal Haryana-136027, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI [Signature (in existing old name)]

I hitherto known as RENUKA SAH D/o PRAVIR KUMAR SAH, W/o MAYUR SOMANI, residing at Flat No. 3C Sushila Enclave, New Karmik Nagar, Dhaiya Dhanbad, Jharkhand-826004, have changed my name and shall hereafter be known as RENUKA MAYUR SOMANI.

It is certified that I have complied with other legal requirements in this connection.

RENUKA SAH [Signature (in existing old name)]

I hitherto known as SUSHMA DEVI KAUSHAL W/o SATISH KUMAR, R/o Sohilpur, Kotawa Sarak, Hathaunda, Bara Banki, Uttar Pradesh-225405, have changed my name and shall hereafter be known as SEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA DEVI KAUSHAL [Signature (in existing old name)]

I hitherto known as RAGURAM R S/o RAMESH, R/o 3/4, Middle Street, Orathanadu Thaluka, Ulur West, Melaulur, thanjavur, Tamil Nadu-614904, have changed my name and shall hereafter be known as RAGURAM RAMESH.

It is certified that I have complied with other legal requirements in this connection.

RAGURAM R [Signature (in existing old name)] I hitherto known as MUSKAN D/o RAM BARAN PANDIT, R/o Kurthaul, Patna, Bihar-804453, have changed my name and shall hereafter be known as MUSKAN ARYA.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN [Signature (in existing old name)]

I hitherto known as KM PRIYANKA SINGH D/o DINBANDHU SINGH W/o RAJNISH KUMAR RAI, R/o Post Balua Bazar, Vill Kharawly Tola, Balua, Guthni, Siwan, Bihar-841435, have changed my name and shall hereafter be known as PRIYANKA RAI.

It is certified that I have complied with other legal requirements in this connection.

KM PRIYANKA SINGH [Signature (in existing old name)]

I hitherto known as SHER SINGH S/o JAGDISH YADAV, R/o Berli, Kalan (310), Rewari, Haryana-123401, have changed my name and shall hereafter be known as SHER SINGH KHOLA.

It is certified that I have complied with other legal requirements in this connection.

SHER SINGH [Signature (in existing old name)]

I hitherto known as KAPADIA SHREYASKUMAR DINESHBHAI S/o DINESHKUMAR BHIMJI KAPADIA, R/o 378/1, Choro Mithabava No, Ghoghla, Diu, Daman And Diu-362540, have changed my name and shall hereafter be known as KAPADIA SHREYASKUMAR DINESHKUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAPADIA SHREYASKUMAR DINESHBHAI [Signature (in existing old name)]

I, MOHD SUHAIB NAIM S/o SHAH MOHD KALEEM, R/o KM00030602, Tower Kosmos, Km-3, Near Adobe, Jaypee, Wishtown, Noida Sector-134, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter MAHIRA FAROOQUI aged about 10 months and she shall hereafter be known as MAHIRAH SUHAIB FAROOQUI.

It is certified that I have complied with other legal requirements in this connection.

MOHD SUHAIB NAIM [Signature of Guardian]

I hitherto known as GULABBEN VALLABHBHAI TANDEL W/o TADEL VALLABHBHAI, R/o 8/212, Parkota Sheri, Nani Daman & Diu-936210, have changed my name and shall hereafter be known as GULAB DAGI.

It is certified that I have complied with other legal requirements in this connection.

GULABBEN VALLABHBHAI TANDEL [Signature (in existing old name)]

I hitherto known as PUSHPENDRA GOYAL S/o JHABAR SINGH GOYAL, R/o Jaitapur, L.I.G-8, Housingh Board Colony, Khargone, Madhya Pradesh- 451001, have changed my name and shall hereafter be known as PUSHPENDRA SINGH GOYAL.

It is certified that I have complied with other legal requirements in this connection.

PUSHPENDRA GOYAL [Signature (in existing old name)]

I hitherto known as UMA W/o VENKATAGIRIYAPPA K C, residing at No. 107 3rd Cross 5th Main Byatarayanapuru, Mysore Road, Bangalore, Karnataka-560026, have changed my name and shall hereafter be known as UMA PUTTARAJAMMA.

It is certified that I have complied with other legal requirements in this connection.

UMA [Signature (in existing old name)]

I hitherto known as KAMLA DEVI alias KAMLA DOGRA W/o SITA RAM DOGRA, residing at Flat No. 221 Metro View Aptt., Pkt.-B, Dwarka Sec 13, Delhi-110078, have changed my name and shall hereafter be known as KAMLA DOGRA.

It is certified that I have complied with other legal requirements in this connection.

KAMLA DEVI alias KAMLA DOGRA [Signature (in existing old name)]

I hitherto known as SONU NARWARE S/o RIPU NARWARE, residing at Ramnagar Near Masjid, Betul, Madhya Pradesh-460001, have changed my name and shall hereafter be known as SANKALP NARWARE.

It is certified that I have complied with other legal requirements in this connection.

SONU NARWARE [Signature (in existing old name)]

I hitherto known as Y SRIDHAR RAO S/o RAMAKRISHNA RAO, R/o 1-1-581, Varshini, Near Kadiyali Temple, Kunjibettu, Udupi, Karnataka-576102, have changed my name and shall hereafter be known as SRIDHAR RAO.

It is certified that I have complied with other legal requirements in this connection.

Y SRIDHAR RAO [Signature (in existing old name)]

I hitherto known as PAPPU S/o HARIRAM, R/o Post Turkia, Agra Surauthi, Turkia, Agra, Uttar Pradesh-283101, have changed my name and shall hereafter be known as RAJAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAPPU [Signature (in existing old name)]

I hitherto known as DHANRAJ DHOLI S/o BHAINRU BAKSH, R/o Ajmer Road, Bhagyodaya Nagar, Kekri, Ajmer, Rajasthan-305404, have changed my name and shall hereafter be known as DHANRAJ VISHNAWAT.

It is certified that I have complied with other legal requirements in this connection.

DHANRAJ DHOLI [Signature (in existing old name)]

I hitherto known as VENKATA SURYA NARAYANA RAJU S/o VENKATAPATHI RAJU, R/o 1/11, Pillanka, East Godavari, Andhra Pradesh-533484, have changed my name and shall hereafter be known as SAGI VENKATA SURYANARAYANA RAJU.

It is certified that I have complied with other legal requirements in this connection.

VENKATA SURYA NARAYANA RAJU [Signature (in existing old name)]

I hitherto known as BODDUPU SURESH S/o BODDUPU KRISHNA, R/o H.No.-71-31-490/1, Trinadhapuram, Malkapuram, Visakhapatnam (Urban), Visakhapatnam, Andhra Pradesh-530011, have changed my name and shall hereafter be known as BUDDUPI SURESH.

It is certified that I have complied with other legal requirements in this connection.

BODDUPU SURESH [Signature (in existing old name)]

I, BINOD BIHARI SINGH S/o Sh. SURAJ SINGH, residing at Flat No. S-2, MM-31, Loni D.L.F. Ankur Vihar, Ghaziabad Uttar Pardesh-201102, have changed the name of my minor daughter SIKTA aged 12 years and she shall hereafter be known as SIKTA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BINOD BIHARI SINGH [Signature of Guardian]

I, SANDEEP KUMAR S/o RAJINDER PARSHAD, resident of H.no 2848, Bagh Wali Gali, Near Dr. Billu, Sri Muktsar Sahib Distt, Sri Muktsar Sahib-152026, Punjab, India, have changed the name of my minor son SAMARATH aged 7 years and he shall hereafter be known as SAMARTH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR [Signature of Guardian]

I hitherto known as DOLLY TIWARI D/o AJAY KUMAR TIWARI, residing at 115/284-A, Maswanpur, Kanpur Nagar, Uttar pradesh-208019, have changed my name and shall hereafter be known as TARUSHREE TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DOLLY TIWARI [Signature (in existing old name)]

I hitherto known as SANDIP G DATTA alias SANDIP GOPAL DATTA S/o GOPAL DATTA, R/o Kokrajhar Muncipal Corporation, Ward No. 03, Near D.N.H. Play Ground, Bank Colony, Kokrajhar, Assam-783370, have changed my name and shall hereafter be known as SANDIP DATTA.

It is certified that I have complied with other legal requirements in this connection.

SANDIP G DATTA alias SANDIP GOPAL DATTA [Signature (in existing old name)]

I hitherto known as GURJEET SINGH S/o KASHMIR SINGH, R/o 54-North Vijay Nagar Colony, Belanganj, Kiraoli Agra, Uttar Pradesh-282004, have changed my name and shall hereafter be known as GURJEET SINGH LIDDER.

It is certified that I have complied with other legal requirements in this connection.

GURJEET SINGH [Signature (in existing old name)]

I hitherto known as SOURABH S/o SURAJPAL, R/o Sainta Khera, Suar, Rampur, Uttar Pradesh-244925, have changed my name and shall hereafter be known as DESHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SOURABH

[Signature (in existing old name)]

I, SOUMITRA MUKHERJEE S/o SANKAR MUKHERJEE, R/o A/10, 208/1, Baranagar (m), North 24 Parganas, West Bengal- 700036, have changed the name of my minor son SRIJAN MUKHERJEE aged about 16 years and he shall hereafter be known as SAPTARSHI MUKHERJEE.

It is certified that I have complied with other legal requirements in this connection.

SOUMITRA MUKHERJEE [Signature of Guardian]

I hitherto have known as SHIVA YADAV son of BECHAN YADAV, residing at Dhokardhara Bishanpur Dutt, Ward-06, Bishunpurdat, P.O. Bishanpur Dutt, District Purnia, Bihar-854202, have changed my name and shall hereafter be known as MUKESH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVA YADAV [Signature (in existing old name)]

I hitherto known as MANNI BHUSHAN BANSAL S/o BRIJ BHUSHAN BANSAL, residing at 587-Gurinder Avenue Kotkapura Road, Behind P.S.E.B., Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known as MANNI BAANSAL.

It is certified that I have complied with other legal requirements in this connection.

MANNI BHUSHAN BANSAL [Signature (in existing old name)]

I hitherto known as MUNNA S/o SHIVBALAK, residing at Chakki, Fatehpur, Uttar Pradesh-212664, have changed my name and shall hereafter be known as DHARMRAJ.

It is certified that I have complied with other legal requirements in this connection.

MUNNA [Signature (in existing old name)]

I hitherto known as ARYAN KUMAR BHARTI S/o RAJENDRA PRASAD, residing at 14/22 E.W.S., Gangapur Colony, Yashoda Nagar, Kidwai Nagar, Kanpur Nagar, Uttar Pradesh-208011, have changed my name and shall hereafter be known as ARYAN KUMAR BHATI.

It is certified that I have complied with other legal requirements in this connection.

ARYAN KUMAR BHARTI [Signature (in existing old name)]

I hitherto known as DAYANAND KANJIBHAI MANJU S/o CANJI LALU, residing at 14/61, Lane No.-2, Dilip Nagar Society, Nani Daman, Daman & Diu-396210, have changed my name and shall hereafter be known as DAYANAND CANJI.

It is certified that I have complied with other legal requirements in this connection.

DAYANAND KANJIBHAI MANJU [Signature (in existing old name)]

I hitherto known as SUSHILA alias SHILA WATI D/o RAM KUMAR W/o HARIOM, R/o Chulliana (39), Rohtak Haryana-124501, have changed my name and shall hereafter be known as SHEELA VATI.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA alias SHILA WATI [Signature (in existing old name)]

I hitherto known as GANESH SHIVAJI DUKARE S/o SHIVAJI MAHADEO DUKARE, residing at Sr. N.o 29/1 Sai Niwas, Kalepadal Road, Sasane Nagar, Pune City, P.O. Hadapsar, Distt. Pune, Maharashtra-411028, have changed my name and shall hereafter be known as GANESH SHIVAJI GAMBHIRE PATIL.

It is certified that I have complied with other legal requirements in this connection.

GANESH SHIVAJI DUKARE [Signature (in existing old name)]

I hitherto known as BALWINDER D/o HARBHAJAN LAL, resident of VPO Dhogri, District Jalandhar, Punjab-144025, have changed my name and shall hereafter that be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER [Signature (in existing old name)]

I hitherto known as SHAILENDRA S/o BHASKAR, employed as Scientific Officer in State Forensic Science Laboratory, Home (Police) Department, Govt. of Chhattisgarh, Police Lane Campus, Tikrapara, Raipur, R/o Makan No. 16, Ward 09, School Para, Hardi, Post Bija, Bilaspur, Chhattisgarh-495113, have changed my name and shall hereafter be known as SHAILENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA

[Signature (in existing old name)]

I hitherto known as SUKHVIR S/o NARINDER PAL, residing at Vill. Bajuha Khurd, Teh. Nakodar, District Jalandhar-144033, Punjab, India, have changed my name and shall hereafter be known as PAL SUKHVIR.

It is certified that I have complied with other legal requirements in this connection.

**SUKHVIR** 

[Signature (in existing old name)]

I, KAPIL BHATI S/o CHARAN SINGH, R/o 63-Greater Noida, Tusyana, Gauttam Buddha Nagar, Uttar Pradesh-2201306, have changed the name of my minor daughter BEBO BHATI aged 14 years and she shall hereafter be known as VANI BHATI.

It is certified that I have complied with other legal requirements in this connection.

KAPIL BHATI [Signature of Guardian]

I hitherto known as SURJITO alias JEETO DEVI W/o PALA RAM, R/o Village Lohsimbli VTC: Lohsimbli, Rajpura, District: Patiala State: Punjab-140401, have changed my name and shall hereafter be known as JEETO DEVI.

It is certified that I have complied with other legal requirements in this connection.

SURJITO alias JEETO DEVI [Signature (in existing old name)]

I hitherto known as SANJAY KUMAR S/o RAJARAM, residing at Hamirpur, Hamirpur, P.O. Makkhanpur, Distt. Firozabad, Uttar Pradesh-205145, have changed my name and shall hereafter be known as ATUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR [Signature (in existing old name)]

I hitherto known as GURUJAA RAJDEEP DEEDI W/o AVATAR SINGH DHANDA, R/o Vill. Uppal Jagir, Tehsil-Phillaur, Distt. Jalandhar, Punjab-144039, have changed my name and shall here- after be known as RAJDEEP DHANDA.

It is certified that I have complied with other legal requirements in this connection.

GURUJAA RAJDEEP DEEDI [Signature (in existing old name)]

I hitherto known as SHILPA BHARTI D/o SHIV KUMAR YADAV, W/o PAPPU KUMAR BHARTI, R/o Kamalchak Hardevchak Pirpainti, Roshanpur, P.O.: Ishipur, Distt. Bhagalpur, Bihar-813206, have changed my name and shall hereafter be known as CHANDA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHILPA BHARTI [Signature (in existing old name)]

I hitherto known as SUDHA DEVI W/o SUNEEL KUMAR, residing at Asyoli Bhag-1, Bhadeicha, Hardoi, Bhadaicha, Uttar Pradesh-241001, have changed my name and shall hereafter be known as SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SUDHA DEVI [Signature (in existing old name)]

I hitherto known as BRAHAMDEV SINGH S/o FAUDI SINGH, residing at Kalyan Tola, Binda Diara, P.O.: Bariarpur, Dist: Munger, Bihar-811211, have changed my name and shall hereafter be known as BRAHMADEO MANDAL.

It is certified that I have complied with other legal requirements in this connection.

BRAHAMDEV SINGH [Thumb Impersssion]

I hitherto known as NARINDER KAUR W/o ARVINDER SINGH, residing at House No. 3, Street No. 2, Block-A, Satjot Nagar, Dhandra Road, Dugri, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as NAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR [Signature (in existing old name)]

I hitherto known as DIYA BANSAL W/o PUNEET BANSAL, residing at House No. B III/101, Janda Wala Road, Barnala, District Barnala, Punjab-148101, have changed my name and shall hereafter be known as ANITA RANI.

It is certified that I have complied with other legal requirements in this connection.

DIYA BANSAL [Signature (in existing old name)]

I hitherto known as DEENAMMA GEEVARUGHESE alias DEENAMMA G DANIEL D/o KADAMANKERIL KUMBALATHU OOMMEN JACOB W/o GEEVARGHESE M DANIEL, residing at Mulanilkunnathil Navamandir, Thiruvalla, Kadapra, Pathanamthitta, Kerala-689104, have changed my name and shall hereafter be known as DEENAMMA G DANIEL.

It is certified that I have complied with other legal requirements in this connection.

DEENAMMA GEEVARUGHESE alias
DEENAMMA G DANIEL
[Signature (in existing old name)]

I, MUTHYALA VENKATESH REDDY son of MUTHYALA SURENDER REDDY, R/o F. No. 304, Sai Amulya Apartment, Srinivasa Nagar Colony, AS Rao Nagar, ECIL, Secunderabad, Telangana-500062, have changed the name of my minor daughter MUTHYALA SAMIKSHA REDDY, aged 2 years and she shall hereafter be known as MUTHYALA VARENYA REDDY.

It is certified that I have complied with other legal requirements in this connection.

MUTHYALA VENKATESH REDDY [Signature of Guardian]

I hitherto known as VIBHOR KUMAR S/o PRAMOD CHOUDHARY, residing at Gram Sakhan Kalan, Deoband, Saharanpur, Uttar Pradesh-247554, have changed my name and shall hereafter be known as VIBHOR KOOMAR.

It is certified that I have complied with other legal requirements in this connection.

VIBHOR KUMAR [Signature (in existing old name)]

I, BHAGAT SINGH S/o GOPAL SINGH, residing at Plot No. E19, Prabal Greens, Kichha Road, Ward No. 16, Bigwara, Rudrapur, Rudrapur, Udham Singh Nagar, Uttarakhand-263153, have changed the name of my minor son first baby of SONIA, aged 6 years and he shall hereafter be known as KUNAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHAGAT SINGH [Signature of Guardian]

I, ANIL KUMAR S/o DARSHAN PRASAD, resident of 467, Sarwanpur, Ganga Ganj, District Amethi, Uttar Pradesh-227405, have changed the name of my minor daughter ARADHYA KUMARI alias ARADHYA ARYA, aged about 11 years and she shall hereafter known as ARADHYA ARYA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature of Guardian]

I hitherto known as SUMAN W/o ANIL KUMAR, R/o Village Haripur Jattan, Mehlan Wali (380) Tehsil Jagadhri, Distt. Yamuna Nagar, Haryana, India, have changed my name and shall hereafter be known as SUMAN LATA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN [Signature (in existing old name)]

I hitherto known as CHANDAN S/o RAMESH KUMAR, R/o 159, Ward No.-1, Sarafa Mohala, Dasuya, Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as CHANDAN KUMAR RANA.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN [Signature (in existing old name)]

I hitherto known as BISWANATH PATRA S/o GANGADHAR BARIK, R/o Jashomantapur, Nonakuribazar, Purba Medinipur, West Bengal-721172, have changed my name and shall hereafter be known as BHANU BARIK.

It is certified that I have complied with other legal requirements in this connection.

BISWANATH PATRA [Signature (in existing old name)]

I hitherto known as PATEL BHAVINABEN DEVJIBHAI D/o DEVJIBHAI, residing at 38, Patel Faliya, Bhavanpura, Gothib Santrampur Mahisagar, Gujarat-389190, have changed my name and shall hereafter be known as PATEL BHAVI.

It is certified that I have complied with other legal requirements in this connection.

PATEL BHAVINABEN DEVJIBHAI [Signature (in existing old name)]

I, MANOJ KUMAR PANDIT S/o M.D. PANDIT, residing at Near B.C.C.L Township, Krishna Nagar, Co-Operative Colony, Dhanbad, Jharkhand-826005, have changed the name of my minor daughter KHUSHI, aged 14 years and she shall hereafter be known as DIVISHA PANDIT.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR PANDIT [Signature of Guardian]

I, ANIL VARGHESE S/o AMBALABAT DANIEL VARGHESE, residing at Flat No. T/5-103, S.no. 7/1 To 7/5 8/1/1, F Residences, Wadgaonsheri Kalyani Nagar Road, Near Chatrapati Shivaji Maharaj Garden, Wadgaonsheri, Pune, Maharashtra-411014, have changed the name of my minor son AMSON A. VARGHESE, aged 8 years and he shall thereafter be known as AMSON VARGHESE.

It is certified that I have complied with other legal requirements in this connection.

ANIL VARGHESE [Signature of Guardian]

I hitherto known as SAHIL S/o JASWINDER SINGH, R/o Village Rehsiwal, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SAHIL BANGER.

It is certified that I have complied with other legal requirements in this connection.

SAHIL

[Signature (in existing old name)]

I, JAGTAR SINGH DEHAR S/o RULDA RAM, R/o Vill. Somal Kheri, PO Malaudh, Tehsil Payal, Distt. Ludhiana, Punjab, have changed the name of my minor daughter AMBREEN KAUR, aged 4 years and she shall hereafter be known as AMBREEN KAUR DEHAR.

It is certified that I have complied with other legal requirements in this connection.

JAGTAR SINGH DEHAR [Signature of Guardian]

I hitherto known as GURWINDER S/o LAKHVEER CHAND, R/o Vill. Talwandi Araian Distt. Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as GURWINDER MADHAS.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER [Signature (in existing old name)]

I hitherto known as VIKAS S/o SURAJ BHAN, R/o H. No. 314, Ward No. 08, Pooja Colony, Tehsil Pehowa, Distt. Kurukshetra, Haryana, have changed my name and shall hereafter be known as VIKAS BHAN.

It is certified that I have complied with other legal requirements in this connection.

VIKAS [Signature (in existing old name)]

I hitherto known as NAWAB SINGH S/o GURDEV SINGH, R/o 4547, Sector 68 AWHO, S.A.S. Nagar (Mohali), Punjab-160062, have changed my name and shall hereafter be known as NAWAB SINGH HEER.

It is certified that I have complied with other legal requirements in this connection.

NAWAB SINGH [Signature (in existing old name)]

I hitherto known as PAWAN P GURJAR alias PAWAN GURJAR S/o PRABHULAL GURJAR, residing at Plot No. 159 2 Suryanarayan Society, Near Kh 5 Cicle, Sector 25 Gandhinagar, Gandhinagar, Gujarat-382024, have changed my name and shall hereafter be known as PAWAN PRABHULAL GURJAR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN P GURJAR alias PAWAN GURJAR [Signature (in existing old name)]

I, NAVEEN KUMAR S/o RAM SINGH, R/o Baba Deep Singh Colony, Rajpura, Tehsil Rajpura, Distt. Patiala, Punjab, have changed the name of my minor son NAVNEET SALAR aged 6 years and he shall hereafter be known as SHAURIN RAWAT.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR [Signature of Guardian]

I hitherto known as VIKI S/o DALBIR SINGH, R/o 107/139, Fatehpur Colony, Distt Rohtak, Haryana-124001, have changed my name and shall hereafter be known as RICKY.

It is certified that I have complied with other legal requirements in this connection.

VIKI

[Signature (in existing old name)]

I, NAVJOT W/o RAHUL KUMAR, R/o Flat No. 762, Ground Floor, Sector-114, Ansal Api, Landran, Mohali, Tehsil & Distt. S.A.S. Nagar, Punjab, have changed the name of my minor daughter NISHIKA MATTOO, aged 7 years and she shall hereafter be known as NISHIKA.

It is certified that I have complied with other legal requirements in this connection.

NAVJOT [Signature of Guardian]

I hitherto known as RAVI KUMAR S/o GOBIND RAM, R/o 2362, Gurudwara Singh Sabha, Rajpura, Distt. Patiala-140401, Punjab, have changed my name and shall hereafter be known as RAVINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR [Signature (in existing old name)]

I hitherto known as ELUMALAI A S/o ARJUNAN, R/o No. 19, G R Line, S P Road, Bangalore North, Bangalore, Karnataka-560002, have changed my name and shall hereafter be known as AKHIL ELUMALAI A.

It is certified that I have complied with other legal requirements in this connection.

ELUMALAI A [Signature (in existing old name)]

I, NIBHA KUMARI SINGH W/o HARIKESH SINGH, R/o Nivedita Road By Lane Siliguri, Pradhan Nagar, Siliguri (M. Corp.) Darjeeling, Pradhan Nagar, West Bengal-734003, have changed the name of my minor son ADHYAN KUMAR SINGH, aged 16 years and he shall hereafter be known as ANANT KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIBHA KUMARI SINGH [Signature of Guardian]

I hitherto known as SADHVI DIVYAANSHI CHAITANYA D/o JANAK RAJ GARG, residing at Shabad Surat Sangam Ashram, Malke, Moga, Punjab-151207, have changed my name and shall hereafter be known as PALLAVI GARG.

It is certified that I have complied with other legal requirements in this connection.

SADHVI DIVYAANSHI CHAITANYA [Signature (in existing old name)]

I hitherto known as BHAGYASHRI BAPUSAHEB KHUDE W/o KARTHIK PRADHAN, residing at H. No.-1411/211, Aradi, Near Power House, Candolim, North Goa, Goa-403515, have changed my name and shall hereafter be known as BHAGYASHRI KARTHIK PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

BHAGYASHRI BAPUSAHEB KHUDE [Signature (in existing old name)]

I, VASANTHA KUMAR C S/o SANKARANKUTTY, residing at Mundakasery House, Kizhakkencherry, Palakkad, Kerala-678684, have changed the name of my minor son V DHYAN, aged 4 years and he shall hereafter be known as DHYAN VASANTH.

It is certified that I have complied with other legal requirements in this connection.

VASANTHA KUMAR C [Signature of Guardian]

I hitherto known as SHANTI SINGLA D/o DEVI DAYAL and W/o SUDARSHAN KUMAR, residing at H. No.-94, Preet Nagar, Tripuri Road, Patiala, PO Patiala, Distt. Patiala, Punjab-147001, have changed my name and shall hereafter be known as SUNITA RANI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI SINGLA [Signature (in existing old name)]

I hitherto known as JUVEDA BEGUM W/o MOHAMMAD ARSHAD WANI, R/o Mohalla Hardaspura, Post Office Hardaspura, Chamba (T), Chamba, Himachal Pradesh-176318, have changed my name and shall hereafter be known as JAVEDA BEGUM.

It is certified that I have complied with other legal requirements in this connection.

JUVEDA BEGUM [Signature (in existing old name)]

I hitherto known as AMANDEEP KAUR daughter of JASWINDER SINGH, residing at H. No. 215, Mohalla

Ramgarhia, Ward No. 9, Tanda, Urmar, Hoshiarpur-144204, Punjab, India, have changed my name and shall hereafter be known as EMBERLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR [Signature (in existing old name)]

I, SHIBASHIS GIRI S/o ANIL KUMAR GIRI, R/o Bartana, Bhograi, Baleswar, Odisha-756038, have changed the name of my minor son SHIVAYA CHANDRA GUPTA GIRI, aged about 6 years and he shall hereafter be known as CHAKRAVARTI CHANDRAGUPTA GIRI.

It is certified that I have complied with other legal requirements in this connection.

SHIBASHIS GIRI [Signature of Guardian]

I hitherto known as KAMAYANI SINGH alias KAMAYANI SINGH KANWAR D/o PRATAP SINGH W/o RAAJA RAUNAQ SINGH KANWAR, R/o House No.-1/30, Rao Tula Ram Marg, Shanti Niketan, South Moti Bagh, Moti Bagh, South West Delhi, Delhi-110021, have changed my name and shall hereafter be known as KAMAYANI SINGH KANWAR.

It is certified that I have complied with other legal requirements in this connection.

KAMAYANI SINGH alias KAMAYANI SINGH KANWAR [Signature (in existing old name)]

I hitherto known as JHALAK DEVI W/o NIRANJAN PRASAD SINGH, permanent resident of Orhanpur, Worhanpur, PO Orhanpur, Distt. Nawada, Bihar-805123, presently residing at House No. 369, Gali No. 14, G-3 Block, 5th Pusta, Sonia Vihar, Delhi-110094, have changed my name and shall hereafter be known as PYARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

JHALAK DEVI [Signature (in existing old name)]

I, SUDHIR KUMAR S/o ASHWANI KUMAR, residing at Mohalla Prempura, Sultanpur Lodhi, Kapurthala, Punjab-144626, have changed the name of my minor daughter BHARVI, aged 5 years and she shall hereafter be known as YASHIKA CHUHAN.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR [Signature of Guardian]

I hitherto known as CHETAN S/o LALIT KUMAR, residing at VPO Kathgarh, Tehsil Balachaur, Distt. Shaheed Bhagat Singh Nagar-144522, Punjab, India, have changed my name and shall hereafter be known as CHETAN JASWAL.

It is certified that I have complied with other legal requirements in this connection.

CHETAN [Signature (in existing old name)]

I hitherto known as DURGAWATI PANDE D/o Late Shri RAMSAWARUP BALUNI and W/o Late RAVI BHUSHAN PANDE, employed as Senior DGM, PS-NR, BHEL, Noida (Govt. of India Undertaking), residing at 4, GF-2, ATS, Advantage, Ahinsa, Khand, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as DURGA PANDE.

It is certified that I have complied with other legal requirements in this connection.

DURGAWATI PANDE [Signature (in existing old name)]

I hitherto known as MOHD KHALID S/o MOHAMMED ZAKER, residing at 18-2-36/82, Gazimilath Colony, Govt High School, Chandrayangutta, Bandlaguda, District-Hyderabad, Telangana-500005, have changed my name and shall hereafter be known as MOHAMMED YOUSUF.

It is certified that I have complied with other legal requirements in this connection.

MOHD KHALID [Signature (in existing old name)]

I hitherto known as PRABJOT SINGH S/o JAGIR SINGH, residing at Village Khusropur, Distt. Jalandhar-144806, Punjab, India, have changed my name and shall hereafter be known as PRABJOT SINGH NAHAL.

It is certified that I have complied with other legal requirements in this connection.

PRABJOT SINGH [Signature (in existing old name)]

I hitherto known as SEEMA RANI W/o JATINDER NARULA, R/o House No.-154P, Sant Lal Road, Ferozepur Cantt, Punjab-152001, have changed my name and shall hereafter be known as SEEMA NARULA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA RANI [Signature (in existing old name)]

I hitherto known as JASVEER KAUR BRAR W/o BALWINDER SINGH, R/o Village Hari ke Kalan, District Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVEER KAUR BRAR [Signature (in existing old name)]

I hitherto known as RICHA SINGH W/o KHIMESH RUWALI, residing at 609, Manila Vihar, Chorpani, Ramnagar Nainital, Uttarakhand-244715, have changed my name and shall hereafter be known as RICHA RUWALI.

It is certified that I have complied with other legal requirements in this connection.

RICHA SINGH [Signature (in existing old name)]

I hitherto known as BAJRANG S/o OM PRAKASH, R/o V.P.O. Surpura Khurd, Tahsil- Loharu, Distt. Bhiwani, Haryana-127028, have changed my name and shall hereafter be known as BAJRANG KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

BAJRANG [Signature (in existing old name)]

I hitherto known as MANU CHOUDHARY D/o JAGDISH KUMAR wife of RAVI KUMAR VERMA, residing at 3/131, Street No. 3, Shanker Colony, Sri Ganganagar (Rajasthan), have changed my name and shall hereafter be known as MANU CHOWDHARY.

It is certified that I have complied with other legal requirements in this connection.

MANU CHOUDHARY [Signature (in existing old name)]

I hitherto known as RAMINA SAHNI KUMAR MINOCHA alias RAMINA SAHNI alias RAMINA KUMAR alias RAMINA KUMAR MINOCHA alias RAMINA SAHNI KUMAR D/o SWADESH CHANDRA SAHNI W/o RAJEEV KUMAR MINOCHA, R/o E-492, 2 Floor, Greater Kailash Part-2, New Delhi-110048, have changed my name and shall hereater be known as RAMINA SAHNI KUMAR MINOCHA.

It is certified that I have complied with other legal requirements in this connection.

RAMINA SAHNI KUMAR MINOCHA alias RAMINA SAHNI alias RAMINA KUMAR alias RAMINA KUMAR MINOCHA alias RAMINA SAHNI KUMAR [Signature (in existing old name)] I hitherto known as NEETU KUMARI W/o SANJEEV KUMAR DHIMAN, R/o House No. 3431/A, Adarsh Nagar, Rupnagar (Ropar) Tehsil & Distt. Rupnagar (Ropar), Punjab, have changed my name and shall hereafter be known as NEETU DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

NEETU KUMARI [Signature (in existing old name)]

I, YOGESH KUMAR son of Shri MOHAN LAL, residing at E-83, Block-E Lal Kuan, Delhi-110044, have changed the name of my minor son JUSTIN aged 13 years and he shall hereafter be known as JAYADITYA.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR [Signature of Guardian]

I hitherto known as RAVJOT SINGH alias RAVJOT SINGH AHLUWALIA S/o SOHAN SINGH AHLUWALIA, R/o H. No. 435, Sector-54, Phase-2, Mohali, Distt., S.A.S. Nagar, Mohali, Punjab-160055, have changed my name and shall hereafter be known as RAVJOT SINGH AHLUWALIA.

It is certified that I have complied with other legal requirements in this connection.

RAVJOT SINGH alias RAVJOT SINGH AHLUWALIA [Signature (in existing old name)]

I hither to known as JAYANTI OORF GUDIYA W/o PRAMOD TIWARI, residing at 41, Jalalpur, Nawabganj, Gonda, Uttar Pradesh-271303, have shall herafter be known as JAYANTI TIWARI.

It is certified that I have complied with other legal requirements in this connection.

JAYANTI OORF GUDIYA [Signature (in existing old name)]

I hitherto known as MAMTA VASANT SONI alias MAMTA SONI D/o VASANT SONI W/o SH. DEEPAK BHATIA, R/o H.No. 809, Sector-15 Escortsnagar, Faridabad, Haryana-121007, have changed my name and shall hereafter be known as MAMTA BHATIA.

It is certified that I have complied with other legal requirements in this connection.

MAMTA VASANT SONI alias MAMTA SONI [Signature (in existing old name)] I hitherto known as SATYA PRAKASH S/o MUNESHWAR SHARMA, residing at Flat No. 1002 Wing-A4 Expat Genesis Alandi Road, Near Sai Mandir Wadmukhwadi, VTC Charoli BK, PO Charoli BK, District Pune, State Maharashtra-412105, have changed my name and shall hereafter be known as SATYAPRAKASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SATYA PRAKASH [Signature (in existing old name)]

I, POLABOTHULA NAGESH, S/o VENKATA RAO, R/o D.No. 11-3-69, Ponnada Veedhi, Ichchapuram Town and Mandal, Srikakulam District, Andhra Pradesh-532312, have changed the name of my minor son POLABOTHULA HARSHA NAGA SIVA VENKATA DURGA PAVAN, aged 10 years and he shall hereafter be known as POLABOTHULA HARSHA NAGU.

It is certified that I have complied with other legal requirements in this connection.

POLABOTHULA NAGESH, [Signature of Guardian]

I, VINU VENUGOPAL S/O VENUGOPAL, residing at Flat No 1101 Eden Palace Plot No. 16 Sant Gyaneshwar Marg SBI Sanpada Branch Building Sector-16A Navi Mumbai Sanpada Thane Maharashtra-400705, have changed the name of my minor daughter ANAYTA aged 7 years, and she shall hereafter be known as ANAYTA NAMBIAR VINU.

It is certified that I have complied with other legal requirements in this connection.

VINU VENUGOPAL [Signature of Guardian]

I, NAVNEET KUMAR PRABHAKAR son of DHAKAN LAL, resident of B-21, Near Lodhipur, City Park Phase-2, Shahjahanpur, Uttar Pradesh-242001; have changed the name of my minor son AGRIM SINGH aged 12 years and he shall hereafter be known as VIRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET KUMAR PRABHAKAR [Signature of Guardian]

I hitherto known as SAMEER SINGH son of RAKESH KUMAR, residing at 51, Gram V Post, Kurriya Kalan, Kant, Shahjahanpur, Uttar Pradesh-242223, have changed my name and shall hereafter be known as SHAILENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAMEER SINGH [Signature (in existing old name)]

I, SHASHI KUMAR S/o DEVKI NANDAN PRASAD, residing at Vill. Ajanaura, PO Ajanaura, PS Noorsarai, Distt. Nalanda, Bihar-803114, have changed the name of my minor son MONU KUMAR aged 16 years and he shall hereafter be known as RAVI RANJAN.

It is certified that I have complied with other legal requirements in this connection.

SHASHI KUMAR [Signature of Guardian]

I hitherto known as CHARNJEET S/o SOM NATH, R/o Village Ghagon Guru, Post Office Gogon, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, Pin-144527, have changed my name and shall hereafter be known as CHARNJEET DUBB.

It is certified that I have complied with other legal requirements in this connection.

CHARNJEET [Signature (in existing old name)]

I hitherto known as KANWAL KRISHAN S/o VAS DEV SEHGAL, R/o WZ-197/2B, 2nd Floor, Gali No. 3A, Virender Nagar, West Delhi-110058, have changed my name and shall hereafter be known as KANWAL KRISHAN SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

KANWAL KRISHAN [Thumb Impression]

I, SHASHI KUMAR S/o DEVKI NANDAN PRASAD, residing at Vill. Ajanaura, P.O. Ajanaura, P.S. Noorsarai, Distt. Nalanda, Bihar-803114, have changed the name of my minor son SONU KUMAR aged 17 years and he shall hereafter be known as RAVI PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

SHASHI KUMAR [Signature of Guardian]

I hitherto known as KM PARAMJEET KAUR wife of RAJVIR SINGH, residing at Vill. Happowal, S.B.S Nagar-144505, Punjab, have changed my name and shall hereafter be known as PARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KM PARAMJEET KAUR [Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o MANOHAR LAL, residing at 301, Tower 7, Palm Royal Estate, Green Model Town, PO Khurla, Jalandhar-144003, Punjab, India have changed my name and shall hereafter be known as AMIT ARORA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature (in existing old name)]

I hitherto known as PINKI BAI W/o RAJESH KUMAR, residing at Ward No. 09, Moi Bharu, PO Moi Purani, Distt. Jhunjhunun, Rajasthan-333516, have changed my name and shall hereafter be known as PINKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PINKI BAI [Signature (in existing old name)]

I hitherto known as MADAKA JOSEPH S/o MADAKA KRISHNA RAO, residing at 58-14-61, Flat No. 301, Bhagawan Residency, Near PF Office, Marripalem Vuda Layout, Marripalem, Visakhapatnam, Andhra Pradesh-530018, have changed my name and shall hereafter be known as BABUJI MADAKA.

It is certified that I have complied with other legal requirements in this connection.

MADAKA JOSEPH [Signature (in existing old name)]

I hitherto known as SINGH SIMRAN GURUDEV W/o KAMALDEEP SINGH, residing at Village Jabbowal, Tehsil Sultanpur Lodhi, District Kapurthala, Punjab, India, have changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SINGH SIMRAN GURUDEV [Signature (in existing old name)]

I hitherto known as SURINDER KAUR W/o BACHAN SINGH, R/o Village Kakar Kalan, Post Office Kang Kalan, Tehsil Shahkot, Distt. Jalandhar, Punjab, Pin-144629, have changed my name and shall hereafter be known as SHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR [Signature (in existing old name)]

I hitherto known as JAWAHARA WALI P D/o GHULAM AHMED RESHI W/o FAROOQ AHMED, residing at M-39, New Palam Vihar Phase-1 Block M, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as JAWAHARA WALI FAROOQ.

It is certified that I have complied with other legal requirements in this connection.

JAWAHARA WALI P [Signature (in existing old name)]

I hitherto known as VISHAL S/o ASHOK KUMAR, R/o House No. 78, Street No. 18, SBS Nagar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as VISHAL SEHJAL.

It is certified that I have complied with other legal requirements in this connection.

VISHAL [Signature (in existing old name)]

I, MITHLESH KUMAR TIWARI S/o RAM PRASAD TIWARI, residing at House No. 141, Block-A-4 C, Janakpuri B-1, West Delhi, Delhi-110058, have changed the name of my minor son KRISHNA TRIPATHI aged 17 years and he shall hereafter be known as KRISH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

MITHLESH KUMAR TIWARI [Signature of Guardian]

I hitherto known as KESHAV VINAYAK VELHAL S/o VINAYAK VELHAL, residing at Plot No. 5 Flat No. 1 Pachu Building Premnagar Society Pune, Satara Road Behind Pushpa Mangal Karyalaya Bibvewadi Pune City Market Yard Pune City, Pune, Maharashtra-411037, have changed my name and shall hereafter be known as KESHAAV VINAYAK VELHAL.

It is certified that I have complied with other legal requirements in this connection.

KESHAV VINAYAK VELHAL [Signature (in existing old name)]

I hitherto known as RAVINDER KAUR D/o SKY LARK ISHWARN SINGH CHADHA, residing at House No-3651, Modal Town, Jalandhar-1, PO Modal Town (Jalandhar), District Jalandhar, Punjab-144003, have changed my name and shall hereafter be known as JUVIDA CHADHA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KAUR [Signature (in existing old name)]

I hitherto known as JOGINDER KUMAR S/o RAMPHAL, R/o Plot No. 2, Second Floor, Flat No. B2, Village Chattarpur, Khasra No. 632/2/1, Chattar Pur, South Delhi, Delhi-110074, have changed my name and shall hereafter be known as JOGINDER KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KUMAR [Signature (in existing old name)]

I hitherto known as HALLUR SMITA SATYABODH W/o NACHIKET GURURAJ GALGALI, R/o OA506, Olive Tower, A Wing, Binnypet, Parkwest, Next to ETA Mall, Magadi Road, Bengaluru, Karnataka-560023, have changed my name and shall hereafter be known as NIDHI NACHIKET GALGALI.

It is certified that I have complied with other legal requirements in this connection.

HALLUR SMITA SATYABODH [Signature (in existing old name)]

I, MD RUKHSAR ALAM S/o MOHAMMAD RAJMUL, R/o Narpatpatti, PO Lalmanpatti, Ward No. 08, Narpat Patti, Supaul, Bihar-852215, have changed the name of my minor daughter AISHA PARWEEN age 08 years and she shall hereafter be known as AYESHA RUKHSAR.

It is certified that I have complied with other legal requirements in this connection.

MD RUKHSAR ALAM [Signature of Guardian]

I hitherto known as DAVINDER SINGH SOOR S/o AVTAR SINGH, R/o 9397, Bazar No. 4, Guru Nanak Pura, Sultanwind Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as DAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER SINGH SOOR [Signature (in existing old name)]

I hitherto known as SUNITA RANI W/o PAWAN KUMAR, R/o 227-B, Gali No. 4, Ward No. 11, Harkrishan Avenue, Ajnala, Distt. Amritsar-143102, Punjab, have changed my name and shall hereafter be known as SUNEETA RANI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI [Signature (in existing old name)]

I hitherto known as SUKHDEEP SINGH GILL S/o GURJIT SINGH GILL, R/o Village Jakhlan, Post Office Meemsa, Tehsil Dhuri, Distt. Sangrur, Punjab, have changed my name and shall hereafter be known as SUKHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEEP SINGH GILL [Signature (in existing old name)]

I, RANJEEN KUMARI wife of GURMAIL SINGH, residing at Village Chadial Distt. Hoshiarpur, Punjab, have changed the name of my minor daughter ANCHAL aged 14 years and she shall hereafter be known as ANCHAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJEEN KUMARI [Signature of Guardian]

I hitherto known as BALJEET SINGH WALIA S/o DILBAGH SINGH WALIA, R/o # 1834, First Floor Housefed Complex, Phase 10, Sector 64, SAS Nagar Mohali, Punjab, have changed my name and shall hereafter be known as BALJIT SINGH WALIA.

It is certified that I have complied with other legal requirements in this connection.

BALJEET SINGH WALIA [Signature (in existing old name)]

I hitherto known as CHARANJIT SINGH BAJWA S/o AJIT SINGH, R/o Village Kiri Afgana, PO Bahadurpur Rajoa, Tehsil Batala, District Gurdaspur, Punjab-143527, have changed my name and shall hereafter be known as CHARANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH BAJWA [Signature (in existing old name)]

I hitherto known as SONALI D/o MAJOR RAM, R/o Patti Sultan Ki, VPO. Rurka Khurd, Tehsil Phillaur, Distt. Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as SONALI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SONALI [Signature (in existing old name)]

I hitherto known as AMAR JET SINGH S/o JAGAT SINGH, R/o K-4 New K-9-B/2 New Mahavir Nagar, Gali No. 2 Tilak Nagar, West Delhi-110018, have changed my name and shall hereafter be known as AMARJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMAR JET SINGH [Signature (in existing old name)]

I, ANJU KUMARI W/o JIVESH KUMAR SAHA, R/o Hatiya Road, Tilkamanjhi, Jagdishpur, Bhagalpur, Bihar-812001, have changed the name of my minor son ANJESH KUMAR SAHA aged about 11 years and he shall hereafter be known as ANJESH SAHA.

It is certified that I have complied with other legal requirements in this connection.

ANJU KUMARI [Signature of Guardian]

I, hitherto known as URMILA GUPTA W/o SHIV PRASAD GUPTA, R/o Umesh Enclave A-3/5, Adityapur Main Road, Jamshedpur, Adityapur, Seralke Kharsawan, Jharkhand-831013, have changed my name and shall hereafter be known as URMILA DEVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

URMILA GUPTA [Signature (in existing old name)]

I hitherto known as SANJOYA CHATTERJEE alias SANJOY CHATTERJEE S/o SUBODH KUMAR CHATTERJEE, R/o 18/2 Kailash Ghosh Road, Barisha, South Twenty Four Parganas, West Bengal-700008, have changed my name and shall hereafter be known as SANJAY CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

SANJOYA CHATTERJEE alias SANJOY CHATTERJEE [Signature (in existing old name)] I hitherto known as GARGI SHARMA D/o GULSHAN, R/o Chota Mandir, Kaland, Meerut, Uttar Pradesh-250342, have changed my name and shall hereafter be known as ANSHIKA.

It is certified that I have complied with other legal requirements in this connection.

GARGI SHARMA [Signature (in existing old name)]

I hitherto known as SHOBANA D/o NARAYANAN KRISHNAN W/o MANOHAR AMIN, R/o 2-11-820/35, 302, Adithya Homes, Kadri Hills Bejai Post, Mangalore City, Karnataka-575004, have changed my name and shall hereafter be known as SHOBHANA MANOHAR.

It is certified that I have complied with other legal requirements in this connection.

SHOBANA [Signature (in existing old name)]

I hitherto known as SAVITA BISHNOI Daughter of SHRI OM PRAKASH BISHNOI, R/o H. No. 675, Sector 25 Panchkula Haryana-134116, have changed my name and shall hereafter be known as SHIVANYA BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA BISHNOI [Signature (in existing old name)]

I hitherto known as ALIFIA KAUSAR D/o MOHAMMAD SHAKEEL, residing at 21, Khizrabad B Colony, Khajrana, Indore, Kanadia Road, Indore, Madhya Pradesh-452016, have changed my name and shall hereafter be known as ALIFIA SHAKEEL.

It is certified that I have complied with other legal requirements in this connection.

ALIFIA KAUSAR [Signature (in existing old name)]

I hitherto known as AMBERENDRA KUMAR S/o MISHRI LAL, R/o Sahri, Sahri, VTC: Mailaraiganj, Sub Distt.: Sirauli Gauspur, Distt. Bara Banki, Uttar Pradesh-225206, have changed my name and shall hereafter be known as AMARENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMBERENDRA KUMAR [Signature (in existing old name)]

I, PRADEEP SINGH son of BACHAN SINGH, resident of Village Baniyawala, Baronwala, Dehradun, Uttarakhand-248007; have changed the name of my minor daughter SHREYA BHANDARI alias SAIRA, aged 09 years and she shall hereafter be known as SHREYA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP SINGH [Signature of Guardian]

I hitherto known as ATUL alias ATUL KASHYAP son of CHATURVEDI, resident of D-28, Block-D, DDA Janta Flats, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as ATUL.

It is certified that I have complied with other legal requirements in this connection.

ATUL alias ATUL KASHYAP [Signature (in existing old name)]

I hitherto known as TAUQUEER ALAM S/o AKBAL ANSARI, residing at Dhokrahan, Ward No. 07, Dhokraha, West Champaran, Dhokharaha, Bihar-845454, have changed my name and shall hereafter be known as TAUFIQUE AKBAL.

It is certified that I have complied with other legal requirements in this connection.

TAUQUEER ALAM [Signature (in existing old name)]

I hitherto known as PARMOD GOYAL W/o PREM SINGLA, R/o House No. 30, Arvind Nagar, Ward No. 02, Mansa, District Mansa, Punjab, have changed my name and shall hereafter be known as PARMOD SINGLA.

It is certified that I have complied with other legal requirements in this connection.

PARMOD GOYAL [Signature (in existing old name)]

I hitherto known as PARMINDER KAUR W/o JASPAL SINGH, R/o Vill. Niwarsi, Distt. Kurukshetra, Haryana-136132, have changed my name and shall hereafter be known as PARVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER KAUR [Signature (in existing old name)]

I hitherto known as RAM PIYARI W/o RAM PAL, R/o Village Tahli, Tehsil Nakodar, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as PIARI.

It is certified that I have complied with other legal requirements in this connection.

RAM PIYARI [Signature (in existing old name)]

I hitherto known as NATHI SINGH PAWAR S/o CHATAR SINGH PANWAR, R/o H. No.1040, Guru Nanak Enclave, Ramgarh, PO. Daun, Tehsil & District S.A.S Nagar, Mohali, Punjab-140301, have changed my name and shall hereafter be known as NATHI SINGH PANWAR.

It is certified that I have complied with other legal requirements in this connection.

NATHI SINGH PAWAR [Signature (in existing old name)]

I, MUSTHTAQ AHMED S/o HAFIZ MAQBOOL AHMED, R/o No. 8/2 102, Bannimantap A Industrial Layout, Mysore, Bannimantap, Mysuru, Karnataka-570015, have changed the name of my minor son FATHA MOHAMED, aged 15 years and he shall hereafter be known as FATHA ALI.

It is certified that I have complied with other legal requirements in this connection.

MUSTHTAQ AHMED [Signature of Guardian]

I hitherto known as RAKESH KUMAR S/o DES RAJ, R/o House Number B-15-205, Near Nehru Gate, Daula Nangal, Batala, Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as RAKESH KHOSLA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR [Signature (in existing old name)]

I hitherto known as KALA W/o Late K S KANTHARAJU, R/o Kempegowdana Koppalu (Village), Kitturu (Post), Bettadapura (Hobli), Periyapattana (T), Mysore (D)-571617, have changed my name and shall hereafter be known as ANARKALI.

It is certified that I have complied with other legal requirements in this connection.

KALA [Signature (in existing old name)]

I hitherto known as SALMA HANUMAPUR alias SAVITA BUSANAGOUDRA W/o Late SHANKARAGOUDA, resident of Hudadageri, P.O. Devihosur, Taluk & District Haveri, Karnataka-581110, have changed my name and shall hereafter be known as SAVITA BUSANAGOUDRA.

It is certified that I have complied with other legal requirements in this connection.

SALMA HANUMAPUR alias SAVITA BUSANAGOUDRA [Signature (in existing old name)]

I hitherto known as SONVEER alias VEER SINGH son of BHOGI LAL, residing at Shiv Colony Ramnagar, Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as VEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SONVEER alias VEER SINGH [Signature (in existing old name)]

I hitherto known as RANI GHOSH S/o BHABESH GHOSH, Employed as Indian Army (Army No. 2507022w, Rank-NK, Unit 22nd Punjab BN, The Punjab Regiment, Resident of Village-Kaya, PO. Dignagar, District Nadia, West Bengal-741401, have changed my name and shall hereafter be known as RONY GHOSH.

It is certified that I have complied with other legal requirements in this connection.

RANI GHOSH [Signature (in existing old name)]

I hitherto known as RAJESH KUMAR RETNA KUMAR JOTHI MUTHULAKSHMI alias RAJESH KUMAR R J S/o RETNA KUMAR, residing at 0831, Tower E, Republic of Whitefield, Divyasree Technopark, EPIP Zone, Whitefield, PO Whitefield, Distt. Bengaluru, Karnataka-560066, have changed my name and shall hereafter be known as RAJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR RETNA KUMAR JOTHI MUTHULAKSHMI alias RAJESH KUMAR R J [Signature (in existing old name)] I hitherto known as LAXMI alias RACHNA KAUR D/o DURGA PRASAD, W/o RAJENDRA SINGH, residing at Delhi Gate, Pant Nagar, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as RACHNA KAUR.

It is certified that I have complied with other legal requirements in this connection.

LAXMI alias RACHNA KAUR [Signature (in existing old name)]

I, GYANA RANJAN JENA S/o H N JENA R/o No. 012, Wing IB Suncity Gloria Apartments, Sarjapura Main Road, Opp. Decathlon, Doddaknnahalli, P.O. Carmelaram, Distt. Bengaluru, Karnataka-560035, have changed the name of my minor son namely HIMNISH RANJAN, aged 12 years and he shall hereafter be known as HIMNISH RRANJJAN.

It is certified that I have complied with other legal requirements in this connection.

GYANA RANJAN JENA [Signature of Guardian]

I hitherto known as MANSHA RAM S/o BISHNA RAM, R/o VPO. Bath Kalan, Nakodar, Distt. Jalandhar, Punjab-144040, have changed my name and shall hereafter be known as MANSA RAM.

It is certified that I have complied with other legal requirements in this connection.

MANSHA RAM [Signature (in existing old name)]

I hitherto known as PALVI ANEJA W/o ABHISHEK THAPAR, R/o H. No. 314, Guru Gobind Singh Avenue, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as PALVI THAPAR.

It is certified that I have complied with other legal requirements in this connection.

PALVI ANEJA [Signature (in existing old name)]

I, VANA ASHOK KUMAR S/o SRIRAMULU, R/o D. No: 4-43, Vanavani Peta Village, Peddapadu Panchayat, Srikakulam Rural Mandal, Srikakulam District, Andhra Pradesh-532401, have changed the name of my minor son VANA JITENDRA, aged 3 years and he shall hereafter be known as VANA JYOTHI PRASAD.

It is certified that I have complied with other legal requirements in this connection.

VANA ASHOK KUMAR [Signature of Guardian]

I, AVIJIT MONDAL S/o DHARANIDHAR MONDAL, R/o 3rd floor, AA-135 Street No. 69, AA Block New Town North 24 Parganas West Bengal-700156, have changed the name of my minor son ARKOJIT MONDAL, aged 9 months and he shall hereafter be known as REEJEET MONDAL.

It is certified that I have complied with other legal requirements in this connection.

AVIJIT MONDAL [Signature of Guardian]

I hitherto known as S R VIDYASHREE alias VIDYASHREE SEETHARAMAIAH daughter of BANNERGHATTA NARAYANAPPA SEETHARAMAIAH, residing at # 268, 7th Cross, 6th Block, Nagarabhavi 2nd Stage, Bangalore North, Bengaluru, Nagarbhavi, Karnataka-560072, have changed my name and shall hereafter be known as VIVIANNA SEETHARAMAIAH.

It is certified that I have complied with other legal requirements in this connection.

S R VIDYASHREE alias VIDYASHREE SEETHARAMAIAH [Signature (in existing old name)]

I, AMARJIT SINGH S/o MULKHA SINGH, residing at VPO Patara, Distt. Jalandhar, Punjab-144101, have changed the name of my minor daughter TAMANA, aged 15 years and she shall hereafter be known as TAMANA KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH [Signature of Guardian]

I hitherto known as A RAVI BABU son of A NARAYANA RAO employed as Track Maintainer (Engg. Deptt.) at Palani, Madurai Division, Southern Railway, Ministry of Railways, Govt. of India and resident of Rly. Qtr. No. T/100/A, North Settlement, PO. Adra, Distt. Puruliya (W.B.) - 723121, have changed my name and shall hereafter be known as AVALA RAVI BABU.

It is certified that I have complied with other legal requirements in this connection.

A RAVI BABU [Signature (in existing old name)]

I hitherto known as HARPREET alias HIRA LAL S/o ASHAT KUMAR, residing at H. No. 274/1, W. No. 6, Moh. Kasba, Dasuya, Distt. Hoshiarpur-144205, Punjab, India have changed my name and shall hereafter be known as HARPREET HEERA.

It is certified that I have complied with other legal requirements in this connection.

HARPREET alias HIRA LAL [Signature (in existing old name)]

I hitherto known as ANIKET S/o ARUN KUMAR, residing at Vista De Campo 2nd Floor Deussua Salcete VTC Chinchinim, PO Chinchinim District South Goa, State Goa-403715, have changed my name and shall hereafter be known as ANIKET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIKET [Signature (in existing old name)]

I hitherto known as PUSHKARNI S RAO D/o SUNDER RAO, residing at 2-85/8 Anugraha Guru Nagar Mary Hill Near Narayana Guru Sabha Bhavana Padavu Mangalore Dakshina Kannada Konchady, Karnataka-575008, have changed my name and shall hereafter be known as SHANAYA ANUSHA RAO.

It is certified that I have complied with other legal requirements in this connection.

PUSHKARNI S RAO [Signature (in existing old name)]

I hitherto known as SRAJNA GANGWAR D/o RAM AOTAR SINGH, residing at A 73/20 Bannu Bal Nagar Opposite Tulipgrand Pillibhit Bypass Road Post Mahanagar Bareilly, Bareilly, PO RK University, Distt. Bareilly Uttar Pradesh-243006, have changed my name and shall hereafter be known as SRIJANA GANGWAR.

It is certified that I have complied with other legal requirements in this connection.

SRAJNA GANGWAR [Signature (in existing old name)]

I hitherto known as SHARADAMMA S Daughter of Late SANJIVAIAH, residing at 75 6th Cross Abbigere Road

Kammagondana Halli Bangalore North, PO Jalahalli West, Distt. Bangalore, Karnataka-560015, have changed my name and shall hereafter be known as PRIYA S.

It is certified that I have complied with other legal requirements in this connection.

SHARADAMMA S [Signature (in existing old name)]

I, DHEERAJ PATHAK son of KALIKA PRASAD PATHAK, residing at 115-116, 1st Floor, Pocket 15, Sector 24, Rohini, Delhi-110085, have change the name of my minor daughter SAMRIDDHI PATHAK, aged 6 years and she shall hereafter be known as DHANASHVI PATHAK.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ PATHAK [Signature of Guardian]

I, AMIT PRAKASH S/o KRISHANANDAN PRASAD SINGH, residing at Muragavo, Nalanda, Bihar-803114, have change the name of my minor son ANASH KUMAR, aged 14 years and he shall hereafter be known as AMITESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT PRAKASH [Signature of Guardian]

I hitherto known as MANISH KUMAR S/o RAMAWTAR SINGH, R/o Ward No. 11, Vill. Akhtiyarpur Chandwa, PO. Chandwa, Distt. Bhojpur, Bihar-802312, have changed my name and shall hereafter be known as KARAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR [Signature (in existing old name)]

I hitherto known as SHOBHIT KUMAR S/o SWARN SINGH, R/o H. No. 177, Village Alipur Kalan, Lalu Kheri, Muzaffarnagar, Alipur Kheri, Uttar Pradesh-251301, have changed my name and shall hereafter be known as SHOBHIT LATIYAN.

It is certified that I have complied with other legal requirements in this connection.

SHOBHIT KUMAR [Signature (in existing old name)]

I hitherto known as TWINKALE PANDEY S/o HARENDRA PANDEY, R/o Badki Sanadiya, Ratanpur, Bhojpur, Bihar-802312, have changed my name and shall hereafter be known as VISHAL KUMAR PANDEY.

It is certified that I have complied with other legal requirements in this connection.

TWINKALE PANDEY [Signature (in existing old name)]

I hitherto known as SUKHANT W/o SUKHBIR R/o Valmiki Mohalla Prithla, Prithla(42) Prithla Palwal, Haryana-121102, have changed my name and shall hereafter be known as SHAKUNTLA.

It is certified that I have complied with other legal requirements in this connection.

SUKHANT [Thumb Impression]

I hitherto known as LAXMI KASHYAP W/o RAVI KUMAR, R/o 47, Near Radha Govind, Garh Road, Saray Kazi, Meerut, Uttar Pradesh-250004, have changed my name and shall hereafter be known as LUXMI KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KASHYAP [Signature (in existing old name)]

I hitherto known as CHHOTAN KUMAR S/o VISHVANATH YADAV, R/o Village Tiyara Kala, P.O. Parchha, Distt. Rohtas, Tiara Kalan, Bihar-821304, have changed my name and shall hereafter be known as NISHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHHOTAN KUMAR [Signature (in existing old name)]

I, SHIVANI W/o SUDHIR KUMAR, residing at B-56, Naharpur Village, Rohini Sector-7, North West Delhi, Delhi-110085, have changed the name of my minor son PREM MAURYA, aged 11 years and he shall hereafter be known as PARTH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI [Signature of Guardian] I hitherto known as TARUN S/o RAM AVTAR, residing at B-98, Sector-35, Suncity, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as TARUN KADIAN.

It is certified that I have complied with other legal requirements in this connection.

TARUN [Signature (in existing old name)]

I hitherto known as DHARMENDRA KUMAR S/o SATYA YADAV, R/o Village Dorwan, Post Sadaveh Anchal Dulhinbazar, Sadawe, PO Sadawah, Distt. Patna, Bihar-801102, have changed my name and shall hereafter be known as ATUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR [Signature (in existing old name)]

I hitherto known as NANGU LAL S/o Shri KHADERU RAM, R/o F 370, Trans Yamuna Colony, Rambagh, Agra, Kuberpur, Agra, Yamuna Bridge, Uttar Pradesh-282006, India have changed my name and shall hereafter be known as VIJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NANGU LAL [Signature (in existing old name)]

I hitherto known as PARMAL DEVI W/o RAJKUMAR, R/o Turakpur(224), Sonipat, Haryana-131103, have changed my name and shall hereafter be known as PRAMILA.

It is certified that I have complied with other legal requirements in this connection.

PARMAL DEVI [Signature (in existing old name)]

I hitherto known as AKSHAY S/o RAJ KUMAR, R/o WZ-62, U/G Floor, Lane No. 4, Meenakshi Garden, Ashok Nagar, West Delhi-110018, have changed my name and shall hereafter be known as AKSHAY LAMBA.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY [Signature (in existing old name)]

I, VIKASH KUMAR S/o UPENDRA PRASAD, residing at Dangi Tola, Rajgir, Rajgir, Nalanda, Bihar-803116, have changed the name of my minor daughter ANNU KUMARI, aged 17 years and she shall hereafter be known as SIMRAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR [Signature of Guardian]

I hitherto known as SWETA KUMARI D/o DEVENDRA KUMAR BHARTI, R/o H.No. 558B, Nyay Khand-III, Near Vivekanand Public School, Indrapuram, Distt. Gautam Buddha Nagar, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SWETA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

SWETA KUMARI [Signature (in existing old name)]

I hitherto known as SAURABH MISHRA S/o BRIHASPATI, R/o Jasola village, New Delhi-110025, have changed my name and shall hereafter be known as SOURAV MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH MISHRA [Signature (in existing old name)]

I, RENU W/o SANDEEP KUMAR, R/o Near Shivam School, Buddh Vihar Colony Dhankar Mod, Khurja, Bulandshahr, Uttar Pradesh-203131, have changed the name of my minor daughter KANAK, aged 10 years and she shall hereafter be known as PRIYANKA.

It is certified that I have complied with other legal requirements in this connection.

RENU [Signature of Guardian]

I hitherto known as BHASHIKA MOHAN alias KM BHUMIJA MOHAN D/o ADESH GOPAL, R/o Village Kalai, PO Kalai, District Aligarh, Uttar Pradesh-202125, have changed my name and shall hereafter be known as KM BHUMIJA MOHAN.

It is certified that I have complied with other legal requirements in this connection.

BHASHIKA MOHAN alias KM BHUMIJA MOHAN [Signature (in existing old name)]

I hitherto known as MAHESH PASVAN S/o RAMADHIN PASWAN, R/o Koyri Bigha, P.O. Maira Barith, Thana-Katrisarai, Koiri Bigha, P.O. Maira Barich, Distt. Nalanda, Bihar-805105, have changed my name and shall hereafter be known as KUNAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHESH PASVAN [Signature (in existing old name)]

I hitherto known as RANJIT S/o MAHENDER TIWARI, R/o RZG-127, Gali. No.-6, Palam Colony, Raj Nagar Part-2, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as RANJEET TIWARI.

It is certified that I have complied with other legal requirements in this connection.

RANJIT [Signature (in existing old name)]

I hitherto known as S K SARIFUL ALI S/o MHROM ALI, R/o F-746. Inder Inclave Phase-2, Kirari Suleman Nagar, Nithari, PO: Sultanpuri C. Block, Distt. North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SHEIKH SARIFUL ALI.

It is certified that I have complied with other legal requirements in this connection.

S K SARIFUL ALI [Signature (in existing old name)]

I hitherto known as NIRMALA DEVI W/o JIVACHHA PASWAN, R/o 243, F-Block, 7-Huts, Near Sulabh Sauchalya, Shahbad Dairy, Sahibabad Daulat Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as LILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA DEVI [Thump Impression]

I hitherto known as SUNIL DUTT S/o PHOOL SINGH, R/o 389, Near MCD School, Begum Pur Village, Sultanpuri C-Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SUNIL KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUNIL DUTT [Signature (in existing old name)]

I, ARUN PRASAD S/o BHUNESHWAR PRASAD, R/o E-2/10, Gali No. 4, 5 Pusta, Sonia Vihar, Sabhapur, North East Delhi, Delhi-110094, have changed the name of my minor son BABLU, aged 17 years and he shall be hereafter known as BABU PRASAD.

It is certified that I have complied with other legal requirements in this connection.

ARUN PRASAD [Signature of Guardian]

I, HARI OM SAGAR S/o RAJ PAL SINGH, R/o Kasana, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed the name of my minor son LOVE, aged 14 years and he shall hereafter be known as LAKSHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARI OM SAGAR [Signature of Guardian]

I hitherto known as TANVEER SANDHU Daughter of HARJEET SINGH SANDHU, Resident of F-234/C1 Blue Heights Apartments, Lado Sarai Campa Cola Gali South Delhi, Delhi-110030, have changed my name and shall hereafter be known as AVNI SANDHU.

It is certified that I have complied with other legal requirements in this connection.

TANVEER SANDHU [Signature (in existing old name)]

I hitherto known as PURSHOTAM DASS SHARMA S/o KHUSHI RMA SHARMA, R/o RZ D2/108, Mahavir Enclave 1, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as PURSHOTAM.

It is certified that I have complied with other legal requirements in this connection.

PURSHOTAM DASS SHARMA [Signature (in existing old name)]

I hitherto known as AMIT SINGH S/o SHRI RAJ KISHORE SINGH, R/o H.No. B-605, Exotica Elegance, Mall Road, Ahinsa Khand-2, Indirapuram Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as AMITH SIINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT SINGH [Signature (in existing old name)]

I hitherto known as NILESH VATS S/o MANVEER, residing at 11/48H/2E, Rajeev Market, Near Apsara Talkies, Link Road, Rambagh, Agra, Uttar Pradesh-282006, have changed my name and shall hereafter be known as VATS NILESH MANVEER PRASAD.

It is certified that I have complied with other legal requirements in this connection.

NILESH VATS [Signature (in existing old name)]

I hitherto known as TANU SHUKLA D/o ANIL KUMAR SHUKLA, Residing at J-96, Awas Vikas-1, Keshavpuram Colony, Kanpur, Kanpur Nagar, Uttar Pradesh-208017, have changed my name and shall hereafter be known as VINITA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

TANU SHUKLA [Signature (in existing old name)]

I, RAVI KUMAR S/o FATEH SINGH, R/o House No. 717, Ward No. 5, Near Santoshi Maa Ka Mandir, Rajiv Nagar, Palwal, Haryana-121102, have changed the name of my minor Daughter JANVI, aged 6 years and she shall hereafter be known as TANVI.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR [Signature of Guardian]

I hitherto known as AKASH DIXIT S/o ABHAY KUMAR DIXIT, R/o 88, Balipur Ghari, Chakharra, Farrukhabad, Uttar Pradesh-207502, have changed my name and shall hereafter be known as SHIVAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKASH DIXIT [Signature (in existing old name)]

I hitherto known as MANSI GOYAL alias MANSI SHARMA D/o RAM AVTAR W/o GAURAV GOYAL, R/o IX/2249, Gali No. 10, Kailash Nagar Gandhi Nagar PO Gandhi Nagar East Delhi-110031, have changed my name and shall hereafter be known as MANSI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MANSI GOYAL alias MANSI SHARMA [Signature (in existing old name)]

I hitherto known as VINOD CHOUDHARY W/o NARENDER SINGH, R/o House Number-C-313, G/F, KH Number-17, Gali Number 05, Brijpuri, Tukhmir pur, North East Delhi- 110094, have changed my name and shall hereafter be known as VINOD CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VINOD CHOUDHARY [Signature (in existing old name)]

I hitherto known as SEEMA DEVI alias NIRMLA DEVI W/o KHUSHI RAM, R/o 616, Udyog Nagar T Huts, Sunder Vihar, PO Sunder Vihar, West Delhi, Delhi-110087, have changed my name and shall hereafter be known as SEEMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA DEVI alias NIRMLA DEVI [Thump Impression]

I hitherto known as JAYA KUMARI D/o RAJENDRA YADAV, R/o Village Karja, Post Umraonganj, Karja, Bhojpur, Bihar-802166, have changed my name and shall hereafter be known as JANNAT SOHAIL.

It is certified that I have complied with other legal requirements in this connection.

JAYA KUMARI [Signature (in existing old name)]

I hitherto known as LAXMI KUMARI D/o YADRAM Permanent resident of Haroli, PO: Mudhera, Distt. Bharatpur, Rajasthan-321302, Presently residing at B-28, Gali No. 6, New Modern Shahdara, Delhi-110032, have changed my name and shall hereafter be known as MUSKAN.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KUMARI [Signature (in existing old name)]

I hitherto known as ANGURI PRAVEEN D/o MD. SAMIM W/o AMIT KUMAR, R/o WZ-508, Top Floor, Basai Darapur, New Delhi-110015, Permanent address Shokhara 01, Ward 05, Barauni, Sograha, Begusarai, Bihar-851112, have changed my name and shall hereafter be known as PUJA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANGURI PRAVEEN [Signature (in existing old name)]

I hitherto known as JEETIN KUMAR S/o RANJIT RAY, R/o 9/322, Gali No. 5, Dharampura, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as MOHAMMAD ZEESHAN.

It is certified that I have complied with other legal requirements in this connection.

JEETIN KUMAR [Signature (in existing old name)]

I hitherto known as RAIS KHAN S/o RAFIK KHAN, R/o 100 G, Saket Block, Mandawali Fazalpur, PO: Laxmi Nagar, Distt. East Delhi, Delhi-110092, have changed my name and shall hereafter be known as ROCKY.

It is certified that I have complied with other legal requirements in this connection.

RAIS KHAN [Signature (in existing old name)]

## CHANGE OF RELIGION

I, JAYA KUMARI D/o RAJENDRA YADAV, R/o Village Karja, Post Umraonganj, Karja, Bhojpur, Bihar-802166, do hereby solemnly affirm and declare that I have embraced ISLAM religion and renounced HINDUISM with effect from 21st March 2023.

It is certified that I have complied with other legal requirements in this connection.

JAYA KUMARI [Signature]

I, LAXMI KUMARI D/o YADRAM, Permanent resident of Haroli, PO: Mudhera, Distt. Bharatpur, Rajasthan-321302, Presently residing at B-28, Gali No. 6, New Modern Shahdara, Delhi-110032, do hereby solemnly affirm and declare that I have embraced ISLAM religion and renounced HINDU religion w.e.f. 28.02.2025.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KUMARI [Signature]

I, ANGURI PRAVEEN D/o MD. SAMIM W/o AMIT KUMAR, R/o WZ-508, Top Floor, Basai Darapur, New Delhi-110015, Permanent address Shokhara 01, Ward 05, Barauni, Sograha, Begusarai, Bihar-851112, that I have embraced HINDUISM and renounced ISLAM with effect from 15/11/2024.

It is certified that I have complied with other legal requirements in this connection.

ANGURI PRAVEEN
[Signature]

I, SONI D/o ZUBER, R/o CN-258, Subzi Mandi, Huts CD Park, Jahangir Puri, North West Delhi, Delhi-110033, do hereby solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM religion w.e.f. 15.05.2024.

It is certified that I have complied with other legal requirements in this connection.

SONI [Signature]

I, JEETIN KUMAR S/o RANJIT RAY, R/o 9/322, Gali No. 5, Dharampura, Gandhi Nagar, East Delhi, Delhi-110031, do hereby solemnly affirm and declare that I have embraced ISLAM religion and renounced HINDU religion w.e.f. 15.04.2025.

It is certified that I have complied with other legal requirements in this connection.

JEETIN KUMAR [Signature]

I, RAIS KHAN S/o RAFIK KHAN, R/o 100 G, Saket Block, Mandawali Fazalpur, PO: Laxmi Nagar, Distt. East Delhi, Delhi-110092, do hereby solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM religion w.e.f. 15.04.2025.

It is certified that I have complied with other legal requirements in this connection.

RAIS KHAN [Signature]

I, KONDABATTULA SALMAN RAJU son of KONDABATTULA MAHANKALI, R/o H.No.12-41, Harijana Peta, Bhimadolu Mandalam, Gundugolanu, West Godavari (Dt)- 534427, Andhra Pradesh, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY and renounced HINDUISM with effect from 01-01-2005. I have changed my religion only, not my name.

It is certified that I have complied with other legal requirements in this connection.

KONDABATTULA SALMAN RAJU [Signature]

I, SHRISTI RAI D/o AJAY RAI R/o Anand Nagar Katra, Gandhi Nagar, Amhut Basti, Uttar Pradesh-272001, hereby undertake that I, SHRISTI RAI want to change my name to SHASHWAT RAI and gender as MALE.

I, SHRISTI RAI henceforth be known as SHASHWAT RAI S/o AJAY RAI.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

SHRISTI RAI [Signature]

It is for general information that I, DEEPTI GUPTA D/o PURSHOTTAM GUPTA, residing at H. No.-921, No. 5 Rambagh Colony, Quarsi Bypass, Ramghat Road, Aligarh, Uttar Pradesh-202001, hereby undertake that I, DEEPTI GUPTA want to change my name to DEEP GUPTA and Gender as MALE.

I, DEEPTI GUPTA henceforth be known as DEEP GUPTA S/o PURSHOTTAM GUPTA.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

DEEPTI GUPTA [Signature]

It is general information that I, DEEPALI NAIR D/o DAGADU BALWANT RAO SHIRKE Ex. W/o P.K. HARIDAS, residing at 149, Pocket-D, Second Floor, LIG DDA Flats, Loknayakpuram, Bakkar Wala, Delhi-110041, declare that I got divorce from my husband vide court decree HMA No. 3239/2024 dated 12/11/2024 and further I have changed my name and shall hereafter be known as DEEPALI SHIRKE.

It is certified that I have complied with other legal requirements in this connection.

DEEPALI NAIR [Signature]

It is general information that I, PRITI ARYA D/o PREM GOVARDHAN Ex. W/o RAJ KUMAR ARYA, residing at House No. A-101, Thapar College, Patiala, Punjab-147001, declare that I got divorce from my husband vide court decree HMA No. 272/2024 dated 09/05/2024 and further I have changed my name and shall hereafter be known as PRITI GOVARDHAN.

It is certified that I have complied with other legal requirements in this connection.

PRITI ARYA [Signature]

It is for general information that I, RASHI KHUBNANI alias VANDANA AHUJA D/o ISSAR DAS AHUJA Ex. W/o KISHORE KHUBNANI, residing at Flat No. 208, Durga Coral Apartment, 2nd floor, Marathalli, Outer Ring Road, Kadubisanahalli, Panthaur, Bangalore Karnataka-560103, declare that I got divorced from my husband vide court decree M.C. No. 4789/2019 dated 03.02.2024 and further I have changed my name and shall hereafter be known as VANDANA AHUJA.

It is certified that I have complied with other legal requirements in this connection.

RASHI KHUBNANI alias VANDANA AHUJA [Signature]

It is for general information that I, PAYAL MAHESHWARI D/oSURENDER SINGH SHARMA W/o ANSHUL MAHESHWARI, residing at 36/2 Harmony Homes, Sushant Lok-III, Sector 57, Wazirabad(75), PO Wazirabad, Distt. Gurgaon, Haryana-122003, declare that I got divorce from my Ex-husband vide Court Decree HMA/1443/2023 dated 07/09/2024. Further I remarried with SAURABH LAL S/o RAJIVE MOHAN LAL, residing at 36/2 Harmony Homes, Sushant Lok-III, Sector 57, Wazirabad (75), PO Wazirabad, Distt. Gurgaon Haryana-122003 vide Marriage Registration Certificate No. 6 Dated 07/01/2025. Henceforth, I have changed my name and shall hereafter be known as PAYAL SAURABH LAL for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

PAYAL MAHESHWARI [Signature]

It is for general information that I, PRAGYA YASH GUPTA daughter of ARVIND SALAMPURIA, Ex- wife of YASH GUPTA, residing at No. 603, SNN Raj Lake View, 29th Main Road, BTM Layout, 2nd Stage, Bangalore South, Bangalore, Karnataka-560076, declare that I got divorce from my Exhusband vide Court Decree M C No. 4065/2024 Dt. 18.07.2024, Further I have changed my name and shall hereafter be known as ESHANYA SALAMPURIA for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

PRAGYA YASH GUPTA [Signature]

It is for general information that I, MAMTA DEVI alias MAMTA GUPTA alias ROSHANI KUMARI D/o UMESH PRASAD Ex. W/o RAJEEV KUMAR GUPTA, R/o Ward No.8, Bakhri, Bakhri Begusarai Bihar-848201, declare that I

got divorce from husband vide Court Decree in Matrimonial Case No.1051/2023 dated 23/08/2023. Further I have changed my name and shall hereafter be known as ROSHANI KUMARI for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

MAMTA DEVI alias MAMTA GUPTA alias ROSHANI KUMARI [Signature]

It is for general information that I, NIKITA MONISH RAO D/o SATYAVIJAY GANESH PARAB & Ex-W/o MONISH MADHUKAR RAO, residing at 13, Shankar Sagar Sophia College Lane, Near Breach Candy Hospital, Breach Candy Mumbai, Mumbai, Maharashtra-400026, declare that I got divorce from my Ex. Husband MONISH MADHUKAR RAO vide Court Decree No. F-3435 of 2022 dated 10/10/2022. Further I have changed my name and shall hereafter be known as NIKITA RAO for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

NIKITA MONISH RAO [Signature]

It is general information that I, RACHNA SINGH GANGULI D/o BALRAM SINGH Ex. W/o DEBASHISH GANGULI, residing at 609 Arihant Harmony, Ahinsa Khand-2, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, declare that I got divorce from my husband vide court decree HMA No. 825/2019 dated 05/12/2019 and further I have changed the name of my minor son RUDRAKSH GANGULI, aged 11 years and he shall hereafter be known as RUDRAKSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHNA SINGH GANGULI [Signature]

It is general information that I, RACHNA SINGH GANGULI D/o BALRAM SINGH Ex. W/o DEBASHISH GANGULI, residing at 609, Arihant Harmony, Ahinsa Khand-2, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, declare that I got divorce from my husband vide court decree HMA No. 825/2019 dated 05/12/2019 and further I have changed the name of my minor daughter DHRUVIKA GANGULI, aged 13 years and she shall hereafter be known as DHRUVIKAA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHNA SINGH GANGULI [Signature]

It is general information that I, PRERITA SINGH D/o BALRAM SINGH Ex. W/o ABHISHEK BAGGA, residing at 408, Arihant Harmony Ahinsa Khand-2, Indirapuram, Poshipra Sun C, Ghaziabad, Uttar Pradesh-201014, declare that I got divorce from my husband vide court decree HMA No. 912/2022 dated 22/12/2022 and further I have changed the name of my minor daughter PRISHA BAGGA, aged 11 years and she shall hereafter be known as PRIESHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRERITA SINGH [Signature]

I, MANISH BHANWARLAL JAIN son of BHANWARLAL JAIN, resident of G-203, Ashirwad Enclave-G, Bhimrad, Surat, Althan, Surat, Gujarat-395017, do hereby declare that my son MOKSH SIROHIA, aged 6 years has been adopted by NIRAJ SIROHIA son of VIJAY SINGH SIROHIA, resident of Block South 6th Floor, Flat No. 6A, 26, 27, 28/1 Upper Foreshore Road, Shibpur, Howrah, Haora (M.Corp), P.O. Shibpur, Distt. Howrah, West Bengal-711102, vide deed Certificate No. IN-GJ76635393943399Q Dated 27.06.2018.

MANISH BHANWARLAL JAIN [Signature of Natural Guardian]

I, NIRAJ SIROHIA son of VIJAY SINGH SIROHIA, resident of Block South 6th Floor, Flat No. 6A, 26, 27, 28/1 Upper Foreshore Road, Shibpur, Howrah, Haora (M.Corp), P.O. Shibpur, Dist: Howrah, West Bengal-711102, do hereby solemnly affirm and declare that I have adopted MOKSH SIROHIA as stated above with effect from 27.06.2018 and he shall hereafter be known as MOKSH SIROHIA.

It is certified that I have complied with other legal requirements in this connection.

NIRAJ SIROHIA, [Signature of Adopting Guardian]

It is for general information that I, DAVINDER SINGH S/o PARMINDER SINGH, R/o Rani Majra, SAS Nagar (Mohali), declare that the name of my father has been wrongly written as PARVINDER SINGH in my 10th Class Education certificate. The actual name of my father is PARMINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER SINGH [Signature]

It is for general information that I, AVID ALI S/o ALLADDIN, R/o H.No-H-301, Wazirpur J J Colony, Ashok Vihar, North West Delhi, Delhi-110052, declare that name of my father has been wrongly written as ALLADIN in my Passport No-M3275223. The actual name of my father is ALLADDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVID ALI [Signature]

It is for general information that I, SACHIN DHANRAJ JAMNIK S/o DHANRAJ JAMNIK, R/o GF 12, Vardan Apartment, Abhay Khand-3, Mother Dairy, Indrapuram, Indirapuram, Ghaziabad, Uttar Pradesh-201014, declare that name of mine and my minor daughter have been wrongly written as SACHIN JAMNIK and ANANYA SACHIN JAMNIK in my minor daughter namely ANANYA JAMNIK aged 10 years in her School Record. The actual name of mine and my minor daughter are SACHIN DHANRAJ JAMNIK and ANANYA JAMNIK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN DHANRAJ JAMNIK [Signature]

It is for general information that I, VADLAMANI PADMAVATHI D/o Late VADLAMANI CHINNAYANADI NAIDU, residing at 10-29-5, 1st Line, Christianu Peta Kavali, Kavali, Nellore, Andhra Pradesh-524201, declare that the name of mine and my father have been wrongly written as VADLAMUDI PADMAVATHI and YANADAIAH VADLAMUDI in my PAN CARD No. AITPV2820L and as PADMAVATHI VADLAMUDI and YANADAIAH in my Class 10th Educational Documents and as VADLAMANI PADMAVATHY and YANADHI NAIDU in my Class 12th Educational Documents and B.Sc. Degree. The actual name of mine and my father are VADLAMANI PADMAVATHI and VADLAMANI CHINNAYANADI NAIDU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VADLAMANI PADMAVATHI [Signature] It is for general information that I, SHAZIA HUSSAIN D/o SHAHWAR HUSSAIN MAZUMDER, R/o 9/602, Nurses, Residential, Complex, Sriniwaspuri, South Delhi- 110065, declare that name of my father has been wrongly written as SHAHWAR HUSSAIN in my 10th and 12th Certificate. The actual name of my father is SHAHWAR HUSSAIN MAZUMDER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAZIA HUSSAIN
[Signature]

It is for general information that I, ANIL SHARMA S/o HAR PARSAD SHARMA, R/o House No. - 53, South Park Apartment, Kalkaji, New Delhi, Kalkaji, South Delhi, Delhi-110019, declares that name of mine and my Father has been wrongly written as ANIL KR SHARMA and SH H P SHARMA in my Driving Licence No. DL03 19890185143. The actual name of mine and my father are ANIL SHARMA and HAR PARSAD SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL SHARMA [Signature]

It is for general information that I, KISHAN KUMAR PASWAN S/o BALRAM PASWAN, R/o RZ-62B/1, Vashisht Park, Street No. 12, Pankha Road, New Delhi, West Delhi, Delhi-110046, declare that name of mine and my father have been wrongly written as KISHAN SHARMA and BALRAM in my 12th class educational documents, and as KISHAN KUMAR and BALRAM in my CBSE 10th class educational documents. The actual name of mine and my father are KISHAN KUMAR PASWAN and BALRAM PASWAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KISHAN KUMAR PASWAN [Signature]

It is for general information that I, HIMANSHU KUMAR S/o SHAMBHU PRASAD, resident of Village & P.S. Basopatti, District Madhubani, Bihar-847225, declare that name of my mother has been wrongly written as REKHA GUPTA in my class 10th CBSE Grade Sheet cum Certificate of Performance Bearing Roll No. 7141010. The actual name

of my mother is REKHA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU KUMAR [Signature]

It is for general information that I, PREETAM KUMAR S/o Late RAM ISHWAR PRASAD, Resident of Unit-E, Block-C, 1st Floor, Brindavan Apartment, Prapti Estate, Chira Chas, Chas, Bokaro, Jharkhand-827013, declare that name of my mother has been wrongly written as NEELAM KUMARI in my Class 10th and 12th CBSE Marks Sheet and Certificate. The actual name of my mother is NILAM KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETAM KUMAR [Signature]

It is for general information that I, MOHAMMED HANEEF son of S NABI SAB, R/o 1-11, Chakali Street, Rajoli VTC, PO, Jogulamba Gadwal Dt, Telangana-509126, declare that name of mine and my father have been wrongly written as PINJARI MAHAMMAD HANEEF and PINJARI NABISAHEB in all my educational documents. The actual name of mine and my father are MOHAMMED HANEEF and S NABI SAB, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED HANEEF [Signature]

It is for general information that I, SUDARSHAN GOUD VILTAPURAM, S/o SAYANNA GOUD VILTAPURAM, R/o 3-71, Bandrepalle, PO Bandarpally, Distt. Mahabubnagar, Telangana-509409, declare that name of mine and my father has been wrongly written as V SUDARSHAN GOUD and V BABU GOUD in my Class 10th and 12th and B Tech, Marksheet and Certificate and my M.B.A. Degree. The actual name of mine and my father are SUDARSHAN GOUD VILTAPURAM and SAYANNA GOUD VILTAPURAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN GOUD VILTAPURAM [Signature]

It is for general information that I, RIYA CHAUHAN D/o RAKAM SINGH CHAUHAN, R/o 683, Urban Estate, Sector 8, Near Gym Khana Club, Kurukshetra, PO Kurukshetra, Distt. Kurukshetra, Haryana, 136118, declare that name of my mother and my father has been wrongly written as VIJAY and RAKAM SINGH in my 10th, 12th, B.Sc. and M.Sc educational Documents. The actual name of my mother and my father are VIJAY DEVI and RAKAM SINGH CHAUHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIYA CHAUHAN [Signature]

It is for general information that I, RUCHI SHUKLA D/o BAL KRISHNA SHUKLA, R/o J-202, Avas Vikas Keshavpuram, Kanpur, Uttar Pradesh-208017, declare that name of mine and my father have been wrongly written as RUCHI BHATIA and LAL KRISHAN SHUKLA in my Pan Card No. BIUPS4493J. The actual name of mine and my father are RUCHI SHUKLA and BAL KRISHNA SHUKLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUCHI SHUKLA [Signature]

It is for general information that I, RUBY KUMARI D/o BIRENDRA KUMAR, residing at 26/90, Trilok Puri, Chilla Saroda Khadar, East Delhi, Delhi-110091, declare that name of my mother has been wrongly written as SHUBHKALA DEVI in my 10th 12th and other educational documents and SHUBH KALA DEVI in Birth certificate No.MCDOLIR-0113-005565830. The actual name of my mother is KUMARI SHOBHA, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUBY KUMARI [Signature]

It is for general information that I, MD. IMROJ KHAN Son of MD. HASIB KHAN, R/o 39, Beside Javed Kirana Store, Annapurna Colony, Road Ganeshnagar, Bilaspur, R.S. Bilaspur, Chhattisgarh-495004, declare that name of my wife has been wrongly written as SMT ARJUN KHATOON KHAN in my minor son AHMAD RAZA KHAN aged

13 years in his School Record. The actual name of my wife is AJRUN KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD. IMROJ KHAN [Signature]

It is for general information that I, FATEH SINGH RAJPUT S/o BHANWAR SINGH RAJPUT, R/o Near School, Deodo Ka Khera, Khatamla, Tehsil Kunwaria, District Rajsamand (Raj.)-313334, declare that name of mine, my wife and my minor son have been wrongly written as FATEH SINGH DEVDA, MEERA KUNWAR and RAVINDRA SINGH DEVDA in my minor son RAVINDRA SINGH RAJPUT aged 17 years in his educational documents. The actual name of mine, my wife and my minor son are FATEH SINGH RAJPUT, MEERA BAI RAJPUT and RAVINDRA SINGH RAJPUT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FATEH SINGH RAJPUT [Signature]

It is for general information that I, KUSUM LATA MEHTA W/o Late HARISH CHANDER MEHTA, R/o G-44, kirti Nagar, Ramesh Nagar, West Delhi, Delhi-110015, declare that name of mine has been wrongly written as KUSAM MEHTA in my Husband's PPO No-20047030290641. The actual name of mine is KUSUM LATA MEHTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUSUM LATA MEHTA [Signature]

It is for general information that I, SANDEEP SIWACH S/o JAI SINGH, residing at 311, Mitathal (6), Bhiwani, Haryana-127031, declare that the name of mine and my minor daughter have been wrongly written as SANDEEP & PRIYANKA in my minor daughter PRIYANKA SIWACH aged 17 years in her CBSE class 10th educational documents. The actual name of mine and my minor daughter are SANDEEP SIWACH & PRIYANKA SIWACH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SIWACH [Signature]

I, PRIYA W/o DINESH CHAWLA, R/o H. No. 125, Gandhi Nagar, Sector-21A, Gobindgarh(R), Fatehgarh Sahib, Punjab-147301, do hereby declare that my minor daughter DIVISHA aged 04 years has been adopted by DIVYA CHAWLA W/o RAGHUVIR SHARAN VERMA, residing at H. No-12/8, Mohalla Chopra, Nawanshahr, Shaheed Bhagat Singh Nagar, Punjab-144514, vide Sub Registrar/Joint Sub Registrar SRO-NAWANSHAHR Registration No. 2024-25/111/4/212 in Book No. 4, Dated-17/12/2024.

It is certified that I have complied with other legal requirements in this connection.

PRIYA [Signature]

It is for general information that I, SUREKHA BISWAS DAS W/o Late JAYDEB DAS, Resident of Village- Pakuritala, P.O. Tapsikhata, P.S & District- Alipurduar, West Bengal-736121, declare that name of my minor son PALLAB DAS aged 17 years has been wrongly written as PALLAB DAS in his class 10th CBSE Mark Statement cum Certificate Bearing Roll Bearing Roll Number-12202406. The actual name of my minor son is PALLAB DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUREKHA BISWAS DAS [Signature]

It is for general information that I, SHRUTI D/o RAJINDER SINGH JASWAL, R/o H. No. 124, Phase 1a, Shiwalik Avenue, Naya Nangal, Tehsil Nangal, Distt. Rupnagar, Punjab, declare that name of my father name has been wrongly written as RAJINDER SINGH in my 10th Educational Certificate. The actual name of my father name is RAJINDER SINGH JASWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI [Signature]

It is for general information that I, UMESH BAHRI S/o GURUCHARN LAL BAHRI, R/o H. No. 1/9190A, Street No. 5, West Rohtash Nagar, East Delhi-110032, declare That name of mine, my wife and my minor son have been wrongly written as UMESH BAHARI, DIVYA and BHAVYA BAHARI in my minor son BHAVYA BAHRI, aged 15 years in his school records. The actual name of mine, my wife and my son are UMESH BAHRI, DIVYA BAHRI AND BHAVYA BAHRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMESH BAHRI [Signature] It is for general information that I, HARSH S/o OM PARKASH, R/o Bharna Kalan, Teh. Chata, Mathura, Uttar Pradesh, declare that name of my father and my mother has been wrongly written as RADHAMOHAN and KAMLESH in my CBSE class 10th marksheet. The actual name of my father and mother are OM PARKASH and SHRI MATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH [Signature]

It is for general information that I, RAVI KANTH KOLLIPARA S/o SHRI K VEERABHADRA RAO, Present Address-124/D, PB Marg, Bareilly Cantt, Uttar Pradesh, Pin-243001 and permanent address Plot No. 470, Prajay Homes Extension, Majidpur (Village), Shamir Pet, Shamir Pet, Rangareddi, Andhra Pradesh-500078, declare that name of mine has been wrongly written as KOLLIPARA RAVI KANTH in service records and K RAVI KANTH in matriculation (10th) certificate. The actual name of mine is RAVI KANTH KOLLIPARA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVI KANTH KOLLIPARA [Signature]

It is for general information that I, ANURAG SINGH son of BHURE SINGH, resident of Nya Gaon, Ajabpur, Kalan, Dehradun, Uttarakhand-248121, declare that name of my minor son Namely NISHANT, aged 9 years has been wrongly written as UJJWAL GAUTAM in his Aadhaar Card No. 995526365099. The actual name of my minor son is NISHANT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANURAG SINGH [Signature]

It is for general information that I, P VINAYAGAM S/o PERUMAL C, R/o 5 Dr. Ambedkar 2nd Cross Street, Devanesan Nagar, New Perungalathur Peerkankaranai Kancheepuram, Tamil Nadu-600063, declare that name of my wife has been wrongly written as V MALLIGA in my PPO No. 238011305111. The actual name of my wife is MALLIKA V, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

P VINAYAGAM [Signature] It is for general information that I, HARBANS KAUR W/o Late BALVIR SINGH, R/o Vill. Malliyan Khurd, P.O. Talwandi Salem, Teh. Nakodar, Distt. Jalandhar, declare that name of my husband wrongly entered as BALBIR SINGH in my passport record. His correct name is BALVIR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARBANS KAUR [Thumb Impersion]

It is for general information that I, SANDEEP SIWACH S/o JAI SINGH, residing at 311, Mitathal (6), Bhiwani, Haryana-127031, declare that the name of mine and my minor daughter have been wrongly written as SANDEEP & DIXA in my minor daughter DIXA SIWACH, aged 15 years in her CBSE Class 10th educational documents. The actual name of mine and my minor daughter are SANDEEP SIWACH and DIXA SIWACH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SIWACH [Signature]

It is for general information that I, KIRAN LATA D/o Late SHANKAR LAL W/o Late RAJ KUMAR, R/o 14/348, Nai Basti, Udaiganj, Lucknow, UP-226001, declare that name of myself has been wrongly written as KU. KIRAN in Form No. 3, family detail of my deceased father, who was employed with Central Water Commission. The actual name of myself is KIRAN LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KIRAN LATA [Signature]

It is for general information that I, YASHASHREE HARSHWARDHAN MARATHE W/o HARSHWARDHAN MADHUSUDAN MARATHE, residing at Flot No. RA/O Chaitra Apartment, Ring Road near CCD, Pratap Nagar PO. Ranapratap Nagar, Nagpur, Maharashtra State-440022, India, declare that my name has been wrongly written as YASHASHREE H. MARATHE in my service record. The actual name of mine is YASHASHREE HARSHWARDHAN MARATHE, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHASHREE HARSHWARDHAN MARATHE [Signature]

It is for general information that I, RAM SINGH S/o JEEVAN SINGH, R/o 1452, Type-2 Gulabi Bagh North Delhi-110007, declare that name of my Father and my mother has been wrongly written as JIVAN SINGH and MADHU LATA DEVI in my 10th class and 12th-class marksheet and certificate educational documents. The actual name of my father and my mother are JEEVAN SINGH AND MADHULI DEVI, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH [Signature]

It is for general information that I, MEENU SHARMA D/o KULDEEP SINGH Ex. W/o Late SURINDER SHARMA, R/o H. No. 21, Sector-C, Defence Colony, Ambala Cantt. Kalarheri (28), PO Ambala, GPO District Ambala, Haryana-133001, declare that my husband expired on 01.06.2018 and death certificate was issued with registration No. D-2018: 6-90249-000312 dated 09.06.2018. further I remarried with VERENDER SHASTRI S/o RAM CHARITRA vide marriage certificate No. 13/SPL dated 26.09.2024. Further I have changed the name of mine, my minor daughter namely SAHIBA SHARMA, Aged 14 years and my minor son namely AGAM SHARMA, aged 15 years and we shall hereafter be known as MEENU SHASTRI, SAHIBA SHASTRI and AGAM SHASTRI respectively, Further I also declare that the father of my minor children may be known as VERENDER SHASTRI in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

MEENU SHARMA [Signature]

It is for general information that I, RAJENDER KUMAR S/o LALCHAND, R/o House No. 72, Block -B, Hari Enclave Part-2, Kirari, Suleman Nagar, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as RAJENDER in my minor Daughter namely PAYAL, aged 12 years in her School Record. The actual name of mine is RAJENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER KUMAR [Signature]

It is for general information that I, RESHABH S/o SUKHENDRA KUMAR CHAUDHARY, R/o H. No. RZ-138A, F/F, Kh. No. 24/1, Gali No. 9, Shiv Block, Raghu Nagar, PO Dabri, Distt. South West Delhi, Delhi-110045, declare that name of my father has been wrongly written as S K CHAUDHARY in my 10th and 12th class Educational Documents. The actual name of my father is SUKHENDRA KUMAR CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RESHABH [Signature]

It is for general information that I, PRAYAG ANAND S/o PAWAN KUMAR, R/o B-241 Saraswati Vihar, North West Delhi-110034, declare that name of my minor daughter has been wrongly written as VANISHA GUPTA in my minor daughter namely VVANISHA GUPTA, aged 8 years in her school record. The actual name of my minor daughter is VVANISHA GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAYAG ANAND [Signature]

It is for general information that I, TUSHAR PATEL S/o SURESH PATEL, R/o I-49 Adhyapak Nagar, Nangloi, Delhi-110041, declare that my name is wrongly written as TUSHAR in my 12th marksheet. The actual name of mine is TUSHAR PATEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR PATEL [Signature]

It is for general information that I, AJAY KUMAR MAURYA S/o SACHAU RAM, R/o N-9/46C C. Badi Patiya, Bajardiha, Bajardiha, Bazardiha, Varanasi, Uttar Pradesh-221109, declare that name of mine, my wife and my minor daughter has been wrongly written as AJAY MAURYA, SARITA MAURYA and NAINSHREE in my minor daughter namely NAINSHREE MAURYA, aged 17 years in her 10th class educational document. The actual name of mine, my wife and my minor daughter are AJAY KUMAR MAURYA, SARITA DEVI and NAINSHREE MAURYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR MAURYA [Signature]

It is for general information that I, SYED MOHAMMAD HASAN ZAIDI S/o SYED MANZER ABBAS ZAIDI, R/o H.No 731-732, Near Guruji Sweets, Sector 23, Faridabad Sector 22, Faridabad, Haryana-121005, declare that name of my father has been wrongly written as S MANZER ABBAS ZAIDI in my 10th and 12th Class Educational Documents. The actual name of my father is SYED MANZER ABBAS ZAIDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED MOHAMMAD HASAN ZAIDI [Signature]

It is for general information that I, GOPAL KUMAR BHOJVIA S/o HARI SINGH BHAI RAGHU, R/o 202, Janta Flat, Pocket-3, Paschim Pur, Paschim Vihar, West Delhi, Delhi-110063, declare that name of mine and my minor son has been wrongly written as GOPAL and HARSHIT in my minor son HARSHIT BHOJVIA aged 14 years in his School Records and Birth Certificate No-MCDOLIR-0110-004560515. The actual name of mine and my minor son are GOPAL KUMAR BHOJVIA and HARSHIT BHOJVIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOPAL KUMAR BHOJVIA [Signature]

It is for general information that I, JIVACHH RAY S/o RAM PUKAR RAY, R/o Plot No 12 Block B, Kiran Garden, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as JIWACHH RAY in my minor son AJIT KUMAR, aged 12 years in his School Records. The actual name of mine is JIVACHH RAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JIVACHH RAY [Signature]

It is for general information that I, JIVACHH RAY S/o RAM PUKAR RAY, R/o Plot No-12 Block B, Kiran Garden, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as JEEBACHH RAY in my minor son ANKIT KUMAR, aged 14 years in his School Records. The actual name of mine is JIVACHH RAY which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JIVACHH RAY [Signature] It is for general information that I, SYED ALI ABBAS ZAIDI S/o SYED MANZER ABBAS ZAIDI, R/o H.No-731-732, Sector 23, Near Guruji Sweets, Faridabad Sector 22, Faridabad, Haryana-121005, declare that name of my father has been wrongly written as S MANZER ABBAS ZAIDI in my 10th and 12th Class Educational Documents. The actual name of my father is SYED MANZER ABBAS ZAIDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED ALI ABBAS ZAIDI [Signature]

It is for general information that I, SORAJ KUMAR PAL S/o OM PRAKASH, R/o H.no. 601, Hasanpur, Gali No. 2, Bhowapur, Kaushambi, Ghaziabad, Uttar Pradesh-201010, declare that name of mine and my father has been wrongly written as SAURAJ KUMAR and OM PRAKESH in my PAN Card No. BWOPK6719B. The actual name of mine and my father are SORAJ KUMAR PAL and OM PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SORAJ KUMAR PAL [Signature]

It is for general information that I, AMIT S/o RAMSWARUP, R/o 411, Saharanpur Bus Stand Ke Pass, Rampuri, Muzaffarnagar, Uttar Pradesh-251002, declare that name of mine has been wrongly written as BITTU in my Adhar card no 3119 4481 9910. The actual name of mine is AMIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT [Signature]

It is for general information that I, SOUMEN CHAKRABORTY S/o SUBASH CHAKRABORTY, R/o H.No. 186, Kh. No. 21/1, Street No. 2, Blk-A, Harit Vihar, Kamal Pur, Burari, North Delhi, Delhi-110084, declare that name of my father has been wrongly written as SUBHAS CHAKRABORTY in my 10th class Educational Documents. The actual name of my father is SUBASH CHAKRABORTY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOUMEN CHAKRABORTY [Signature]

It is for general information that I, SHARAD SHARMA S/o DAU DAYAL, R/o H.No- 1/1, Shiv Hanuman Mandir, Near Safdarjung Mardasa, Arvindo Marg, Lodhi Road, H.O,

South Delhi, Delhi- 110003, declare that name of my minor daughter has been wrongly written as TANISHIKA SHARMA in my minor daughter namely TANISHKA SHARMA, aged 14 years in her School Record. The actual Name of my minor daughter is TANISHKA SHARMA, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHARAD SHARMA [Signature]

It is for general information that I, PRADEEP SHARMA S/o HARISH CHAND SHARMA, R/o H. No.-108 Gali No.-2 Neb Sarai New Delhi-110068, declare that name of mine and my father has been wrongly written as PRADIP KUMAR SHARMA and H.C SHARMA in my L.L.B Marksheet and name of my father has been wrongly written as HARISH CHANDRA SHARMA in my 10th and 12th class Educational documents. That actual name of mine and my father are PRADEEP SHARMA and HARISH CHAND SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP SHARMA [Signature]

It is for general information that I, VIVEK GUPTA S/o RAJINDER PARSAD GUPTA, R/o Plot No.- 24B, Block No.- L3, Near Raghubir Singh Modern School, Uttam Nagar, PO- D.K Mohan Garden, Dist- West Delhi, Delhi-110059, declare that name of my father has been wrongly written as RAJENDER PRASAD GUPTA in my 12th Class and Graduation Educational documents and name of my father has been wrongly written as RAJINDER PRASAD GUPTA in my Post Graduation Diploma in Business Management documents. That actual name of my my father is RAJINDER PARSAD GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK GUPTA [Signature]

It is for general Information that I, NIDHI YADAV W/o SH. VIJAY PAL SINGH, R/o Vpo Dongra Ahir, Tehsil Kanina, Distt. Mahendergarh, Haryana, declare that name of mine has been wrongly written in NIDHI in my minor daughter Namely, AKANKSHA, 15 years, i his 10th class marksheet cum certificate. The acual name of mine is NIDHI YADAV, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

NIDHI YADAV [Signature] It is for general information that I, MOHAN CHANDRA UPRETI S/o JAGDISH CHANDRA UPRETI, R/o H No.144 Pocket-5 near Mother Dairy Booth Sector-2 Rohini Delhi-110085, declare that name of mine and my father have been wrongly writen as MOHAN CHAND UPRETI and J C UPRETI in my driving licence No.DL08 19980229088. The actual name of mine and my father are MOHAN CHANDRA UPRETI and JAGDISH CHANDRA UPRETI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAN CHANDRA UPRETI [Signature]

It is for general information that I, VINOD KUMAR S/o KISHAN DUTT, R/o Ward No -04, Rani Pokhari, Rani Pokhari, Dehradun, Uttarakhand -248145, declare that name of mine has been wrongly written as VINOD KUMAR KHANTWAL in my Service Record. The actual name of mine is VINOD KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR [Signature]

It is for general information that I, PRAVEEN SHARMA S/o LATE RAJ KUMAR SHARMA, residing at Purani Bazar, Sukla Marg, Sidhnath Mandir, Mithanpura, Muzaffarpur, Bihar-842002, declare that the name of mine and my father have been wrongly written as PRAVEEN MISHRA and YOGENDRA MISHRA in my Pan Card No. BZEPM6129C. The actual name of mine and my father are PRAVEEN SHARMA and RAJ KUMAR SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN SHARMA [Signature]

It is for general information that I, RESHAM LAL THAPA S/o Late C.B. THAPA, residing at Upper Cart Road, Below Dilkhusha House, P.O.- Kalimpong-I, P.S. and District Kalimpong, West Bengal-734301, declare that my name has been wrongly written as RESAM LAL THAPA in my Service documents and PPO No.210198700078. The actual name of mine is RESHAM LAL THAPA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RESHAM LAL THAPA [Signature]

It is for general information that I, BALJEET SINGH S/o RANVEER SINGH, residing at Near Kapoorchand Gharat, Doiwala, Daiswala, Dehradun, Uttarakhand-248140, declare that the name of my mother has been wrongly written as PARAMJEET KAUR in my Class 10th and 12th Educational Documents and Passport No. R2155591. The actual name of my mother is KAMALJEET KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALJEET SINGH [Signature]

It is for general information that I, CHAUDHARY QUAMAR ALAM S/o HABIB AHMAD, R/o 505, Biskohar Balrampur Road, Biskohar, Siddharthnagar, Uttar Pradesh-272192, declare that name of mine and my father has been wrongly written as QUAMAR ALAM CHAUDHARY and HABEB AHMAD in my Education Document . The actual name of mine and my father are CHAUDHARY QUAMAR ALAM and HABIB AHMAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAUDHARY QUAMAR ALAM [Signature]

It is for general information that I, RAJ KUMAR GUPTA S/o BABU LAL GUPTA, R/o Kachnar, Varanasi, Uttar Pradesh- 221311, declare that name of mine & my father and my mother has been wrongly written as RAJKUMAR and BABULAL and KAMNEE DEVI in my 10th Class Certificate . The actual name of mine & my father and my mother are RAJ KUMAR GUPTA & BABU LAL GUPTA & RUKAMANI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR GUPTA [Signature]

It is for general information that I, AMARJIT SINGH DHILLON S/o BALDEV SINGH, R/o Depewal Kapurthala, Punjab-144629, declare that name of mine has been wrongly written as AMARJIT SINGH in my minor daughter AMANPREET KAUR, aged about 17 years year, in her 10th Class Certificate. The actual name of mine is AMARJIT SINGH DHILLON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH DHILLON [Signature]

It is for general information that I, CHEJERLA VIJAYAKUMAR S/o CHEJERLA RAGHAVAIAH, R/o 11-33-410, Near Sivalayam, Vengalarao Nagar, Kavali, Sri Potti Sriramulu Nellore, Andhra Pradesh-524201, declare that name of mine and my wife has been wrongly written as CH VIJAY KUMAR REDDY and CH LAKSHMI PRASANNA in my minor son CHEJERLA VEERA KARTHICK REDDY, aged about 16 year, in his 10th Class Certificate. The actual name of mine and my wife are CHEJERLA VIJAYAKUMAR and CHEJERLA LAKSHMI PRASANNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHEJERLA VIJAYAKUMAR [Signature]

It is for general information that I, ATISH CHANDUKHADIYA S/o SURESH, R/o Sankeshwar house No. E 89 Hirasugar Colony, Sankeshwar Hukken (Rural), Sankeshwar Sugar Factory Hukken Belgaum Karnataka-591314, declare that name of mine has been wrongly written as ATISH SURESH C. in my Service Record. The actual name of my is ATISH CHANDUKHADIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATISH CHANDUKHADIYA [Signature]

It is for general information that I, AMARPREET S/o MAHINDER PAL, R/o Kot Sadik, Mast Colony, Kala Sangha Road, P.O. Basti Sheikh, Jalandhar (Punjab), declare that name of my mother has been wrongly written as TARSEM KAUR alias DROPTI in my Passport bearing No. X8960264. The actual name of my mother is TARSEM KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMARPREET [Signature]

It is for general information that I, SURINDER KAUR W/o GURMAIL SINGH, R/o Village Sidhwan Dona, PO Sidhwan Dona, District Kapurthala (Punjab), declare that name of mine has been wrongly written as SALINDER KAUR in my PAN Card bearing No. OAFPK1411Q. The actual name of mine is SURINDER KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR [Signature]

It is for general information that I, NEHA D/o KARAMBIR, R/o Village Dhathrath (91) Distt. Jind, Haryana-126110, declare that name of my father name has been wrongly written as KARAM SINGH in my 10th Educational Certificate. The actual name of my father name is KARAMBIR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA [Signature]

It is for general information that I, DOLLY NARANG D/o S.R. HASIJA, R/o Flat-1001, Tower-B5, Cleo County, Sector-121, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that the name of mine has been wrongly written as DOLLY in my Service Record. That actual name of mine is DOLLY NARANG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DOLLY NARANG [Signature]

It is for general information that I, DES RAJ SINGH SODHI S/o NACHHATAR SINGH, residing at Village Ramgarh, PO. Salana, Tehsil Amloh, Distt.-fatehgarh Sahib, Punjab-147301, declare that the name of mine has been wrongly written as DESH RAJ SINGH SODHI in my army Service Record. The actual name of mine is DES RAJ SINGH SODHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DES RAJ SINGH SODHI [Signature]

It is for general information that I, JILLELLA VENKATA NARAYANA REDDY son of JILLELLA VENKATESWARA REDDY, resident of Duvvali, Thripuranthakam, Lellapalle, Prakasam A.P.-523330, declare That name of mine and my father has been wrongly written as JILLELLA VENKATANARAYANA and VENKATESWARLU in my SSC, Intermediate, B. Pharmacy and M. Pharmacy certificates. The actual name of mine and my father is JILLELLA VENKATA NARAYANA REDDY and JILLELLA VENKATESWARA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JILLELLA VENKATA NARAYANA REDDY
[Signature]

It is for general information that I, NEWTON BEHERA S/o NATABAR BEHERA, R/o Flat No C 1310, SJR Parkway Home, Rayasandra Road, Near Rayasandra Lake, Bengaluru, Karnataka-560099, declare that Name of Mine has been wrongly written as Mr NEWTON in my Education Document. The actual name of mine is NEWTON BEHERA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEWTON BEHERA [Signature]

It is for general information that I, AJIT KUMAR RAJAK S/o RAMRUP RAJAK, residing at Vill-Dulduliya, Ward-04, Thana-Pirpainti, Olapur, Bhagalpur, Bihar-813209, declare that the name of mine and my father have been wrongly written as AJIT SINGH and ANGAD SINGH in my Pan Card No. JQEPS7641G. The actual name of mine and my father are AJIT KUMAR RAJAK and RAMRUP RAJAK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJIT KUMAR RAJAK [Signature]

It is for general information that I, DIWAKER GUPTA S/o NARENDRA KUMAR GUPTA, R/o G-199, Govindpuram, Ghaziabad, Uttar Pradesh-201013, declare that name of mine has been wrongly written as DIWAKAR GUPTA in my 10th Class Educational Documents. The actual name of mine is DIWAKER GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIWAKER GUPTA [Signature]

It is for general information that I, ANJU DEVI D/o SURESH KUMAR, R/o Data Ram Wali Gali Fatehpur Kaithal, Haryana-136042, declare that name of my mother has been wrongly written as MAYA DEVI in my passport No T2713610. The actual name of my mother is SULENDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJU DEVI [Signature]

It is for general information that I, SUKIRTI BHARGAV D/o SUKHLAL BHARGAV, R/o Dhamnod, Tehseil-Dharampuri, Muktanand Parisar, Ward No-10, Bikhrom,

Dist-Dhar, Madhya Pradesh-454552, declare that name of mine and my father has been wrongly written as SUKIRTI SUKHLAL BHARGAV and SUKHLAL BALLUSINGH BHARGAV respectively in my Educational Documents. The actual name of mine and my father are SUKIRTI BHARGAV and SUKHLAL BHARGAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUKIRTI BHARGAV [Signature]

It is for general information that I, ROHAN KUMAR S/o JITANDER KUMAR, resident of Flat No-320, Site-1, D D A Flats, Vikas Puri, P.O-Tilak Nagar, District-West Delhi, Delhi-110018, declare that name of my father has been wrongly written as JITENDER in my Class 10th and as JITANDER in my class 12th & BCA and as JITENDER KUMAR in my MCA Educational Documents. The actual name of my father is JITANDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHAN KUMAR [Signature]

It is for general information that I, DURGA RAM KULDEEP S/o REWANT RAM, R/o Rohina, Nagaur, Rajasthan-341030, declare that name of Mine has been wrongly written as DURGA RAM in my minor son DEVENDRA KULDEEP, aged about 17 years, In his 10th Class Marksheet Cum Certificate. The actual name of Mine is DURGA RAM KULDEEP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DURGA RAM KULDEEP [Signature]

It is for general information that I, SUNITA RANI W/o PALWINDER SINGH, R/o Village Dhamoli, PO Rajpura, Distt. Patiala-140401, Punjab, declare that name of my father has been wrongly written as PALWINDER SINGH in my Pan Card No. DYBPR8875Q. The actual name of my father is BANT SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI [Signature] It is for general information that I, DHAN BAHADUR GURUNG S/o DEO BAHADUR GURUNG, R/o Rabindra Sarani, Kadamtala, Ranidanga, Darjeeling, Kadamtala, West Bengal-734011, declare that name of mine has been wrongly written as D B GURUNG in my minor daughter PAYAL GURUNG aged 15 years in her Birth Certificate and School Record. The actual name of mine is DHAN BAHADUR GURUNG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHAN BAHADUR GURUNG [Signature]

It is for general information that I, RAJU MASIH son of TARSEM MASIH, residing at Village Kot Khan Mohammad, P.O. Nanowal Jinder, District Gurdaspur, Punjab-143517, declare that name of my wife has been wrongly written as NIRMAL in my Passport No. C2566368. The actual name of my wife is NIRMLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJU MASIH [Signature]

It is for general information that I, SANDEEP KUMAR SINGH S/o GHASI SINGH SISODIA, R/o House No-5 Second Floor Gali No-02, West Guru Angad Nagar, Laxmi Nagar East Delhi, Delhi-110092, declare that name of mine has been wrongly written as SANDEEP SINGH in my minor daughter MISHTHI SINGH aged 16 years in her 10th Marks Statement Cum Certificate. The actual name of mine is SANDEEP KUMAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR SINGH [Signature]

It is for general information that I, SHEKHARAYYA LAKSHMAYYA VIBHOOTI S/o LAXMAYYA VIBHOOTI, Serving in Indian Army-Rank-NK, Resident of Village-Timmasagar, Post- Kelawadi, Tehsil- Guledagudda, District-Bagalkot, Karnataka-587205, declare that my name has been wrongly written as SHEKHARAYYA VIBHOTI in my Service Records Number-14936140K. My actual name is SHEKHARAYYA LAKSHMAYYA VIBHOOTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEKHARAYYA LAKSHMAYYA VIBHOOTI [Signature]

It is for general information that I, HEMLATA SHAW W/o SANJEEV KUMAR, R/o House No. 770N-H/1, Jhuggi Jhopadi, Sector-9, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as HEMLATA in my minor daughter MANYA SHAW, aged 13 Years in her school records. The actual name of mine is HEMLATA SHAW respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMLATA SHAW [Signature]

It is for general information that I, AMIT KUMAR S/o JAGDAMBA PRASAD, R/o 421/3, Pathan Pura, Shahdara, Anaj Mandi, Shahdara, NCT of Delhi-110032. declare that name of mine and my father has been wrongly written as DEEPAK MISHRA and ASHOK MISHRA in my Adhar Card- 8154 2153 6815. The actual name of mine and my father are AMIT KUMAR and JAGDAMBA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature]

It is for general information that I, NAVOJIT ACHARYYA S/o PUSPENDU ACHARYYA, R/o Chanduria, Madhyapara, (Angshik), Chakdaha, Nadia, West Bengal-741248, declare that name of my father has been wrongly written as PUSHPENDU ACHARYYA in my class 10th and 12th CBSE Marks Statement and other educational documents. The actual name of my father is PUSPENDU ACHARYYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVOJIT ACHARYYA [Signature]

It is for general information that I, PURVI SINGH VERMA D/o NARENDRA SINGH VERMA, resident of F-322, (C), Hari Shankar Puram, Lashkar, Gird, Gwalior, Madhya Pradesh-474009, declare that name of mine, my mother and my father has been wrongly written as PURVI SINGH, RAGINI SINGH and NARENDRA SINGH in Class 10th CBSE Grade Sheet cum Certificate of Performance bearing Roll No.-1201995. The actual name of mine, my mother and my father are PURVI SINGH VERMA, RAGINI SINGH VERMA and NARENDRA SINGH VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PURVI SINGH VERMA [Signature]

It is for general information that I, VIJAY KUMAR SHARMA S/o COLONEL MAHIPAL SHARMA, resident of Flat No. 603, Block D-1, GHS - 79, Sector 20, Panchkula, Haryana-134116, declare that the names of mine has been wrongly written as Col. V K SHARMA in my minor daughter TOSHANI SHARMA, age 16 years, 10th Class educational documents. The actual name of mine is VIJAY KUMAR SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SHARMA [Signature]

It is for general information that I, NIKHIL RANA S/o RAJ KUMAR, residing at Vill-tarangwal Po Lahar Tehsil Nadaun, Tarangwal (21/29), Hamirpur, Himachal Pradesh-177044, declare that the name of my father has been wrongly written as RAJKUMAR RANA in my CBSE Class 10TH Educational Documents & B.P.Ed. Marksheets & as RAJ KUMAR RANA in my CBSE CLASS 12TH Educational Documents & B.P.E.S Marksheets. The actual name of my father is RAJ KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL RANA [Signature]

It is for general information that I, MANISHA W/o Late OM PRAKASH, residing at Kurahwata (37), Distt,-Mahendergarh, Haryana-123029, declare that the name of my husband has been wrongly written as OM PARKASH in my minor daughter PRITI MEHRA aged 17 years in her CBSE CLASS 10th Educational Documents. The actual name of my husband is OM PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISHA [Signature]

It is for general information that I, ARIF ABDUL LATIF SHAIKH S/o ABDUL LATIF ABDUL WAHAB SHAIKH, employed as Skilled in Ammunition Factory Khadki, Pune - 411003 is residing at Huma Medical javal, 104, dakshin sadar bazar, Solapur North, Solapur-413003, declare that name of mine has been wrongly written as SHAIKH ARIF A LATIF in my service book, educational documents, leaving certificate and as SHAIKH ARIF LATIF in degree certificate. The actual name of mine is ARIF ABDUL LATIF SHAIKH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARIF ABDUL LATIF SHAIKH [Signature]

It is for general information that I, BHAWNA D/o Sh. ASHOK KUMAR R/o Uncha Chandana (456), PO Uncha Chandna, District Yamuna Nagar, Haryana-133103, declare that name of my father and mother has been wrongly written as ASHOK and SEEMA respectively in my Secondary Certificate of Qualification cum Mark Sheet issued from Board of School Education Haryana and Senior School Marks Statement Cum Certificate issued from Central Board of Secondary Education. The actual name of my father and mother are ASHOK KUMAR and SEEMA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA [Signature]

It is for general information that I, GAURAV GARG S/o PRABHAT CHAND GARG, R/o Geeta Enclave, Muzaffarnagar, Muzaffarnagar Uttar Pradesh-251001, declare that the name of my wife has been wrongly written as PURNIMA GARG in my minor daughter TAMANNA GARG aged 14 years in her school Records. The actual name of my wife is POOJA GARG respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV GARG [Signature]

It is for general information that I, BHOLA PASWAN S/o BUTAN PASWAN, R/o 173, SF, Delhi Admin Flats, Nimri Colony, Ashok Vihar Phase-4, Ashok Vihar, North West Delhi, Delhi-110052, declare that name of mine and my father has been wrongly written as BHOLA and BOOTAN in my Service Record/Service Book. The actual name of mine and my father are BHOLA PASWAN and BUTAN PASWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHOLA PASWAN [Signature]

It is for general information that I, ADITYA SINGH S/o PRAVASH KUMAR SINGH, R/o vill-Bulandpur, Narpur, Jalandhar, Punjab-144012, declare that Name of Mine and My Father has been wrongly written as ADITIYA SINGH and PRAVASH KR SINGH in my 10th Class Certificate. The actual name of Mine and My Father is ADITYA SINGH and PRAVASH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA SINGH [Signature]

It is for general information that I, ASHISH PURI GOSWAMI S/o Late SURESH PURI GOSWAMI, residing at H.No 2382/1, Sethi Nagar, Near Yuva Bhawan, Giriraj Kishor Kapoor Ward, Jabalpur (M.P.) 482001, declare that name of my mother has been wrongly written as ANJANI GOSWAMI in my 12th Class Marksheet of Madhyamik Shiksha Mandal, Madhya Pradesh, Bhopal & in my B. Com Ist, IInd & IIIrd year Marksheets of Rani Durgavati Vishwavidyalaya Jabalpur (M.P.). The actual name of my mother is LAXMI GOSWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH PURI GOSWAMI [Signature]

It is for general information that I, TYRONE GILBY S/o HAROLD GILBY residing at 1-E-15 and 2-E-15, Isha Misty Green, Channasandra Inner Circle, Whitefield, K. Channasandra, Po-kadugodi, Bengaluru, Karnataka-560067, declare that the name of my wife has been wrongly written as MARIE TYRONE GILBY in my service records. The actual name of my wife is MARIA GILBY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TYRONE GILBY [Signature]

It is for general information that I, GAURAV KUMAR S/o SUBHASH CHANDRA CHAUDHARY, R/o 297-C pocket-C Near Gulab Park Vatika Mayur Vihar Phase-2 Patparganj East Delhi Delhi 110091, declare that name of my father has been wrongly written as SUBHAS KUMAR CHOWDHARY in my 10th class marks statement and SUBHAS CHOUDHARY in my 12th class marks statement cum certificate. The actual name of my father is SUBHASH CHANDRA CHAUDHARY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR [Signature]

It is for general information that I, PRADEEP KUMAR S/o KAILASH CHANDRA, R/o 91 Josiyan Mohalla, Chandawar Get, Firozabad, Uttar Pradesh-283203, declare that name of mine and my wife has been wrongly written as PRADEEP YADAY and DOLLY YADAV in my minor son namely AYUSH YADAV aged About 16 years in his school

records. The actual name of mine and my wife are PRADEEP KUMAR and VINEETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR [Signature]

It is for general information that I, GURPAL SINGH OBERAI son of GURBACHAN SINGH OBERAI, residing at 4/2, Under Hill Lane, Civil Lines, Delhi-110054, declare that name of mine and my minor son have been wrongly written as GURPAL SINGH OBEROI and VIHAAN SINGH OBEROI in my minor son namely VIHAAN SINGH OBERAI aged 15 years in his School Records. The actual name of mine and my minor son are GURPAL SINGH OBERAI and VIHAAN SINGH OBERAI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURPAL SINGH OBERAI [Signature]

It is for general information that I, NITIN KUMAR SHARMA S/o ASHOK KUMAR, R/o T-50A, Railway Quaters, Loco Shed Kishan Ganj, Karol Bagh, Central Delhi, Delhi 110005, declare that name of my minor daughter has been wrongly written as VAISHNAVI in my minor daughter VAISHNAVI SHARMA, aged 08 years in her school records. The actual name of my minor daughter is VAISHNAVI SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR SHARMA [Signature]

It is for general information that I, STEVE JOHN S/o VINCENT JOHN, R/o C-8/1, DLF Ankur Vihar, Loni Dehat, Ghaziabad, Uttar Pradesh-201102, declare that name of my mother has been wrongly written as MARY in my Passport No-K2316256. The actual name of my mother is MARY ELIZABETH JOHN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

STEVE JOHN [Signature]

It is for general information that I, AKANKSHA JAIN W/o SUBODH JAIN, R/o 118, New Modern Apartment, Plot No. 26/2, Ground Floor, Rohini Sector-9, PO: Rohini Sector-7, Dist: North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as AKANSHA JAIN in my minor son namely DRAVYE JAIN aged 14 years in his School Record and his Birth Registration Certificate No. MCDOLIR-0111-004679282. The actual name of mine is AKANKSHA JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA JAIN [Signature]

It is for general information that I, SANJEEV S/O NARVEER, R/o Sagarpur (55), P.O.: Sagarpur Distt.: Faridabad Haryana-121004, declare that name of my father has been wrongly written as NARBEER in my 10th and 12th class education documents The actual name of my father is NARVEER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV [Signature]

It is for general information that I, OMPAL SINGH S/o BHOODEV SINGH, residing House No.-A-136, Aali Vihar, Sarita Vihar, South Delhi, Delhi-110076, declare that name of mine has been wrongly written as OMPAL in my Driving License No. DL03 20120353840. The actual name of mine is OMPAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OMPAL SINGH [Signature]

It is for general information that I, NEIL SARGAM S/o JAY SHANKAR PRASAD, permanent resident of Krishna Nagar, Behind Carmel School, Giridih, P.O.: Giridih, Distt.: Giridih Jharkhand-815301, presently residing at A-2313, Kh. No. 101, Ground Floor, Shiv Mandir Wali Gali, Street No. 12, Village Wazirabad, Delhi Heritage Society Sector-70, IMT Mujeri (81), Faridabad, Haryana-121004, do hereby declare that name of my father has been wrongly written as SUNIL KUMAR in my all educational documents. The actual name of my father is JAY SHANKAR PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEIL SARGAM [Signature] It is for general information that I, ABDUL HAFIZ S/o MOHD. IDRISH, residing at House No. C-411, Gali No.-29, Block -C, Khajoori Khas, North East Delhi, Delhi-110094, declare that the name of my minor son has been wrongly written as ABDUL REHMAN in my minor son namely DILSHAKAR aged 13 years in his Aadhar Card No.6296 3807 2848. The actual name of my minor son is DILSHAKAR, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

ABDUL HAFIZ
[Signature]

It is for general information that I, JUSTIN JOHN S/o VINCENT JOHN, R/o C-8/1, DLF Ankur Vihar, Loni Dehat, Ghaziabad, Uttar Pradesh-201102, declare that name of my mother has been wrongly written as MARY in my Passport No.-K2316254. The actual name of my mother is MARY ELIZABETH JOHN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JUSTIN JOHN [Signature]

It is for general information that I, ANIL KUMAR VAZHAYIL S/o BALAKRISHNAN VAZHAYIL, residing at Vazhayil House, Pang P.O. Kolathur Via, Malappuram, Kerala-679338, declare that name of mine has been wrongly written as ANIL KUMAR in my CDC No.- CH107611. The actual name of mine is ANIL KUMAR VAZHAYIL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR VAZHAYIL [Signature]

It is for general information that I, JAMIRUDDIN S/o KAMRUDDIN R/o 1071 Kaila Bhatta, Near Bazar Wali Masjid, Bajariya, Ghaziabad, P.O.: Ghaziabad, Distt.: Ghaziabad, Uttar Pradesh-201001, declare that name of mine has been wrongly written as MOHD JAMIRUDDIN in my minor son namely MOHD KAIF SAIFI aged 16 years in his 10th class educational documents The actual name of mine is JAMIRUDDIN.

It is certified that I have complied with other legal requirements in this connection.

JAMIRUDDIN [Signature]

It is for general information that I, RESHMA KUMARI W/o ANIL KUMAR SHARMA, R/o Plot No. 4, Ground Floor, Raksha Enclave Part-2, Anna Chowk, Mohan Garden, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as RESHMI SHARMA in my minor daughter POOJA SHARMA aged 17 years in her 10th class educational documents. The actual name of mine is RESHMA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RESHMA KUMARI [Signature]

It is for general information that I, NEETU W/o ANURAG PARASHAR, R/o 113, Swami Para, Meerut, P.O Meerut City, Distt. Meerut, Uttar Pradesh-250002, declare that name of mine has been wrongly written as SNEHA in my minor son namely SHASHWAT PARASHAR aged 15 years in his school record. The actual name of mine is NEETU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEETU [Signature]

It is for general information that I, SAGAR LAL PAUDEL S/o HARI LAL, residing at H 178-Third Floor, Mohan Garden, Near Rama Park, Uttam Nagar Sewak Park, P.O.: Uttam Nagar, Distt.: West Delhi, Delhi-110059, declare that name of mine and my wife and my minor daughter have been wrongly written as LAL SAGAR and PARVATI DEVI and PRASHANSHA in my minor daughter PRASHANSHA PAUDEL aged 17 years in her class 10th marksheet and certificate. The actual name of mine and my wife and my minor daughter are SAGAR LAL PAUDEL and PARVATI DEVI PAUDEL and PRASHANSHA PAUDEL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAGAR LAL PAUDEL [Signature]

It is for general information that I, UJJWAL S/o MAHENDER KUMAR, residing at H. No.-230, Near Old Chopal, Najafgarh Dindar Pur, Delhi-110043, declare that the name of my father and my mother has been wrongly written as MAHENDER and MONIKA in my 10th Class Educational Documents. The actual name of my father and my mother

are MAHENDER KUMAR and MONIKA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UJJWAL [Signature]

It is for general information that I, SURESH KUMAR S/o KARAN SINGH, R/o C-390, Phase-2, New Palam Vihar, Choma(62), Carterpuri, Farrukhnagar, Gurgaon, Haryana-122017, declare that name of mine and my minor daughter has been wrongly written as SURESH and SUHANI in my minor daughter BHOOMIKA GILL aged 16 years in her Birth Certificate No. 1640. The actual name of mine and my minor daughter are SURESH KUMAR and BHOOMIKA GILL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR [Signature]

It is for general information that I, SURESH KUMAR S/o KARAN SINGH, R/o C-390, Phase-2, New Palam Vihar, Choma(62), Carterpuri, Farrukhnagar, Gurgaon, Haryana-122017, declare that name of mine and my minor son has been wrongly written as SURESH and SHAURYA in my minor son BHAVESH GILL aged 16 years in his Birth Certificate No. 1639. The actual name of mine and my minor son are SURESH KUMAR and BHAVESH GILL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR [Signature]

It is for general information that I, SURENDRA KUMAR SAW S/o ARJUN SAW, R/o H.No. 515/516, Plot No. 515/516, Kh.no. 50/18, Kalan Khera, Garhi Colony, Khera Kalan, Khera Kalan, North West Delhi, Delhi-110082, declare that name of mine and my minor daughter has been wrongly written as SURENDER KUMAR SAV and SIMRAN KUMARI in my minor daughter SIMRAN SAW aged 12 years in her school record. The actual name of mine and my minor daughter are SURENDRA KUMAR SAW and SIMRAN SAW, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA KUMAR SAW [Signature]

It is for general information that I, GURMEET SINGH son of Late Shri DHARAM SINGH, residing at Q.No.-135, Ground Floor, Type-3, Sector-1, RK Puram, RK Puram, Sect.-1, R.K.Puram Sect-5, Vasant Vihar, South West Delhi, Delhi-110022, declare that name of mine and my father has been wrongly written as GURMEET SINGH DHILLON and Late Shri DHARAM SINGH VIDYA SAGAR in my Service Book. The actual name of mine and my father are GURMEET SINGH and Late Shri DHARAM SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURMEET SINGH [Signature]

It is for general information that I, ANISHA D/o RAJESH KUMAR, R/o H. No. 36, Kh. No.-50/2, Street No-44, Saraswati Enclave, Gopal Nagar, Najafgarh, South West Delhi, Delhi-110043, declare that name of mine has been wrongly written as ANNU PHOGAT in my PAN Card-EXDPP3197K. The actual name of mine is ANISHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANISHA [Signature]

It is for general information that I, TEJASVINI SINGH daughter of Shri BHUDHAR SINGH, residing at House No. B-88, Chungi No.2, Lal Kuan Badarpur New Delhi, Pul Pehlad, South Delhi, Delhi-110044, declare that name of mine has been wrongly written as TEJSVINI SINGH in my SC Caste Certificate No. SC/05/52/42795/1/11/2012/9121075883. The actual name of mine is TEJASVINI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TEJASVINI SINGH [Signature]

It is for general information that I, TRIBHUWAN S/o VIRENDER SINGH, residing at D-1/160, Block D-1, Sultanpuri, Sultanpuri C Block, North, West Delhi, Delhi-110086, declare that name of my mother has been wrongly written as VAIJANTI DEVI in my class 10th and 12th marksheet and certificate. The actual name of my mother is VAIJANTI MALA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TRIBHUWAN [Signature]

It is for general information that I, AMOS MASSEY S/o HEM CHAND, R/o House 654/4, Gali-3, Ghati Road, Punjabi Basti, Anand Parbat, P.O.: Karol Bagh, Distt.: Central Delhi, Delhi-110005, declare that name of my father has been wrongly written as HEMCHAND in my 10th class Educational Documents and as HEMCHAND MASSEY in my 12th class Educational Documents. The actual name of my father is HEM CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMOS MASSEY [Signature]

It is for general information that I, SONU DEVI RATHI W/o GAURAV RATHI, R/o 1/4 26, Block, First Floor, Shakti Nagar, Malka Ganj, North Delhi, Delhi-110007, declare that name of mine has been wrongly written as SONU RATHI in my minor son namely KAVISH RATHI aged 10 years in his school records. The actual name of mine is SONU DEVI RATHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU DEVI RATHI [Signature]

It is for general information that I, SONU DEVI RATHI W/o GAURAV RATHI, R/o 1/4 26, Block, First Floor, Shakti Nagar, Malka Ganj, North Delhi, Delhi-110007, declare that name of mine has been wrongly written as SONU RATHI in my minor son namely TANMAY RATHI aged 15 years in his school records. The actual name of mine is SONU DEVI RATHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU DEVI RATHI [Signature]

It is for general information that I, PRABIN KUMAR PRADEEP S/o LAKSHMI LAL, R/o Floor No. A122/3, 3rd Floor, Executive Floors, Sec-5, Wave City, Ghaziabad, Uttar Pradesh-201002, declare that name of mine has been wrongly written as PRAVEEN KUMAR PRADEEP in my Service PPO No. 601200000150. The actual name of mine is PRABIN KUMAR PRADEEP respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRABIN KUMAR PRADEEP [Signature]

It is for general information that I, PANKAJ S/o SURAJ BHAN, R/o 176, Main Qutab Garh Road, Lad Pur, North West Delhi, Delhi-110081, declare that name of mine has been wrongly written as PANKAJ KUMAR NIRMOHI in my minor son namely AARYAN aged 16 years in his 10th class educational document. The actual name of mine is PANKAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ [Signature]

It is for general information that I, ROHIT KUMAR S/o LAL SINGH, residing at Khambhapur Shiv Mandir ke Pass, VTC Fatehpur, PO Fatehpur City, Sub Distt. Fatehpur, Distt. Fatehpur, Uttar Pradesh-212601, declare that name of my mother has been wrongly written as SRI MATI in my 10th Class Marksheet and cetificate. The actual name of my mother is KIRAN DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR [Signature]

It is for general information that I, NIKITA D/o SHAMSHER SINGH, R/o Ward No.-8, Narnaund, Hisar, Haryana-125039, declare that the names of my father and my mother have been wrongly written as SHAMSHER and BABLI DEVI in my 12th Class, B. A. 1st year, 2nd year, 3rd year and degree certificates. That actual names of my father and my mother are SHAMSHER SINGH and BOBLI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKITA [Signature]

It is for general information that I, SACHIN GUPTA S/o SURENDER GUPTA, resident of A-61, A - Block, Majlis Park, Adarsh Nagar, Distt. North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as SACHIN KUMAR in my PAN Card No. AAZPG4768N, in my Passport No. T7016412 and name of mine and my Father has been wrongly written as SACHIN KUMAR and SH S K GUPTA in my Driving License No. DL08 19999163496. The actual name of mine and my Father are SACHIN GUPTA and SURENDER GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN GUPTA [Signature] It is for general information that I, GEETA HANDA W/o RAM KUMAR, R/o H. No.-54 F1-Block, D.D.A. Flats, Street No.-1, Sundar Nagari, North East Delhi-110093, declare that name of mine and my husband has been wrongly written as GEETA and RAMKUMAR in my minor daughter YASHIKA, aged 13 years in her School record. Tha actual name of mine and my husband are GEETA HANDA and RAM KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA HANDA [Signature]

It is for general information that I, AJAY KUMAR SINHA S/o DHANANJAY PRASAD, R/o H. No.-28A, Mehalal Mohalla Mandan Por Khadar, Sarita Vihar. New Delhi-110076, declare that name of my minor daughter has been wrongly written as SUVECCHHA in my minor daughter SWEKSHA aged 13 years in her Aadhaar Card No. 3716 1120 2183. The actual name of my minor daughter is SWEKSHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR SINHA [Signature]

It is for general information that I, BASHIR AHMAD S/o MD. IMRAN ALI ANSARI, R/o RZH-111, Near Pearl Public School, Nihal Vihar Nangloi, Nilothi, West Delhi-110041, declare that name of my father has been wrongly written as IMRAN ALI ANSARI in my all Eductional Documents. The actual name of my father is MD. IMRAN ALI ANSARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BASHIR AHMAD [Signature]

It is for general information that I, SANTOSH KUMAR S/o JAI PRAKASH, R/o H. No.-C-740, Gali No.-6/7, C-Block, Nathu Colony, Burari, North Delhi, Delhi-110084, declare that name of my father has been wrongly written as SHANTI SWAROOP in my PAN Card No.-BYZPK2366M. The actual name of father is JAI PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR [Signature]

It is for general information that I, MUNESH KUMARI W/o SURENDER KUMAR, R/o House No. C-12/148, Yamuna Vihar, Babar Pur, North East Delhi-110053, declare that name of mine has been wrongly written as MUNESH in my PPO No.-2-3/PC- 13272/ PRPPO-4664/ LXR/ TYA /04/ Pen. The actual name of mine is MUNESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNESH KUMARI [Signature]

It is for general information that I, BIRENDRA KUMAR PRASAD S/o KAPIL DEV PRASAD, R/o O-45, GF, KH-127, Sourabh Vihar, Jaitpur, Badarpur, South Delhi, Delhi-110044, declare that name of mine and my father has been wrongly written as VIRENDER KR PRASAD and K D PRASAD in my Driving Licence No. P03052005451800. The actual name of mine and my father are BIRENDRA KUMAR PRASAD and KAPIL DEV PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIRENDRA KUMAR PRASAD
[Signature]

It is for general information that I, HEMANT S/o SURENDER SINGH, R/o H. No. 408, Gali No. 13, Block-C-2, Harsh Vihar, North East Delhi-110093, declare that name of my father has been wrongly written as SURENDRA KUMAR in my 10th and 12th Class Educational Documents. The actual name of my father is SURENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT [Signature]

It is for general information that I, FALAK SALEEM W/o MOHD SALEEM, R/o J-03/127 C, Near Anarwali Masjid, J-Extension Laxmi Nagar, Delhi-110092, declare that the name of my minor daughter has been wrongly written as FAIZA in my minor daughter FAIZA SALEEM aged 14 years in her School Record. The actual name of my minor daughter is FAIZA SALEEM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FALAK SALEEM [Signature]

It is for general information that I, DHARAMBIR SINGH S/o RAJ MAL, R/o RZ-F-763/36, KH. No.-47/22, Gali No.-5, Raj Nagar Part-2, Palam Colony, Bagdola, South West Delhi,

Delhi-110077, declare that name of my minor daughter and my wife has been wrongly written as CHARU and MUKESH in my minor daughter namely CHARU NUNACH aged 17 years in her 10th Class Educational Documents. The actual name of my minor daughter and my wife are CHARU NUNACH and MUKESH DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARAMBIR SINGH [Signature]

It is for general information that I, BHUPENDER SINGH S/o SATPAL, R/o Village Gamdi, Ganwari (40), Sonipat, Haryana-131305, declare that name of mine has been wrongly written as BHUPENDER in my minor daughter KHUSHI aged 16 years in her 10th Class Educational Documents. The actual name of mine is BHUPENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDER SINGH [Signature]

It is for general information that I, SHEKHAR VERMA S/o CHANDRA MOHAN, R/o Flat No-511, DDA, Janta Flats, GTB Enclave, Nand Nagri, North East Delhi, Delhi-110093, declare that name of mine and my father has been wrongly written as SHEKHAR and CHANDER MOHAN in my 10th Class Educational Documents and my Driving Licence No. P05082004265614. The actual name of mine and my father are SHEKHAR VERMA and CHANDRA MOHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEKHAR VERMA [Signature]

It is for general information that I, SYED SIMRAAN ALI S/o SAADAT ALI, R/o Rastogi Marg-459, Malookpur, Bareilly, Bareilly, Uttar Pradesh-243001, declare that name of mine and my father has been wrongly written as SYED SIMRAN ALI and SYED SAADAT ALI in my 10th Class Marks Sheet and Certificate and SAYED SIMRAAN ALI and SADAT ALI in My Driving License No. UP25 20120001888 and SYED SIMRAN ALI and SYED SAADAT ALI in Passport No. M7895571 and name of mine has been wrongly written as SYED SIMRAN ALI in my PAN Card No. AXZPA8892Q. The actual name of mine and my father are SYED SIMRAAN ALI and SAADAT ALI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED SIMRAAN ALI [Signature]

It is for general information that I, NITIN KUMAR SINGHLA S/o PURSHOTAM SINGHLA, R/o H. No.-J 4/49 1st Floor, Khirki Extn, Malviya Nagar, Malviya Nagar S.O., South Delhi, Delhi-110017, declare that name of mine has been wrongly written as NITIN SINGHLA in my minor daughter AARADHYA SINGHLA aged 10 years in her School Records. The actual name of mine is NITIN KUMAR SINGHLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR SINGHLA [Signature]

It is for general information that I, SUDESH KUMAR S/o SATYAVIR SINGH, R/o 969, Village Rambass, Tehsil Narnaul, Dhanota(277), PO Dhanota, Distt. Mahendragarh, Haryana-123001, declare that name of my father has been wrongly written as SATYAVEER SINGH in my all Educational Documents and Service Record. The actual name of my father is SATYAVIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMAR [Signature]

It is for general information that I, SUSHIL GARG S/o RAGHUBIR SINGH, R/o House No. C-294, First Floor, Street No. 9, Majlis Park, Adarsh Nagar, North West Delhi, Delhi-110033, declare that name of my father has been wrongly written as R R GARG in my Driving License No. P08072005446127. The actual name of my father is RAGHUBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL GARG [Signature]

It is for general information that I, MAHENDER PRASAD S/o JADU YADAV, R/o Plot No.-241 A G Colony, Nangloi, West Delhi, Delhi-110041, declare that name of mine and my wife has been wrongly written as MAHENDER and SUCHITA in my minor daughter KHUSHI KUMARI aged 11 years in her School Records. The actual name of mine and my wife are MAHENDER PRASAD and SHUSHITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER PRASAD [Signature]

It is for general information that I, MOHD NAZAKAT S/o MD AKRAM, R/o WZ-80, WZ Block, Sant Nagar, Tilak Nagar, West Delhi, Delhi-110018, declare that name of my minor daughter has been wrongly written as NAFIYA in my minor daughter NAFIYA NAZAKAT aged 9 years in her School Records. The actual name of my minor daughter is NAFIYA NAZAKAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD NAZAKAT [Signature]

It is for general information that I, BHAWNA D/o PAWAN KUMAR, R/o H. No.-285, DDA Flats, New Seema Puri, East Delhi, Delhi-110095, declare that name of mine, my father and my mother have been wrongly written as BHAWNA CHOUHAN, PAWAN CHOUHAN and NEETU CHOUHAN in my All Educational Documents. The actual name of mine, my father and my mother are BHAWNA, PAWAN KUMAR and NEETU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA [Signature]

It is for general information that I, SHIKHAR CHAUDHARY S/o SURENDRA KUMAR VERMA, residing at Tehsil Iglas, Nagla Jangli, PO Lglas, Distt. Aligarh, Uttar Pradesh-202124, declare that name of my father has been wrongly written as SURENDRA KUMAR in my Class 10th and 12th Marksheet and Certificate. The actual name of my father is SURENDRA KUMAR VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIKHAR CHAUDHARY [Signature]

It is for general information that I, HASAN JAWWAD S/o MOHD SHADAB, residing at 588, Khail Khurd, Kairana, Shamli, Uttar Pradesh- 247774, declare that name of my father has been wrongly written as SHADAB SIDDIQUI in my class 10th marksheet and certificate. The actual name of my father is MOHD SHADAB, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HASAN JAWWAD [Signature]

It is for general information that I, RINKY D/o PANCHDEV SAH, R/o 8, Dr. Ambedkar Nagar, Madangir Village, South Delhi, Delhi-110062, declare that name of my father and my mother have been wrongly written as PANCH DEV SHAH and RAMWATI DEVI in my 10th Class Educational Documents as PANCH DEV SAH and RAMAWATI DEVI in my 12th Class Educational Documents, name of my father has been wrongly written as PANCHDEV SHAH in my Diploma in Elementry Educational Documents as PANCH DEV SHAH in my CERTIFICATE IN OFFICE ASSISTANT CUM COMPUTER OPERATOR and as PANCH DEV SAH in my Graduation documents and Post Graduation Educational Documents. The actual name of my father and my mother are PANCHDEV SAH and RAMAVATI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RINKY [Signature]

It is for general information that I, PARAPATHI RAJIV REDDY S/o Late PARAPATHI ADINARAYANA REDDY, R/o QTR No. 80/C, Near Kendriya Vidyalaya, GPRA Campus, Gachibowli, PO. Gachibowli, Distt. KV Rangareddy, Telangana-500032, declare that name of mine has been wrongly written as PARAPATI RAJEEVA REDDI in my 10th class educational documents and as P RAJEEVA REDDY in my service record. The actual name of mine is PARAPATHI RAJIV REDDY which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARAPATHI RAJIV REDDY [Signature]

It is for general information that I, AJAY YADAV S/o DHEERAJ YADAV, resident of Khasra No-414, Mauja Sikandara, Church Road, Agra, Uttar Pradesh-282007, declare that name of my father has been wrongly written as DHEERA YADAV in my 10th, 12th and B.A Degree Marksheet cum Certificates. The actual name of my father is DHEERAJ YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY YADAV [Signature]

It is for general information that I, IPSHITA PANDEY D/o ARVIND PANDEY, residing at Type-IV/TS/FF/161,Hitech Colony, BIOM Bacheli Complex, Bacheli, Post-Bacheli, District-Dantewada (CG)-494553, declare that name of mine

has been wrongly written as PANDEY IPSHITA ARVIND in my 12th class and MBBS educational certificates. The name of mine written as IPSHITA PANDEY in 10th class. The actual name of mine is IPSHITA PANDEY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

IPSHITA PANDEY
[Signature]

It is for general information that I, JITENDER SINGH S/o SUKHWANT SINGH R/o 258, Sector 05, Urban Estate, Thanesar, Kurukshetra, Haryana-136118, declare that name of my father has been wrongly written as SUKHDEV SINGH, in my 10th Class Marksheet, The actual name of my father is SUKHWANT SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH [Signature]

It is for general information that I, MUKESH MALIK W/o JAI KANWAR, R/o House No 1584, Sector 2, Bahadurgarh, P.O. Bahadurgarh, Distt. Jhajjar, Haryana-124507, declare that name of mine and my minor daughter have been wrongly written as MUKESH and DEVANSHI, in my minor daughter namely DEVANSHI MALIK age 16 years in her 10th class education document. The actual name of mine and my minor daughter are MUKESH MALIK and DEVANSHI MALIK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH MALIK [Signature]

It is for general information that I, DURGA KEWAT W/o TEJA KEWAT, R/o- 1331 Ward No.- 04, Khaira Purani Basti, Khaira, PO. Chorahata, Distt. Rewa, Madhya Pradesh-486006, declare that name of mine has been wrongly written as SEEMA KEWAT, in my Pan card LMSPK0520J. The actual name of mine is DURGA KEWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DURGA KEWAT [Signature]

It is for general information that I, SANA KAUSAR D/o KHALIFA ABDUL RAZAK, resident of Flat No-6-3-347/13/A/12/2/102, Erramanzil, Hindi Nagar, Kairathabad, Hyderabad, Andhra Pradesh-500082, declare that name of my father has been wrongly written as RAFEEQ AHMED MULLA, in my class 10th and 12th Educational Documents. The actual name of my father is KHALIFA ABDUL RAZAK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANA KAUSAR [Signature]

It is for general information that I, ROHAK GUPTA S/o RAJEEV KUMAR GUPTA, R/o B-126, Top Floor, PVR Cinemas, Prashant Vihar, New Delhi, Delhi-110085, declare that name of my father has been wrongly written as RAJEEV GUPTA, in my class 10th and 12th CBSE mark statement cum Certificate. The actual name of my father is RAJEEV KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHAK GUPTA [Signature]

It is for general information that I, SHIVAM MISHRA S/o SHIV KUMAR MISHRA, residing at H.No 3393/01, Ganesh Ganj, Behind Durga Mandir, Sudharshan Ward, Ranjhi, Jabalpur (M.P.) 482005, declare that name of mine has been wrongly written as SHIVAM MISHRA S in my 10th, 12th Class Marks sheet of Central Board of Secondary Education Delhi, in my Statement of Grade of B.E. (Mech. Engg.) in r/o Examination Dec. 2013, Examination June 2014, Examination Dec. 2014, Dec. 2014, Examination June 2015, Examination Dec. 2015, Examination June 2016, Examination Dec. 2016, Examination Dec. 2016, Examination June 2017 of Rajiv Gandhi Proudyogiki Vishwavidyalaya Bhopal, in my Provisional Degree Certificate of BE (Mech. Engg.), in my Degree of BE (Mech. Engg.) of Rajiv Gandhi Proudyogiki Vishwavidyalaya Bhopal, in my National Trade Certificates 2018 & 2020 alongwith Statement of Marks, in my National Apprenticeship Certificate 2022 and in my Marks sheet of Ist, IInd, IIIrd & IVth Semester of B.Ed Examination 2022, 2023 & 2024 of Rani Durgavati Vishwavidhyalaya Jabalpur. The actual name of mine is SHIVAM MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM MISHRA [Signature]

It is for general information that I, KHAJA SAJJANUDDIN S/o KHAJA HAMIDUDDIN, R/o 17-1-376/421 Ligh-43, Santosh Nagar Colony, Santosh Nagar, Saidabad,

Hyderabad-500059, Telangana, declare that name of mine and my father have been wrongly written as K SAJJANUDDIN and K HAMIDUDDIN respectively in my 10th certificate and in Service record. The actual name of mine and my father is KHAJA SAJJANUDDIN and KHAJA HAMIDUDDIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHAJA SAJJANUDDIN [Signature]

It is for general information that I, MAHESH ANUMA S/o RAMASWAMY ANUMA, residing at H.No.3-155, Shalapally, Kannala, Kamanpur Mandal, Peddapalli District, Telangana-505188, declare that name of mine and my father have been wrongly written as A MAHESH and A RAMA SWAMY respectively, in my SSC, intermediate, B.Tech.,(EEE) certificates and as ANUMA MAHESH and ANUMA RAMASWAMY in my Aadhaar card No.713788660766. The actual name of mine and my father are MAHESH ANUMA and RAMASWAMY ANUMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHESH ANUMA [Signature]

It is for general information that I, MURARI SRINIVASULU S/o MURARI CHINNA RAJAIAH, R/o Markapur, Boda Padu, Prakasam, Andhra Pradesh, Pin Code-523315. declare that name of my father name have been wrongly written as, MURARI RAJAIAH in S.S.C, Intermediate, BE, certificate. The actual name of my father MURARI CHINNA RAJAIAH, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MURARI SRINIVASULU [Signature]

It is for general information that I, NAFISA BANO D/o MOHD SALIM ANSARI, R/o Rudra Nagar, Pahari Gate, Near Masjid, Rohania Nakain, P.O. Rohana, Distt. Varanasi, Uttar Pradesh- 221108, declare that name of mine has been wrongly written as NAFISA BANO ANSARI in my service record. The actual name of mine is NAFISA BANO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAFISA BANO [Signature]

It is for general information that I, JAMUNA PRASAD S/o BIHARI LAL, R/o- 6, Davri, Khajuria Shri Ram, PO-Khajuria Sriram, Distt-Bareilly, Uttar Pradesh- 262406, declare that name of mine has been wrongly written as JAMNA PRASAD in my PPO No. S/040906/2005 (Army). The actual name of mine is JAMUNA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAMUNA PRASAD [Signature]

It is for general information that I, RANJAN D/o SHUBH KARN PANDEY, residing at 993 B, Sector-47 A, Near Gurudwara, Sector-47, Chandigarh-160047, declare that the name of my father has been wrongly written as SHUBH KARAN PANDEY in my PAN Card No. AUAPR4858F, Driving Licence No. CH01 20190005051 and Passport No. M5847543. The actual name of my father is SHUBH KARN PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJAN [Signature]

It is for general information that I, HARMANDEEP SINGH S/o SURINDER SINGH R/o 1462, Gali Number 3, Narayan Ghar, Mohlla, Ismailabad, Ismailabad (317), PO Ismailabad, Distt Kurukshetra, Haryana-136129, declare that name of my mother has been wrongly written as PARAMJEET KAUR alias CHARANJEET KAUR in my 10th Class educational documents. The actual name of my mother is CHARANJEET KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARMANDEEP SINGH [Signature]

It is for general information that I, RAJKISHOR SINGH S/o RAJENDRA PRASAD, Vill-Askala, P.O. Lamgaon, Block-Lundra, Surguja (C.G.)-497101, declare that my father name has been wrongly written as RAJENDRA PRASHAD in my 10th class mark sheet and RAJENDRA PRASAD PAIKRA in my 12th mark sheet. My father's correct name is RAJENDRA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJKISHOR SINGH [Signature]

It is for general information that I, SUMAN LATA wife of LATE SH. NAURAM SINGH, residing at 33/287, Geeta Nagar, Belanganj, Agra, Uttar Pradesh 282004 declare that the name of mine has been wrongly written as SUMAN LATA VERMA SUMAN LATA VERMA in my husband's Pension Payment Advice PF Index No.2605236. The actual name of mine is SUMAN LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN LATA [Signature]

It is for general information that I, KURUVA RAJ KUMAR S/o KURUVA RANGASWAMY, residing at 2/379, Lakshmi Peta, Gonegandla, Yemmiganur, Kurnool, Andhra Pradesh-518463, declare that the name of mine and my father have been wrongly written as KAANTULA RAJ KUMAR and K RANGANNA in my Class 10th Educational Documents. The actual name of mine and my father are KURUVA RAJ KUMAR and KURUVA RANGASWAMY respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KURUVA RAJ KUMAR [Signature]

It is for general information that I, NISHTHA SINGH D/o ARUN KUMAR SINGH, R/o D-65/478 B, Lahartara, District-Varanasi, Uttar Pradesh-221002, declare that my name has been wrongly written as NISTHA SINGH in my class 10th CBSE Marks Statement cum Certificate, Bearing Roll No.-23272635. My actual name is NISHTHA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NISHTHA SINGH [Signature]

It is for general information that I, RAM PARSAD TRIVEDI S/o SHIV KUMAR TRIVEDI R/o Atal Nagar, Pipli, Distt. Kurukshetra, Haryana-136131, declare that name of mine has been wrongly written as RAM PRASAD in my minor son namely SAHIL TRIVEDI aged 16 years in his 10th class educational documents. The actual name of mine is RAM PARSAD TRIVEDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM PARSAD TRIVEDI [Signature] It is for general information that I, RAJENDRA KUMAR S/o SHRI HARIRAM, R/o C1/107E, Vijay Enclave, Palam Dabri Road, Palam South West Delhi, Delhi-110045, declare that name of mine and my father have been wrongly written as RAJENDRA KUMAR DIWAKAR and HARI RAM DIWAKAR, in my service book and as RAJENDER KUMAR DIWAKAR and HARI RAM DIWAKAR, in my 10th class education documents. The actual name of mine and my father are RAJENDRA KUMAR and HARIRAM, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR [Signature]

It is for general information that I, GOVIND SINGH CHAND S/o SHYAM SINGH, R/o E-20, Flat No. 203, Mandwali, Unchepar, Delhi, East Delhi-110092, declare that name of mine and my wife have been wrongly written as GOVIND SINGH and KUSUM in my minor son namely SHOURYA CHAND, aged 15 years in his birth certificate No. MCDOLIR-0110-004424598. The actual name of mine and my wife are GOVIND SINGH CHAND and KUSUM CHAND respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOVIND SINGH CHAND [Signature]

# CORRIGENDA

In the Gazette of India, Part-IV, Issue No. 10 (March 8-March 14, 2025), Page No.-1105, 1st Column, the relationship of applicant HAARDIK with TRIVENDER may be read as S/o instead of D/o

Sd/- ILLEGIBLE. For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 09 (March 1-March 7, 2025), Page No.-1037, 2nd Column, 5th Para, the applicant name PRAVEEN KUMAR MADAN may be read as PARVEEN KUMAR MADAN and his wrongly written as PRAVEEN MADAN may be read as PARVEEN MADAN.

Sd/- ILLEGIBLE. For Assistant Controller (Business) In the Gazette of India, Part-IV, Issue No. 13 (March 29-April 4, 2025), Page No.-1447, 1st Column, 3th Para, in 5th line, MD MUKHTAR ALAM may be read as MD MUKHTAR AIAM.

Sd/- ILLEGIBLE. For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 47 (November 23-November 29, 2024) Page No.-4763, 1st Column, 3rd Para, in 1st line, Son of May be read as daughter of.

Sd/- ILLEGIBLE. For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 14 (April 5-April 11, 2025), Page No. 1569, 1st Column, the name "SHANTHAVA" of applicant SHANTHAVVA C UDDI alias UDDI SHANTA in 1st line of gazette notification and at the place of signature in existing old name may be read as SHANTHAVVA instead of SHANTHAVA.

Sd/- ILLEGIBLE. For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 16 (April 19-April 25, 2025) Page No.-1827, 2nd Column, 4th Para, 9th line, MOHAMMED SAMEER MANIHAR may be read as MOHAMMED SAMEER MANIHAAR.

Sd/- ILLEGIBLE. For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 17 (April 26-May 2, 2025) Page No.-1950, 1st Column, 2nd Para, 8th line, HAREKSH KUMAR MEENA may be read as HARKESH KUMAR MEENA.

Sd/- ILLEGIBLE. For Assistant Controller (Business)

# सार्वजनिक सूचना

सोलर एनर्जी कॉरपोरेशन ऑफ इंडिया लिमिटेड (भारत सरकार का उपक्रम) (CIN: U40106DL2011GOI225263) जिसका पंजीकृत कार्यालय 6वीं मंजिल, प्लेट-बी, एनबीसीसी ऑफिस ब्लॉक टॉवर-2, पूर्वी किदवई नगर, नई दिल्ली 110023 में है, भारत सरकार को आवेदन करना चाहता है कि वह उसे विद्युत अधिनियम 2003 की धारा 164 के अंतर्गत सभी शक्तियां प्रदान करे, जिससे विद्युत के संचरण के लिए विद्युत लाइनें या विद्युत संयंत्र लगाने या टेलीफोन या टेलीग्राफिक संचार के प्रयोजन के लिए आवश्यक कार्यों के समुचित समन्वय के लिए, जो टेलीग्राफ प्राधिकरण के पास भारतीय टेलीग्राफ अधिनियम, 1885 के अंतर्गत सरकार द्वारा स्थापित या अनुरक्षित टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइनें और पोस्ट लगाने के संबंध में हैं, या इस प्रकार स्थापित या अनुरक्षित किया जाने वाला है और निम्नलिखित विद्युत् संचरण योजना के लिए सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और अन्य कार्यों के बाद कमीशर्निंग, संचालन, रखरखाव और अन्य कार्यों को करेगा।

योजना का नाम: 100 मेगावाट फ्लोटिंग सोलर संयंत्र गेतलसूद जलाशय, राँची (झारखंड) से विद्युत् प्रवाह प्रणाली

योजना के अंतर्गत शामिल कार्य: गेतलसूद बांध- 132/33 के. व्ही. इरबा (झा.ऊ.सं.नि.लि.) 132 के. व्ही. डबल सर्किट ट्रांसमिशन लाइन उपरोक्त ट्रांसमिशन लाइन निम्नलिखित ग्रामों से गुजरेगी

ग्राम	ब्लॉक/तहसील	जिला
गेतलसूद, बूकी, बनादाग, पैलादा उर्फ़ नगड़ाबेड़ाडेगाडेगी, हेसातू	अनगड़ा	राँची

मार्ग संरेखण की प्रति अधोहस्ताक्षरित के कार्यालय में उपलब्ध है।

विद्युत अधिनियम, 2003 की धारा 68 (1) के तहत भारत सरकार की पूर्व स्वीकृति विद्युत मंत्रालय, भारत सरकार के पत्र संदर्भ संख्या 25-17/34/2025-पीजी दिनांक 11/04/2025 के माध्यम से प्रदान की गई है।

आम जनता को इस नोटिस के प्रकाशन की तिथि से 2 महीने के भीतर अधोहस्ताक्षरित के कार्यालय में प्रस्तावित विद्युत् संचरण प्रणाली पर टिप्पणियां/प्रतिनिधित्व करने के लिए सूचित किया जाता है।

अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:

नाम: श्रीधर सिंह

पदनाम: अपर महाप्रबंधक (परियोजना)

कार्यालय का पता: सोलर एनर्जी कॉरपोरेशन ऑफ इंडिया लिमिटेड, 6वीं मंजिल, प्लेट-बी, एनबीसीसी कार्यालय ब्लॉक टॉवर-2, पूर्वी किदवई

नगर, नई दिल्ली 110023

ईमेल: shreedhar.singh@seci.co.in

फोन नंबर: 011-24666221

### स्प्रंग पावर अर्थ प्राइवेट लिमिटेड

कार्यालय: - यूनिट नंबर एफएफ-48 ए, पहली मंजिल, ओमैक्स स्क्वायर, प्लॉट नंबर 14, जसौला जिला केंद्र, नई दिल्ली – 110025 भारत।

### सार्वजनिक नोटिस

मेसर्स स्प्रंग पावर अर्थ प्राइवेट लिमिटेड (SPEPL), जिसका पंजीकृत कार्यालय यूनिट नंबर एफएफ-48 ए, पहली मंजिल, ओमैक्स स्क्वायर, प्लॉट नंबर 14, जसौला जिला केंद्र, नई दिल्ली – 110025 भारत में स्थित है. भारत सरकार को विधुत अधिनियम, 2003 की धारा 164 के तहत विधुत ट्रांसिमशन के लिए विधुत लाइनों अथवा विधुत संयंत्र की स्थापना के लिए अथवा टेलिफोन या टेलीग्राफिक संचार के उद्देश्य से कार्यों के उचित समन्वय के लिए आवश्यक वें सभी शक्तियां प्रदान करने के लिए आवेदन करने की इच्छुक है, जो टेलीग्राफ प्राधिकरण द्वारा भारतीय टेलीग्राफ अधिनियम, 1885 के तहत सरकार द्वारा स्थापित किये गए या बनाये गए या स्थापित किये जाने वाले या बनाए जाने वाले टेलीग्राफ के उद्देश्य से टेलीग्राफ लाइनों और पोस्टों की स्थापना के सम्बन्ध में धारित हैं, और निम्नलिखित ट्रांसिमशन योजन्ना के लिए सर्वेक्षण, निर्माण, संस्थापन, निरीक्षण, उत्थापन और अन्य कार्य के पश्चात प्रचालनारम्भ, प्रचालन, अनुरक्षण करेगीः

ट्रांसमिशन योजना का नामः "गुजरात के बनासकांठा में मेसर्स स्प्रंग पावर अर्थ प्राइवेट लिमिटेड (SPEPL) के 250 मेगावाट सोलर पावर प्रोजेक्ट के लिए कनेक्टिविटी सिस्टम प्रदान करने के लिए टांसमिशन प्रणाली"।

योजना के अंतर्गत ट्रांसिमशन लाइन का नामः मेसर्स स्प्रंग पावर अर्थ प्राइवेट लिमिटेड के पुलिंग स्टेशन (गांव- पाडण, जिला: बनासकांठा, गुजरात) से M/C और D/C टावर पर 220 के.वी. S/C ट्रांसिमशन लाइन जो राधानेसडा पीएस (पी.जी.सी.आई. एल) के साथ जुड़ने वाली ट्रांसिमशन लाइन ।

लाइन की कुल लम्बाई लगभग 19 किमी है, जिसमें ने लगभग 16.7 किमी लाइन को D/C टावरों पर M/C लाइन के रूप में और शेष लगभग 2.3 किमी लाइन को राधानेसडा पीएस (पी.जी.सी.आई. एल) के पुलिंग स्टेशन के छोर से M/C टावरों पर S/C लाइन के रूप में कार्यान्वित किया जाएगा।

उपरोक्त शिरोपरि ट्रांसमिशन लाइन प्रस्तावित रूट के आधार पर निम्नलिखित गाँवों, कस्बों और शहरों से, उनके बीच से, ऊपर से और आसपास मे होकर गुजरेगी:

क्रम सं.	योजना का नाम और संक्षिप्त विवरण	गाँवों के नाम	तहसील	जिला
1	मेसर्स स्प्रंग पावर अर्थ प्राइवेट लिमिटेड के प्रस्तावित पुलिंग स्टेशन (सौर ऊर्जा संयंत्र) से मौजूदा CTUIL राधनेसड़ा पावर स्टेशन तक 19 किमी के 220 के.वी. S/C लाइन के लिए M/C और D/C टावरों पर ट्रांसमिशन लाइन और राधनेसड़ा पावर स्टेशन पर 220 के.वी. फ़ीडर बे के निर्माण हेतु।	नेसदा, चतरपुरा, जेलाणा, खरदोल, असारा, खिमनापादर,	सुइगाम (वाव)	बनासकांठा (गुजरात)

उपरोक्त ट्रांसमिशन परियोजना को भारत सरकार द्वारा विधुत अधिनियम, 2003 की धारा 68 (1) के तहत विधुत मंत्रालय के माध्यम से 17 सितंबर 2024 के दिनांकित पत्र क्रमांक 25-17/91/2024-PG के द्वारा पहले ही मंजूर कर लिया गया है।

रूट संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में निरीक्षण हेतु उपलब्ध है. आम जनता को इस नोटिस के माध्यम से सूचित किया जाता है कि वह ट्रांसमिशन लाइन के प्रस्तावित रूट के संबंध में अपनी टिपण्णी/प्रतिवेदन नोटिस के प्रकाशन की तिथि से दो माह के अन्दर अधोहस्ताक्षरी के कार्यालय में लिखित रूप में प्रस्तुत कर सकते है.

अधिक विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:

## चंदन झा,

सहायक जनरल प्रबंधक (प्रोजेक्ट), स्प्रंग पावर अर्थ प्राइवेट लिमिटेड, सुखदेव नगर, ब्लॉक नंबर -४, राज मंदिर थियेटर पीछे, डीसा, बनासकांठा – ३८५५३५, टेलीफोन: +९१-२०-६७४९०००१, ईमेल आईडी: contact@sprngenergy.com.

# सार्वजनिक सूचना

सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय डीएसएम-648, 6वीं मंजिल, डीएलएफ टॉवर, शिवाजी मार्ग, मोती नगर, करम पुरा, नई दिल्ली - 110015 में है, भारत सरकार से आवेदन करना चाहता है कि वह उसे विद्युत अधिनियम 2003 की धारा 164 के अंतर्गत सभी शक्तियां प्रदान करे, तािक विद्युत के संचरण के लिए या टेलीफोन या टेलीग्राफिक संचार के प्रयोजन के लिए विद्युत लाइनें या विद्युत संयंत्र लगाए जा सकें, जो कार्यों के उचित समन्वय के लिए आवश्यक हैं, जो टेलीग्राफ प्राधिकरण के पास भारतीय टेलीग्राफ अधिनियम, 1885 के अंतर्गत सरकार द्वारा स्थापित या अनुरक्षित या स्थापित या अनुरक्षित किए जाने वाले टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइनें और पोस्ट लगाने के संबंध में है और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और अन्य कार्यों के बाद कमीशिनेंग, संचालन और रखरखाव और निम्नलिखित ट्रांसमिशन योजना के लिए अन्य कार्यों का कार्यभार संभालेगा।

राजस्थान के बीकानेर में मेसर्स सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड के 1400 मेगावाट (1000 मेगावाट + 400 मेगावाट) आरई पार्क के लिए कनेक्टिविटी सिस्टम

- सनब्रीज़ रिन्यूएबल्स नाइन प्राइवेट लिमिटेड आरई पावर पार्क पीएसएस2 बीकानेर III पीएस 400 केवी डी/सी लाइन लगभग लंबाई 2 किमी
- आंतरिक कनेक्शन
  - i) सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड आरई पावर पार्क पीएसएस1 सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड आरई पावर पार्क पीएसएस2 डी/सी टावर पर 400 केवी एस/सी लाइन – लगभग लाइन की लंबाई 7 किमी
  - ii) सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड आरई पावर पार्क आरएसएस2 सनब्रीज रिन्यूएबल्स नाइन प्राइवेट लिमिटेड आरई पावर पार्क पीएसएस2 डी/सी टावर पर 400 केवी एस/सी लाइन – लगभग लाइन की लंबाई 7.5 किमी

उपरोक्त ट्रांसिमशन परियोजना को विद्युत अधिनियम 2003 की धारा 68 के अंतर्गत विद्युत मंत्रालय के माध्यम से भारत सरकार द्वारा फाइल संख्या 25-17/6/2025-पीजी, दिनांक 14 जनवरी 2025 के माध्यम से पहले ही मंजूरी दे दी गई है। योजना के अंतर्गत शामिल ट्रांसिमशन लाइन राजस्थान के निम्नलिखित गांवों, कस्बों और शहरों से होकर, उनके ऊपर, चारों ओर और उनके बीच से गुजरेगी।

क्रम संख्या	गांवों का नाम	तहसील/तालुका	ज़िला
8	लाखूसर	बीकानेर	बीकानेर
२	सरदारपुरा	छत्तरगढ़	बीकानेर
3	बरजू	पूगल	बीकानेर

मार्ग संरेखण की प्रति नीचे हस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। आम जनता को इस नोटिस की तिथि से दो महीने के भीतर नीचे हस्ताक्षरकर्ता के कार्यालय में प्रस्तावित ट्रांसमिशन सिस्टम पर टिप्पणी/प्रतिवेदन लिखित रूप में देने के लिए सूचित किया जाता है। अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:

श्री मनीष त्यागी सहायक महाप्रबंधक, 12, भीकाजी कामा प्लेस, राम कृष्ण पुरम, नई दिल्ली, दिल्ली-110066,

मोबाइल नंबर: 9871144602,

ईमेल आईडी manish.tyagi@jindalrenewables.com

# पावरग्रिड सिरोही ट्रांसमिशन लिमिटेड

(पावरग्रिड कॉर्पोरेशन ऑफ़ इंडिया लिमिटेड, भारत सरकार का उपक्रम, की 100% पूर्ण स्वामित्व वाली एक सहायक कंपनी) पंजीकृत कार्यालय:- कोर-4, स्कोप कॉम्प्लेक्स 7, लोधी रोड, लोधी रोड, दिल्ली, सेंट्रल दिल्ली -110003, दिल्ली

#### CIN:U42202DL2024GOI425511

पावरग्रिड कॉर्पोरेट कार्यालय: "सौदामिनी", प्लॉट नंबर-2, सेक्टर -29, गुरुग्राम-122001, (हरियाणा) फोन: 0124-2571700-719 पावरग्रिड पंजीकृत कार्यालय: बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016. फोन नंबर: 26560121

Website: www.powergridindia.in

# आम सूचना

पावरग्रिड सिरोही ट्रांसिमशन लिमिटेड, पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्त्व वाली सहायक कंपनी, जिसका पंजीकृत कार्यालय कोर-4, स्कोप कॉम्प्लेक्स 7, लोधी रोड, लोधी रोड, दिल्ली, सेंट्रल दिल्ली -110003 है, विद्युत के पारेषण के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियां या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य से जो सरकार द्वारा स्थापित या अनुरक्षित या इस प्रकार स्थापित या अनुरक्षित किए जाने के लिए टेलीग्राफ के प्रयोजन से टेलीग्राफ लाइनें बिछाने और पोस्ट लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के तहत टेलीग्राफ प्राधिकरण रखता है, प्रदान करने के लिए भारत सरकार को आवेदन करना चाहता है और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, इरेक्शन और अन्य कार्य आरंभ किए जाएंगे, जिसके बाद निम्नलिखित पारेषण योजनाओं के लिए कमीशर्निंग, प्रचालन, रखरखाव और अन्य कार्य होंगे।

योजना का नाम: राजस्थान आरईजेड - चरण IV (भाग -2: 5.5 गीगावॉट) (जैसलमेर/बाड़मेर कॉम्प्लेक्स) से बिजली की निकासी के लिए ट्रांसमिशन प्रणाली: भाग बी ।

इस योजना के अंतर्गत शामिल ट्रांसमिशन कार्यों के नाम:-

क्रम सं	पारेषण प्रणाली का विवरण	
1	सिरोही के निकट उपयुक्त स्थान पर 2x1500 एमवीए, 765/400 केवी सबस्टेशन की स्थापना, साथ ही 2x 240 एमवीएआर 765 केवी एवं 2x125 एमवीएआर 420 केवी बस रियक्टर की स्थापना।	
2	फतेहगढ़-IV (खंड-2) पीएस – सिरोही पीएस 765 केवी डी/सी लाइन के साथ प्रत्येक छोर पर प्रत्येक सर्किट के लिए 240 एमवीएआर स्विचेबल लाइन रियक्टर, लाईन रूट लंबाई 212.596 कि.मी.	
3	सिरोही पीएस- चित्तोडगढ़ (पीजी) 400 केवी डी/सी लाइन (क्वाड) के साथ सिरोही पीएस छोर पर प्रत्येक सर्किट के लिए 80 एमवीएआर स्विचेबल लाइन रियक्टर, लाईन रूट लंबाई 214.888 कि.मी.	

इस योजना के अंतर्गत शामिल ट्रांसिमशन लाईन निम्नलिखित गांवों, कस्बों और शहरों के बीच से होकर गुजरेगी:-

(I) 765 केवी डी/सी फतेहगढ़-IV (खंड-2) पीएस – सिरोही पीएस लाइन, लाईन रूट लंबाई 212.596 कि.मी.

राज्य: राजस्थान

豖.	गाँव के नाम	तहसील	जिला
1	लाखेटाली, सोनारी, रोहिली, झरवा, आलिणयों की ढाणी, बांद्रा, लूनू ख़ुर्द, जालिपा, साँसियों की बस्ती, भद्रेस गंधव, विशाला, प्रजावतों की ढाणी, आदर्श बस्ती बिशाला कपूरडी, भद्रेस पुनसिया, चूली, बाड़मेर आगोर, बेरीवाला गांव, चांदोणियों की ढाणी, चक ढोलका, हापों की ढाणी, बाड़मेर मगरा, गेहूँ, लालाणियों की ढाणी, बकनियों का था, नाया भुर्तिया, बोटिया जागीर, मूढ़ों की ढाणी, पुरोहितों की बस्ती, नगनेशियां ढूंढा, लानी कथा, कवास (ढूंढा), गूंगा, शिव, थाली, जोरानाडा, साफले का धौरा, उदर माली, नागडदा	शिव	बाड़मेर
2	नावजी का पना, चावा, सौणों की ढाणी, भुर्तिया, मगने की ढाणी, धनोरी नाडी, आदर्श चावा, इंद्रा कॉलोनी, संगना कुआ, रावतसर, बेरीवाला ताला, हनुमान सागर, पूनियों की बस्ती, डूडियों की ढाणी, रायकों की ढाणी, सरनू पंजी, केरल, सरनू भीमजी, अकाल, सिंधियों की ढाणी, सरनू चिमांजी, संजाटा, खारिया कुआ, मूठनोण की ढाणी, दौलाणियों की ढाणी, नया खरंटिया, खरंटिया, संपा फैंटा भोमजी, धोलानाडा, ढोलाडर ईडी मांझी, नीमबली, वनकों का बेरा, ताकूबेरी, जोगासर, बिलासर, केरलीवास, समदड़ो का ताला, हुडू, धन्ने की ढाणी, पैनाणियों का ताला, लुकों की ढाणी, सरनोन का तला, धूरियावास, मीठियावास, करदली नाडी, ईडी अमरसिंह, दभड़ भाटियान जेरूपानियों का ताला, सिन्दारी@बेड, सिंदरी चौसीरा, कोसरिया, ढोलपाली नदी, लापला, डाकरा धौरा, धरमोनियों की ढाणी, बायतु पनजी, टिंबेरी हउड़ी, गंगे का ताला, सालूजी का तला, खेमे बाबा का मंदिर, लढोंनियों की ढाणी, दरसर का ताला, बायतु भीमजी, गंगाली का ताला, मिठीयातला, गोधनियों की ढाणी, भोजासर, मेघवालों का ताला, बायतु खेरली नदी, बाँडी धोरा, सियों का ताला, ठरेडी का धौरा, नौसर, दननियों की ढाणी, गोलमियों धौरा, झरोका ढाणी, कामा की ढाणीयों, रावला जोर, चम्पा भाखरी, करणा, मनलवा, डेंड़ली	बायतु	बालोतरा
3	कुम्हारों की ढाणी, तिसंघरा धौरा, गरारा धौरा, खानजी का धौरा, रोहरे वाली नदी, मगसर ताला, पूगनी का ताला, पालनिया धौरा, भीमड़ा, रेवली नदी, कोराड़ धौरा, मर्जनल्या बेरी, मनकिया ताला, सगरोंमोणी सारणों की ढाणी, हुडो की ढाणी, कुंभोंणी खतियो की ढाणी, छीतर का पार	बाटाडू	बाड़मेर
4	नाथनियों काथा, बाड़मेर, शिवकर, देखो का ताला, दौलाणियों का तला	बाड़मेर	बाड़मेर
5	बामनी, खारा महेचान, जूना मीठा खेड़ा.	पचपदरा	बालोतरा
6	सिंदरी चारणन, गडेसरा, भालखारी, अमरपुरा, चांदों की ढाणी, भागोगिरिजी का मीठा, भाटा, डंगवा, लोना कलां, धूरिया मोतीसिंह, दरगुरा, मांडावाला, अरिनयाली महेचन, केरल पाना, थाणों की ढाणी, पायला खुर्द, पायला कलां, गाला नाडी, रंगाला, खरी, तेजा की बेरी, लूंबा की ढाणी, सांगणा, अक़वा, भाविगरिजी का मीठा, कालों का धोरा, धनवा, चनवा धोरा, चौधिरयों की ढाणी, दाखां, धंद, सिन्धियों की ढाणी, कुम्हारों की ढाणी, मलयाल की ढाणी, घाचीडा, राईंको की ढाणी, कोजराज की ढाणी, भूँका वगतिसंह, भूँका वगतिसंह, राजपुरोहितों की ढाणी, शोभाजी का मंदिर, भूँका वगतिसंह, मानराज की ढाणी	सिणधरी	बालोतरा
7	काँखी, जरकोरा धोरा, परिहारों की ढाणी, भोलिया धोरा, सरदार की ढाणी, पंऊ, इटवाया, नौरिया, पादरू, मिथुरा, इटवाया, चोरौ, जिवाणा, जालमपुर, सिराना, बबतारा, मोकनी खेड़ा, सायला, मेंगलवा, भुंडवा, आसन, बालेरा.	सिवाना	बालोतरा
8	रेवतड़ा, खरल, कालूजी का धोरा, ओटवाला, ढांसा, सेरना, मोदरा, डेटा कलां, पोषाणा, बोरवाड़ा, लोदराऊ, उनडी, थलवाड़।	सायला	जालोर
9	चांदणा, सियाणा, सरगरो का खेड़ा, भेटाला, अरवारा, नागणी, दीगांव, डूँड़सी, नबी, देवदा, बागरा, नारणावास, नारणावास, धानपुर, मोंक, कलापुरा, डकतरा, रेवत, भागली, बैरठ, बाकरा, आलासन, उम्मेदाबाद, धोरा, कुआबेर, विश्लोइयों का गोलिया, बसरा धनजी, टैटोल, गोला, चांदना, रानीवाड़ा, शरत, डूडसी, संथू, दोपहर, नरपारा, अकोली, सियाना, डेलडारी, कंदार, बीबलसर, सिवाना, सुमेरगढ़, मडगांव, रायपुरिया, धनानी, तूरा, बार का गोगा, मेडानिचला, मायलावास, मेडकावीर	जालोर	जालोर

豖.	गाँव के नाम	तहसील	जिला
10	अखापुरा, मांडानी, सवली, नारादरा, सेवरा, कैलाशनगर, लोटीवाडा छोटा, लोटीवाडा बड़ा,	शिवगंज	सिरोही
	उम्मेदगढ़, लोटीवाड़ा छोटा, उम्मेदगढ़, लोटीवाड़ा बारा, सांवली, मदनी, ओडा , अखापुरा खरल,		
	नारद, सातपुरा, मनोरा, जमोतरा, जावाल, भूतगांव, भेटाला, तख्तपुरा, मायलावास, मनादर,		
	पुरारीखेडा		

(II) सिरोही पीएस- चित्तोडगढ़ (पीजी) 400 केवी डी/सी लाइन (क्वाड)

लाईन रूट लंबाई 214.888 कि.मी.

राज्य: राजस्थान

क्र.स.	गाँव के नाम	तहसील	जिला
1	लोटीवाडा बड़ा, लोटीवाडा छोटा, कैलाश नगर, मांडानी, सवली, अखापुरा, ओडा, वाण, अंदौर, सगालिया, मोरली, गोला, नवाखेड़ा, ईवरी, सरदारपुरा, सेऊड़ा, नारादरा, भेटाला, तख्तपुरा, मायलावास, मनादर, उम्मेदगढ़	शिवगंज	सिरोही
2	मंडवाडा, केर, धांता, पीपला, दरबारी खेड़ा, मांकरोड़ा, सिंदरथ, वाडेली, मीरपुर, मामावली, डोडुआ, सिलोईया, धड़तलाव, अणगौर, खांबल, वर, बरलूट ऊड, रेवारी को गोलये, मरवाड़ा, बलवंतगढ़, जामोतरा, भूतगांव, जावाल, अँगोर, पाडीव, कालंद्री, सतापुरा, मनोरा, मंडवारिया, सुजापुरा	सिरोही	सिरोही
3	मोरस, घरट, मालेरा, नवावास, अनुआ, फूटेला, गडिया, अजारी, असुआ, बसंतगढ़, चवरली, दानवा, कोजरा, जियापुरा, रीछड़ी, डुंगरी, पुरावतों की फली, आद्रेश, पेशुआ, फली, फुलेरा, लोटाना, आपरीखेड़ा, साजा बस्ती, ईशरा।	पिंडवाड़ा	सिरोही
4	सुबावस, भीलों की बस्ती, सुवावतों का गुरहा, भंडेर, ओबडिया, घाटा, अम्बा का खडरा, खोखरियाकीनाल, वाकयावाड, चिलरवा, हलूरवाग, मेराण, सालरियाँ, बिलीघाटी, भरकुण्डा, उपलावास, घाणीकाखेत, निदया, बासी, अबुड़ा, डाँगेली, तूली का खेत, तिबरनी का खेत, बीलिया, हेमलाथला, पिटया, रूप का खेड़ा, मालवाकाचौरा, लाली का खेत, काना का वड, तलवड़ा, पावटी, गोगरूद, बागलिया, केन्द्री, बड़ा गोगरूद, खेड़ा, घाटा, पांडीबोर, सेनाड़ी, बन का वास, तेजा का वास, बेकरिया, पिलका, कालीबोर, बुझा, भमराखेत, शिवरिया, लुहारचा, भदवेरी, कुवाब, झपटाबोट, क्यारी, कोटड़ा, उंखलियात, आंबा, डांग, खारा	कोटड़ा	उदयपुर
5	कामां मगरा, अवाणी, छीपाला, सुवावतों का गुरहा, राविलयाकलाँ, गोगुंदा, कखड़ों का गुरहा, मुंड़ावातों का गुरहा, चुणडावतों का गुड़ा, राविलयाखुर्द, मड़ई की भागल, भीम जी गुरहा, डिंगारी, ब्राह्मण की भागल, नोकाडा, ओबराखुर्द, भोलौतलाई, चोलवा, जसवंतगढ़, जोशियों की भागल, अजयपुरा, बेर की भागल, परमार भागल, वाजयवाल, ब्राह्मण भागल, नांदेशमा, सुबवासी, कडेचा वास, सुथार मादड़ा, श्रीमालियों की मादड़ी, मन्नाजी का गुड़ा, राव मादड़ा, झाला का गुरहा, झाड़ोली, राणावतों का गुड़ा, गहलोतों का गुड़ा, झुँझारपुरा, जेलानी, सुराई, तरपाल, नंगजी का गुरहा।	गोगुंदा	उदयपुर
6	कालोड़ा, करणजी का गुड़ा, पीपड़, कदमाल, वागलों का गुरहा, सांगठ, अमराजी का गुड़ा, चदाणो की भागल, नेतावतों की भागल, पांचवातों की भागल, भूताला, कुंडाल, राठौडो का गुड़ा, वरड़ा, कुंडाल, मारूवास, वीणु भागल, बांसलिया।	बडगॉव	उदयपुर
7	सोड़ावास, रामपुरिया, लोलेरा का गुड़ा, फूटी नदी, रंचावत का ढाना, रेठर, भीरोला, नेगड़िया भीलवाड़ा, नेगड़िया, सिलियो का गुड़ा, शिशवी की ढाणी, देवड़ों का गुड़ा, डाबियो का गुड़ा, झाड़सादड़ी, बाजुंदा, करोली, नाल, गजेला, केसूली, मांडक का गुड़ा, सागरुणियों की भागल, पीपलवास, सेमल, बरवा, घोड़च, मदारड़ा, असी बाउडी, जूना गारा, नेड़च, शिवसिंह का गुड़ा, दाड़मी, हरया, गोरेला, खेतपाल का गुड़ा, वामली का गुरहा, लेगा मागरा, चौहनों की भागल, घियावतों की भागल।	देलवाड़ा, नाथद्वारा	राजसमंद
8	पालवास कला, पालवास खुर्द, नागों का खेड़ा, वीरधोलिया, खेराडी का कुआ, काजिया, बिरजा का कुआ, गैरिया का खेड़ा, पिपरोली, संतलिया, वांगतारी की खेड़ी, नूरडा, सरिया, रख्यावल, घासा, दुर्गावतो का नोहरा, लवातवाई, दुधारी मगरी, पुरातों का गुरहा, निंबोलो का गुड़ा, गारा की मादड़ी, लोडावास, झरना, खेरी, खेड़ी घासा, धोलि मगरी, नेता का गुड़ा, बापेर, भादवा,	घासा, मावली	उदयपुर

क्र.स.	गाँव के नाम	तहसील	जिला
	भील बस्ती तलाई, काडा, खुरी, उपरलातालाव, खरवडो का गुड़ा, मांगथला, बोरतलाई, सिन्दु, ढोलपरा।		
9	चायलो का खेड़ा, ईंटाली, वाड़ी, डांगी खेड़ा, गोलवाड़ा, चीपी खेड़ा, गोविंदपुरा, वाजिमया, सुखवाड़ा, साकरिया खेड़ी, आसोलियों की मादड़ी, धर्मेता, बोयाणा, मंमथारा, भीमल, नयातलाव, रेडिया खेड़ी, वांगरोदी की भागल, वागरोदा, वांगरोदी, गड़वाड़ा, गाडिरया वास, रेबारियों की ढाणी।	मावली	उदयपुर
10	रूणडेडा, छापरा, नाहरपुरा, रंठेड़, नवानिया, कीकावास, नेतावला, झालो की भागल, भीलों की भागल, तरावट, सियाखेड़ी, बंजारी, बागथल, रूपावली, धमानिया, शंभूपुरा, वल्लभनगर, भोपालपुरा, गुमानपुरा, त्रिलोकपुरा, वलरा, बंबलरू खेड़ा, फतेहपुरा, पुरीया खेड़ी, बालाथल, खेड़ा, मुंडोल, गोटीपा, बजिया।	वल्लभनगर	उदयपुर
11	नारायणपुरा, कीया खेड़ा, डोडियो का खेड़ा, भीम का खेड़ा, बड़गांव, मोगजी का खेड़ा, प्रतापपुरा, कीर की चौकी, खेडली, वाना, बरोडिया, मेनपुरिया, खेरोदा, चंदा खेड़ा।	भीण्डर	उदयपुर
12	अमलिया खेड़ा, नेगड़िया, लक्ष्मीपुरा, छापरी, किशोरजी का खेड़ा।	डूँगला	चित्तोडगढ़

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद द्वारा अधोहस्ताक्षरी के कार्यालय में इस सूचना के प्रकाशन की तिथि के दो महीने के भीतर प्रस्तावित पारेषण प्रणाली पर टिप्पणी /अभ्यावेदन देने के लिए आम जनता को सूचना दी जाती है। आगे और विवरण और स्पष्टीकरण के लिए कृपया निम्नलिखित अधिकारी से संपर्क करें :

नाम : जय राम यादव पद : परियोजना प्रभारी ,

पावरग्रिड सिरोही ट्रांसमिशन लिमिटेड,

ऑफिस : पावरग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड

प्लॉट न 02, गली न 01, नेहरू नगर,

अंबिका होटल के पास सिरोही , जिला- सिरोही (राज.)-307001

ई -मेल : jry@powergrid.in

(जय राम यादव) (परियोजना प्रभारी) पावरग्रिड सिरोही टांसमिसन लिमिटेड, सिरोही, राजस्थान

ग्रीनको एपी 01 आईआरईपी प्राइवेट लिमिटेड,

कार्यालय म. सं. 14–478 / ६, साई नगर, पण्यम (गॉव, पोस्ट, मंडल), नंद्याला, आन्ध्र प्रदेश – 518112

ग्रीनको एपी 01 आईआरईपी प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय म. सं. 14—478/6, साई नगर, पण्यम (गॉव, पोस्ट, मंडल), नंद्याला, आन्ध्र प्रदेश — 518112 पर है—सीआईएनः यू40200एपी2020पीटीसी 122145, निम्निलिखित संचरण योजनाओं हेतु बिजली के संचरण के लिए विधुत लाईनें या विधुत संयंत्र लगाने के लिए या टेलीग्राम लाइने लगानें के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के तहत टेलीग्राफ प्राधिकरण के पास आवश्यक कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के प्रयोजन के लिए लाईनों व पोस्टों और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, खड़ा करने और कमीशनिंग, संचालन, रखरखाव के बाद लिए जाने वाले अन्य कार्य करने के लिए विधुत अधिनियम 2003 की धारा 164 के अंतर्गत सभी प्रकार के अधिकार प्रदान करने के लिए भारत सरकार को आवेदन करने का इच्छुक है।

ट्रांसिमशन योजना का नामः प्रस्तावित 1500 एमडब्ल्यू सौर ऊर्जा संयंत्र एवं 450 एमडब्ल्यू पम्पड स्टोरेज संयंत्र से विधुत निकासी के लिए इसके आतंरिक कनेक्टिविटी व्यवस्था के ट्रांसिमशन सिस्टम सिहत समर्पित ओवरहेड ट्रांसिमशन लाइंस का प्रतिस्थापन

योजना के तहत आने वाले कार्यः

400 एमडब्ल्यू सौर ऊर्जा संयंत्र के 400/33 केवी पूलिंग उपस्टेशन से 400 केवी डी/सी टॉवर पर 400 केवी डी/सी लाइन (नागलुटी गाँव, मिदुतूर मंडल, नंदयाला जिला, आन्ध्र प्रदेश पर स्थित) से ग्रीनको एपी01 आईआरईपी प्राईवेट लिमिटेड के 400 केवी सेन्ट्रल पावर पूलिंग उपस्टेशन (सीपीएसएस) तक — लाईन लंबाई अनुमानित 25 किमी है।

उपरोक्त विधुत निकासी/कनेक्टिविटी प्रणाली को विधुत अधिनियम, 2003 की धारा 68(1) के अंतर्गत भारत सरकार के पत्र संख्या 25–17/62/2024–पीजी, दिनांक 26 मार्च 2025 के तहत पहले ही अनुमोदन प्राप्त हो चुका है।

इस योजना के अंतर्गत शामिल ट्रांसिमशन लाइन आन्ध्र प्रदेश कें निम्निलखित गॉवों, कस्बों और शहरों से होकर/पर/ आसपास/ और बीच से गुजरेंगी।

क. सं.	गॉवों के नाम	त्हसिल / तालुका	जिला
1.	हुसैनापुरम, कल्वा, तिष्पयापल्ले, सेकुनाला, ब्राह्मणपल्ले, कन्नमदकला, ओर्वाकल, कल्वाबुग्गा, गुम्मीतम थांडा (केंद्रपाड़ा) सोमयाजुलापल्ले, गुमतम तांडा	ओर्वाकल,	कर्नूल
2.	चउटाकुर, चौटकुरू, बान्नरू, कडुमुर, पैपालेम, मासापेटा, नागालुटी, गुडीपाडु, कलामंडलपाडु, उप्पलादादा, कलावंदलापाड़ा, दिगुवापाडु, देवानुरू, चिन्नमपल्ली, कलावंडालापाडु	थ्मदुतूर	नंद्याला

मार्ग संरेखण की प्रति अधोहस्तक्षरी के कार्यालय में उपलब्ध है। एतद्द्वारा जनसाधारण को सूचित किया जाता है कि इस सूचना के प्रकाशन की तिथि से दो माह के भीतर प्रस्तावित ट्रांसिमशन सिस्टम पर अवलोकन / प्रतिवेदन अधोहस्तक्षरी के कार्यालय को लिखित में दें। अतिरिक्त विवरणों एवं स्पष्टीकरण के लिए कृपया संपर्क करें।

श्री महेश आकुला, वरिष्ठ प्रबंधक, मकान नंबर 14–478/6, साई नगर, पण्यम (गॉव, पोस्ट, मंडल), नंद्याला (जिला), आंध्र प्रदेश – 518 112 ईमेलः mahesh.akula@greenkogroup.com. फोन नंबरः +91 99596 66711

## स्प्रंग एनर्जी प्राइवेट लिमिटेड

कार्यालय शेल सेंटर, कॉमर्ज़ोन, ब्लॉक II, नंबर 2, 200 फीट रेडियल रोड, पल्लिकरणाई, चेन्नई - 600100, तमिलनाडु, भारत.

### सार्वजनिक नोटिस

मेसर्स स्प्रंग एनर्जी प्राइवेट लिमिटेड (SEPL), जिसका पंजीकृत कार्यालय शेल सेंटर, कॉमर्ज़ोन, ब्लॉक II, नंबर 2, 200 फीट रेडियल रोड, पल्लीकर्णाई, चेन्नई - 600100, तिमलनाडु में स्थित है. भारत सरकार को विधुत अधिनियम, 2003 की धारा 164 के तहत विधुत ट्रांसिमशन के लिए विधुत लाइनों अथवा विधुत संयंत्र की स्थापना के लिए अथवा टेलिफोन या टेलीग्राफिक संचार के उद्देश्य से कार्यों के उचित समन्वय के लिए आवश्यक वें सभी शक्तियां प्रदान करने के लिए आवेदन करने की इच्छुक है, जो टेलीग्राफ प्राधिकरण द्वारा भारतीय टेलीग्राफ अधिनियम, 1885 के तहत सरकार द्वारा स्थापित किये गए या बनाये गए या स्थापित किये जाने वाले या बनाए जाने वाले टेलीग्राफ के उद्देश्य से टेलीग्राफ लाइनों और पोस्टों की स्थापना के सम्बन्ध में धारित हैं, और निम्नलिखित ट्रांसिमशन योजन्ना के लिए सर्वेक्षण, निर्माण, संस्थापन, निरीक्षण, उत्थापन और अन्य कार्य के पश्चात प्रचालनारम्भ, प्रचालन, अनुरक्षण करेगीः

ट्रांसमिशन योजना का नामः "गुजरात के बनासकांठा में मेसर्स स्प्रंग एनर्जी प्राइवेट लिमिटेड (SEPL) के 250 मेगावाट सोलर पावर प्रोजेक्ट के लिए कनेक्टिविटी सिस्टम प्रदान करने के लिए ट्रांसमिशन प्रणाली" ।

योजना के अंतर्गत ट्रांसिमशन लाइन का नामः मेसर्स स्प्रंग एनर्जी प्राइवेट लिमिटेड के पुलिंग स्टेशन (गांव- भरदवा, जिला: बनासकांठा, गुजरात) से M/C और D/C टावर पर 220के.वी. S/C ट्रांसिमशन लाइन जो राधानेसडा पीएस (पी.जी.सी.आई.एल) के साथ जुड़ने वाली ट्रांसिमशन लाइन ।

लाइन की कुल लम्बाई लगभग 27.8 किमी है, जिसमें ने लगभग 25.5 किमी लाइन को D/C टावरों पर S/C लाइन के रूप में और शेष लगभग 2.3 किमी लाइन को राधानेसडा पीएस (पी.जी.सी.आई. एल) के पुलिंग स्टेशन के छोर से M/C टावरों पर S/C लाइन के रूप में कार्यान्वित किया जाएगा।

उपरोक्त शिरोपरि ट्रांसमिशन लाइन प्रस्तावित रूट के आधार पर निम्नलिखित गाँवों, कस्बों और शहरों से, उनके बीच से, ऊपर से और आसपास मे होकर गुजरेगी:

क्रम सं.	योजना का नाम और संक्षिप्त विवरण	गाँवों के नाम	तहसील	जिला
	मेसर्स स्प्रंग एनर्जी प्राइवेट लिमिटेड के प्रस्तावित पुलिंग स्टेशन	भरदवा, लाखा सारा, मेघपुरा,		
1	(सौर ऊर्जा संयंत्र) से मौजूदा CTUIL राधनेसड़ा पावर स्टेशन	रडोसण, पाडण, गोलाप नेसदा,	सुइगाम	बनासकांठा

क्रम सं.	योजना का नाम और संक्षिप्त विवरण	गाँवों के नाम तहसील	जिला
	तक 27.8 किमी के 220 के.वी. S/C लाइन के लिए M/C और	चतरपुरा, जेलाणा, खरदोल, (वाव)	(गुजरात)
	D/C टावरों पर ट्रांसमिशन लाइन और राधनेसड़ा पावर स्टेशन	असारा, खिमनापादर, खिमनावास	
	पर 220 के.वी. फ़ीडर बे के निर्माण हेतु ।		

उपरोक्त ट्रांसिमशन परियोजना को भारत सरकार द्वारा विधुत अधिनियम, 2003 की धारा 68 (1) के तहत विधुत मंत्रालय के माध्यम से 30 अगस्त 2024 के दिनांकित पत्र क्रमांक 25-17/84/2024-PG के द्वारा पहले ही मंजूर कर लिया गया है।

रूट संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में निरीक्षण हेतु उपलब्ध है. आम जनता को इस नोटिस के माध्यम से सूचित किया जाता है कि वह ट्रांसमिशन लाइन के प्रस्तावित रूट के संबंध में अपनी टिपण्णी/प्रतिवेदन नोटिस के प्रकाशन की तिथि से दो माह के अन्दर अधोहस्ताक्षरी के कार्यालय में लिखित रूप में प्रस्तुत कर सकते है.

अधिक विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:

चंदन झा,

सहायक जनरल प्रबंधक (प्रोजेक्ट), स्प्रंग एनर्जी प्राइवेट लिमिटेड, सुखदेव नगर, ब्लॉक नंबर -४, राज मंदिर थियेटर पीछे, डीसा, बनासकांठा – ३८५५३५, टेलीफोन: +९१-२०-६७४९०००१, ईमेल आईडी: contact@sprngenergy.com.

#### PUBLIC NOTICE

Solar Energy Corporation of India Limited (A Government of India Enterprise) (CIN: U40106DL2011GOI225263) having its registered office at 6th Floor, Plate-B, NBCC Office Block Tower-2, East Kidwai Nagar, New Delhi 110023 intends to apply to the Government of India to confirm upon him all the powers under Section 164 of the Electricity Act 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained by the Government or to be so established or maintained and will undertake survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission scheme:

Name of Transmission Scheme: Connectivity System for Evacuation of Power from 100MW Floating Solar PV Plant at Getalsud Dam, Ranchi (Jharkhand)

Works Covered under the Scheme: Getalsud Dam Site- 132/33kV IRBA (JUSNL) 132kV Double Circuit Transmission Line

The above transmission line will pass through the following villages:

Village Name	Block (Tahsil)	District
Getalsud, Buki, Banadag, Pailada (Nagraberadegadegi), Hesatu	Angara	Ranchi

Copy of the route alignment is available in the office of the undersigned.

Prior Approval of Government of India under Section 68 (1) of the Electricity Act, 2003 has been accorded vide Ministry of Power, Government of India Letter Ref. No. 25-17/34/2025-PG Dt. 11/04/2025.

Notice is hereby is given to the general public to make observations/ representation on the proposed transmission system within 2 months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarifications please contact:

Name: Shreedhar Singh Designation: AGM (Projects)

Office Address: 6th Floor, Plate-B, NBCC Office Block Tower-2, East Kidwai Nagar, New Delhi 110023

Email Address: shreedhar.singh@seci.co.in

Phone No.: 011-24666221

#### SPRNG POWER EARTH PRIVATE LIMITED

Office: - Unit No FF-48 A, First Floor, Omaxe Square, Plot No.14,

Jasola District Centre, New Delhi – 110025 India.

#### PUBLIC NOTICE

SPRNG POWER EARTH PRIVATE LIMITED (SPEPL) having its registered office Unit No FF-48 A, First Floor, Omaxe Square, Plot No.14, Jasola District Centre, New Delhi – 110025 India, intends to apply to the Government of India to confer

upon them all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possesses under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission scheme.

Name of Transmission Scheme: Connectivity system for 250 MW solar power project of M/s Sprng Power Earth Private Limited (SPEPL) in Banaskantha, Gujarat.

### Works covered under the scheme:

220KV S/c Transmission Line on D/c & M/c towers from generating switchyard of M/s Sprng Power Earth Private Limited located in Village: Padan, District: Banaskantha, Gujarat) to Radhanesda PS along with associated line bay at both ends.

The total line length is around 19 kms, out of which 16.7 kms would be implemented as S/c line on D/c towers and balance 2.3 km from Radhanesda PS would be implemented as S/c line on M/c towers.

The Transmission line covered under the scheme will pass through, over, around and between the following Villages, Towns and Cities in the state of Gujarat

Sr. No	Name & Brief Particulars of the Scheme	Name of the Villages	Tehsil	District
1	Erection of 19 kms of 220 kV S/c Transmission Line on D/c & M/c towers from CTUIL Radhanesda PS to Proposed M/s Sprng Power Earth Private Limited (solar power plant) and 1 nos. of 220 kV Feeder Bay at Radhanesda PS.	Chaturpura, Jelana, Kanothi, Khardol, Asara, Khimana		Banaskantha (Gujarat)

The above transmission project is already approved by Government of India through Ministry of Power under Section 68 (1) of the Electricity Act, 2003 through Letter No. 25-17/91/2024-PG dated 17th September 2024.

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the General Public to make observation/representation on the proposed Transmission system within 2 months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarifications, please contact:

Chandan Jha
Assistant General Manager
Sprng Energy Private Limited
Sukhdev Nagar, Block No-4,
Behind Raj Mandir Theatre,
Deesa, Banaskantha- 385535
Tel: +91-20-67490001
Mail Id: contact@sprngenergy.com

#### Public Notice

Sunbreeze Renewables Nine Private Limited having its registered office at DSM-648, 6TH FLOOR, DLF TOWER, SHIVAJI MARG, MOTI NAGAR, KARAM PURA, NEW DELHI – 110015, intends to apply to the Government of India confer upon him all the powers under section 164 of the Electricity Act 2003, for the placing of electric lines or electric plant for transmission of electricity or for the purpose of telephone or telegraphic communications necessary for the proper coordination of works which telegraph authority possesses under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained by the Government or to be established or maintained and will undertake the Survey, Construction, Installation, Inspection, Erection and other works to be followed by Commissioning, Operation and Maintenance and other works for the following transmission scheme.

Connectivity system to M/s. Sunbreeze Renewables Nine Private Limited for its 1400MW (1000MW + 400MW) RE Park in Bikaner solar power plant in Bikaner, Rajasthan.

- Sunbreeze Renewables Nine Private Limited RE Power Park PSS2 Bikaner III PS 400kV D/C line approx. length 2km.
- Internal Connection
  - i) Sunbreeze Renewables Nine Private Limited RE Power Park PSS1 Sunbreeze Renewables Nine Private Limited RE Power Park PSS2 400kV S/C line on D/C tower approx. line length 7km

ii) Sunbreeze Renewables Nine Private Limited RE Power Park RSS2 – Sunbreeze Renewables Nine Private Limited RE Power Park PSS2 400kV S/C line on D/C tower – approx. line length 7.5km

The above transmission project is already approved by the Government of India through Ministry of Power under section 68 of the Electricity Act 2003 through the File No. 25-17/6/2025-PG, Dated 14th January 2025. The transmission line covered under the scheme will pass through, over, around and between the following villages, towns, and cities of Rajasthan.

Sr. No.	Name of the villages	Tehsil / Taluka	District
1	Lakhoosar	Bikaner	Bikaner
2	Sardarpura	Chhatargarh	Bikaner
3	Barjoo	Poogal	Bikaner

The copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observations / representations on the proposed transmission system within two months from the date of this notice to the office of the undersigned in writing. For further details and clarifications, please contact:

Shri. Manish Tyagi — Assistant General Manager, 12, Bhikaji Cama Place, Rama Krishna Puram, New Delhi, Delhi 110066, Mobile no. 9871144602, email ID manish.tyagi@jindalrenewables.com

#### POWERGRID SIROHI TRANSMISSION LIMITED

(A fully owned subsidiary of POWERGRID CORPORATION OF INDIA LIMITED, Govt of India Enterprise) पावरग्रिड सिरोही ट्रांसमिशन लिमिटेड

(पावरग्रिड कॉर्पोरेशन ऑफ़ इंडिया लिमिटेड, भारत सरकार का उपक्रम, की 100% पूर्ण स्वामित्व वाली एक सहायक कंपनी)

Registered Office: - CORE-4, SCOPE COMPLEX 7, LODHI ROAD, LODI ROAD, DELHI, CENTRAL DELHI -110003, DELHI.

CIN: U42202DL2024GOI425511

POWERGRID Corporate Office: "Saudamini", Plot No.-2, Sector -29, Gurugram-122001, (Haryana) Tel.: 0124-2571700-719

POWERGRID Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi-110 016. Tel: 26560121

Website: www.powergridindia.in

#### PUBLIC NOTICE

POWERGRID SIROHI TRANSMISSION LIMITED (a 100% wholly owned subsidiary of Power Grid Corporation of India Ltd.) having its registered office at CORE-4, SCOPE COMPLEX 7, LODHI ROAD, LODI ROAD, DELHI, CENTRAL DELHI -110003, DELHI, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Scheme: Transmission system for evacuation of power from Rajasthan Renewable Energy Zones (REZ) - Phase IV (Part-2: 5.5 GW) (Jaisalmer/Barmer Complex): Part B.

Name of the works covered under this scheme: -

Sr. No.	Scope of the works transmission schemes
1	Establishment of 2x1500 MVA, 765/400 kV Substation at suitable location near Sirohi along with 2x240 MVAR (765kV) & 2x125 MVAR (420kV) Bus Reactor.
2	Fatehgarh-IV (Section-2) PS – Sirohi PS 765 kV D/C line along with 240 MVAR switchable line reactor for each circuit at each end, Route length 212.596 KM

	Sr. No.	Scope of the works transmission schemes
ĺ	3	Sirohi PS-Chittorgarh (PG) 400 kV D/C line (Quad) along with 80 MVAR switchable line reactor for each
		circuit at Sirohi PS end, Route length 214.888 KM

The following transmission lines covered under the above scheme will pass through, over, around, and between the following villages, towns and cities: -

I -- 765KV D/C Fatehgarh-IV (Section-2) PS - Sirohi PS Line, Route Length 212.596 KM

STATE: RAJASTHAN

Sr. No.	Village Name	Tehsil	District
1	LAKHETALI, SONARI, ROHILI, JHARWA, ALANIYON KI DHANI, BANDRA, LOONOO KHURD, JALIPA, SANSIYON KI BASTI, BHADRES GANDHAV, VISHALA, RAJAWATON KI DHANI, ADARSH BASTI BISHALA, KAPOORDI, BHADRES PUNASIYA, CHOOLI, BARMER AGOR, BERIWALA GAON, CHANDONIYON KI DHANI, CHAK DHOLKA, HAPON KI DHANI, BARMER MAGRA, GEHOON, LALANIYON KI DHANI, BAKANIYON KA WAS, NAYA BHURTIYA, MOODHON KI DHANI, PUROHITON KI BASTI, NAGNESIYAN DHOONDHA, LANI KATHA, KAWAS (DHOONDHA), GUNGA, SHIV, THALI, JORANADA, SAPHALE KA DHORA, UDAR MALI, NAGURADA	SHIV	BARMER
2	NAVJI KA PANA, CHAWA, SAUON KI DHANI, BHURTIYA, MAGNE KI DHANI, DHONARI NADI, ADARSH CHAWA, INDRA COLONY, SANGANA KUA, RAWATSAR, BERIWALA TALA, HANUMAN SAGAR, POONIYON KI BASTI, DUDIYO KI DHANI, RAIKON KI DHANI, SARNOO PANJI, KERLI, SARNOO BHIMJI, AKAL, SINDHIYON KI DHANI, SARNOO CHIMANJI, SANJATA, KHARIYA KUA, MOOTHNON KI DHANI, DAULANIYON KI DHANI, NAYA KHARNTIYA, KHARNTIYA, SANPA PHANTA BHOMJI, DHOLANADA, DHOLADER, ED MANJI, NEEMBALI, VANAKON KA BERA, TAKOOBERI, JOGASAR, BILASAR, KERLIWAS, SAMDARON KA TALA, HODOO, DHANNE KI DHANI, PANANIYON KA TALA, LOOKHON KI DHANI, SARNON KA TALA, DHOORIYAWAS, MEETHIYAWAS, KARDALI NADI, ED AMARSINGH, DABHAD BHATIYAN, JEROOPANIYON KA TALA, SINDARI, SINDARI CHAUSEERA, KOSARIYABERI, DHOLPALI NADI, LOMPLA, DAKRA DHORA, DHARMONIYON KI DHANI, BAYTU PANJI, TINBERI HAUDI, GANGE KA TALA, SALU KA TALA, KHEME BABA KA MANDIR, LADHONIYON KI DHANI, DARSAR KA TALA, BAYTU BHIMJI, GANGALI KA TALA, MATHAYA TALA, GODHANIYON KI DHANI, BHOJASAR, MEGHWALON KA TALA, BAYTU, KHERLI NADI, BONDA DHORA, SIYOLON KA TALA, THARERI KA DHORA, NAUSAR, DANANIYON KI DHANI, GOLMIYON DHORA, JHAROKA DHANI, KAMA KI DHANIYON, RAWLA JOR, CHAMPA BHAKHARI, KARNA, MANLWA, DENDALI	BAYTU	BALOTRA
3	KUMHARON KI DHANI, TIISNGHRA DHORA, GARARA DHORA, KHANJI KA DHORA, ROHREWALI NADI, MAGASAR TALA, PUGANI KA TALA, PALANIA DHORA, BIMRA, REWALI NADI, KORARWALA DHORA, MERAJNLYA BERI, MANAKIYA TALA, SAGNANMORI SARGAON KI DHANI, HADON KI DHANI, KUMBERI DHANI, CHHATAR KA PAR	BATADU	BARMER
4	NATHANIYON KA WAS, BARMER, SHIVKAR, LOOKHON KA TALA, DAULANIYON KA TALA	BARMER	BARMER
5	BAMNI, KHARA MAHECHAN, JOONA MEETHA KHERA	PACHPADRA	BALOTRA
6	SINDARI CHARNAN, GADESARA, BHALKHARI, AMARPURA, CHANDON KI DHANI, BHAOGIRIJI KA MEETHA, BHATA, DANGAWA, LOONA KALAN, DHOORIYA MOTISINGH, DARGURA, MANDAWALA, ARNIYALI MAHECHAN, KERALA PANA, THAON KI DHANI, PAYLA KHURD, PAYLA KALAN, GALA NADI, RANGALA, KHARI, TEJA KI BERI, LUMBA KI DHANI, SANGANA, AKWA, BHAVGIRIJI KA MITHA, KALON KA DHORA, DHANWA, CHANWA DHORA, CHOUDHARIYON KI DHANI, DAKHAN, DHAND, SINDHIYON KI DHANI, KUMHARON KI DHANI, MALYAL KI DHANI, GHACHIDA, RAIKON KI DHANI, KOJRAJ KI DHANI, BHUKAN VAGAT SINGH, RAJPUROHITON KI DHANI, SHOBHAJI KA MANDIR, BHUKAN TAN SINGH, MANRAJ KI DHANI	SINDHARI	BALOTRA

Sr. No.	Village Name	Tehsil	District
7	KANKHI, JARKORA DHORA, PARIHARON KI DHANI, BHOLIYA DHORA, SARDAR KI DHANI, PAU, ITWAYA, NAURIYA, PADRU, MITHURA, ITWAYA, CHORAU, JEEVANA, JALAMPUR, SIRANA, BABTARA, MOKNI KHERA, SAYLA, MENGALWA, BHUNDWA, ASANA, BALERA	SIWANA	BALOTRA
8	REWATRA, KHURAL, KALUJI KA DHORA, OTWALA, DHANSA, SERNA, MODRA, DETA KALAN, POSANA, BORWARA, LODRAU, UNRI, THALWAR	SAILA	JALORE
9	CHANDNA, SIYANA, SARGARO KA KHERA, BHETALA, ARWARA, NAGNI, DIGAON, DUNDSI, NABI, DEVDA, BAGRA, NARNAWAS, NARNAWAS, DHANPUR, MANK, KALAPURA, DAKATRA, REWAT, BHAGLI, BAIRATH, BAKRA, ALASAN, UMMEDABAD, DHORA, KUABER, VISHNOIYON KA GOLIYA, BASRA DHANJI, TATOL, GOLA, CHANDNA, RANIWARA, SARAT, DOODSI, SANTHOO, NOON, NARPARA, AKOLI, SIYANA, DELDARI, KANDAR, BEEBALSAR, SIWNA, SUMERGARH, MADGAON, RAIPURIYA, DHANANI, TURA, BAR KA GOGA, MEDANICHLA, MAYLAWAS, MEDKAVEER	JALORE	JALORE
10	AKHAPURA, MANDANI, SABLI, NARADRA, SEWRA, KAILASHNAGAR, LOTIWARA CHHOTA, LOTIWARA MOTA, UMEDGARH, LOTIWARA CHHOTA, UMMEDGARH, LOTIWARA BARA, SAWALI, MADANI, ODA, AKHAPURA KHARAL, NARADRA, SATAPURA, MANORA, JAMOTARA, JAWAL, BHUTGAON, BHETALA, TAKHTPURA, MAYLAWAS, MANADAR, PURARIKHEDA	SHIVGANJ	SIROHI

# II—400 KV D/C (Quad) Sirohi PS – Chittorgarh PG Line, Route Length 214.888 KM

1	LOTIWARA MOTA, LOTIWARA CHOTA, KAILASH NAGAR, MANDANI, SABLI, AKHAPURA, ORA, WAN, ANDOR, SAGALIYA, MORLI, GOL, NAWAKHERA, EWRE, SARDARPURA, SEWRA, NARADRA, BHETALA, TAKHTPURA, MAYLAWAS, MANADAR, UMEDGARH	SHIVGANJ	SIROHI
2	MANDWARA, KER, DANTA, PIPLA, DARBARI KHERA CHHOTA, MAKRORA, SINDRATH, WADELI, MIRPUR, MAMAWALI, DODUA SILOYA, DHADTALAO, ANGOR, KHAMBAL, WAR, BARLUT, UD, REWARI KO GOLYE, MARWARA, BALWANTGARH, JAMOTRA, BHUTGAON, JAWAL, ANGOR, PADIV, KALANDRI, SATPURA, MANORA, MANDWARIYA, SUJAPURA	SIROHI	SIROHI
3	MORAS, GHARAT, MALERA, NAWABBAS, ANUA, PHUTELA, GARIYA, AJARI, ASAU, BASANTGARH, CHANVARLI, DANVA, KOJRA, JIYAPURA, RICHHRI, DUNGRI, PURAVTO KI PHALI, ADRESH, PESHUA, PHALI, PHULERA, LOTANA, APRI KHERA, SAJABASTI, ISRA	PINDWARA	SIROHI
4	SUBAWAS, BHILON KI BASTI, SUWAVATON KA GURHA, BHANDER, OBARIYA, GHATA KI NARI, AMBA KA KHADRA, KHOKHARIYA KI NAL, VAKYAWAD, CHILARWA, HALURVAG, MERAN, SALRIYAN, BILIGHATI, BHORKUNDA, UPLAWAS, GHANI KA KHET, NADIYA, BASI, ABURA, DANGHELI, TULI KA KHET, TIBARNI KA KHET, BILYA, HEMLATHAL, PATIYA, RUPA KA KHEDA, MALWA KA CHORA, LALI KA KHET, KANA KA VAD, TALAVDA, PAVTI, GOGRUD, BAGLIYA, KENDRI, BARA GOGRUD, KHERA, GHAT, PANDIBOR, SEINADI, BAN KA BAS, TEJA KA BAS, BEKRIYA, PILKA, KALIBOR, BUJH, BHAMRA KHET, SHIVRIYA, LUHARCHA, BHADAVERI, KUVAB, JHAPTABOT, KYARI, KOTDA, UKHALIYAT, AMBA, DANGA, KHARA	KOTRA	UDAIPUR
5	KAMANMAGRA, AVANI, CHHIPLA, SUWAVATON KA GURA, RAVLIYA KALA, GOGUNDA, KAKHDON KA GURA, MUNDAVATON KA GURA, CHUNDAVATON KA GURA, RAVLIYA KHURD, MARHI KI BHAGAL, BHIMJI KA GURHA, DINGARI, BRAHMAN KI BHAGAL, NOKADA, OBRA KHURD, BHOLAUTALAI, CHOLVA, JASWANTGARH, JOSHIYON KI BHAGAL, AJAYPURA, BER KI BHAGAL, PARMAR BHAGAL, VAJAYWAL, BRAHMAN BHAGAL, NANDESHMA, SUBAWASI, KARCHHIYAWAS, SUTHAR MADRA, SHRIMALIYON KI MADRI, MANAJI KA GURHA, RAO MADRA, JHALA KA GURHA, JHADOLI, RANAWAN KA GUDA, GELOTON KI	GOGUNDA	UDAIPUR

	GURHA, JUJARPURA, JELANI, SURAI, TARPAL, NANGAJI KA GURHA		
6	KARORA, KARANJI KA GURA, PIPAR, KEDMAL, VAGLON KA GURA, SANGATH, AMRAJI KA GURA, CHADANA KI BHAGAL, NETAVATON KI BHAGAL, PANCHAVOTON KI BHAGAL, BHUTALA, KUNDAL, RATHORSINGH KA GURA, VAGDA, KUNDAL, MARUWAS, VINUBHAGAL, VANSALIYA	BARGAON	UDAIPUR
7	SODAWAS, RAMPURIA, LILERA KA GURHA, PHUTI NADI, RANCHAWAT KA DHANA, RETHRA, BHIROLA, NEGADIA BHILWARA, NEGARIA, SOHELION KA GURHA, SHISHWI KI DHANI, DEVRON KA GURHA, DEVION KA GURHA, JHAR SARDI, WAJRUNDA, KAROLI, NALA, GAJELA, KESULI, MANDAK KA GURA, SAGRUNIYON KI BHAGAL, PIPALWAS, SEMAL, BARBA, GHODACH, MADARDA, ASI BABRI, JUNA GARA, NERACH, SHIVSINGH KA GURA, DARMI, HARAYA, GORELA, KHETPAL KA GURA, VAMLI KA GURA, LEGA MAGRA, CHOUHANON KI BHAGAL, GHIYAVATON KI BHAGAL	DELWARA, NATHDWARA	RAJSAMND
8	PALWAS KALAN, PALWAS KHURD, NAGON KA KHERA, BRIDHOLIA, KHERADI KA KUVA, KAJIA, BIRJA KA KURA, GAIRIA KA KHERA, PIPRAULI, SANATALIA, WANGTARI KI KHERI, NURADA, SARIA, RAKHIAWAL, GHASA, DURGAVAT NOHRA, LAWATWAI, DUDHARIMAGRI, PURATON KA GURHA, NIMELA KA GURHA, GARA KI MAGRI, LAJAWAS, JHARNA, KHERI, GHASA KHERI, DHOLI MAGRI, NETA KA GURHA, BAPER, BHADWA, BHILBASTI TALAI, KADHA, KHURI, UPARLATALAV, KHARVADON KA GURHA, MAGTHALA, BORTALAI, SINDU, DHOLAPARA	GHASA, MAVLI	UDAIPUR
9	CHAYALA KA KHERA, INTALI, WARI, DANGI KHERA, GOLWARA, CHHIPIKHERA, GOVINDPURA, VAJMIA, SUKHWARA, SAKRIAKHERI, ASOLIAN KI MADRI, DHARMETA, BOYANA, MANMATHARA, BHIMAL, NAYATALAV, RENAKHERI, WANGRODI, KA BHAGAL, WANGRODA, WANGRODI, GADWRA, GARIYAWAS, REWARION KI DHANI	MAVLI	UDAIPUR
10	RUNDERA, CHHAPRA, NAHARPURA, RENTHER, NAWANIA, KIKAWAS, NETAWALA, JALA KI BHAGAL, BHILO KI BHAGAL, TARAWAT, SIAKHERI, BANJARI, BAGTHAL, RUPAWALI, DHAMANIA, SHAMBHUPURA, VALLABHNAGAR, BHOPALPURA, GHUMANPURA, TRILOKPURA, VALRA, BOMBLARUKHERA, FETHAPURA, PURLAKHERI, BALATHAR, KHERA, MUNDOL, GOTIPA, BAJIA	VALLBHNAGAR	UDAIPUR
11	NARAYANPURA, KIA KHERA, DODIYA KA KHERA, BHAGI KA KHERA, BARGAON, MOGJI KA KHERA, PRATAPPURA, KIR KI CHAUKI, KHERLI, VANA, BARODIYA, MAINPURIYA, KHARODA, CHANDAKHERA	BHINDAR	UDAIPUR
12	AMLIYAKHERA, NEGRIA, LAXMIPURA, CHHAPRI, KISHORJI KA KHERA	DUNGLA	CHITTORGARH

Copy of the route alignment of above Transmission Lines is available in the office of the undersigned. Notice is hereby given to the General Public to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact.

Project In-charge,

POWERGRID SIROHI TRANSMISSION LIMITED

(A fully owned subsidiary of POWERGRID CORPORATION OF INDIA LIMITED, Govt of India Enterprise) The Senior GM

POWERGRID SIROHI TRANSMISSION LIMITED

C/o PowerGrid Corporation of India Limited

PLOT NO. 02, GALI NO. 01, NEHRU NAGAR,

NEAR AMBIKA HOTEL, SIROHI-307001

E-mail: - jry@powergrid.in

JAI RAM YADAVA

#### Greenko AP01 IREP Private Limited

H.No.14-478/6, Sai Nagar, Panyam (Village, Post, Mandal), Nandyal, Andhra Pradesh - 518 112

Greenko AP01 IREP Private Limited having its registered office at H.No.14-478/6, Sai Nagar, Panyam (Village, Post, Mandal), Nandyal, Andhra Pradesh - 518 112. CIN: U40200AP2020PTC122145 intends to apply the Government of India to confer upon him all the powers under section 164 of the electricity act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Transmission Scheme: Installation of the dedicated overhead transmission lines included in the transmission system of its internal connectivity arrangement for evacuation of power from proposed 1500MW solar power plant and 450 MW pumped storage plant.

Works Covered under the Scheme:

 400 kV S/c line on D/c towers from 400/33 kV Pooling Substation (located at Nagaluti Village, Miduthur Mandal, Nandyal Dist. Andhra Pradesh) of 400 MW solar power plant to 400 kV Central Power Pooling Substation (CPSS) of Greenko AP01 IREP Pvt. Ltd. - line length approx. 25 km.

The above power evacuation / connectivity system has already received prior approval of Government of India under section 68 (1) of Electricity Act, 2003 vide Letter No. 25-17/62/2024-PG, Dated: 26th March 2025.

The transmission line covered under the scheme will pass through / over / around / and between the following villages, towns and Cities of Andhra Pradesh:

S.No	Name of the Villages	Tehsil/Taluk	District
1	Hussainapuram, Kalva, Tippayapalle, Sekunala, Brahmanapalle, Kannamadakala, Orvakal, Kalvabugga, GummithamThanda (Kendrapara), Somayajulapalle, Gumtam Tanda	Orvakal	Kurnool
2	Chowtakur, Chautkuru, Bannuru, Kadumur, Paipalem, Masapeta, Nagaluti, Gudipadu, Kalamandalapadu, Uppaladada, Kalavandalapada, Diguvapadu, Devanuru, Chinnampalli, Kalavandalapadu	Miduthur	Nandyal

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the contact person details given below in writing. For further particulars and clarifications please contact:

Mr. Mahesh Akula, Senior Manager, H.No.14-478/6, Sai Nagar, Panyam (Village, Post, Mandal), Nandyal (District), Andhra Pradesh - 518 112. Email: mahesh.akula@greenkogroup.com, Ph. No.: +91 99596 66711

### SPRNG ENERGY PRIVATE LIMITED

OFFICE: - Shell Centre, Commerzone, Block II, No.2, 200 Feet Radial Road, Pallikaranai, Chennai – 600100, Tamil Nadu, India

### PUBLIC NOTICE

SPRNG ENERGY PRIVATE LIMITED (SEPL) having its registered office Shell Centre, Commerzone, Block II, No.2, 200 Feet Radial Road, Pallikaranai, Chennai - 600100, Tamil Nadu, India, intends to apply to the Government of India to confer upon them all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possesses under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission scheme.

Name of Transmission Scheme: Connectivity system for 250 MW solar power project of M/s Sprng Energy Private Limited (SEPL) in Banaskantha, Gujarat.

Works covered under the scheme:

220KV S/c Transmission Line on D/c & M/c towers from generating switchyard of M/s Sprng Energy Private Limited located in Village: Bharadwa, District: Banaskantha, Gujarat) to Radhanesda PS along with associated line bay at both ends.

The total line length is around 27.8 kms, out of which 25.5 kms would be implemented as S/c line on D/c towers and balance 2.3 km from Radhanesda PS would be implemented as S/c line on M/c towers.

The Transmission line covered under the scheme will pass through, over, around and between the following Villages, Towns and Cities in the state of Gujarat

Sr. No	Name & brief particulars of the Scheme	Name of the Villages	Tehsil	District
1	Erection of 27.8 kms of 220 kV S/c Transmission Line on D/c & M/c towers from CTUIL Radhanesda PS to Proposed M/s Sprng Energy Private Limited (solar power plant) and 1 nos. of 220 kV Feeder Bay at Radhanesda PS.	Meghpura, Rodasan, Padan, Golap Nesda, Chaturpura,	Suigam (Vav)	Banaskanth a (Gujarat)

The above transmission project is already approved by Government of India through Ministry of Power under Section 68 (1) of the Electricity Act,2003 through Letter No. 25-17/84/2024-PG dated 30th August 2024.

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the General Public to make observation/representation on the proposed Transmission system within 2 months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarifications, please contact:

CHANDAN JHA
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Sprng Energy Private Limited
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